2792614  19/08/2014
BENNETT, COLEMAN & COMPANY LIMITED
7, Bahadurshah Zafar Marg, New Delhi-110103
Manufacturers and Merchants
an Indian company existing under the Companies Act, 1956
Address for service in India/Agents address:
INTTL ADVOCARE.
F-252, WESTERN AVENUE, SAINIK FARMS, NEW DELHI - 110 062.

Proposed to be Used
DELHI
Games and playthings including gifts and novelties.
2856646  05/12/2014
ROBERT WILLIAM MARTYN
53 LAKEVIEW COURT, OCEAN CLUB, NASSAU, BAHAMAS
MANUFACTURERS AND MERCHANTS

Address for service in India/Attorney address:
ANOVIP
45/1, FLOOR NO:3, CORNER MARKET, MALVIYA NAGAR, NEW DELHI-110017

Proposed to be Used

DELHI
BALLS FOR GAMES, SPORTS, EXERCISE, MENTAL AND PHYSICAL TRAINING FOR SPORTS AND USED AS A SPORTS TRAINING TOOL TO INCREASE EYE HAND COORDINATION AND TO SPEED UP COGNITIVE REACTION TIMES
REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE BALL.
OG

2864633  17/12/2014
MAISON JOSEPH BATTAT LTD
8440 Darnley Rd, Mont-Royal, QC H4T 1M4, Canada
Manufacturers and Merchants
a company organized and existing under the laws of Canada

Address for service in India/Attorney address:
REMFRY & SAGAR
REMFRY HOUSE AT THE MILLENIUM PLAZA SEC 27, GURGAON 122009, NEW DELHI NATIONAL CAPITAL REGION INDIA

Proposed to be Used
DELHI
dolls and doll accessories
OUR GENERATION

2864634  17/12/2014
MAISON JOSEPH BATTAT LTD
8440 Darnley Rd, Mont-Royal, QC H4T 1M4, Canada
Manufacturers and Merchants
a company organized and existing under the laws of Canada

Address for service in India/Attorney address:
REMFRY & SAGAR
REMFRY HOUSE AT THE MILLENIUM PLAZA SEC 27, GURGAON 122009, NEW DELHI NATIONAL CAPITAL REGION
INDIA

Proposed to be Used
DELHI
Toys; dolls and doll accessories
3071996 07/10/2015
HARISH KUMAR
B-1152, SHASTRI NAGAR, DELHI-110052.
MERCHANTS & MANUFACTURERS
Address for service in India/Attorney address:
VIDHANI TRADE MARKS CO.
11/12, UGF, P.N. BANK BUILDING, WEST PATEL NAGAR, N. DELHI-8.
Used Since: 01/09/2015

DELHI
GAMES AND PLAYTHINGS, GYMNASTIC AND SPORTING ARTICLES NOT INCLUDED IN OTHER CLASSES; DECORATIONS FOR CHRISTMAS TREES
REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE SPORTS.
SHARAD KAPOOR
trading as ;Kreative Kids International
6/22, Nirmal Puri, Lajpat Nagar-IV, New Delhi-110024
MANUFACTURING AND TRADING
Proprietorship Firm
Address for service in India/Agents address:
PRAMOD KUMAR KAPOOR (ADVOCATE)
47-A, GOVIND PARK, KRISHNA NAGAR DELHI
Used Since :14/05/2015

DELHI
Games and playthings, gymnastic and sporting articles not included in other classes as board games, carrom board, cricket bat, hockey, balls and toys included in class 28
REDLAY

3075761  11/10/2015

VIMAL GUPTA
SUNIL GUPTA
trading as: FALCON FOOTBALL INTERNATIONAL
66, BASTI NAU, JALANDHAR (PB.)
MERCHANTS & MANUFACTURERS

Address for service in India/Attorney address:
MAHTTA & CO
43-B/3, UDHAM SINGH NAGAR, LUDHIANA. 141001 (PUNJAB)
Used Since: 01/04/1992

DELHI

Sporting Articles (except clothing), Gymnastic Equipments, Games and Playthings included in class 28.
HAWKSTAR

3092427  03/11/2015

ASHWANI KUMAR

trading as :DELUX SALES CORPORATION

WX-5, BASTI NAU, JALANDHAR-144002 (PB.)

MERCHANTS & MANUFACTURERS

Address for service in India/Attorney address:

MAHTTA & CO

43-B/3, UDHAM SINGH NAGAR, LUDHIANA. 141001 (PUNJAB)

Used Since :01/03/2012

DELHI

Sporting Articles (except clothing), Gymnastic Equipment, Games and Playthings included in class 28.
3095745    09/11/2015
S.K. BIKES PRIVATE LIMITED
D-233-234-235, PHASE -VII, FOCAL POINT, LUDHIANA-141010, PUNJAB
MERCHANTS & MANUFACTURERS
Address for service in India/Agents address:
PURI TRADE MARK CO.
"BRAND HOUSE",54-55, SUPER CYCLE MARKET, OPP. KWALITY KANDA, GILL ROAD, LUDHIANA-141003 (PUNJAB).
Used Since :01/04/2015
To be associated with:
3065629
DELHI
GAMES AND PLAYTHINGS, GYMNASIC AND SPORTING ARTICLES, TOYS AND SPORTS BIKES INCLUDED IN CLASS 28.
3121502    10/12/2015
NARESH KUMAR SHARMA
trading as ;M/s. HONEY FUN-N-THRILL CO.
Survey No. 18/6, Beside Neeta Travels, Near Hari Bhakti Industrial Estate, Ghodbunder Village Road, Mira Road (East), Thane - 401104, Maharashtra
MANUFACTURERS & MERCHANTS
Address for service in India/Attorney address:
IPR LAW ASSOCIATES (MUMBAI)
GYAN BHAVAN, GROUND FLOOR, 8, KUMTHA STREET, BALLARD ESTATE, MUMBAI-400 001.
Used Since :01/04/1996
MUMBAI
Games and playthings; gymnastic and sporting articles not included in other classes
METROSPORTS

3149977  01/01/2016

MR. P. SINGH

trading as ;Mr. SINGH

J-BLOCK RAJOURI GARDEN NEW DELHI 27

SPORTS GOODS

SINGLE FIRM

Address for service in India/Agents address:

SHIV LAW HOUSE.
H-166, VIKAS PURI, NEW DELHI - 110 018.

Used Since :01/01/2010

DELHI

Games and playthings, gymnastic and sporting articles - SPORTS GOODS

REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE WORDS i.e., SPORTS and MARK TO BE USED AS A WHOLE.
KRISHNA TEDDY
3496284  01/03/2017
SHREE DWARIKADHISH VENTURES LLP.
trading as ;Shree Dwarikadhish Ventures LLP.
405, Abhishek Complex, Mamta Park Society, B/h. Nav Gujarat College, Ashram Road, Ahmedabad- 380 014.
Manufacturers and Merchants
A Limited Liability Partnership registered under the LLP Act, 2008.
Address for service in India/Agents address:
ARJUN T. BHAGAT & CO.
6/B SHAHEEN APARTMENT,132 / 1, MODI STREET, POST BOX NO. 1865, FORT, MUMBAI - 400 001.
Proposed to be Used
AHMEDABAD
Games and play things; gymnastics and sporting articles (except clothing), ornaments and decorations for christmas trees included in class 28.
KANAIYA TEDDY
3496285  01/03/2017
SHREE DWARIKADHISH VENTURES LLP.
trading as ;Shree Dwarikadhish Ventures LLP.
405, Abhishek Complex, Mamta Park Society, B/h. Nav Gujarat College, Ashram Road, Ahmedabad- 380 014.
Manufacturers and Merchants
A Limited Liability Partnership registered under the LLP Act, 2008.

Address for service in India/Agents address:
ARJUN T. BHAGAT & CO.
6/B SHAHEEN APARTMENT,132 / 1, MODI STREET, POST BOX NO. 1865, FORT, MUMBAI - 400 001.

Proposed to be Used
AHMEDABAD
Games and play things; gymnastics and sporting articles (except clothing), ornaments and decorations for christmas trees included in class 28.
ITALICA

3496456   02/03/2017
ITALICA FLOOR TILES LTD
8-A, NATIONAL HIGHWAY, AT : MAKANSAR (BANDHU NAGAR), MORBI - 363642. GUJARAT - INDIA
MANUFACTURER AND MERCHANTS

Address for service in India/Attorney address:
T.C.PATEL & CO.,
229, 2ND FLOOR, GOLDEN PLAZA, OPP. ARYA SAMAJ MANDIR, O/S. RAIPUR GATE, KANKARIA, AHMEDABAD - 380022.
GUJARAT - INDIA.

Proposed to be Used
AHMEDABAD

GAMES AND PLAYTHINGS, GYMNASTIC AND SPORTING ARTICLES NOT INCLUDED IN OTHER LASSES, DECORATIONS FOR CHRISTMAS TREES, TOYS, GAMES, SPORTING ARTICLES INCLUDED IN CLASS 28.
3550982  17/05/2017
BATHIJA ENTERPRISES
B/101, Tejpal Industrial Estate, Kurla Andheri Road, Sakinaka, Mumbai - 400072, Maharashtra
A Registered Partnership Concern

Address for service in India/Attorney address:
IPR LAW ASSOCIATES (MUMBAI)
201 A, 2nd Floor, Raheja Plaza-I, LBS Marg, Ghatkopar (W), Mumbai - 400 086.

Proposed to be Used
MUMBAI
Playing cards
Mee. Yogi
3705251   18/12/2017

VISHAL CHORDIA
14/15 Swagat, Motibaug society, Pune Satara Road, Market Yard, Pune 411037, Maharashtra

INDIVIDUAL

Address for service in India/Attorney address:
KATARIYA VISHAL PRAKASH
2, SHARADA APT. OPP. GATE NO. 5, ABHIMANSHREE, AUNDH, PUNE--8

Used Since :01/11/2017

MUMBAI

ALL TYPES OF TOYS
3732133  19/01/2018
INDUSIND BANK LIMITED
2401 GEN THIMMAYYA ROAD, CANTONMENT, PUNE-411001
MANUFACTURER & MERCANT

Address for service in India/Agents address:
ADITYA & CO.
33-HABIB BUILDING, G.K. MARG LOWER PAREL, MUMBAI-400013

Proposed to be Used
MUMBAI
Games, toys and playthings; Video game apparatus; Gymnastic and sporting articles
3789328  27/03/2018
SHARDA PATTERNS
5/B/237, Mittal Industrial Estate, Andheri - Kurla Road, Andheri (East), Mumbai - 400 059
A duly Registered Partnership Firm

Address for service in India/Agents address:
HETAL SHAH & ASSOCIATES.
5, NAVSWROOP SOCIETY, NEAR PARLE COLLEGE, VILE PARLE (E), MUMBAI-400 057.
Used Since :01/04/2013

MUMBAI
Playing Cards;
3807973  17/04/2018
ABDULLA IQBAL SHARIF
trading as ;NOOR INTERNATIONAL
95/97 SARANG STREET, 1ST FLOOR, NEAR CRAWFORD MARKET, MUMBAI-400003
MANUFACTURER AND MERCHANT
AN INDIAN NATIONAL
Address for service in India/Agents address:
HEENA MOHINANI
601, NENUMAL SOCIETY, 6TH FLOOR, O.T. SECTION, ULHASNAGAR-421 003.
Proposed to be Used
MUMBAI
GAMES AND PLAYTHING, GYMNASTIC AND SPORTING ARTICLES, TOYS, BALLOONS, GLOVES GUARDS, DECORATION FOR CHRISTMAS TREES, ALL KINDS OF EQUIPMENT USED IN HOCKEY, FOOTBALL, CRICKET, BOXING, TENNIS, SQUASH, BADMINTON, CYCLING, SHOOTING AND RIDING.
THE FLYER'S BAY
4086551    14/02/2019
VINOD MALHOTRA
B-955 Green Fields colony
Proprietor
Used Since :01/04/2013
To be associated with:
2794986
DELHI
TOYS INCLUDED IN CLASS 28.
Dudu
4087206  14/02/2019
OPTIMYSTIX ENTERTAINMENT INDIA PRIVATE LIMITED
Bungalow No. 21, SVP Nagar, Janki Devi Public School Road, 4 Bungalow, Mhada, Near Versova Telephone Exchange, Andheri West, Mumbai – 400053
Private Company
Address for service in India/Attorney address:
RAVI SURYAWANSII & ASSOCIATES
501-A Wing, Crystal Plaza, Opp. Infiniti Mall, New Link Road, Andheri (W), Mumbai - 400 053.
Used Since :16/03/2018
MUMBAI
Toys, Toy vehicles, toy chairs, games, playing balls, kittens, teddy bears, dolls, plastic balls, bats for games, playing cards, doll-houses, boxing gloves, Toys cycles, batting gloves, puzzle boards, board games dice & coins, knee pads, Toys helmets, sporting articles, gymnastic articles, items used for decoration of Christmas trees, playthings, plastic whistles, soft toys, masks, playing gears, talking toys.
Baarish When you are in mood for love romance

4118400  15/03/2019
ALT DIGITAL MEDIA ENTERTAINMENT LTD.
C-13, Balaji House, Dalia Industrial Estate, New Link Road, Andheri (West), Mumbai-400053
PUBLIC LIMITED COMPANY

Address for service in India/Attorney address:
GRAVITAS LEGAL
58/64, Hari Chambers, Office No-301, Shahid Bhagat Singh Road, Mumbai-400023

Proposed to be Used
MUMBAI
Games, toys and playthings; video game apparatus; gymnastic and sporting articles; decorations for Christmas trees.
OSG CRAFTERS

4128713    26/03/2019

PRATIMA WADHWA
15/74, FIRST FLOOR, SUBHASH NAGAR, NEW DELHI-110027
INDIVIDUAL

Address for service in India/Attorney address:
TYAGI CERTIFICATIONS
3/112, GROUND FLOOR, LALITA PARK, LAXMI NAGAR, DELHI-110092
Used Since :10/07/2017

DELHI
Games, toys and playthings; Video game apparatus; Gymnastic and sporting articles; Decorations for Christmas trees
SSF'SAMCO SPORTS & FITNESS
4128855    26/03/2019
MOHD. SALMAN
3099, OPPOSITE SANTOSH HOSPITAL, ZAKIR COLONY, HAPUR ROAD, MEERUT, U.P
Address for service in India/Attorney address:
BALAJI IP PRACTICE
B-83, 3RD FLOOR, DENA BANK BUILDING, I.P EXTANTION NEAR MAYUR PUBLIC SCHOOL,DELHI-110092
Proposed to be Used
DELHI
SPORTING ARTICLES INCLUDED IN CLASS 28
4129067  26/03/2019

FANTASY GAMES LLP
666/B, Acidwala Estate, Near Ramdev Estate, Nagarvel Hanuman Road, Amraiwadi, Rakhial, Ahmedabad 380 026 in the State of Gujarat within the Union of India.

a partnership firm

Address for service in India/Attorney address:
KRISHNA & SAURASTRI ASSOCIATES LLP
74/F, VENUS, WORLI SEA FACE, MUMBAI – 400018

Used Since :01/03/2019

AHMEDABAD

games*
4129791  27/03/2019
VIRAG PRADHYUMAN VAISHNAV
Plot No.2724, Road No.26, Near Sanghavi Woods, Phase 3, Umbergaon, Dist: Valsad, Gujarat 396171
Proprietorship
Address for service in India/Attorney address:
RANJITHKUMAR D
2/496,Nakeerar Street, Mogapair East,Chennai-600037
Used Since :01/08/2014
AHMEDABAD
Games, toys and playthings; video game apparatus; gymnastic and sporting articles; decorations for Christmas trees
AIR FORCE

4130784  28/03/2019
DISHA NIRAJ BATHIJA
trading as ;MANISHA ENTERPRISES
H-16, ANSA INDL ESTATE, SAKI VIHAR ROAD, SAKINAKA- 400072 MAHARASHTRA INDIA

Proposed to be Used
MUMBAI
PLAYING CARDS
YOU NEED CHARACTER CO., LTD.
Changup dream center, 14F, Saman-building, 520, Teheran-ro, Gangnam-gu, Seoul, 06181, Republic of Korea
A company duly organized and existing under the laws of Republic of Korea

Address for service in India/Attorney address:
RAHUL CHAUDHRY & PARTNERS
RCY HOUSE, C-235, DEFENCE COLONY, NEW DELHI-110024

Proposed to be Used
To be associated with:
DELHI
Dolls; rubber toys; educational toys; dolls for playing; talking toys; talking dolls; sand toys; bath toys; water toys; stuffed toys; stuffed dolls; building games; bubble making wand and solution sets; outdoor toys; infant toys; toy action figures; toy figures; games and playthings; game machines and apparatus; parlour games; amusement game machines.
BullrocK
4132809  29/03/2019
EKNATH BABAN YADAV
C-1/2, SAI SANKET ROW HOUSES, SHREE KRISHNA NAGAR, AMBAD, NASHIK - 422010
Fitness equipment trader
Individual
Proposed to be Used
MUMBAI
Fitness equipment, Sporting goods
TURBO INFINITY
4133009  29/03/2019
HEMLATA MITTAL
D-63 udyog pura, Meerut
Sports
SPORTS
Proposed to be Used
DELHI
ALL SPORTS GOODS, ATHLETICS EQUIPMENTS, GYM EQUIPMENTS, CRICKET, FOOTBALL, CARROM BOARD, ALL AGILITY ITEMS, ATHLETICS
Trade Marks Journal No: 1903 , 27/05/2019    Class 28

4133816   31/03/2019
V.K.TRADERS
PLOT.NO.91,KHASRA NO. 11/15/2, 12/10,11&20,GROUND FLOOR,STREET NO.4,BLOCK-A,KAMAL VIHAR ,KAMAL PUR VILLAGE,BURARI,DELHI-110084.
PARTNERSHIP FIRM
Address for service in India/Attorney address:
BANDHUJI TRADE MARK CO.
B-3, GROUND FLOOR, NEELKANTH APTT-II, SANT NAGAR, BURARI, DELHI 110084
Proposed to be Used
DELHI
Games, toys and playthings; Video game apparatus; Gymnastic and sporting articles; Decorations for Christmas trees
GUANGZHOU GANYUAN INTELLIGENT TECHNOLOGY CO., LTD.
1st to 4th floors, No.16 Pingshun Street, Lanhe Town, Nansha District, Guangzhou, Guangdong Province 510000 CHINA

Proposed to be Used

CHENNAI
Cube-type puzzles; toys and playthings namely toy balls; toys; board games; christmas tree stands; targets; sling shots; elbow guards [sports articles]; dumb-bells [for weight lifting].
twitout
4136563  03/04/2019
GENII IT SERVICES (P) LTD.
PLOT NO. A-3, HN 1-19-79/A3, Ground Floor, Ayodhya Nagar, AS Rao Nagar, Hyderabad
A pvt. Limited Company
Address for service in India/Attorney address:
KANIKA JAIN
LegalRaasta Technologies Pvt. Ltd, B-300 Saraswati Vihar Pitampura Delhi -110034
Proposed to be Used
CHENNAI
Games
4137238 03/04/2019
KARN SHRIRAM PANDE, PROPRIETOR, SUPREME MART
ND-2 11-5-113, KRANTI CHOWK, NEAR GANPATI TEMPLE, CIDCO, NANDED-431603 (MH)
Proprietorship Firm

Address for service in India/Attorney address:
KARISHMA KHANDELWAL
119/47 New Agrawal Nagar, Indore-452001 (M.P)

Proposed to be Used
MUMBAI
Sports equipment, Fishing tackle; games and playthings; gymnastic and sporting articles; decorations for Christmas trees.
4137327 03/04/2019
HARESH PETHA RAVARIYA , TRADING AS PM TRADING
SHOP NO -10,11. PLOT NO 18,19. GREEN PALM BUILDING. GHANSOLI SEC-15. PIN- 400701
The Trademark Act of 1999

Address for service in India/Attorney address:
VRIJ KISHORE CHOUDHARY
No.52, General Muthaiya Mudali Street, Sowcarpet, Chennai-600 079

Proposed to be Used
MUMBAI
Games, toys and playthings; Video game apparatus; Gymnastic and sporting articles; Decorations for Christmas trees
COURSE BUSTERS

NASIR MASOOD
BF-02, HM Gladiolus Apartments, Aga Abbas Ali Road, Bengaluru - 560042
Sole-Proprietor

Address for service in India/Attorney address:
ANUPAMA HEBBAR
Keystone Partners, 2nd floor, 35/2, Chaman, Cunningham Road, Bangalore 560052

Proposed to be Used
CHENNAI
Games and playthings, gymnastic and sporting articles not included in other classes; decorations for Christmas trees
MI.BO.

4139009   05/04/2019
ASEEM GUPTA
G124, Saket New Delhi -110016
Proprietor

Address for service in India/Attorney address:
POOJASHREE
F-97, 4th Floor, Anna Nagar (East), Chennai - 600102, Tamil Nadu

Proposed to be Used
DELHI
BODY BUILDING APPARATUS / BODY TRAINING APPARATUS / BODY REHABILITATION APPARATUS
4139289  05/04/2019

NASIR MASOOD
BF-02, HM Gladiolus Apartments, Aga Abbas Ali Road, Ulsoor, Bengaluru - 560042

Sole-Proprietor

Address for service in India/Attorney address:
ANUPAMA HEBBAR
Keystone Partners, 2nd floor, 35/2, Chaman, Cunningham Road, Bangalore 560052

Proposed to be Used
CHENNAI

Games and playthings, gymnastic and sporting articles not included in other classes; decorations for Christmas trees
SALAD DAYS
2671037   03/02/2014
AMICUS NATURAL PRODUCTS PRIVATE LIMITED
Plot Number 628, Udyog Vihar, Phase 5, Gurgaon – 121 104, HARYANA.
MANUFACTURING & TRADING
A PRIVATE LIMITED COMPANY INCORPORATED UNDER THE COMPANIES ACT 1956
Address for service in India/Attorney address:
SAIKRISHNA & ASSOCIATES
B-140, SEC-51, NOIDA-201301
Used Since :08/01/2014
To be associated with:
2671036
DELHI
MEAT, FISH, POULTRY AND GAME; MEAT EXTRACTS; PRESERVED, DRIED AND COOKED FRUITS AND VEGETABLES;
JELLIES, JAMS, FRUIT SAUCES; EGGS, MILK AND MILK PRODUCTS; EDIBLE OILS AND FATS.
2690866   04/03/2014
B. L. AGRO INDUSTRIES LIMITED
B-31 ROAD NO 2 PARSAKHERA INDUSTRIAL AREA BAREILLY 243502 U.P
MANUFACTURERS AND MERCHANTS
A LIMITED COMPANY INCORPORATED UNDER THE INDIAN COMPANIES ACT, 1956
Address for service in India/Attorney address:
THE CALCUTTA TRADE MARK CO.
303 RG COMPLEX I PRASHANT VIHAR SECTOR 14 ROHINI DELHI 110085
Used Since :01/01/1986
To be associated with:
1459972
DELHI
EDIBLE OILS
2707950  27/03/2014
SAPNA JAIN
RACHNA JAIN
MANISH JAIN
trading as ;SHRI KRISHNA FOODS
DHEER KHADA INDUSTRIAL AREA MEERUT U.P
MERCHANDS & MANUFACTURERS
Address for service in India/Attorney address:
DWARKAJI TRADE MARK CO.,
BUILDING NO 1333 CHAMBER NO 203, 2ND FLOOR, DURGA CHAMBER, D.B. GUPTA ROAD, NAI WALA, KAROL BAGH
NEW DELHI 110005
Used Since : 12/08/2003

DELHI
EDIBLE OIL, EDIBLE CREAM, MANGO, MINT AND TAMARIND PREPARATIONS AAM PAPAD, PROCESSED PEANUTS,
NUTS, FRUIT PULP, PICKLES, MURABBA, JELLIES, JAMS, PRESERVES, EGGS, SAUCES, BUTTER, MILK PRODUCTS,
FATS, SALAD DRESSING AS PER CLASS 29.

Trade Marks Journal No: 1903 ,   27/05/2019           Class 29
2765965  01/07/2014
NILONS ENTERPRISES PVT. LTD.
NILONS HOUSE, P.B. NO.119, N.H. NO.6, JALGAON-425002, MAHARASHTRA, INDIA
MANUFACTURER, TRADER, MERCHANT AND EXPORTER
A COMPANY INCORPORATED UNDER THE COMPANIES ACT, 1956.
Address for service in India/Agents address:
W. S. KANE & CO.
MERCHANT CHAMBER, 6TH FLOOR, 41, SIR VITHALDAS THACKERSY ROAD, CHURCHGATE, MUMBAI-400 020.
Used Since :01/06/2014
MUMBAI
PICKLE, SAUCES, MEAT, FISH, POULTRY AND GAME; MEAT EXTRACTS; PRESERVED, DRIED AND COOKED FRUITS AND VEGETABLES; JELLIES, JAMS; FRUIT SAUCES, EGGS, MILK AND MILK PRODUCTS; EDIBLE OILS AND FATS; PROCESSED FOOD VIZ. CHINESE DISHES AND RECIPES
2781320  25/07/2014
S.M. ISMAIL PUKARI
20/13, AYYANAR KOVIL 5TH STREET (EXTENSION), SELUR, MADURAI- 625002
MERCHANTS AND MANUFACTURER
Address for service in India/Agents address:
SENTHIL KUMAR N
INTEPAT IP SERVICES PVT. LTD., 176, INDRA COMPLEX, SARAKKI MAIN ROAD, SARAKKI, JP NAGAR 1ST PHASE, BANGALORE - 560 078, KARNATAKA
Used Since :30/12/2010

CHENNAI
Milk and milk products
The mark should be used as a whole.
2801333 01/09/2014
PURALITE DAIRY AND AGRI FARM PVT. LTD.
DAVARS CAMPUS, TANSEN ROAD, GWALIOR-474002 (M.P.)
MANUFACTURARS, PACKER AND MERCHANTS
A PRIVATE LIMITED COMPANY
Address for service in India/Agents address:
J.P. ASSOCIATES ADVOCATE.
320 - Tulsi Vihar, Near S.B.I. Zonal Office, City Centre, Gwalior -474 011 (M.P.).
Used Since :12/03/2006
MUMBAI
MILK AND MILK PRODUCTS; EDIBLE OILS AND FATS
2860531  10/12/2014
MR. RAJESH GARG
trading as ;Jai Jagdambay Trading Company
Bhawanigarh Road, Samana-147101, Distt. Patiala. (Punjab)
Merchant, Manufacturers & Traders
Proprietorship
Address for service in India/Agents address:
BASSI & ASSOCIATES
4, FIRST FLOOR, SYNDICATE COMPLEX, BINDRABAN ROAD, CIVIL LINES, LUDHIANA-1
Used Since :09/12/2014
DELHI
Edible Oils including & Mustard Oil
THE MARK TO BE READ AS WHOLE.
HYGIA

2903913  18/02/2015
ROSARIO COSMETICS PVT.LTD.
602, UNIVERSAL TRADE TOWER, SEC-49, SOHNA ROAD, GURGAON 122001 HARYANA
MERCHANTS & MANUFACTURERS
A COMPANY INCORPORATED UNDER THE COMPANIES ACT,1956
Address for service in India/Attorney address:
ATTICUS LAW PARTNERS
E-150, LOWER GROUND FLOOR, GREATER KAILASH-II, NEW DELHI-110048
Proposed to be Used
DELHI
MEAT, FISH, POULTRY AND GAME; MEAT EXTRACTS; PRESERVED, FROZEN, DRIED AND COOKED FRUITS AND
VEGETABLES; JELLIES, JAMS, COMPOTES; EGGS; MILK AND MILK PRODUCTS; EDIBLE OILS AND FATS
2926306  19/03/2015
SH. SUSHIL KUMAR
SH. JAGDISH CHANDER
trading as ;M/S AMBIKA FOOD PRODUCTS
7 KM STONE, NEAR BALA JE PETROL PUMP, BARWALA ROAD, TALWANDI RANA (HISSAR), HARYANA.
MANUFACTURERS AND MERCHANTS
PARTNERSHIP FIRM
Address for service in India/Agents address:
SHARMA & ASSOCIATES.
8, NEW KITCHLU NAGAR, LANE, LUDHIANA -141 001. (PB.).
Used Since :17/12/2012
DELHI
EDIBLE OIL, MUSTARD OIL, VANASPATI OIL & GHEE, MILK AND MILK PRODUCTS IN CLASS-29.
NO EXCLUSIVE RIGHTS OVER THE WORD HARYANA DAIRY.
ZAARA

3049290  07/09/2015
VISHAL GOYAL
trading as ;P. D. FOODS
RAMDITTA CHOWK, REST HOUSE ROAD, MANSA (PB.)
MERCHANTS & MANUFACTURERS
Address for service in India/Attorney address:
MAHTTA & CO
43-B/3, UDHAM SINGH NAGAR, LUDHIANA. 141001 (PUNJAB)
Used Since :01/02/2012
DELHI
Edible Oils & Mustard Oil.
3051263  09/09/2015
MAGIC LAND BASE PVT.LTD.
W-5/19 WESTERN AVENUE SAINIK FARMS NEW DELHI 110062
MERCHANTS & MANUFACTURERS
Address for service in India/Attorney address:
LEX CONSULTING
F-6B, ARJUN PALACE, (OPP. ARCHANA COMPLEX), B-45 GREATER KAILASH PART-I NEW DELHI (SOUTH) 110048

Proposed to be Used
DELHI
DRIED AND COOKED FRUITS AND VEGETABLES; JELLIES, JAMS, FRUIT SAUCES
3056991   16/09/2015
M/S. MAURVI FOODS PRIVATE LIMITED.
trading as ;M/s. MAURVI FOODS PRIVATE LIMITED
3/559 Q - RUI KI MANDI, SHAHGANJ, AGRA (UTTAR PRADESH).
MANUFACTURER & TRADER.
Address for service in India/Attorney address:
NATIONAL TRADE MARK CO
36- SMT BHAGIRATHI DEVI MARG KHANDRI AGRA 282003 UP
Used Since :01/01/1985
DELHI
PRESERVED, DRIED AND COOKED FRUITS AND VEGETABLES, JELLIES, JAMS, FRUIT SAUCES, EGGS, MILK AND MILK PRODUCTS.
AKOBAKE

3058776  17/09/2015

AAK SWEDEN AB
374 82 KARLSHAMN, Sweden
Manufacturers, Merchants & Service Providers
a company organized and existing under the laws of Sweden

Address for service in India/Attorney address:
REMFRY & SAGAR
REMFRY HOUSE AT THE MILLENIUM PLAZA SEC 27, GURGAON 122009, NEW DELHI NATIONAL CAPITAL REGION
INDIA

Proposed to be Used
To be associated with:
3058760, 3058761, 3058762, 3058763, 3058764

DELHI
Edible oils and fats

THIS IS SUBJECT TO ASSOCIATION WITH REGISTERED/PENDING REGISTRATION NO..3058760,3058761,3058762,3058763,3058764.
AKOCREM

3058778    17/09/2015

AAK SWEDEN AB
374 82 KARLSHAMN, Sweden
Manufacturers, Merchants & Service Providers
a company organized and existing under the laws of Sweden

Address for service in India/Attorney address:
REMFRY & SAGAR
REMFRY HOUSE AT THE MILLENIUM PLAZA SEC 27, GURGAON 122009, NEW DELHI NATIONAL CAPITAL REGION INDIA

Proposed to be Used
DELHI
Edible oils and fats
3062543   23/09/2015
B.L. AGRO INDUSTRIES LTD
B-31 ROAD NO 2 PARSAKHERA INDUSTRIAL AREA BAREILLY 243502 U.P
MANUFACTURERS AND MERCHANTS.
Address for service in India/Attorney address:
THE CALCUTTA TRADE MARK CO.
303 RG COMPLEX I PRASHANT VIHAR SECTOR 14 ROHINI DELHI 110085
Used Since :01/01/1986
To be associated with:
1029983, 1420663, 1459972, 2660280, 2660281, 2660282, 2660283, 2660284, 2676729, 2690866, 2690867
DELHI
EDIBLE OILS.
THIS IS SUBJECT TO ASSOCIATION WITH REGISTERED/PENDING REGISTRATION NO..1420663, 1459972.
CEBES

3067196  29/09/2015

AAK DENMARK A/S
Slipvej 4, DK-8000 Aarhus C, Denmark
Manufacturers and Merchants
a company organized and existing under the laws of Denmark.

Address for service in India/Attorney address:
REMFRY & SAGAR
REMFRY HOUSE AT THE MILLENNIUM PLAZA SEC 27, GURGAON 122009, NEW DELHI NATIONAL CAPITAL REGION INDIA

Used Since :29/09/2000

DELHI

Edible oils and fats
3075748  09/10/2015
TAQI AHMED
trading as ;AHMED DAIRY
SHOP NO. 1538/VI, QASIMJAN STREET, LAL KUAN, DELHI-110006
MANUFACTURING & TRADING
Proprietorship Firm
Address for service in India/Agents address:
PRAMOD KUMAR KAPOOR (ADVOCATE)
47-A, GOVIND PARK, KRISHNA NAGAR DELHI
Used Since :01/11/2005
DELHI
MILK AND MILK PRODUCTS;
THERE SHALL BE NO EXCLUSIVE RIGHT ON WORD DAIRY..
3076629  13/10/2015
Pramod Kumar Singh
trading as; SHWETA DAIRY & AGRO PRODUCTS
NH-2 EKDIL ETAWAH 206001, UP
MERCHANTS & MANUFACTURERS'
Address for service in India/Agents address:
GOOD LUCK TRADE MARK CO.
128/564 (FLAT NO.3), K- BLOCK, KIDWAI NAGAR, KANPUR-208011, (U.P.)
Used Since: 30/08/1996
DELHI
Milk, Curd, Ghee, Paneer, Chhachh & Lassi
SIDDHARTH GOEL
AVINASH AGARWAL
trading as; BHARAT ORGANICS & DAIRY PRODUCTS
1882 INDUSTRIAL ESTATE RAI SONEPAT HARYANA 131029
MERCHANTS & MANUFACTURERS
Used Since: 05/10/2015
DELI
DESI GHEE
REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE WORDS i.e., "PREMIUM DESI GHEE" and MARK TO BE USED AS A WHOLE.
3078018    14/10/2015
MODERN DAIRIES LIMITED
SCO 98-99, SECTOR 34, SUB CITY CENTRE, CHANDIGARH-160022
MERCHANTS & MANUFACTURERS
Address for service in India/Agents address:
L.S. DAVAR & CO.
5/1, FIRST FLOOR, KALKAJI EXTENSION., NEW DELHI - 110 019. INDIA.
Used Since :24/07/2015

DELHI
MILK AND DAIRY PRODUCTS, BUTTER, CHEESE, PURE GHEE, SKIMMED MILK POWDERS, WHOLE MILK POWDER,
DAIRY WHITENER, MALTED FOODS, WEANING AND MILK FOODS, HEALTH FOODS AND OTHER DAIRY BASED
PRODUCTS, EGG, JELLIES AND JAMS

REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE WORD i.e., CHACH and
MARK TO BE USED AS A WHOLE.
3083355  20/10/2015
SUNIL SHAH
SHOP NO-51/12, GANDHI GALL KATRA ISHWAR BHAWAN, KHARI BAOLI, DELHI-110006
MANUFACTURING AND TRADING
Address for service in India/Agents address:
PRAMOD KUMAR KAPOOR (ADVOCATE)
47-A, GOVIND PARK, KRISHNA NAGAR DELHI
Used Since :01/04/2015
DELHI
DRY FRUITS (ALMOND, CASMEWS, WALNUTS, RAISIN, PISTACHIO, FIGS, IRANIAN ALMOND
VIDHU

3085582  26/10/2015
RUBY CHOUHARY
trading as ;R R ENTERPRISES
SHOP NO. C 15, ON GROUND FLOOR, OMAX NRI CITY, CENTER MALL , PARI CHOWK, GREATER NOIDA, PIN -201306.
MERCHANTS & MANUFACTURERS
Used Since :03/09/2013
DELHI
MILK & MILK PRODUCTS; PURE GHEE, SKIMMED MILK POWDER, JELLIES, JAMS, FRUIT SAUCES, EDIBLE OILS AND SAUCES
3085763  26/10/2015
DUNGAR SINGH
trading as ;NEW SARTAJ BIKANERI NAMKEEN BHANDAR
MAIN MARKET, JAWAHAR NAGAR, LUDHIANA (PB.)
MERCHANTS & MANUFACTURERS
Address for service in India/Agents address:
PURI TRADE MARK CO.
"BRAND HOUSE",54-55, SUPER CYCLE MARKET, OPP. KWALITY KANDA, GILL ROAD, LUDHIANA-141003 (PUNJAB).
Used Since :01/08/1988
To be associated with:
3085753
DELHI
MILK & MILK PRODUCTS, ICE CREAMS, KULFI MADE FROM MILK INCLUDED IN CLASS 29.
3091155  02/11/2015
INDU MALHOTRA
trading as ;INDU MALHOTRA
E-86 THIRD FLOOR, SOUTH EXTENSION PART-1, NEW DELHI-110049
GOODS
Address for service in India/Agents address:
VIJAY KUMAR SHARMA
D-361, GROUND FLOOR, STREET NO.12, LAXMI NAGAR, NEW DELHI-110 092.
Used Since :05/10/2015
To be associated with:
3070972
DELHI
Meat, fish, poultry and game; meat extracts; preserved, dried and cooked fruits and vegetables; jellies, jams, fruit sauces; eggs, milk and milk products; edible oils and fats
DREAM WELL
3105795  24/11/2015
MR. HARISH MAHAJAN & MR. CHANDER MOHAN
Mr. Harish Mahajan
Mr. Chander Mohan
trading as ;SHREE RAM TRADING COMPANY
Dana Mandi Road, Near Railway Station, Mukerian, Distt. Hoshiarpur. (Punjab)
Merchant & Manufacturers
partnership
Address for service in India/Agents address:
BASSI & ASSOCIATES
4, FIRST FLOOR, SYNDICATE COMPLEX, BINDRABAN ROAD, CIVIL LINES, LUDHIANA-1
Used Since :01/08/2011
DELHI
Edible Oils including Mustard Oil
3109581  28/11/2015

SHRESTH INTERNATIONAL PVT. LTD.
322/3, Opposite Hanuman Murti, Ram Leela Ground, Sadar Bazar, Gurgaon-122001, Haryana
Manufacturer & Merchant
Body Incorporated

Address for service in India/Agents address:
WORLDWIDE REGISTRATION BUREAU.
60/30, NEW ROHTAK ROAD, KAROL BAGH, NEW DELHI-110005
Used Since: 01/10/2014

DELHI

PRESERVED, DRIED AND COOKED FRUITS AND VEGETABLES, PICKLES, JELLIES, JAMS, MEAT, FISH, POULTRY AND GAME, MEAT EXTRACTS, EGGS, BUTTER, MILK, CONDENSED MILK, MILK POWDER, MILK PRODUCTS, MILK BEVERAGES AND OTHER DIARY PRODUCTS, EDIBLE OILS, EDIBLE CREAM, FATS, PRESERVES.
YOG GURU RAMDEVJI MAHARAJ

3112451  02/12/2015

PATANJALI AYURVED LTD
D-38 INDUSTRIAL AREA HARIDWAR-249401, UTTARAKHAND, INDIA
MANUFACTURER & MERCHANT

Address for service in India/Agents address:
BANSAL & COMPANY
210, JOP PLAZA, {OPP MC DONALD"S} P-2, SECTOR-18, NOIDA-201 301, NCR DELHI. INDIA.

Used Since :31/12/1996

To be associated with:
3108478, 3108532, 3108591, 3108636, 3111794, 3111839, 3112406

DELHI

PRESERVED, DRIED, FROZEN AND COOKED FRUITS AND VEGETABLES; JELLIES, JAMS, COMPOTES; EGGS, MILK AND MILK PRODUCTS; EDIBLE OILS AND FATS, POULTRY AND GAME; MEAT EXTRACTS.

REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE.words separately. Mark shall be used as a whole..
SHUBHAM KUMAR
RENU BALA
trading as ;TREAT BELL ICE CREAM (REGD.)

Address for service in India/Agents address:
PURI TRADE MARK CO.
"BRAND HOUSE",54-55, SUPER CYCLE MARKET, OPP. KWALITY KANDA, GILL ROAD, LUDHIANA-141003 (PUNJAB).

Used Since :01/04/2015

DELHI

MILK & MILK PRODUCTS; ICE CREAMS, STICK BARS, DAIRY PRODUCTS, SOYA PRODUCTS, DRIED & COOKED FRUITS AND VEGETABLES; JELLIES, JAMS, FRUIT SAUCES; EDIBLE OILS AND FATS INCLUDED IN CLASS 29.
3137883    23/12/2015
SH. SANDEEP SINGH
trading as ;M/S N. D. ENTERPRISES
SHRI BHAINI SAHIB, LUDHIANA-141126, PUNJAB.
MANUFACTURERS AND MERCHANTS
PROPRIETORSHIP FIRM
Address for service in India/Agents address:
SHARMA & ASSOCIATES.
8, NEW KITCHLU NAGAR, LANE, LUDHIANA -141 001. (PB.).
Used Since :01/04/2008
DELHI
PICKLES, MURABBA, CHATNI, JAMS AND GULKAND IN CLASS-29.
3163509   20/01/2016
MEHAK FOODS LIMITED
258, BASANT AVENUE, AMRITSAR, PB 143001
MANUFACTURERS AND MERCHANTS
AN INDIAN COMPANY INCORPORATED AND EXISTING UNDER THE COMPANIES ACT, 1956
Address for service in India/Attorney address:
S. AGGARWAL & ASSOCIATES
I-446, KARAM PURA, NEW DELHI-110015
Used Since :21/04/1995
DELHI
DAIRY & FOOD PRODUCTS
3172305 31/01/2016
SH. ROHIT KUMAR
trading as ;M/S SHRI SHYAM ENTERPRISES
OLD GRAIN MARKET, WARD NO.-3, TALWANDI BHAI, DISTT. FEROZEPUR, PUNJAB.
MANUFACTURERS AND MERCHANTS
PROPRIETORSHIP FIRM
Address for service in India/Agents address:
SHARMA & ASSOCIATES.
8, NEW KITCHLU NAGAR, LANE, LUDHIANA -141 001. (PB.).
Used Since :01/04/2014
DELHI
EDIBLE OIL IN CLASS-29.
3358925 09/09/2016
MOHD. YAKUB AHAZI, MOHAMMAD AJAZ GAZI, MOHAMMED AAQUIB GAZI.
trading as ;M/S. BHARTIYA ENTERPRISES
KHASRA NO. 129/1-132, TALAWALI CHANDA, OPP. DYNER'S PARK RESTAURANT, A.B. ROAD, INDORE, M.P.
MERCHANTS AND MANUFACTURERS
Address for service in India/Attorney address:
S. SINGH & ASSOCIATES
213, 3RD FLOOR PARMANAND COLONY, DR. MUKHERJEE NAGAR DELHI-9
Used Since :01/04/2011
MUMBAI
Dry fruit, dates, dried and cooked fruits and vegetables, jellies, jams and fruit sauces
3361298    13/09/2016
MR.SHUBHAM RAJESH DHADOTI
trading as ;Mr.Shubham Rajesh Dhadoti
365B,1315,Unchagaon,Kolhapur-416012.
Manufacture & Trader
Address for service in India/Attorney address:
LAW PROTECTOR
C/o. Nilesh Dhumal, Laxmi Niwas, Behind Kamla Nehru Hospital, Near Barane School, 104 Mangalwar Peth, Pune-411 011.
Used Since :27/07/2016
MUMBAI
EDIBLE OILS
RAHUL MAHESHWARI
Samadhan, Maheshwari Medical Stores, Tilak Chowk, Vidisha - 464001, Madhya Pradesh
MANUFACTURERS & TRADERS
Indian national, Individual

Address for service in India/Attorney address:
IPR LAW ASSOCIATES (MUMBAI)
GYAN BHAVAN, GROUND FLOOR, 8, KUMTHA STREET, BALLARD ESTATE, MUMBAI-400 001.
Used Since :15/02/2016

MUMBAI
Meat, fish, poultry and game, meat extracts, preserved, dried and cooked fruits and vegetables, jellies, jams, fruit sauces, eggs, milk and milk products, edible oils and fats
MR. T.S. RAJAN
trading as ; M/S. HONEY PRODUCTS
PLOT NO 46, INDUSTRIAL PARK, VENKATACHALAM, KAKUTURU VILLAGE, NELLORE, ANDRA PRADESH – 524004, INDIA
MANUFACTURER
Address for service in India/Attorney address:
LE INTELLIGENSIA
No.38/13, Desigar Street, Vadapalani, Chennai - 600026, Tamil Nadu, India
Used Since : 27/10/2016

CHENNAI
PROCESSED FRUITS INCLUDING TAMARIND, JELLYS, JAMS, FRUIT JAMS, FRUIT JELLIES, FRUIT PASTES PICKLED FRUIT, SWEET SPREADS (JAMS), LOW SUGAR JELLIES, EDIBLE JELLIES MADE FROM MILK AND VEGETABLE PRODUCTS, PICKLES, MIXED PICKLES, PREPARED SNACKS MADE FROM FRESH VEGETABLES AND FRUITS
SUBJECT TO USE THE MARK AS A WHOLE AS REPRESENTED IN THE FORM OF APPLICATION UNDER SECTION 17 OF THE TRADE MARKS ACT, 1999........
GT LIFELINE

3467939  28/01/2017

NILESH AGRAWAL

trading as ; M/S. GANESH TRADERS

135/1, G.N.T. MARKET, DHAR ROAD, INDORE (M.P.)

MERCHANTS AND MANUFACTURERS

Address for service in India/Attorney address:

S.SINGH & ASSOCIATES

213, 3RD FLOOR PARMANAND COLONY, DR. MUKHERJEE NAGAR DELHI-9

Used Since : 11/10/2016

MUMBAI

Sunflower oil, groundnut oil, soya refined oil, corn oil and rice bran oil
3480363 10/02/2017
SATYAM TRADERS, A SOLE PROPRIETORSHIP FIRM OF CHHAYA H SHAH
264, C Amruthlal Mansion, L N Road, Matunga C. Rly, Mumbai-400019
Manufacturer & Trader

Address for service in India/Agents address:
NAYAN J. RAWAL
L-303, PANCH SHEEL GARDENS, NEW MAHAVIR NAGAR, KANDIVALI (W), MUMBAI-400 067.
Used Since: 15/01/2014

MUMBAI
Dry fruits, Walnut Kernels, Dried and cooked fruits and Vegetables, jellies, jams, Frozen fruits, Fruit pulp, Fruits, tinned canned

The applicant claims the color combinations as per the Representation above..
3480517 10/02/2017
SUDIP KUMAR KHANNA
trading as SUDIP KUMAR KHANNA
629, DIAMOND HARBAUR ROAD, P.S- BEHALA, KOLKATA – 700034 (WEST BENGAL)
MANUFACTURE, MERCHANT AND TRADERS
Address for service in India/Attorney address:
DELKASH ASSOCIATES
Rahimullah Ansari Advocate F-12/9, G.F, Sir Syed Road, Joga Bai Jamia Nagar, New Delhi 110025 India.
Used Since :01/05/2016
KOLKATA
DRIED AND COOKED FRUIT & VEGETABLE JAMS, JELLIES, FRUIT SOACES, EGGS AND MILK PRODUCTS, EDIBLES OIL & FALSE, POULTRY
REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF ALL DESCRIPTIVE MATTERS.
THIS IS SUBJECT TO AMENDING THE GOODS/SERVICES FOR SALE/CONDUCTING IN THE STATES OF FOR SALE/CONDUCTING IN THE STATE OF WEST BENGAL IN INDIA.
HALCHAL
3480632  11/02/2017
RAKESH GEHLOT
trading as ;RAKESH GEHLOT AND COMPANY
255, BERA MAGARIYA, SOJAT CITY, RAJASTHAN.
MANUFACTURER AND MERCHANT
Address for service in India/Agents address:
GAUTAM & COMPANY
LL-47, AMBER TOWER, 1ST FLOOR, SANSAR CHAND ROAD, JAIPUR (RAJ).
Used Since :25/06/2012
AHMEDABAD
PICKLES
 AJAY KUMAR SAW  
 trading as ;SONY ENTERPRISES  
 WEST KORIBANDH, JHARIA, DIST.- DHANBAD, PIN - 828111, JHARKHAND.  
 MANUFACTURER & MERCHANT  
 Address for service in India/Attorney address:  
 SKYLINE CORPORATE LAW HOUSE LLP  
 23A/54,1ST FLOOR,SHREE DURGA COLONY,JESSORE ROAD,KOLKATA 700 028,WEST BENGAL,INDIA  
 Used Since :02/05/2016  
 KOLKATA  
 LIGHTER OIL & OIL BEING INCLUDED IN CLASS – 29.  
 REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF ALL DESCRIPTIVE MATTERS.  
 THIS IS SUBJECT TO AMENDING THE GOODS/SERVICES FOR SALE/CONDUCTING IN THE EASTERN STATE OF INDIA.  
 THIS IS CONDITION OF REGISTRATION THAT LABEL SHALL BE USED TOGETHER.
Trade Marks Journal No: 1903, 27/05/2019  Class 29

3487210  18/02/2017
MAHENDRA GOYAL
trading as ; TANAY INDUSTRIES
27, R.D. UDHYOG NAGAR, PALDA, INDORE (M.P.) PIN-452020
Manufacturer and Merchants.
SOLE PROPRIETARY FIRM
Address for service in India/Attorney address:
DP SONI
105, Mahasagar Corporate, Manormaganj Main Road, Indore (M.P.) Pin-452001
Used Since :01/01/1984
MUMBAI
Processed Pulses.
3493797  28/02/2017
MR. KAMLESH JAYANTILAL SODHA
trading as ;SHREE JALYAN SALES AGENCY
NAVA NAGAR WADA, PRATIBHA APARTMENT, JUNAGADH
MANUFACTURER AND MERCHANT
Address for service in India/Attorney address:
REGAL AND REGAL
REGAL HOUSE, RAIYARJ PARK, OPP. J.M.C. NAGAR FLATS, B/H. PAVANDHAM FLATS, RAIYAROAD, RAJKOT
Used Since :21/02/2017
AHMEDABAD
EDIBLE OILS, GHEE - INCLUDING IN CLASS-29.
3500069  02/03/2017
SHAH MUKESHBHAI CHANDRAKANT
SHAH MUKESHBHAI CHANDRAKANT
MODI PRAVINKUMAR CHIMANLAL
RAMI BHARAT KANIYALAL
SHAH PARESH CHANDRAKANT
MODI PUSHPABEN DILIPBHAI
RAMI MANOJBHAI KANTILAL
trading as ;SHREE GANESH PLUSE MILLS
OPP. ABHYUDAY INDUSTRIES, KHALI CHAR RASTA, NATIONAL HIGHWAY, KHALI, TALUKA SIDDHPUR, DIST. PATAN GUJARAT – INDIA.
MANUFACTURER AND MERCHANT
PARTNERSHIP FIRM
Address for service in India/Agents address:
K.C. PATEL & CO.
305, Shivalik-5, Mahalaxmi Cross Road, Paldi, Ahmedabad 380 007 Gujarat
Used Since : 01/12/1985
AHMEDABAD
PROCESSED PULSES IN CLASS 29.
3500222  02/03/2017
RAHUL KISHORJI AGRAWAL
trading as ;ROOPAM NUTS
C/o. Roopam Steels & Rolling Mills. C-53, Additional MIDC, Behind DIC Office, Aurangabad Road, Jalna - 431203, M.S. INDIA.
MANUFACTURER AND MERCHANTS
Address for service in India/Attorney address:
A. G. MAHAJAN & CO.
PLOT NO. 25, SADASHIV NAGAR, GOVIND NIWAS, MEHRUN ROAD, JALGAON 425 003, DIST-JALGAON, M. S.
Used Since :01/02/2014
MUMBAI
PEANUT PROCESSED, CASHEW PROCESSED, ROSTED PEANUTS, PREPARED CASHEW.
3500617    03/03/2017

YASHVANT SHARMA
trading as ;YASHVANT SHARMA
10, ACHALPURA, CHHOTISADRI, DIST- PRATAPGARH, RAJASTHAN - 312 604, INDIA.
MANUFACTURER
Address for service in India/Attorney address:
GAURAV SONI, ADVOCATE
E-101, SHAKSHAT STUDIO APPARTMENT, NEAR NANDHISWAR MAHADEV MANDIR, MAKARBA ROAD, VEJALPUR - 380051, AHMEDABAD - GUJARAT
Used Since :01/03/2017

AHMEDABAD
ALL TYPES OF EDIBLE OILS IN CLASS - 29 ONLY
COOK-STAR
3501207  03/03/2017
SHIV BHAGWAN AGARWAL
OM PRAKASH AGARWAL
RAVI AGARWAL
trading as ;AGARWAL RICE & OIL MILL
NEAR GEETA TALKIES, HINDAUN CITY, KARAULI (RAJ.) 322230
MANUFACTURER AND MERCHANT
Address for service in India/Agents address:
GAUTAM & COMPANY
LL-47, AMBER TOWER, 1ST FLOOR, SANSAR CHAND ROAD, JAIPUR (RAJ).
Proposed to be Used
AHMEDABAD
EDIBLE OIL.
REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE word COOK.
3501370  03/03/2017
BHARTIYA PASHUPALAN NIGAM LIMITED
AC-4, GAYATRI SADAN, SJS HIGHWAY, OPP. JILA PARISHAD BANI PARK, JAIPUR (RAJASTHAN)
MANUFACTURER AND MERCHANT
Address for service in India/Agents address:
GAUTAM & COMPANY
LL-47, AMBER TOWER, 1ST FLOOR, SANSAR CHAND ROAD, JAIPUR (RAJ).
Used Since :01/04/2015
AHMEDABAD
MILK AND MILK PRODUCT, PANEER, GHEE AND FATS.
REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE word DUDHDHARA.
restriction of goods for sale in the state of RAJASTHAN only.
SAWAMANI
3502628  03/03/2017
SURESH KUMAR AGARWAL S/O. LATE SH. GANPAT LAL AGARWAL
trading as ;SAWAMANI MISTHAN BHANDAR
NEAR SHYAM MANDIR, KHATU SHYAM JI, TEH-DANTARAMGARH, SIKAR-332602 RAJASTHAN
Manufacture and merchants trading as
Address for service in India/Agents address:
G. D. BANSAL & ASSOCIATES.
M-118-B, MAHESH COLONY, LAXMI MANDIR PHATAK, JAIPUR - 302 015. (RAJASTHAN)
Used Since :01/03/2011
AHMEDABAD
Milk and milk products.
Trade Marks Journal No: 1903, 27/05/2019  Class 29

3502897  03/03/2017
NEERAJ AGGARWAL S/O. SH. SHANKAR LAL CHOUDHARY
SMT. VIDHYA DEVI CHOUDHARY W/o. LATE SH. BHAGWAN DAS CHOUDHARY
SMT. NIDHI AGGARWAL W/o. SH. NIRAJ AGGARWAL
trading as ;MOTIRAM LALCHAND CHOUDHARY CHURUWALA
2 MOTI NAGAR, JHOTWARA, JAIPUR- RAJASTHAN
Manufacture and merchants trading as
Partnership firm
Address for service in India/Agents address:
G. D. BANSAL & ASSOCIATES.
M-118-B, MAHESH COLONY, LAXMI MANDIR PHATAK, JAIPUR - 302 015. (RAJASTHAN)
Used Since :30/01/2017

AHMEDABAD
DRY FRUITS & PROCESSED PULSES IN CLASS 29.
restriction of goods for sale in the state of RAJASTHAN only.
351123 21/03/2017
LOKESH KHANDELWAL SON OF SHRI BRIJ MOHAN KHANDELWAL
10/2, SANSHYA DAYANAND COLONY, RAM NAGAR, AJMER-305001 Rajasthan
Individual

Address for service in India/Agents address:
G. D. BANSAL & ASSOCIATES.
M-118-B, MAHESH COLONY, LAXMI MANDIR PHATAK, JAIPUR - 302 015. (RAJASTHAN)

Proposed to be Used
AHMEDABAD
Milk and milk products; edible oils, Ghee & fats.

restriction of goods for sale in the state of RAJASTHAN only.
3511124  21/03/2017
LOKESH KHANDELWAL SON OF SHRI BRIJ MOHAN KHANDELWAL
10/2, SANDHYA DAYANAND COLONY, RAM NAGAR, AJMER-305001 Rajasthan
Individual
Address for service in India/Agents address:
G. D. BANSAL & ASSOCIATES.
M-118-B, MAHESH COLONY, LAXMI MANDIR PHATAK, JAIPUR - 302 015. (RAJASTHAN)

Proposed to be Used
AHMEDABAD
Milk and milk products; edible oils, Ghee & fats.
3511125 21/03/2017
LOKESH KHANDELWAL SON OF SHRI BRIJ MOHAN KHANDELWAL
10/2, SANDHYA DAYANAND COLONY, RAM NAGAR, AJMER-305001 Rajasthan
Individual
Address for service in India/Agents address:
G. D. BANSAL & ASSOCIATES.
M-118-B, MAHESH COLONY, LAXMI MANDIR PHATAK, JAIPUR - 302 015. (RAJASTHAN)

Proposed to be Used
AHMEDABAD
Milk and milk products; edible oils, Ghee & fats.
restriction of goods for sale in the state of RAJASTHAN only.
3519084  04/04/2017

SUBHASH CHAND YADAV
PROPRIETOR OF M/s. GOURATAN MILK PRODUCTS AT- M-56, MAHESH COLONY, RADHA KRISHAN MARG, J.P. PHATAK, JAIPUR-302015 (RAJASTHAN)
Single firm
Address for service in India/Agents address:
G. D. BANSAL & ASSOCIATES.
M-118-B, MAHESH COLONY, LAXMI MANDIR PHATAK, JAIPUR - 302 015. (RAJASTHAN)

Proposed to be Used
AHMEDABAD
MILK AND MILK PRODUCTS.
REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE. DESCRIPTIVE MATTERS.
3525491    13/04/2017
ANKUR OIL INDUSTRIES
417/1, Chokha Bazar, Kalupur, Ahmedabad – 300002.
A Partnership firm Registered Under Indian Partnership Act, 1932.
Address for service in India/Attorney address:
NANAVATI & NANAVATI ADVOCATES
7TH FLOOR, CORPORATE HOUSE, SARKHEJ - GANDHINAGAR HIGHWAY, JUDGES BUNGLOWS CROSS ROAD,
BODAKDEV, AHMEDABAD -
Used Since :01/07/1980
AHMEDABAD
All kind of Edible Oils.
To be associated with registered TM No. 1480942, 1480943, 1480944, 1480945, 1480946, 1480947..
ANKUR
3526699  17/04/2017
JYOTSNABEN S. PATEL
trading as ;M\S.ANKUR OIL INDUSTRIES
417/1, chokha bazar, kalupur, ahmedabad-380001(Gujarat).

Address for service in India/Attorney address:
NANAVATI & NANAVATI ADVOCATES
7TH FLOOR, CORPORATE HOUSE, SARKHEJ - GANDHINAGAR HIGHWAY, JUDGES BUNGLOWS CROSS ROAD,
BODAKDEV, AHMEDABAD -
Used Since :01/07/1980

AHMEDABAD
GROUNDNUT REFINED OIL.
THIS IS SUBJECT TO ASSOCIATION WITH REGISTERED/PENDING REGISTRATION NO..1480942 -944.
ANKUR

3526700    17/04/2017

JYOTSNABEN S. PATEL
trading as : M\S.ANKUR OIL INDUSTRIES
417/1, chokha bazar, kalupur, ahmedabad-380001(Gujarat).

Address for service in India/Attorney address:
NANAVATI & NANAVATI ADVOCATES
7TH FLOOR, CORPORATE HOUSE, SARKHEJ - GANDHINAGAR HIGHWAY, JUDGES BUNGLOWS CROSS ROAD,
BODAKDEV, AHMEDABAD -

Used Since :01/07/1980

AHMEDABAD
TUVAR DAL.
THIS IS SUBJECT TO ASSOCIATION WITH REGISTERED/PENDING REGISTRATION NO:.1480942, 1887774.
ANKUR
3526701  17/04/2017
JYOTSNABEN S. PATEL
trading as ;M\S.ANKUR OIL INDUSTRIES
417/1, chokha bazar, kalupur, ahmedabad-380001(Gujarat).
Address for service in India/Attorney address:
NANAVATI & NANAVATI ADVOCATES
7TH FLOOR, CORPORATE HOUSE, SARKHEJ - GANDHINAGAR HIGHWAY, JUDGES BUNGLOWS CROSS ROAD, BODAKDEV, AHMEDABAD -
Used Since :01/07/1980
AHMEDABAD
SOYABEEN OIL.
THIS IS SUBJECT TO ASSOCIATION WITH REGISTERED/PENDING REGISTRATION NO..1480947.
ANKUR

3526702  17/04/2017

JYOTSNABEN S. PATEL

trading as ;M\S.ANKUR OIL INDUSTRIES

417/1, chokha bazar, kalupur, ahmedabad-380001(Gujarat).

Address for service in India/Attorney address:

NANAVATI & NANAVATI ADVOCATES

7TH FLOOR, CORPORATE HOUSE, SARKHEJ - GANDHINAGAR HIGHWAY, JUDGES BUNGLOWS CROSS ROAD,

BODAKDEV, AHMEDABAD -

Used Since :01/07/1980

To be associated with:

1304218, 1480942, 1480943, 1480944, 1480945, 1480946, 1480948, 1887774, 3525491, 3526699, 3526701

AHMEDABAD

COTTON SEED OIL.
ANKUR

3526703  17/04/2017

JYOTSNABEN S. PATEL

trading as ;M\S.ANKUR OIL INDUSTRIES

417/1, chokha bazar, kalupur, ahmedabad-380001(Gujarat).

Address for service in India/Attorney address:

NANAVATI & NANAVATI ADVOCATES

7TH FLOOR, CORPORATE HOUSE, SARKHEJ - GANDHINAGAR HIGHWAY, JUDGES BUNGLOWS CROSS ROAD,
BODAKDEV, AHMEDABAD -

Used Since :01/07/1980

To be associated with:

1304218, 1480942, 1480943, 1480944, 1480945, 1480946, 1480948, 3525491, 3526699, 3526701, 3526702

AHMEDABAD

CORN OIL.
NILMONI OIL MILL
113, Khudiram Bose Sarani (Belgachia Road), Kolkata- 700004, West Bengal, India.
an Indian Partnership Firm

Address for service in India/Attorney address:
KOLKATA TRADE MARK SERVICE
62,BENTINCK STREET,4TH FLOOR,ROOM NO.412,KOLKATA 700 069,W.B.,INDIA.
Used Since :01/04/1985

KOLKATA
Edible oils, Mustard Oils, Refine Oils, Palm Oils, Vanaspati Oils & Ghee being included in class-29.

REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF ALL DESCRIPTIVE MATTERS.
THIS IS SUBJECT TO AMENDING THE GOODS/SERVICES FOR SALE/CONDUCTING IN THE EASTERN STATE OF INDIA.
THIS IS CONDITION OF REGISTRATION THAT LABEL SHALL BE USED TOGETHER..
NILMONI OIL MILL
113, Khudiram Bose Sarani (Belgachia Road), Kolkata- 700004, West Bengal, India.
an Indian Partnership Firm

Address for service in India/Attorney address:
KOLKATA TRADE MARK SERVICE
62,BENTINCK STREET,4TH FLOOR,ROOM NO.412,KOLKATA 700 069,W.B.,INDIA.

Used Since :10/04/2004

KOLKATA
Edible oils, Mustard Oils, Refine Oils, Palm Oils, Vanaspati Oils & Ghee being included in class-29.

REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF ALL DESCRIPITIVE MATTERS.

THIS IS SUBJECT TO AMENDING THE GOODS/SERVICES FOR SALE/CONDUCTING IN THE EASTERN STATE OF INDIA.

THIS IS CONDITION OF REGISTRATION THAT LABEL SHALL BE USED TOGETHER.
3550164    16/05/2017
GITA TRADING CO.
26A, Mahatma Sisir Kumar Sarani (Galif Street), Kolkata- 700004, West Bengal, India.
an Indian Partnership Firm
Address for service in India/Attorney address:
KOLKATA TRADE MARK SERVICE
62, BENTINCK STREET, 4TH FLOOR, ROOM NO. 412, KOLKATA 700 069, W.B., INDIA.
Used Since : 01/03/1992
KOLKATA
Edible oils, Mustard Oils, Refine Oils, Palm Oils, Vanaspati Oils & Ghee being included in Class-29.
Disclaim on all descrptive matters appear in Label..
REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF WORD “MARKA ” AND ALL DESCRIPTIVE MATTER APPEARING ON THE LABEL..
Transliteration : A NON-ENGLISH WORD APEAR IN THE LABEL IS CALLED ‘JOY DURGA MARKA’ IN BENGALI SCRIPT.
SURYADEEP

3567376   09/06/2017
HPMC VANIJYA PVT. LTD.
trading as ;HPMC VANIJYA PVT. LTD.
14A, MANMATHO NATH GANGULY ROAD, KOLKATA-700 002, W. B. INDIA.
MANUFACTURER & MERCHANT
Address for service in India/Attorney address:
DAS & ASSOCIATES
16/15/3,OLABIBITALA 1ST BYE LANE,HOWRAH 711 104,WEST BENGAL,INDIA.
Used Since :01/04/2014
KOLKATA
EDIBLE OILS INCLUDED IN CLASS-29
THIS IS SUBJECT TO AMENDING THE GOODS/SERVICES FOR SALE/CONDUCTING IN THE STATES OF FOR
SALE/CONDUCTING IN THE STATE OF WEST BENGAL IN INDIA.
MANISH JAIN (INDIAN NATIONAL, PROPRIETOR), TRADING AS AHINSA AGENCIES
155, Narmada Market, 3rd Floor, Siyaganj Main Road, Indore - 452001, Madhya Pradesh
Proprietorship Concern

Address for service in India/Attorney address:
IPR LAW ASSOCIATES (MUMBAI)
201 A, 2nd Floor, Raheja Plaza-I, LBS Marg, Ghatkopar (W), Mumbai - 400 086.

Proposed to be Used
To be associated with:
3608584
MUMBAI
Preserved, frozen, dried and cooked fruits and vegetables, jellies, jams, compotes, milk and milk products, edible oils and fats
3699523   11/12/2017
SHANKAR LAL BAGHERWAL (INDIAN NATIONAL, PROPRIETOR), TRADING AS SHANKAR SWEETS & NAMKEEN
Shukla Chowk, Mandsaur - 458002, Madhya Pradesh
Proprietorship Concern
Address for service in India/Attorney address:
IPR LAW ASSOCIATES (MUMBAI)
201 A, 2nd Floor, Raheja Plaza-I, LBS Marg, Ghatkopar (W), Mumbai - 400 086.
Used Since :02/10/1959
MUMBAI
Milk and milk products
Trade Marks Journal No: 1903, 27/05/2019 Class 29

M/S. KAMDHENU PICKLES & SPICES INDUSTRIES PVT. LTD.
KRISHI BHAVAN, 1379, BHAVANI PETH, PUNE-411042, MAHARASHTRA
A COMPANY DULY INCORPORATED UNDER THE COMPANIES ACT, 1956

Address for service in India/Attorney address:
S.SINGH & ASSOCIATES
213, 3RD FLOOR PARMANAND COLONY, DR. MUKHERJEE NAGAR DELHI-9
Used Since: 30/06/1984

MUMBAI
Meat, fish, poultry and game; meat extracts; preserved, frozen, dried and cooked fruits and vegetables; jellies, jams, compotes; eggs; milk and milk products; edible oils and fats
3704573  16/12/2017
NATWARLAL KOMALDAS NEMA TRADING AS M/S. NEMA KULFI & GAJAK
235, JAWAHAR MARG, MALGANJ CHOURAHA, NEMA DHARAMSHALA, INDORE (M.P.)
A PROPRIETORSHIP CONCERN
Address for service in India/Attorney address:
S.SINGH & ASSOCIATES
213, 3RD FLOOR PARMANAND COLONY, DR. MUKHERJEE NAGAR DELHI-9
Used Since :01/04/2011
MUMBAI
Milk and milk products (kulfi, lassi, shikanji, rabdi, faluda-kulfi)
THE MARK SHALL BE LIMITED TO THE COLOURS AS SHOWN IN THE REPRESENTATION ON THE FORM OF THE
APPLICATION.
THIS IS CONDITION OF REGISTRATION THAT BOTH/ALL LABELS SHALL BE USED TOGETHER..ONLY FOR MADHYA
PRADESH..
3708915  21/12/2017
M/S E- FOODS HOSPITALITY
605, 6th Floor, Thacker Tower, Sector 17, Vashi, Navi Mumbai- 400703
Partnership Firm
Address for service in India/Agents address:
JATIN SHANTILAL POPAT.
308, Orchid Plaza, Behind Gokul Shopping Centre, Off. S.V. Road, Near Platform No.8, Borivali (West), Mumbai-400 092.
Used Since :15/10/2017

MUMBAI
Butter, cheese, curd, chips, crisps, various cream and flavored cream, dairy products, flakes, fruit chips, fruit jellies, fruit pulp, fruit salads, frozen fruit, all types of jams, milk products and beverages, potato chips, potato flakes, potato crisps, snack food, soya beans preserved for food, dry or preserved or cooked vegetables, tofu, whipped cream, namkeen, food product made from fish, juices, yogurt, prepared or dried or cooked or preserved vegetables, soups.

THE MARK SHALL BE LIMITED TO THE COLOURS AS SHOWN IN THE REPRESENTATION ON THE FORM OF THE APPLICATION.
3719378  04/01/2018
KARAN HASMUKH SAINANI
IUDP SHOPPING COMPLES, AMALNER, DIST-JALGAON, 425401, MAHARASHTRA.
SOLE PROPRIETOR OF SAMRAT OIL AND PACKAGING
Address for service in India/Attorney address:
A. G. MAHAJAN & CO.
PLOT NO. 25, SADASHIV NAGAR, GOVIND NIWAS, MEHRUN ROAD, JALGAON 425 003, DIST-JALGAON, M. S.

Proposed to be Used
MUMBAI
EDIBLE OILS INCLUDING SOYABEAN OIL.
RAJ KUMAR BANSAL trading as M/s R. K. FOOD PRODUCTS

Address for service in India/Agents address:
J.P. ASSOCIATES ADVOCATE.
320 - Tulsi Vihar, Near S.B.I. Zonal Office, City Centre, Gwalior - 474 011 (M.P.).

Proposed to be Used
MUMBAI
DAIRY WHITENER
RAVENDRA KUMAR SHARMA
19/5, Village Pachaura, Post-Singharan, Tehsil – Chinor, Gwalior – 475220 (M.P.)
Sole Proprietor

Address for service in India/Agents address:
J.P. ASSOCIATES ADVOCATE.

Proposed to be Used
MUMBAI
MILK AND OTHER DAIRY PRODUCTS; GHEE.
3793803   31/03/2018

KAPIL GUPTA
F-11 & 12, HARISHANKARPURAM, JHANSI ROAD, GWALIOR – 474002 (M.P.)
Sole Proprietor

Address for service in India/Agents address:
J.P. ASSOCIATES ADVOCATE.
Used Since :27/11/1996

MUMBAI
PAN MASALA, SWEET SUPARI, SCENTED SUPARI, MOUTH FRESHNER
3798519  06/04/2018
MODARAM PAKARAM CHOUDHARY
RUNAL ROYAL CASA SOC. F WING FLAT NO. 102 BHONDVE CORNER, NEAR BANK OF MAHARASTRA, RAVET, PUNE-411026 MAHARASHTRA, INDIA
INDIAN NATIONAL SOLE PROPRIETOR

Address for service in India/Attorney address:
A. G. MAHAJAN & CO.
PLOT NO. 25, SADASHIV NAGAR, GOVIND NIWAS, MEHRUN ROAD, JALGAON 425 003, DIST-JALGAON, M. S.

Proposed to be Used
MUMBAI
EDIBLE SEEDS PROCESSED, SUNFLOWER SEEDS PROCESSED, PUMPKIN SEEDS PROCESSED, POPPY SEEDS PREPARED, ROASTED NUTS, PROCESSED NUTS, CASHEW NUTS PROCESSED, SPICES MIXED NUTS. PINE NUTS.
ANKIT LUNIYA
trading as ;SHREE SHATRUNJAI NAMKEEN UDHYOG
PLOT NO.44-45, NAMKEEN CLUSTER, JHABUA ROAD, VILLAGE:KARAMDI, DIST: RATLAM – 457001 (M.P.)
MANUFACTURER AND MERCHANTS
A PARTNERSHIP FIRM

Proposed to be Used
MUMBAI
BANANA CHIPS, POTATO CHIPS, FLAVOURED BANANA AND POTATO CHIPS

REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE WORD RATLAMI
FRUTONZ
3807633    17/04/2018
ASLAM HASHAMBHAI TAMBOLI
trading as; HIRA FOODS
37-A, RAJASPURA PETH, SATARA-415002, MAHARASHTRA, INDIA
MANUFACTURER AND TRADER
REGISTERED PARTNERSHIP FIRM
Proposed to be Used
MUMBAI
FRUIT JUICES FOR COOKING, VEGETABLE JUICES FOR COOKING, FRUIT JAMS, JELLIES, COMPOTES, FRUIT AND
VEGETABLE SPREAD.
REGISTRATION OF THIS TRADE MARK SHALL GIVE RIGHT TO THE EXCLUSIVE in the state of Maharashtra only..
3810352    19/04/2018
VISHAL AMARSHI GALA
D-46, S-11, AMARJYOTI CHS, M.G. COMPLEX, SECTOR-14, VASHI, NAVI MUMBAI, MAHARASHTRA-400703
MANUFACTURER AND TRADER
INDIVIDUAL
Proposed to be Used
MUMBAI
MEAT, FISH, POULTRY AND GAME; MEAT EXTRACTS; PRESERVED, DRIED AND COOKED FRUITS AND VEGETABLES; JELLIES, JAMS, FRUIT SAUCES; EGGS, MILK AND MILK PRODUCTS
The Chimney Factory

3814090  23/04/2018
FLIPSTONE HOSPITALITY PRIVATE LIMITED
5A, GEETA GHAR, OFF T.H. KTARIA MARG, MAHIM, MUMBAI - 400016
A PRIVATE LIMITED COMPANY

Address for service in India/Agents address:
DR. GOPAKUMAR G. NAIR.
3RD FLOOR, SHIVMANGAL, NEXT TO BIG BAZAR, AKURLI ROAD, KANDIVALI(E), MUMBAI-400 101.

Proposed to be Used
MUMBAI
SHAKES AND DAIRY-BASED POWDERS FOR MAKING DAIRY-BASED FOOD BEVERAGES AND SHAKES
3814280    23/04/2018
MR. MAHAVEER BANSAL
M/s MAHAVER BANSAL IPR, C/o M/s Ambica Food Products, 5-A, Maharajpura Industrial Area, Pinto Park Road, Gwalior – 474005 (M.P.)

Sole Proprietor

Address for service in India/Agents address:
J.P. ASSOCIATES ADVOCATE.

Proposed to be Used
MUMBAI
MILK AND MILK PRODUCTS, CHHENA POWDER, CHHENA, MILK BASED PRODUCT; MILK BASED MIXES, MILK POWDER, DRIED AND COOCKED FRUIT PRODUCTS
OONAS

3820742  01/05/2018

NAMDEV RAOSAHEB NARAWADE
At Post Khandale Jaywant Mala, Tal. Shirur Pune-412209, Maharashtra, India

Individual

Address for service in India/Agents address:
DEEPAK MAKHIJA
Makhija & Associates, Office No. 1/1, 1st Floor, A Wing, Sai Tirth Tower, Station Road, Siddharth Nagar, Thane (E) - 400 603.

Proposed to be Used

MUMBAI
Frozen, dried and cooked fruits and vegetables; jellies, jams, milk and milk products; Albumin Milk, Protein Milk, milk and milk products, Butter, Butter cream, Cheese, Condensed Milk, Cream [Dairy Products], Curd, Milk, Milk Beverages, Milk Predominating, Milk Shakes, Milk Ferments for Culinary Purposes, Whipped Cream, Yoghurt, Yogurt, Dairy-based spreads, Milk, Organic milk being goods included in class 29
PRATIPA
3991416  03/11/2018
PRATIPA CASHEWS
80A/40 L.KASHMIPATHY NAGAR, VADAKAILASAM, PANRUTI CUDDALORE DIST, TAMILNADU-607106
Active
Address for service in India/Attorney address:
RAHUL DAHAPUTE
101 & 102, First Floor, Gulmohar Apartment, East Street, Pune Camp, Pune - 411001
Used Since :01/04/1997
CHENNAI
Processed cashews.
ARJYA
4067294  25/01/2019
JYOTI CHAUHAN
HOUSE NO-586, SECTOR-9, OLD VIJAY NAGAR, GHAZIABAD-201009
MANUFACTURING OF PICKELS, SALT AND SPICES
INDIVIDUAL
Proposed to be Used
DELHI
MANUFACTURING OF PICKLES INCLUDED IN CLASS 29.
SOLOMON
4087390  14/02/2019
DEEPAK KUMAR AHUJA
PLOT NO. 81, HIG RATAN LAL NAGAR GOVIND NAGAR, UDYOG NAGAR KANPUR 208022
Individual
Address for service in India/Attorney address:
PUSHP RAJ SINGH
15/258 CIVIL LINES KANPUR 208001 U.P.
Proposed to be Used
DELHI
Meat, fish, poultry; meat extracts; preserved, dried and cooked fruits and vegetables; jellies, jams, eggs, milk and milk products; edible oils and fats
4091902    18/02/2019
360 NATURAL
C-64, 4th Floor, Mathura Rd, Hari Nagar Ashram, New Delhi, Delhi 110014
Partnership Firm
Address for service in India/Attorney address:
ALOK PATHAK
346 Third Floor Hari Nagar Ashram New Delhi (110014)
Proposed to be Used
DELHI
PRESERVED, DRIED AND COOKED FRUITS AND VEGETABLES, JELLES, JAMS, MILK AND MILK PRODUCTS, EDIBLE
OILS AND FATS INCLUDED IN CLASS 29.
4094546  20/02/2019
BUNGE INDIA PVT. LTD.
601 C & 601D, 6th Floor, The Capital, C-70, G Block, Bandra-Kurla Complex, Bandra East, Mumbai - 400 051
Body Incorporate
Address for service in India/Agents address:
JEHANGIR GULABBHAI & BILIMORIA & DARUWALLA.
RAJABAHADUR MANSION, 20, AMBALAL DOSHI MARG, (HAMAM STREET), FORT, MUMBAI - 400 023.
Used Since :27/10/2015
To be associated with:
1455389, 1742918, 1844876, 3552105
MUMBAI
preserved, frozen, dried and cooked fruits and vegetables; jellies, jams, compotes; eggs; milk and milk products; edible oils and fats
4104341 01/03/2019
PARDARSHI PRATISHTHAN
201 BAHANPUR VAHANPUR HATHRAS JN RS UTTAR PRADESH - 204102
Manufacturers
PARTNERSHIP FIRM
Address for service in India/Attorney address:
PRINCE
B-2/58 SECTOR -18 ROHINI DELHI 110085
Proposed to be Used
DELHI
Meat, fish, poultry and game; meat extracts; preserved, dried and cooked fruits and vegetables; jellies, jams, eggs, milk and milk products; edible oils and fats.
KOTALIYA
4114703  12/03/2019
CHETAN GARG
F-20, BUDH VIHAR, PHASE-1, DELHI
KOTALIYA
PROPRIETOR
Proposed to be Used
DELHI
DRY FRUITS AND SPICES.
4126487  23/03/2019
MR. SATENDER KUMAR MISHRA
61, GALI NO. 4, SHAID BHAGAT SINGH COLONY, KARAWAL NAGAR, DELHI-110094
INDIVIDUAL

Address for service in India/Attorney address:
RAVI CHAUHAN
A-2/96, SECTOR-16, ROHINI, DELHI-110089

Proposed to be Used
DELHI
DRIED FRUITS, DRIED NUTS, PROCESSED WALNUTS, PROCESSED ALMONDS.
4128348   26/03/2019
R.RAMESH
Subhu Food Oil Products, Nehruji Street, Pachapalli, Moolapalayam, Erode-638002
Single Firm
Address for service in India/Attorney address:
UNIMARKS LEGAL SOLUTIONS
No.43, Medavakkam Tank Road, 1st Floor, Chennai - 600010
Proposed to be Used
CHENNAI
Blended Edible Vegetable Oil and Edible oils
Trade Marks Journal No: 1903, 27/05/2019

RAJEEVAN C K
CHOVULLA KANDY, PANNIKKOTUUR PO, KODUVALLY VI, KOZHIKODE - 673572

THE TRADE MARK ACT-1999

Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031

Proposed to be Used

CHENNAI

Meat, fish, poultry and game; Meat extracts; Preserved, frozen, dried and cooked fruits and vegetables; Jellies, jams, compotes; Eggs; Milk, cheese, butter, yoghurt and other milk products; Oils and fats for food
MAJENTA

4129500   27/03/2019
MAJENTA DAIRY & AGRO PRIVATE LIMITED
H.NO - 149 ,MEERUT ROAD GULDHAR , GHAZIABAD(U.P) 201003.
ACTIVE

Address for service in India/Agents address:
RAHUL DAHAPUTE
CORP AID CONSULTANCY SERVICES PRIVATE LIMITED

Proposed to be Used
DELHI
Soya milk, soya beans, preserved, for food, soya bean oil for food included in class 29.
4129682    27/03/2019
SHAHANA KHAN
95/2, 1st Floor, Krishan Kunj Colony, Laxmi Nagar, Delhi-110092.
Individual
Address for service in India/Agents address:
ACTIVE REGISTRATION SERVICE.
12/23, 2ND FLOOR, WEST PATEL NAGAR, NEW DELHI- 110 008.

Proposed to be Used
To be associated with:
4058373
DELHI
Edible Oil and Dried fruits.
DEVAMRUT MILK

4130463  27/03/2019
M/S. SHRIRAM AGRO INDUSTRIES
GAT NO. 1287, DAVANGAON ROAD, DEOLALI PRAVARA, TAL- RAHURI, DIST-AHMEDNAGAR, PIN-413716
PARTNERSHIP FIRM

Address for service in India/Agents address:
MINAKSHI SAMRAT RAWATE
D1/302, SUNDERSRUSHTI, NEAR SUNCITY ROAD, SINHGAD

Proposed to be Used
MUMBAI
MILK AND MILK PRODUCTS.
ASL NUTRI FRY

4131721  29/03/2019
AJANTA SOYA LTD.
12th Floor, Bigjo's Tower, A-8, Netaji Subhash Place, Wazirpur District Centre, Delhi - 110034
A company incorporated under the laws of India

Address for service in India/Attorney address:
ASHOKA TRADE MARK CO.,
ASHOKA HOUSE, 8, CENTRAL LANE, BENGALI MARKET, CONNAUGHT PLACE, NEW DELHI - 110 001

Proposed to be Used
To be associated with:
3799685

DELHI
Vegetable Oils, Refined Oils and Edible Oils;
4131857    29/03/2019
VIJAY BANSAL TRADING AS SHIVA ENTERPRISES
2263, RAGHUNANDAN GALI NAYA BAZAR, DELHI-110006.
PROPRIETORSHIP FIRM
Address for service in India/Agents address:
PURI & PURI (ADVOCATES)
4969/5, IST FLOOR, SIRKI WALAN, (NEAR HAUZ QAZI POLICE STATION) HAUZ QAZI, DELHI-6
Proposed to be Used
DELHI
Soya Milk, Products (Like Soya Paneer, Ghee, Soya Dahi), Milk Powders, Edible Oil, Jellies, Jams, Compotes, Soya bean Curd, Soya Based Snack Foods, Oils And Fats For Food, Dips, Dairy Spreads, Milk Drinks Cheese Spreads, Vegetable Spreads, Butter Oil, Olive Oils, Coconut Oil, Nuts & Dried Fruit, Buttermilk.
4132250    29/03/2019

VIVA GLOBIZE
NO.42/4, KALAS BAGARGUNDA STREET, VELLORE - 632001, TAMIL NADU, INDIA
AN INDIAN PARTNERSHIP FIRM

Address for service in India/Attorney address:
ADHI LEGAL SOLUTIONS
OLD NO:4/2,NEW NO:9/2, ARMENIAN STREET, 2ND FLOOR, PARRYS, CHENNAI-600 001, INDIA

Used Since : 07/11/2018

CHENNAI

MILK AND MILK PRODUCTS, GHEE, BUTTER, BUTTER CREAM, HONEY BUTTER, CHEESE, DRIED AND COOKED FRUITS
AND VEGETABLES, JAMS AND JELLIES, COOKING OIL, EDIBLE VEGETABLE OILS, OILS FOR FOOD, PALM OIL FOR
FOOD, SESAME OIL FOR FOOD, VEGETABLES PRESERVED IN OIL, VEGETABLE OILS FOR FOOD, VEGETABLE OILS
FOR CULINARY PURPOSES, PICKLE, PICKLED FRUIT AND VEGETABLES
BHEEMI SETTY GOPAL
H.NO-12-107, SRI VENKATA SAI NAGER,ALAMPUR X ROAD,UNDAVELLY MONDAL,GADWAL JOGULAMBA - 509153
THE TRADE MARK ACT-1999

Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031

Proposed to be Used
CHENNAI
Meat, fish, poultry and game; Meat extracts; Preserved, frozen, dried and cooked fruits and vegetables; Jellies, jams, compotes; Eggs; Milk, cheese, butter, yoghurt and other milk products; Oils and fats for food
4132463    29/03/2019
RAJENDER KUMAR TRADING AS M/S DURGA MARKETING
B-2/374-375, NEW KONDLY, DELHI- 110096.
INDIVIDUAL
Address for service in India/Attorney address:
THE MONETIC CO.
J-62, GOEL NIWAS, STREET NO. 4, LAXMI NAGAR, NEW DELHI-110092

Proposed to be Used
To be associated with:
3764588

DELHI
Sunflower oil (Mustard Oil), Sunflower oil for food, Meat, fish, poultry and game; Meat extracts; Preserved, frozen, dried and cooked fruits and vegetables; Jellies, jams, compotes; Eggs; Milk and milk products; Oils and fats for food.
CREAMY BLIZZ
4132495  29/03/2019
JAPS HOLDINGS IMPEX PRIVATE LIMITED
Plot B5 & B6, SIPCOT Industrial Growth Centre, Perundurai – 638052
Private Company Limited by shares
Address for service in India/Agents address:
P. ESWARAMOORTHY
No. 21, Shree Asvika Residency, 3rd Cross Street, Sripathy Nagar, Nanjunapuram Road, Coimbatore - 641 036.
Proposed to be Used
CHENNAI
COCONUT MILK
4132516 29/03/2019
MINAZ EXPORTS
DUVAGIRI SOCIETY, NEAR FALAH MASJID, ALIBHAI SOCIETY MAIN ROAD – VERAVAL, DIST. GIR SOMNATH, GUJARAT, INDIA.
AN INDIAN PARTNERSHIP FIRM
Address for service in India/Agents address:
Y. J. TRIVEDI & CO.
YAGNAJYOT, OPP. KASHIRAM AGRAWAL HALL, POLYTECHNIC, AHMEDABAD 380 015
Used Since :31/08/2018
AHMEDABAD
SEAFOOD, SEAFOOD PRODUCTS, FISH, FISH PRODUCTS.
4132969  29/03/2019
BOLA SURENDRA KAMATH & SONS
Kedinje, Karkala-574110
An Indian Partnership Firm
Address for service in India/Agents address:
PUTHRAN & ASSOCIATES
B-3, KESAVAN ORCHID (3RD FLOOR), 5/7, NORTH MADA ST., SRI NAGAR COLONY, SAIDAPET, CHENNAI-600015.
Used Since: 02/02/2019
CHENNAI
Rice bran oil for food; Rice bran oil for culinary purposes; cooking oil
4133093  30/03/2019
MR. JITENDRA KUMAR KESHWARI TRADING AS KESHWANI MAKHANAWALE.
438/5, RAM LILA GROUND, BHOLA NATH NAGAR, SHAHARA, EAST DELHI-110032.
PROPRIETORSHIP
Address for service in India/Attorney address:
LALJI ADVOCATES
A-48, Yojna Vihar, Delhi-110092
Proposed to be Used
DELHI
MAKHANE, DRY FRUITS, NUTS, PRESERVED, DRIED AND COOKED FRUITS AND VEGETABLES, MILK AND DAIRY PRODUCTS.
KOSHIRIVER

4133095   30/03/2019
MR. JITENDRA KUMAR KESHARI TRADING AS KESHARWANI MAKHANAWALE.
438/5, RAM LILA GROUND, BHOLA NATH NAGAR, SHAHDARA, EAST DELHI-110032.

PROPRIETORSHIP

Address for service in India/Attorney address:
LALJI ADVOCATES
A-48, Yojna Vihar, Delhi-110092

Proposed to be Used

DELHI
MAKHANE, DRY FRUITS, NUTS, PRESERVED, DRIED AND COOKED FRUITS AND VEGETABLES, MILK AND DAIRY PRODUCTS.
FRISZON

4133459  30/03/2019

ASHWIN PRABHU TRADING AS FRISZON FOODS
A4, 4TH FLOOR, HIMADHRI. NO. 36, RAMAN STREET, T.NAGAR, CHENNAI - 600 017.

Address for service in India/Agents address:
P. C .N. RAGHUPATHY.
NEW # 66 (OLD # 38), ADITHANAR SALAI, PUDUPET, CHENNAI - 600 002.

Proposed to be Used

CHENNAI

Package combinations consisting primarily of meat, meat substitutes, poultry, fish, seafood, cheese, and/or vegetables, processed beans, processed nuts and edible seeds, and also including sauces or seasonings, ready for cooking and assembly as a meal; Prepared food kits composed of meat, meat substitutes, poultry, fish, seafood, cheese and/or vegetables, processed beans, processed nuts and edible seeds, and also including sauces or seasonings, ready for cooking and assembly as a meal; Fish, not live; Seafood, not live; Poultry; Meat; Meat substitutes; Cheese
4133718  30/03/2019
MANISH GUPTA
L-110, Madhav Nagar, Jhansi Road, Lashkar, Gwalior 474009 (M.P.)
Proprietorship
Address for service in India/Agents address:
J.P. ASSOCIATES ADVOCATE.
320 - Tulsi Vihar, Near S.B.I. Zonal Office, City Centre, Gwalior -474 011 (M.P.).

Proposed to be Used
MUMBAI
PAN MASALA, SWEET SUPARI, MOUTH FRESHNERS
4134062   01/04/2019
VINOD KUMAR S/O. SH. MANPHOOL RAM BHADU
trading as ;BHADU AGRO INDUSTRIES
G-450, PHASE-II, KARNI INDUSTRIAL AREA, BIKANER RAJASTHAN
Address for service in India/Attorney address:
TCI REGISTRATION SERVICES
TCI REGISTRATION SERVICES A- 207, VIDHYADHAR NAGAR, JAIPUR (RAJASTHAN)
Proposed to be Used
AHMEDABAD
EDIBLE OIL AND MUSTARD OIL
OMNA ORGANICS LLP
M-3, BASEMENT (LEFT SIDE), LAJPAT NAGAR-II, NEW DELHI-110024.
MANUFACTURING AND TRADING

Proposed to be Used

DELHI
MANUFACTURING OF FOOD PRODUCTS MENTIONED IN THIS CLASS INCLUDING GHEE, BUTTER AND OTHER DAIRY PRODUCTS, EDIBLE OILS, VEGETABLE, FRUIT SAUCES.
RAJESH KUMAR PROPRIETOR OF R.K. AGRO INDUSTRIES
VILLAGE DEVLI, POST ASAOTI, TEHSIL DISTT. PALWAL, HARYANA - 121102
SOLE PROPRIETORSHIP

Address for service in India/Attorney address:
TYAGI CERTIFICATIONS
3/112, GROUND FLOOR, LALITA PARK, LAXMI NAGAR, DELHI-110092

Proposed to be Used
DELHI

Meat, fish, poultry and game; Meat extracts; Preserved, frozen, dried and cooked fruits and vegetables; Jellies, jams, compotes; Eggs; Milk, cheese, butter, yoghurt and other milk products; Oils and fats for food
MUNAMPEL

4134956 02/04/2019

HARIRAJ RAJAPPAN
MUNAMPEL BUNGLOW, GOVINDAMUTTOM .P.O,KAYAMKULAM ,ALAPPUZHA,KARALA-690527

THE TRADEMARK ACT-1999

Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031

Proposed to be Used

CHENNAI

Meat, fish, poultry and game; Meat extracts; Preserved, frozen, dried and cooked fruits and vegetables; Jellies, jams, compotes; Eggs; Milk and milk products; Oils and fats for food
4135080  02/04/2019
DETAILING DEVILS INDIA PRIVATE LIMITED
FF, Plot No.2 Junction at Eighty Feet Road Near, Bal Bharti Public School, Pitampura, Delhi North, Delhi- 110034
Company

Address for service in India/Attorney address:
SACHIN SONI & ASSOCIATES
Office No.B-01, A-1 B, Behind Mcdonald’s, Sector-16, Noida, Uttar Pradesh-201301

Used Since :11/09/2017

DELHI
Meat, fish, poultry and game, Preserved, frozen, dried and cooked fruits and vegetables, Eggs, milk and milk products as are included in Class 29
4135261  02/04/2019
MR. ANAND RAMESHKUMAR PATNI & MR. NILESH VIJAYKUMAR PATNI
4/76/11, Old Mondha, Aurangabad-431001
Partnership Firm
Address for service in India/Attorney address:
LAW PROTECTOR
Dhumal Nivas, Behind Kamlia Nehru Hospital, Near Barane School, 104, Mangalwar peth, Pune - 411 011
Used Since : 01/06/2012
To be associated with:
2356920
MUMBAI
EDIBLE OIL
4135516   02/04/2019
PIONEER FACILITY MANAGEMENT LIMITED
A-22, 03RD FLOOR, GREEN PARK, AUROBINDO MARG, NEW DELHI-110 016.
Body Incorporate

Address for service in India/Agents address:
BANSAL & COMPANY
210, JOP PLAZA, [OPP MC DONALD"S] P-2, SECTOR-18, NOIDA-201 301, NCR DELHI. INDIA.
Used Since :01/12/2018

DELHI
MILK AND MILK PRODUCTS, DAIRY AND FOOD PRODUCTS; PRESERVED, DRIED AND COOKED FRUITS AND VEGETABLES; JELLIES, JAMS, COMPOTES; EDIBLE OILS AND FATS INCLUDED IN CLASS-29.
Trade Marks Journal No: 1903, 27/05/2019  Class 29

4135634  01/04/2019
RAJENDER TALWAR
Flat No. A-303, Tricity Pearl, Sector-21, Ulwe, Navi Mumbai-410206
An Individual

Address for service in India/Attorney address:
SHILPA DAMANIA
B/4-2, Bansi Ratna, Mahesh Nagar, S. V.Road, Goregaon west, Mumbai - 400062

Proposed to be Used
MUMBAI
Meat, Fish, Poultry And Game; Meat Extract; Preserved, Dried And Cooked Fruits And Vegetable; Jellies, Jams; Eggs; Milk And Other Dairy Products; Edible Oils And Fats; Preserves, Pickles
NUTTAP
4135996  02/04/2019
PADMAJA HERBS AND FOODS PRIVATE LIMITED
1-1-27/30 7 385/520, SAKETH, ECIL POST, KAPRA, HYDERABAD-500062, TELANGANA, INDIA
A Private Limited Company
Address for service in India/Agents address:
PRADEESH P.L
NO.2, TRANQUILITY, 3RD FLOOR, LINDEN STREET, AUSTIN TOWN, BANGALORE-560047.

Proposed to be Used

CHENNAI
Nut toppings; Nuts, processed; Roasted nuts; Shelled nuts; Seasoned nuts; Toasted nuts; Prepared nuts; Processed nuts; Blanched nuts; Flavoured nuts; Nut-based spreads; Cashew nut butter; Cashew nuts, prepared; Processed pistachio nuts; Pistachio nuts, processed; Roasted cashew nuts; Processed cashew nuts; Spiced mixed nuts; Roasted mixed nuts; Nut-based snack foods; Nut-based snack bars; Nuts prepared for human consumption; Dried fruits; Spiced cashew nuts; Berries, frozen; Frozen straw-berries; Frozen fruits; Quick-frozen fruits; Pulses, prepared; Processed pulses; Pulses, processed; Preserved pulses; Prepared pulses for human consumption; Prepared lentils; Processed lentils; Dried lentils; Preserved lentils; Pickles; Pickled vegetables; Spicy pickles; Pickled fruits and vegetables; Aaloo Papad (Potato based snacks); Fruit paste; Peanut paste; Garlic paste for culinary purposes; Preserved chilli peppers; Jams; Apricot jam; Pineapple jam; Cherry jam; Jellies, jams, compotes; Fruit jams; Milk tea, milk pre-dominating; Milk beverages flavoured with tea; Milk-based beverages flavored with coffee, cocoa, chocolate or tea.
4136041    02/04/2019
PRASHANT RATHEE
201, TOWER 9, THE CLOSE NORTH, NIRVANA COUNTRY, SECTOR-50, NEAR NIRVANA COURTYARD, GURGOAN,
HARYANA-122018
INDIVIDUAL

Address for service in India/Attorney address:
VIKAS TYAGI
C-1025/4, INDIRA NAGAR, LUCKNOW - 226016, UTTAR PRADESH, INDIA

Proposed to be Used
DELHI
PRODUCTION OF DRIED AND COOKED FRUITS AND VEGETABLES AND MILK AND MILK PRODUCTS, EDIBLE OILS
OLIRIA

4136099    02/04/2019
VARDHMAN JAIN TIJARIA S/O. SHRI ALOK JAIN TIJARIA
F-32, GHIYA MARG, BANI PARK, JAIPUR (RAJASTHAN)
INDIVIDUAL

Address for service in India/Agents address:
G. D. BANSAL & ASSOCIATES.
M-118-B, MAHESH COLONY, LAXMI MANDIR PHATAK, JAIPUR - 302 015. (RAJASTHAN)

Proposed to be Used
AHMEDABAD
Meat, fish, poultry and game; Meat extracts; Preserved, frozen, dried and cooked fruits and vegetables; Jellies, jams, compotes; Eggs; Milk, cheese, butter, yoghurt and other milk products; Oils and fats for food
RUDY
4136226  02/04/2019
PADMAJA HERBS AND FOODS PRIVATE LIMITED
1-1-27/30 7 385/520, SAKETH, ECIL POST, KAPRA, HYDERABAD-500062, TELANGANA, INDIA
A Private Limited Company

Address for service in India/Agents address:
PRADEESH P.L
NO.2, TRANQUILITY, 3RD FLOOR, LINDEN STREET, AUSTIN TOWN, BANGALORE-560047.

Proposed to be Used
CHENNAI
Nut toppings; Nuts, processed; Roasted nuts; Shelled nuts; Seasoned nuts; Toasted nuts; Prepared nuts; Processed nuts; Blanched nuts; Flavoured nuts; Nut-based spreads; Cashew nut butter; Cashew nuts, prepared; Processed pistachio nuts; Pistachio nuts, processed; Roasted cashew nuts; Processed cashew nuts; Spiced mixed nuts; Roasted mixed nuts; Nut-based snack foods; Nut-based snack bars; Nuts prepared for human consumption; Dried fruits; Spiced cashew nuts; Berries, frozen; Frozen straw-berries; Frozen fruits; Quick-frozen fruits; Pulses, prepared; Processed pulses; Pulses, processed; Preserved pulses; Prepared pulses for human consumption; Prepared lentils; Processed lentils; Dried lentils; Preserved lentils; Pickles; Pickled vegetables; Spicy pickles; Pickled fruits and vegetables; Aaloo Papad (Potato based snacks); Fruit paste; Peanut paste; Garlic paste for culinary purposes; Preserved chilli peppers; Jams; Apricot jam; Pineapple jam; Cherry jam; Jellies, jams, compotes; Fruit jams; Milk tea, milk pre-dominating; Milk beverages flavoured with tea; Milk-based beverages flavored with coffee, cocoa, chocolate or tea.
HUNGRY BEAR
4137184  04/04/2019
RAJ MOHAN
NO.45,8TH CROSS,CHANDRA LAYOUT BUS DEPOT,VIJAYANAGAR,BANGALORE,KARNATAKA 560040
RETAIL BUSINESS
Individual
Proposed to be Used
CHENNAI
Dried and Cooked fruits
4137431  03/04/2019
PAWAN KUMAR
PLOT NO.3, PVT. NO.306,307, 3RD FLOOR, VARDHMAN DIAMOND PLAZA, COMMUNITY CENTER, DB GUPTA ROAD, MOTIA KHAN, PAHARGANJ, NEW DELHI-110055
INDIVIDUAL
Address for service in India/Attorney address:
SHESH NARAYAN PANDEY
S-549A 2ND FLOOR SCHOOL BLOCK 2ND SHAKARPUR DELHI 110092

Proposed to be Used
DELHI
Meat, fish, poultry and game; meat extracts; preserved, frozen, dried and cooked fruits and vegetables; jellies, jams, compotes; eggs, milk and milk products; edible oils and fats.
CHAROO

4137511   03/04/2019

PRAVIN PRABHAKAR KEDARI
871, SHRI GAJANAN SEVA MANDAL, WADALA SEWREE CROSS ROAD, WADALA WEST, MUMBAI - 400 031

PROPRIETOR

Address for service in India/Attorney address:
HARIKESH C. SHARMA
Ground Floor, Lane No.7, Rajiv Gandhi Nagar, Salt Pan Road, Wadala (E), Mumbai - 400 037

Proposed to be Used

MUMBAI

Dried Prawns, Shelled Prawns not live, prawns not live, Seafood, Seafood Products, Fish Cakes, Processed Fish, Fish Stock, Preserved Fish, Pickled Fish, Fish Extracts, Dried Fish, Fish Steak, Canned Fish, Tinned Fish, Salted Fish, Fish Balls, Fish Paste, Frozen Fish, Fish Croquettes, Fish Sausages, Cooked Fish, Dishes of Fish, Bottled Fish Products, Fish Meal for human Consumption, Seafood and molluscs spreads, Crab Meat, Lobster not live
4137681  04/04/2019
RAJ P. MORYA
SERVE NO. 1614, VIJAY SEVA SOCIETY, GANDHI NAGAR, OPP. GARUDA PETROL PUMP, CHARKOP, KANDIVALI (WEST), MUMBAI- 400067, MAHARASHTRA, INDIA
Proprietor
Address for service in India/Attorney address:
DILIP C. SAROJ
ZHANNA MUKADAM CHAWL, NIKLAW WADI, OLD NAGARDAS ROAD, ANDHERI (EAST), MUMBAI 400 069.
Proposed to be Used
MUMBAI
MILK AND MILK PRODUCTS INCLUDED IN CLASS 29
Prasoon

4137832  04/04/2019

RAM NIWAS GOYAL PROPRIETOR OF "DURGA INDUSTRIES"
G-1/10 RIICO INDUSTRIAL AREA, ONDELA ROAD DHOLPUR, RAJASTHAN-328001

A PROPRIETORSHIP FIRM

Address for service in India/Attorney address:
BANSAL & BANSAL ASSOCIATES
204, KRISHNA TOWER-2, PLOT NO. 1, POCKET-7, SEC-12, DWARKA, NEW DELHI-110078

Proposed to be Used

AHMEDABAD

EDIBLE OIL
4137840  04/04/2019
MR. ANAND BAJRANGLAL AGRAWAL TRADING AS ANNA PURNA FOOD PRODUCTS
PLOT NO.10, CHIKHLI LAYOUT, KALAMNA ROAD, NAGPUR - 440008, MAHARASHTRA, INDIA.

A PROPIETORSHIP

Address for service in India/Agents address:
MAKHJIA & ASSOCIATES.
OFFICE NO.1/1, 1ST FLOOR, A WING, SAI TIRTH TOWER, STATION ROAD, SIDDHARTH NAGAR, THANE (E)-400603

Proposed to be Used
MUMBAI
MILK & MILK PRODUCTS.
OM LIFE CARE PVT LTD
603-604, CITY CORPORATE, D-3, MALVIYA MARG, C-SCHEME, JAIPUR, RAJASTHAN
BODY INCORPORATE

Address for service in India/Attorney address:
ROHIT JAIN, ADVOCATE
F1/163, GANDHI PATH, CHITRAKOOT, VAISHALI NAGAR, JAIPUR - RAJASTHAN - 302021

Proposed to be Used

AHMEDABAD

NUTS, ROASTED NUTS, PROCESSED NUT, RAISINS, APRICOTS, PROCESSED CASHEW NUTS, PROCESSED ALMONDS, PROCESSED FIGS, PROCESSED PISTACHIO, PROCESSED WALNUTS, DATES, PRUNES, CHIRONJI, MAKHANA AND OTHER PROCESSED DRY FRUITS UNDER CLASS 29.
4138188  04/04/2019
JAYPRAKASH GIRI
M805, SUN VALLEY , NEAR NEW COLLECTORATE CITY CENTRE EXTN., GWALIOR - 474001
THE TRADE MARK ACT-1999
Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031
Proposed to be Used
MUMBAI
Meat, fish, poultry and game; Meat extracts; Preserved, frozen, dried and cooked fruits and vegetables; Jellies, jams, compotes; Eggs; Milk, cheese, butter, yoghurt and other milk products; Oils and fats for food
4138677    04/04/2019

SRI PRIYA V
No: 8 S S Nagar, Annaiyappar street, Nalam palayam, Coimbatore - 641 006
Individual

Address for service in India/Agents address:
C. PRAKASH
1A, Post Office Road, 1st floor, Krishnaswamy Nagar, Ramanathapuram, Coimbatore-641045.

Proposed to be Used

CHENNAI
Meat, fish, poultry and game; Meat extracts; Preserved, frozen, dried and cooked fruits and vegetables; Jellies, jams, compotes; Eggs; Milk, cheese, butter, yoghurt and other milk products; Oils and fats for food
4139402   05/04/2019

CHERRY SHETHIA
Bungalow no 2, Old Parvati Bhawan, Seth M H Road, Old Police Line, Thana, 400601
Individual

Address for service in India/Attorney address:
SHARMILA NAIR
Westwind 78 Raja SC Mullick Road Block 7 Flat 6b Kolkata 700084

Proposed to be Used
MUMBAI
Goods being marmalade, edible seed paste and dips, fruit and herb-based jams, jellies, compotes, fruit and vegetable-based spreads, pulses spreads, nut paste spreads, truffle paste, meat spreads, meat pickles, pickled fish, pickled vegetables and fruits, fruit and vegetable-based preserves, meat preserves, cheese, nut and seed-based snack bars, spiced nuts and dairy desserts.
ZAGG

4139422  05/04/2019
M/S. INSTAHOT FOODS PRIVATE LIMITED
Ground Floor Plot No:470&471; SY No:11/8,11/9,11/10 11/11; Sri Swamy Ayappa Society, Khannamet, Hyderabad – 500 081 Telangana, India.
tm-01

Address for service in India/Agents address:
S.BALAJANAKI
SUITE NO 27 C & D, 3RD FLOOR, PANDU KLIX PLAZA, 168 THAMBU CHETTY STREET, CHENNAI-600 001.

Proposed to be Used

CHENNAI
Milk and Milk Based Products, Pickles, Dry Fruits, Frozen, Dried and Cooked Fruits And Vegetables, Jams, Butter, Cheese, Dates, Peanuts, Processed, Peas, Preserved, Tomato Juice For Cooking, Soya Milk, Edible Oil.
MARICO LIMITED
7th Floor, Grande Palladium, 175 CST Road, Kalina Santa Cruz (East), Mumbai-400098, Maharashtra, India
A Company incorporated and existing under the Indian Companies Act

Address for service in India/Attorney address:
RAHUL CHAUDHRY & PARTNERS
RCY HOUSE, C-235, DEFENCE COLONY, NEW DELHI-110024

Proposed to be Used
To be associated with:
205341

MUMBAI
Meat, fish, poultry and game; Meat extracts; Preserved, frozen, dried and cooked fruits and vegetables; Jellies, jams, compotes; Eggs; Milk, cheese, butter, yoghurt and other milk products; Oils and fats for food.
MISTAKE

4139566  06/04/2019

VIR VIKAS BANSAL
37, Shakespeare Sarani, P.O. Shakespeare Sarani P.S. Shakespeare Sarani, Dist. Kolkata, 700017, West Bengal
Citizen of India

Address for service in India/Attorney address:
RAJAT MALHOTRA
Ideas2IPR, B-115 Chander Nagar, Janak Puri, New Delhi-110058

Proposed to be Used
KOLKATA
PAN MASALA, SCENTED PAN MASALA, SUPARI, SWEET SUPARI, SAUNF AND MOUTH FRESHNER, SCENTED SUPARI, SCENTED SAUNF, ELAICHI SAUNF, DRY FENNEL, SILVER COATED ELAICHI, BETAL NUTS INCLUDED IN CLASS 31
SHERBABA
4139570 06/04/2019
VIR VIKAS BANSAL
37, Shakespeare Sarani, P.O. Shakespeare Sarani P.S. Shakespeare Sarani, Dist. Kolkata, 700017, West Bengal
Citizen of India

Address for service in India/Attorney address:
RAJAT MALHOTRA
Ideas2IPR, B-115 Chander Nagar, Janak Puri, New Delhi-110058

Proposed to be Used
KOLKATA
Processed fruits, fungi and vegetables (including nuts and pulses), Processed betal nuts, frozen vegetables and fruits, dried vegetables and fruits, fermented vegetables and fruits, peeled vegetables and fruits, canned vegetables and fruits, powdered vegetables and fruits, persevered vegetables and fruits, salted vegetables and fruits, dehydrated vegetables and fruits, pickled vegetables and fruits, cut fruits and vegetables, prepared pepper, prepared salads, fruit salad, vegetable salads.
4139646   06/04/2019
ALOKE BHATNAGAR
C-152, NIRMAN VIHAR, SHAKARPUR, EAST DELHI, DELHI-110092
INDIVIDUAL

Address for service in India/Agents address:
POONAM AGARWAL
RJT-205, 2nd floor, Rajendra Jaina Tower, Wazirpur Ind. Area, New Delhi-110052.

Proposed to be Used
DELHI
Preserved, frozen, dried and cooked fruits and vegetables; Jellies, jams, compotes; Milk, cheese, butter, yoghurt; cream, being dairy products; milk products, preserved mushrooms, potato flakes, soya milk [milk substitute], tofu, tomato purée, whey, whipped cream; Oils and fats for food;
4140035  06/04/2019

M/S OM SHRI SHUBH LABH AGRITECH PVT. LTD.
G-1, Shiva Arced, Kailash Vihar, City Center, Gwallior - 474011 (M.P.)
company registered under companies act 2013

Address for service in India/Ageants address:
J.P. ASSOCIATES ADVOCATE.
320 - Tulsi Vihar, Near S.B.I. Zonal Office, City Centre, Gwalior -474 011 (M.P.).

Proposed to be Used
To be associated with:

3576099

MUMBAI
Meat, fish, poultry and game; meat extracts; preserved, dried and cooked fruits and vegetables; jellies, jams, compotes; eggs, milk and milk products; edible oils and fats
MAISU

4140044  06/04/2019
HARSHIT JAIN S/O ASHOK JAIN.
36, ANAJ MANDI, BAHADURGARH, HAJJAR, HARYANA-124507
individual

Address for service in India/Attorney address:
SUNRISE TRADE MARK CO
BLOCK-B4/SUNRISE HOUSE, GALI NO -9, KANSAL MARG, HARSH VIHAR, DELHI-110093. Email ID: sunriseipr@gmail.com
Cont. no- 9818383866 , 8800368866

Proposed to be Used

DELHI
DRIED FRUITS AND COOKED FRUITS AND VEGETABLES, MEAT, FISH, POULTRY AND GAME; MEAT EXTRACTS; PRESERVED, FROZEN, JELLIES, JAMS, COMPOTES; EGGS; MILK AND MILK PRODUCTS; EDIBLE OILS AND FATS.
SWARNANSH

4140346  08/04/2019

RAJESH JAIN
SHOP NO – 8, PANCHALI BUILDING, PLOT NO – 29, SECTOR – 42, NEAR D-MART, SEAWOOD, NAVI MUMBAI - 400706,
MAHARASHTRA, INDIA
SINGLE FIRM

Address for service in India/Attorney address:
SANDESH GOPAL ALHAT
ROOM NO. B/6, SONANI NAGAR CHS, BEHIND PENINSULA HOTEL, OPP GANESH TEMPLE, NEAR METRO STATION,
SAKINAKA, MUMBAI - 400072

Proposed to be Used

MUMBAI
DAIRY PRODUCTS, MILK AND MILK PRODUCTS, BUTTER, CHEESE, CREAM [DAIRY PRODUCTS], CURD, MILK
BEVERAGES, MILK PREDOMINATING BEING GOODS, DAIRY-BASED BEVERAGES INCLUDED IN CLASS 29.
Trade Marks Journal No: 1903, 27/05/2019   Class 29

4141148  08/04/2019
JCP INTERNATIONAL PRIVATE LIMITED
BLOCK A-54, ROYAL ENCLAVE, KALAWAD ROAD, NRI SOCIETY, HARIPAR PAL, LODHIKA, RAJKOT - 360005
THE TRADEMARKS ACT-1999
Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanamal Street Spurtank Road Chetpet Chennai - 600031
Proposed to be Used
AHMEDABAD
Meat, fish, poultry and game; Meat extracts; Preserved, frozen, dried and cooked fruits and vegetables; Jellies, jams, compotes; Eggs; Milk, cheese, butter, yoghurt and other milk products; Oils and fats for food
YUZU

4141308  08/04/2019
LCOMPS AND IMPEX PVT. LTD.
PLOT NO. 182/63, INDUSTRIAL AREA PHASE 1, CHANDIGARH
A COMPANY INCORPORATED UNDER THE COMPANIES ACT

Address for service in India/Attorney address:
MAHTTA & CO
43-B/3, UDHAM SINGH NAGAR, LUDHIANA. 141001 (PUNJAB)

Used Since : 01/01/2019

DELHI
4141997 09/04/2019
VINOD SURESH SHELAR
AT POST EKSAL, TAL. KOREGAON, DIST. SATARA. PIN - 415 501 (STATE) MAHARASHTRA (COUNTRY) INDIA
Proposed to be Used
MUMBAI
MILK AND MILK PRODUCTS
VANASREE

4142293  09/04/2019
HILL RANGE TRIBAL FARMERS PRODUCER COMPANY LIMITED
VELIYKKAL HOUSE, MATHAIPPARA P.O, KANNAMPADY, UPPUTHARA, IDUKKI (DT), KERALA STATE, PIN: 685505, INDIA

Body Incorporate

Address for service in India/Attorney address:

ANZAR M A
LAW DESK INDIA,GROUND FLOOR LEAGUE HOUSE, MARKET ROAD NORTH,ERNAKULAM,KOCHI,KERALA,INDIA,PIN-682 018

Used Since :14/10/2016

CHENNAI
MILK AND MILK PRODUCTS; MEAT, FISH, POULTRY AND GAME; MEAT EXTRACTS; PRESERVED, DRIED AND COOKED FRUITS AND VEGETABLES; JELLIES, JAMS, FRUIT SAUCES; EGGS, EDIBLE OILS AND FATS BEING INCLUDED IN CLASS 29
Hardik Dhirendrabhai Makwana
“Shriji Krupa “, Shriji Sheri, Khodiyar Nagar, Gondal, Gujarat, India.

Individual Firm

Address for service in India/Attorney address:
M.N. Shah & Co.,
904, 9th Floor, BVR-1, Near, Westend Hotel, Near, Inder Residency, Gujarat College, Ellisebridge, Ahmedabad, 380006

Used Since: 13/03/2019

Ahmedabad
Mouth Freshner

4143119  10/04/2019

CHURI
4143120  10/04/2019
HARDIK DHIRENDRABHAI MAWKANA
“SHRIJI KRUPA “ ,SHRIJI SHERI ,KHODIYAR NAGAR , GONDAL, GUJARAT. INDIA.
INDIVIDUAL FIRM
Address for service in India/Attorney address:
M.N.SHAH & CO.,
904, 9th Floor, BVR-1, Near, Westend Hotel, Near, Inder Residency, Gujarat College, Ellisebridge, Ahmedabad, 380006
Used Since :13/03/2019
AHMEDABAD
MOUTH FRESHNER
Dunes Milk

4144044  11/04/2019
DUNES MILK PROCESSING PRIVATE LIMITED
2-E-131, JNV COLONY, BIKANER (RAJASTHAN) INDIA
BODY INCORPORATE

Address for service in India/Attorney address:
RAJEEV JAIN
17, BHARAT MATA PATH, JAMNA LAL BAJAJ MARG, C-SCHEME, JAIPUR - 302 001- RAJASTHAN

Proposed to be Used
To be associated with:
3723101, 3726347, 4144043, 4144045

AHMEDABAD
MILK & DAIRY PRODUCTS, MILK BASED BEVERAGES, PRESERVED MILK SHAKE, SHRIKHAND, PANEER, PURE GHEE, CHEESE, BUTTER AND YOGHURTS WHICH ARE INCLUDED IN CLASS 29
dunes a2 milk

4144045   11/04/2019
DUNES MILK PROCESSING PRIVATE LIMITED
2-E-131, JNV COLONY, BIKANER (RAJASTHAN) INDIA
BODY INCORPORATE

Address for service in India/Attorney address:
RAJEEV JAIN
17, BHARAT MATA PATH, JAMNA LAL BAJAJ MARG, C-SCHEME, JAIPUR - 302 001- RAJASTHAN

Proposed to be Used
To be associated with:
4144043, 4144044

AHMEDABAD
MILK & DAIRY PRODUCTS, MILK BASED BEVERAGES, PRESERVED MILK SHAKE, SHRIKHAND, PANEER, PURE GHEE, CHEESE, BUTTER AND YOGHURTS WHICH ARE INCLUDED IN CLASS 29
2410208  11/10/2012

SHIBANI TALUJA

trading as ; Buena Tierra

B-472, New Friends Colony, New Delhi - 110025

Buena Tierra Confectionary and cake shop

Address for service in India/Attorney address:

RAHUL SUD
One Bazar Lane, Bengali Market, New Delhi - 110001

Used Since : 01/01/2010

DELHI

Coffee, tea, cocoa, sugar, rice, tapioca, sago, artificial coffee; flour and preparations made from cereals, bread, pastry and confectionery, ices; honey, treacle; yeast, baking powder; salt, mustard; vinegar, sauces, (condiments); spices; ice
2614661  18/10/2013
NISHANT AGARWAL
trading as ;OVEN 180 DEGREE
SHREE JEE TOWER, BHUTESHWAR ROAD, MATHURA, UP
MANUFACTURING AND TRADING
PROPRIETOR
Address for service in India/Attorney address:
ABHISHEK K. BANSAL
AGRA TRADE MARK SERVICES 14/6 EMPORIUM BLOCK, SANJAY PLACE, AGRA
Used Since :01/04/2013
DELHI
BAKERY PRODUCTS, CAKE, PASTRY, BISCUIT AND CONFECTIONERY
REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE WORD BUN.
2614790    19/10/2013
JYOTHI N
trading as ;SOWBHAGYA FOODS
171/11, VARTHUR-GUNJUR MAIN ROAD, GUNJUR VILLAGE, BANGALORE- 560087
MERCHANTS AND MANUFACTURER
Address for service in India/Agents address:
SENTHIL KUMAR N
1380, 9th F Cross, Sarakki Gate Main Road, JP Nagar 1st Phase, Bangalore-560 078

Proposed to be Used
CHENNAI
NAMKEEN AND CHIKKIES
Disclaimed: Generic words shown in image
No exclusive right over the descriptive matters appearing in the label.
2655043  06/01/2014
HOLYLAND & MARKETING PVT LTD.
D-154, NEW RAJENDER PLACE, NEW DELHI-110060
MANUFACTURING & MERCHANT

Address for service in India/Agents address:
PREMIER REGISTRATION SERVICE.
8/1, RAJINDER NAGAR, NEW DELHI-110060

Proposed to be Used
DELHI
MONO SODIUM GLUTAMATE AND COFFEE. TEA, COCOA, SUGAR, RICE, TAPIOCA, SAGO, ARLINCIAL COLTEE: FLOUR AND PREPARATIONS MADE FROM CEREALS, BREAD, PASIRY AND CONFECTIONERY, ICES: HONEY, TREACLE: )EAST, BAKING POWDER: SALT, MUSTARD; VINEGAR, SAUCES,

THIS IS SUBJECT TO ASSOCIATION WITH REGISTERED/PENDING REGISTRATION NO..1029610.
2784664  01/08/2014
DHARAMVIR EXPORTS PVT. LTD.
trading as ;DHARAMVIR EXPORTS PVT. LTD.
A-112, DEFENCE COLONY, NEW DELHI-110024
MANUFACTURERS AND MERCHANTS
A COMPANY INCORPORATED UNDER THE COMPANIES ACT 1956
Address for service in India/Attorney address:
NEGI REGISTRATION SERVICE
L-2/109, NAG MANDIR ROAD, SHASTRI NAGAR DELHI 52
Used Since :27/01/1998
To be associated with:
1545064
DELHI
RICE, COFFEE, TEA, SUGER, TAPIOCA, SAGO, FLOUR AND PREPARATION MADE FOR CEREALS, SALT, SPICES,
PULSES PRODUCTS MADE FOR CEREALS
WELCOME SPICES PVT LTD.
SSI-30, SMALL SCALE CO-OPERATIVE INDUSTRIAL ESTATE, G.T KARNAL ROAD, AZADPUR, DELHI-110033
MANUFACTURERS AND MERCHANTS
A COMPANY INCORPORATED UNDER THE INDIAN COMPANIES ACT, 1956
Address for service in India/Agents address:
PUNJAB REGISTRATION SERVICE
4/67, NEHRU NAGAR, NEW DELHI - 110 065.
Used Since :04/07/2014
DELHI
SPICES.
NO EXCLUSIVE RIGHTS OVER THE WORD NATURAL SPICES.
MOHD. ISHTIYAQUE QURESHI
trading as ;Q'S CUISINE
HOUSE NO 452 BUTCHER MOHAL, SADAR BAZAR KASAI BAADA, SADAR CANTONMENT LUCKNOW 226002
MANUFACTURING & TRADING
Address for service in India/Attorney address:
DIWAN ADVOCATES
CHAMBER-303, PATIALA HOUSE COURT, NEW DELHI-1
Used Since :01/01/2013
DELHI
COFFEE, TEA, COCOA, SUGAR, RICE, TAPIOCA, SAGO, ARTIFICIAL COFFEE, FLOUR AND PREPARATIONS MADE FROM CEREALS, BREAD, PASTRY AND CONFECTIONERY, ICES; HONEY, TREACLE; YEAST, BAKING POWDER; SALT, MUSTARD; VINEGAR, SAUCES, (CONDIMENTS); SPICES; ICE.
THIS IS SUBJECT TO ASSOCIATION WITH REGISTERED/PENDING REGISTRATION NO..2109195,2109198. NO EXCLUSIVE RIGHT OVER THE "SERVES THE WORLDS SOFTEST KABAB".
Trade Marks Journal No: 1903, 27/05/2019 Class 30

JEETENDRA KUMAR JAIN
4110, IIIND FLOOR, NAYA BAZAR, DELHI-110006
MERCHANTS & MANUFACTURERS

Address for service in India/Attorney address:
KHUSHI TRADE MARK CO.,
A1/140 SEC-6 ROHINI DELHI 110085
Used Since :01/01/1991
DELHI
RICE, PULSES, SAGO, ICES; HONEY, TREACLE; YEAST, MUSTARD, COFFEE, TEA. SPICES
BHISHAM TEA

2876899    07/01/2015
RAJ KUMAR
VILLAGE & POST OFFICE MANESAR, NEAR BHISHAM MANDIR, DISTT. GURGAON, HARYANA
TRADERS
Address for service in India/Agents address:
LEGALESE LAW FIRM
H. NO.-285, SECTOR-14, GURGAON, HARYANA
Used Since :06/01/2015
DELHI
TEA
THAKUR JI
2879043   08/01/2015
RASHMI PAHWA
trading as : P.R. FOODS COMPANY
68, NEW MODEL TOWN, LUDHIANA-141001 (PB.)
MERCHANTS & MANUFACTURERS
Address for service in India/Attorney address:
MAHTTA & CO
43-B/3, UDHAM SINGH NAGAR, LUDHIANA. 141001 (PUNJAB)
Used Since :01/10/2011
DELHI
Spices.
2895028  30/01/2015

MR. RAJESH GARG

trading as ; Jai Jagdambay Trading Company
Bhawanigarh Road, Samana-147101, Distt. Patiala. (Punjab)
Merchant, Manufacturers & Traders
Proprietorship

Address for service in India/Agents address:
BASSI & ASSOCIATES
4, FIRST FLOOR, SYNDICATE COMPLEX, BINDRABAN ROAD, CIVIL LINES, LUDHIANA-1
Used Since : 28/01/2015

DELHI

Ready to eat Snacks, Spices, Pulses, Rice, Tea, Flour Preparation including Atta, Maida, Suji, Besan, Dalia, Barian, Papad, Namkeen & Bakery Products
2922603   16/03/2015

AVENUE SUPERMARTS LIMITED
ANJANEYA, OPP. HIRANANDANI FOUNDATION SCHOOL, POWAI, MUMBAI-400 076
MANUFACTURERS AND MERCHANTS
A COMOANY INCORPORATED UNDER INDIAN COMPANIES ACT, 1956

Address for service in India/Agents address:
CHANDRAKANT & CO.
Santosh Yashwant Sakpal Chandrakant & Co. Viceroy Bldg., B-Wing, 404, S.N. Dubey Road, Nr. Kokanipada Bus Stop, Rawalpada, Dahisar (E), Mumbai 400 068, Maharashtra.
Used Since :26/02/2015

Mumbai
COFFEE, TEA, COCOA, SUGAR, RICE, TAPIOCA, SAGO, ARTIFICIAL COFFEE; FLOUR AND PREPARATIONS MADE FROM CEREALS, BREAD, PASTRY AND CONFECTIONERY, ICES; HONEY, TREACLE; YEAST, BAKING-POWDER; SALT, MUSTARD; VINEGAR, SAUCES (CONDIMENTS); SPICES; AND CEREALS PREPARED FOR HUMAN CONSUMPTION
THIS IS SUBJECT TO ASSOCIATION WITH REGISTERED/PENDING REGISTRATION NO..900823.
2942448   16/04/2015
JAYA KOCHHAR
D4/ANSAL VILLAS, SATBARI COMPLEX, CHATTARPUR 110072, NEW DELHI
MANUFACTURERS AND MERCHANTS
Address for service in India/Attorney address:
LEX INFINI, ADVOCATES & CONSULTANTS
C-41, L.G.F. JUNG PURA EXTENSION NEW DELHI 110014
Used Since :01/01/2003
DELHI
COFFEE, TEA, COCOA, SUGAR, RICE, TAPIoca, SAGO, ARTIFICIAL COFFEE; FLOUR AND PREPARATIONS MADE FROM CEREALS, BREAD, PASTRY AND CONFECTIONERY, ICES; HONEY, TREACLE; YEAST, BAKING POWDER; SALT,
MUSTARD; VINEGAR, SAUCES, (CONDIMENTS); SPICES; ICE 30.
This is condition of registration that no exclusive right to use the word Cakewalk..
THIS IS CONDITION OF REGISTRATION THAT MARK SHOULD BE USED AS A WHOLE..
2952947   29/04/2015
IMRAN KHAN
RIZWAN KHAN
trading as ;BAKER'S HOUSE & CONFECTIONERS
SHOP NO.5, KHAN MARKET, RAHE MURTUZA ROAD, RAMPUR, UP
MERCHANTS & MANUFACTURERS
Address for service in India/Agents address:
BACHAN LEGAL CONSULTANTS (P) LTD.
2337, DHARAMPURA, CHAWRI BAZAR, DELHI - 110 006.
Used Since :20/10/2003
DELHI
BISCUITS & RUSK;
MANKHUSH TEA

2965275  15/05/2015

SH. DARSHAN KUMAR

trading as ;M/S KUNDAN LAL SHADI RAM

SHOP NO.-61-62, RAMPURA PHUL, DISTT. BATHINDA, PUNJAB.

MANUFACTURERS AND MERCHANTS

PROPRIETORSHIP FIRM

Address for service in India/Agents address:

SHARMA & ASSOCIATES.

8, NEW KITCHLU NAGAR, LANE, LUDHIANA -141 001. (PB.).

Used Since :20/03/1978

DELHI

TEA, ATTA, MAIDA, SUZI, PULSES AND RICE IN CLASS-30.

REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE WORD i.e., TEA AND MARK TO BE USED AS A WHOLE.
3004292  09/07/2015
MRS. BECTORS FOOD SPECIALITIES LTD.
THEING ROAD, PHILLAUR-144410 PUNJAB
MERCHANTS & MANUFACTURERS

Address for service in India/Agents address:
MADAMSER & CO
FLAT.NO.E.(GF) SAGAR APARTMENTS, 6. TILAK MARG, NEW DELHI - 110001

Used Since :01/04/1991

DELHI
BISCUITS, RUSKS, BUNS, BREADS, FLOUR BASED WAFERS AND ITS CONCOCTIONS, FLOUR BASED
CONFECTIONARY AND OTHER BAKERY PRODUCTS INCLUDED IN CLASS 30.

THIS IS SUBJECT TO ASSOCIATION WITH REGISTERED/PENDING REGISTRATION NO..734100, 2000873.
3010233  16/07/2015
SH. RAMAN KUMAR VALECHA
SH. SAMEER VALECHA
trading as ;K.C. INDUSTRIES
MOHKAM ARIAN ROAD, JALALABAD (WEST), DISTT.-FAZILKA - 152024, PUNJAB.
MERCHANTS AND MANUFACTURERS
Address for service in India/Attorney address:
B & T ASSOCIATES
516, FIRST FLOOR, M3A SMG-1, GHAZIABAD 201005 U.P.
Used Since :01/04/1978
DELHI
RICE
REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE WORD (PUNJAB).
3016335    23/07/2015
RAKESH MODI S/O. SH. RAMKARAN MODI
trading as ;USHA ENTERPRISES
D-56, CHANDPOLE ANAJ MANDI, JAIPUR Rajasthan
Manufacturer and merchants trading as
PROPRIETORSHIP FIRM
Address for service in India/Agents address:
G. D. BANSAL & ASSOCIATES.
M-118-B, MAHESH COLONY, LAXMI MANDIR PHATAK, JAIPUR - 302 015. (RAJASTHAN)
Used Since :01/04/2015
AHMEDABAD
Spices, Pulses, Tea, Sugar, Rice, Besan, Suji, Papad, Mangodi, Mustard.
CHUNKY

3043328  28/08/2015

SOCIÉTÉ DES PRODUITS NESTLÉ S.A.
1800 Vevey, Switzerland
Manufacturers and Merchants
a company incorporated under the laws of Switzerland

Address for service in India/Agents address:
INTTL ADVOCARE.
F-252, WESTERN AVENUE, SAINIK FARMS, NEW DELHI - 110 062.

Proposed to be Used
DELHI
Cocoa and preparations having a base of cocoa, chocolate, chocolates, confectionery, sweets, candies; sugar; chewing gum; bakery products, pastry, biscuits; cakes, cookies, wafers; ice cream and preparations for making ice cream; frozen confections; cereal and cereal products.
PRABHU PRIYA

3043536  30/08/2015
SAPNA ALLHABADI
trading as ;SAPNA ENTERPRISES
C-12/76, SECTOR-5, ROHINI, DELHI-110085
MANUFACTURING AND TRADING
PROPRIETORSHIP FIRM

Address for service in India/Agents address:
PRAMOD KUMAR KAPOOR (ADVOCATE)
47-A, GOVIND PARK, KRISHNA NAGAR DELHI
Used Since :01/08/2015

DELHI
HONEY
SNACO

3046090   03/09/2015

NIPESH USHANK

trading as ;USHANKS AND USHANKS

B-2093, INDIRA NAGAR, LUCKNOW-226016.(U.P)

MERCHANTS & MANUFACTURERS

Address for service in India/Attorney address:

ESHIELD IPR SERVICES

Dharsauna Bazar (Azamgar Road) Cholapur Varanasi-221101

Used Since :26/08/2015

DELHI

COFFEE, TEA, COCOA, SUGAR, RICE, TAPIOCA, SAGO, ARTIFICIAL COFFEE, FLOUR AND PREPARATIONS MADE FROM CEREALS, BREAD, PASTRY AND CONFECTIONERY, ICES, HONEY, TREACLE, YEAST, BAKING POWDER, SALT, MUSTARD, VINEGAR, SAUCES (CONDIMENT), SPICES, ICE
3047113    04/09/2015

VASEEM
trading as ;MAGIC CONFECTIONERY
ATORA ROAD, MAWANA, MEERUT - 250401 (U.P.).
MERCHANTS & MANUFACTURER

Address for service in India/Attorney address:
KHUSHI TRADE MARK CO.,
A1/140 SEC-6 ROHINI DELHI 110085
Used Since :16/10/2014

DELHI
CHIPS, NAMKEEN AND RICE PUFF
3047428  03/09/2015
ASHOK KUMAR
MANHAR GUPTA
trading as ;SHRI GANESH FOOD PRODUCTS
SHERPURA ROAD, JAGRAON, DISTT. LUDHIANA (PB.)
MERCHANTS & MANUFACTURERS
Address for service in India/Attorney address:
MAHTTA & CO
43-B/3, UDHAM SINGH NAGAR, LUDHIANA. 141001 (PUNJAB)
Used Since :01/03/2012

DELHI
Atta, Maida, Suji, Besan, Rice, Tea, Sugar, Salt, Pulses, Spices, Flour & Preparations made from Cereals; Namkeen, Confectionery & Bakery Products included in Class-30.
3049286  07/09/2015
ASHOK KUMAR
MANHAR GUPTA
trading as ;SHRI GANESH FOOD PRODUCTS
SHERPURA ROAD, JAGRAON, DISTT. LUDHIANA (PB.)
MERCHANTS & MANUFACTURERS
Address for service in India/Attorney address:
MAHTTA & CO
43-B/3, UDHAM SINGH NAGAR, LUDHIANA. 141001 (PUNJAB)
Used Since :01/03/2012
DELHI
Atta, Maida, Suji, Besan, Rice, Tea, Sugar, Salt, Pulses, Spices, Flour & Preparations made from Cereals; Namkeen, Confectionery & Bakery Products included in Class-30.
NO CLAIM IS MADE TO THE EXCLUSIVE RIGHT TO USE “FRESHN”CLEAR” APART FROM THE MARK AS SHOWN. MARK SHOULD BE READ AND USE AS A WHOLE..
3051264  09/09/2015
MAGIC LAND BASE PVT.LTD.
W-5/19 WESTERN AVENUE SAINIK FARMS NEW DELHI 110062
MERCHANTS & MANUFACTURERS

Address for service in India/Attorney address:
LEX CONSULTING
F-6B, ARJUN PALACE, (OPP. ARCHANA COMPLEX), B-45 GREATER KAILASH PART-I NEW DELHI (SOUTH) 110048

Proposed to be Used
DELHI
FLOUR AND PREPARATIONS MADE FROM CEREALS, BREAD, PASTRY AND CONFECTIONERY, HONEY
3052220 09/09/2015
SUNIL KUMAR
trading as ;DADA FOODS
KHUTAR ROAD, GOLA GOKARAN NATH, LAKHIMPUR KHERI, UTTAR PRADESH
MANUFACTURER
SINGLE FIRM
Address for service in India/Attorney address:
NISHNAT ASSOCIATES
K1/125 LOWER GROUND FLOOR CHITTARANJAN PARK NEW DELHI-19
Used Since : 10/08/2015
DELHI
NAMKEEN, DALMOTH, KACHRI
TEETOTALER

3053897  11/09/2015

ASHOK DHIR
GURINDER PAL SINGH
JAGDEEP SINGH AULAKH
DIMPLE KUMAR

trading as ;TEETOTALER INTERNATIONAL
45-H, SARABHA NAGAR, LUDHIANA (PB.)

MERCHANTS & MANUFACTURERS

Address for service in India/Attorney address:
MAHTTA & CO
43-B/3, UDHAM SINGH NAGAR, LUDHIANA. 141001 (PUNJAB)

Used Since :01/01/2012

DELHI

Tea.
KINGO RING

3059061  18/09/2015
HANSRAJ GARG
PUNEET GARG
NISHANT GARG
VISHAL GARG

trading as ; SHREE GANESH FOODS
VILLAGE SHAHPUR, AMLOH ROAD, KHANNA (PB.)
MERCHANTS & MANUFACTURERS

Address for service in India/Attorney address:
MAHTTA & CO
43-B/3, UDHAM SINGH NAGAR, LUDHIANA, 141001 (PUNJAB)
Used Since : 01/09/2015

DELHI
Biscuits, Namkeen, Bhujia, Rusks, Rice Puffs, Corn Puffs, Chips, Snacks, Sweets, Toffees, Confectionery & Bakery Products.
WINDSOR CHOCOLATES

3059825   21/09/2015

WINDSOR CHOCOLATIER
745, PACE CITY II, SECTOR -37, GURGAON-122001, HARYANA, INDIA.

MERCHANTS & MANUFACTURERS

Address for service in India/Attorney address:
CIP LEGIT
8/306 DHARAMPURA BAHADURGARH 124507 HARYANA INDIA

Proposed to be Used

DELHI

COFFEE, TEA, COCOA, SUGAR, RICE, TAPIOCA, SAGO, ARTIFICIAL COFFEE; FLOUR AND PREPARATIONS MADE FROM CEREALS, BREAD, PASTRY AND CONFECTIONERY, ICES; HONEY, TREACLE; YEAST, BAKING POWDER; SALT, MUSTARD; VINEGAR, SAUCES, (CONDIMENTS); SPICES; ICE; CHOCOLATE EITHER PLAIN, OR CONTAINING NUTS, HAZELNUTS, CARAMEL, CHOCOLATE CONFECTIONERY; CENTER FILLED CHOCOLATES; CHOCOLATE SPREADS AND OTHER CHOCOLATE BASED PRODUCTS; CARAMEL SPREAD AND OTHER CARAMEL PRODUCTS; COOKIES; FRUIT JELLIES; CANDIED FRUITS; ALL TYPES OF CONFECTIONERY AND ALL OTHER PRODUCTS

THIS IS SUBJECT TO ASSOCIATION WITH REGISTERED/PENDING REGISTRATION NO..2685683.
Windsor Professional

3059831  21/09/2015
WINDSOR CHOCOLATIER
745, PACE CITY II, SECTOR -37, GURGAON-122001, HARYANA, INDIA.
MERCHANTS & MANUFACTURERS

Address for service in India/Attorney address:
CIP LEGIT
8/306 DHARAMPURA BAHADURGARH 124507 HARYANA INDIA

Proposed to be Used

DELHI
COFFEE, TEA, COCOA, SUGAR, RICE, TAPIOCA, SAGO, ARTIFICIAL COFFEE; FLOUR AND PREPARATIONS MADE FROM CEREALS, BREAD, PASTRY AND CONFECTIONERY, ICES; HONEY, TREACLE; YEAST, BAKING POWDER; SALT, MUSTARD; VINEGAR, SAUCES, (CONDIMENTS); SPICES; ICE; CHOCOLATE EITHER PLAIN, OR CONTAINING NUTS, HAZELNUTS, CARAMEL, CHOCOLATE CONFECTIONERY; CENTER FILLED CHOCOLATES; CHOCOLATE SPREADS AND OTHER CHOCOLATE BASED PRODUCTS; CARAMEL SPREAD AND OTHER CARAMEL PRODUCTS; COOKIES; FRUIT JELLIES; ALL TYPES OF CONFECTIONERY AND ALL OTHER PRODUCTS
3063535  28/09/2015

ATULE AGARWAAL
15, DEEPALI ENCLAVE, PITAM PURA, DELHI-110034
MERCHANTS & MANUFACTURERS

Address for service in India/Attorney address:
DELHI REGISTRATION SERVICE
PATENT & TRADE MARK ATTORNEYS 52, SUKHDEV VIHAR MATHURA ROAD NEW DELHI-110 025

Used Since: 01/01/2010

DELHI

SPICES, SEASONING, CONDIMENTS, BESAN, RICE, WHEAT FLOUR

NO EXCLUSIVE RIGHTS OVER THE WORD SPICES.
LEELA BHOG
3066893  21/09/2015
KARAN CHHARIA
22/42 PUNJABI BAGH WEST, NEW DELHI - 110026
Manufacturer and Merchant

Address for service in India/Attorney address:
LALJI ADVOCATES
A-48, Yojna Vihar, Delhi-110092

Proposed to be Used
DELHI
Flour for Food Namely-ATTA, MAIDA, RAWA, SUJI, Besan And Flour of Dal, and Other Grain
KRISHU
3067281    29/09/2015
SANTOSH RANI.
trading as ;M/S SHREE JEE UDYOG.
48, HSIIDC, BARHI INDUSTRIAL AREA, SONEPAT, HARYANA
MANUFACTURING AND TRADING
Address for service in India/Attorney address:
SUNRISE TRADE MARK CO
BLOCK-B4/SUNRISE HOUSE, GALI NO -9, KANSAL MARG, HARSH VIHAR, DELHI-110093. Email ID: sunriseipr@gmail.com
Cont. no- 9818383866 , 8800368866
Used Since :10/04/2010
DELHI
SOYA FLOUR, SOYA BEEN, SOYA SAUCE, SOYA BEEN PASTE, HULLED SESAME SEED, FUL FAT SOYABEEN IN
CLASS-30
Eleanor Haute Chocolate

3069137    01/10/2015

MANISH GUPTA
MANISH GUPTA
RHEA GUPTA
745, PACE CITY II, SECTOR -37, GURGAON-122001, HARYANA, INDIA.
Manufacturer and Trader
WINDSOR CHOCOLATIER

Address for service in India/Attorney address:
CIP LEGIT
8/306 DHARAMPUR BAHAURGH 124507 HARYANA INDIA

Proposed to be Used
To be associated with:
3059821, 3059827, 3059828

DELHI
Coffee, tea, cocoa, sugar, rice, tapioca, sago, artificial coffee; flour and preparations made from cereals, bread, pastry and
confectionery, ices; honey, treacle; yeast, baking powder; salt, mustard; vinegar, sauces, (condiments); spices; ice;
Chocolate either plain, or containing Nuts, Hazelnuts, Caramel, Chocolate Confectionery; Center filled chocolates;
Chocolate spreads and other Chocolate based products; Caramel Spread and other Caramel products; Cookies; fruit
jellies; Candied Fruits; all types of confectionery and all other products included in Class 30

REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE WORD Chocolate..
THIS IS SUBJECT TO ASSOCIATION WITH REGISTERED/PENDING REGISTRATION NO..3059821, 3059827, 3059828...
Ebony
3069139  01/10/2015
WINDSOR CHOCOLATIER
745, PACE CITY II, SECTOR -37, GURGAON-122001, HARYANA, INDIA.
Manufacturer and Trader
Address for service in India/Attorney address:
CIP LEGIT
8/306 DHARAMPURA BAHADURGARH 124507 HARYANA INDIA
Proposed to be Used
DELHI
Coffee, tea, cocoa, sugar, rice, tapioca, sago, artificial coffee; flour and preparations made from cereals, bread, pastry and confectionery, ices; honey, treacle; yeast, baking powder; salt, mustard; vinegar, sauces, (condiments); spices; ice; Chocolate either plain, or containing Nuts, Hazelnuts, Caramel, Chocolate Confectionery; Center filled chocolates; Chocolate spreads and other Chocolate based products; Caramel Spread and other Caramel products; Cookies; fruit jellies; Candied Fruits; all types of confectionery and all other products included in Class 30
SHAAN-E-BAHAAR

3070452  06/10/2015

KRT FOODS PVT. LTD.
2601, NAI BASTI, NAYA BAZAR, DELHI-110006
MERCHANTS & MANUFACTURERS
A COMPANY INCORPORATED UNDER THE COMPANIES ACT, 1956

Address for service in India/Attorney address:
AJAY SAHNI & ASSOCIATES
31/42 PUNJABI BAGH (W) NEW DELHI 110026

Proposed to be Used

DELHI
COFFEE, TEA, COCOA, SUGAR, RICE, TAPIOCA, SAGO, ARTIFICIAL COFFEE; FLOUR AND PREPARATIONS MADE FROM CEREALS, BREAD, Pastry and Confectionery, ICES; HONEY, TREACLE; YEAST, BAKING POWDER, SALT, MUSTARD; VINEGAR, SAUCES, (CONDIMENTS); SPICES, ICE
HIRA'S SWEETS AND NAMKEEN

3071231    06/10/2015

BRIJESH SHARMA

trading as ;HIRA'S SWEETS AND NAMKEEN

1/6657, 1/6658 EAST ROHTAS NAGAR, SHAHDARA, DELHI-110032.

MANUFACTURING & TRADING

Used Since :15/09/2015

DELHI

SWEETS, NAMKEEN, CONFECTIONERY & BAKERY PRODUCTS.

*This is condition of registration that no exclusive right to use the word SWEETS AND NAMKEEN..*
Trade Marks Journal No: 1903, 27/05/2019 Class 30

3071424  06/10/2015
MR. NITIN GOYAL
trading as ;N.G.O. PRODUCTS
A-48 VIVEK VIHAR, PHASE-I DELHI 110095
MERCHANTS & MANUFACTURERS

Address for service in India/Agents address:
LALJI ADVOCATES
A - 48, (LALJI HOUSE) YOJNA VIHAR, DELHI -110092.
Used Since :01/04/2013

DELHI
COFFEE, TEA, COCOA, SUGAR, RICE, TAPIOCA, FLOUR, MAIDA, SUJI, SAGO, ASAFOETIDA, BESON, PAPAD, SPICES,
BREAD, KETCHUP, VERMICELLI, BISCUITS, AND NAMKEEN, DALIA, SALT, CAKES, CHEWING GUM, JEERA, SOURF,
HAYACHI, HING, PEPPER, YEAST, SNACKS, CHOCOLATES, PASTRY, RUSK CONFECTIONERY, ICES, SWEETS, SAUCES,
HONEY, NOODLES, TREACLE, JAGGERY, CUSTARD POWDER, CORN FLOUR POWDER, CURRY POWDER, THERMIC
POWDER, CHILLY POWDER, BAKING POWDER, VINEGAR, POHA, FLOUR AND PREPARATIONS MADE FROM CEREALS
AND SAUCES.
JACKPOT
3072282  06/10/2015
PARMOD GUPTA
PEEYUSH GUPTA
trading as ;SATYAM AGRO CO.
VILLAGE AMANATPUR, SURANUSSI, DISTT. JALANDHAR (PB.)
MERCHANTS & MANUFACTURERS
Address for service in India/Attorney address:
MAHTTA & CO
43-B/3, UDHAM SINGH NAGAR, LUDHIANA. 141001 (PUNJAB)
Used Since :01/04/1998
To be associated with:
1266953
DELHI
Rice.
DORITOS ROULETTE
3073617 07/10/2015
PEPSICO, INC.
700 Anderson Hill Road, Purchase, New York 10577, United States of America.
Manufacturers & Merchants
A NORTH CAROLINA CORPORATION
Address for service in India/Attorney address:
K & S PARTNERS
K & S PARTNERS, Intellectual Property Attorneys, 109, Sector 44, Gurgaon 122003, National Capital Region
Proposed to be Used
DELHI
Coffee, tea, cocoa, sugar, rice, tapioca, sago, artificial coffee; flour and preparations made from cereals; bread, pastry and confectionery; ices; honey, treacle; yeast, baking-powder; salt; mustard; spices; ice; snack food dipping sauces; snack foods based on flour, corn, cereal, rice; chips and crisps made from cereal products; puffed and extruded snacks; snackfoods; dips for snack foods; processed cereal seeds.
3073732    07/10/2015
RAVI BANSAL
S-608, LAXMI NAGAR, DELHI-110092
MANUFACTURING & TRADING

Address for service in India/Agents address:
PRAMOD KUMAR KAPOOR (ADVOCATE)
47-A, GOVIND PARK, KRISHNA NAGAR DELHI

Used Since :01/08/2015

DELHI
TEA
Trade Marks Journal No: 1903, 27/05/2019  Class 30

3075777  11/10/2015
MR. DHARAM PAL GUPTA
trading as M/s. Dharam Marketings
B-329, Nehru Ground, NIT Faridabad-121001, (Haryana)
Manufacturing & Trading
Address for service in India/Attorney address:
BALAJI IP PRACTICE
E-617 STREET NO- 11&12 WEST VINOD NAGAR I.P. EXTN. NEW DELHI-110092
Used Since: 25/09/2015
DELHI
Tea Leaves
THE MARK SHALL BE LIMITED TO THE COLOURS AS SHOWN IN THE REPRESENTATION ON THE FORM OF THE APPLICATION.
THIS IS CONDITION OF REGISTRATION THAT MARK SHOULD BE USED AS A WHOLE..
VAIBHAV LALWANI  
trading as; M/s. RAANI MAA EXPORTS  
50, SPACE VATIKA, MATHURA ROAD, SIKANDRA, AGRA (UTTAR PRADESH).  
MANUFACTURER, TRADER, IMPORTER & EXPORTER.  

Address for service in India/Attorney address:  
NATIONAL TRADE MARK CO  
36- SMT BHAGIRATHI DEVI MARG KHANDELI AGRA 282003 UP  
Used Since :16/02/2015  

DELHI  
RICE.  

REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE WORDS OF DESCRIPTIVE NATURE.
3078438  14/10/2015

SAHIL GAGANEJA

trading as ;RIDHIMA ENTERPRISES

412, ST. NO-3, BASANT VIHAR COLONY, PARTAP SINGH WALA, HAMBRAN ROAD, LUDHIANA (PB.)

MERCHANTS & MANUFACTURERS

Address for service in India/Attorney address:

MAHTTA & CO

43-B/3, UDHAM SINGH NAGAR, LUDHIANA. 141001 (PUNJAB)

Used Since :01/08/2012

DELI

Spices.

NO EXCLUSIVE RIGHT OVER THE "SPICES".
3081370  19/10/2015
MR. SUDH IR KUMAR ARORA
MR. ASHUTOSH KUMAR ARORA
trading as; SHRI S.K. FOOD PRODUCTS
74, LAL QUARTER, GOVIND NAGAR, KANPUR U.P
MERCH ANTS & MANUFACTURERS
Used Since :01/04/2004

DELHI
BHUIJIA AND NAMKEEN INCLUDED IN CLASS 30
3082517    20/10/2015
SUDHIR KUMAR ARORA
ASHUTOSH KUMAR ARORA
trading as ;SHRI S.K.FOOD PRODUCTS.
74, LAL QUARTER, GOVIND NAGAR, KANPUR, U.P.-208006.
MERCHANTS & MANUFACTURERS
Used Since :20/04/2004
DELHI
COFFEE, TEA, COCOA, SUGAR, RICE, TAPIoca, FLOUR, MAIDA, SUJI, PULSES, SAGO, WHEAT, ASAFOETIDA, BESON, PAPAD, SPICES, BREAD, KETCHUP, VERMICELLI, BISCUITS, BHUJIA, DALMOTR AND NAMKEEN, DALIA, SALT, CAKES, POWDER MILK, CHEWING GUM, JEERA, SOURF, ILAYACHI, HING, PEPPER, YEAST, SNACKS, MUSTARD, CHOCOLATES, PASTRY, RUSK CONFECTIONERY, ICES, SWEETS, SAUCES, HONEY, NOODLES, TREATCLE, JAGGERY, CUSTARD
POWDER, CORN FLOUR POWDER, CURRY POWDER, TEMVIC POWDER, CHILLY POWDER, BAKING POWDER, VINEGAR, POHA, FLOUR AND PREPARATIONS MADE FROM CEREALS AND SAUCES.
Dhamshri

3084355  20/10/2015
KANHA ROLLER AND FLOUR MILL
Village Bhonderi, Distt. morena, Madhya Pradesh, INDIA (PIN:476001)
Manufacturing, Milling, packaging and selling of Atta, Maida, Suzi, Rawa and related products

Address for service in India/Attorney address:
JITIN TALWAR
413-P SECTOR 6 PANCHKULA HARYANA -134109

Proposed to be Used
DELHI
Coffee, tea, cocoa, sugar, rice, tapioca, sago, artificial coffee; flour and preparations made from cereals, bread, pastry and confectionery, ices; honey, treacle; yeast, baking powder; salt, mustard; vinegar, sauces, (condiments); spices; ice.
JALALUDDIN
trading as ;GULAB TEA CO. (REGD).
2208/17, BAZAR SITA RAM, DELHI 110006
MERCHANT AND TRADER.
Address for service in India/Attorney address:
THE CALCUTTA TRADE MARK CO.
303 RG COMPLEX I PRASHANT VIHAR SECTOR 14 ROHINI DELHI 110085
Used Since :11/04/1975
To be associated with:
451304, 1187646
DELHI
TEA.
CAKE BOOK

3084836    23/10/2015

DUNGAN SINGH
trading as ;NEW SARTAJ BIKANERI NAMKEEN BHANDAR

MAIN MARKET, JAWAHAR NAGAR, LUDHIANA (PB.)
MERCHANTS & MANUFACTURERS

Address for service in India/Attorney address:
MAHTTA & CO
43-B/3, UDHAM SINGH NAGAR, LUDHIANA. 141001 (PUNJAB)
Used Since :01/06/2012
DELHI

Bread, Biscuits, Sweets, Namkeen, Snacks, Gachak, Ice Creams, Confectionery, Cakes, Pastries & Bakery Products.

REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE CAKE.
Trade Marks Journal No: 1903 , 27/05/2019 Class 30

3085764  26/10/2015
DUNGR SNGH
trading as ; NEW SARTAJ BIKANERI NAMKEEN BHANDAR
MAIN MARKET, JAWAHAR NAGAR, LUDHIANA (PB.)
MERCHANTS & MANUFACTURERS

Address for service in India/Agents address:
PURI TRADE MARK CO.
"BRAND HOUSE", 54-55, SUPER CYCLE MARKET, OPP. KWALITY KANDA, GILL ROAD, LUDHIANA-141003 (PUNJAB).
Used Since :01/08/1988

DELHI
BAKERY & CONFECTIONERY ARTICLES, NAMKEEN, BISCUITS, BHUJIA, PAPAD, BREADS, CAKES, RUSKS, CHOCOLATES, TOFFEEES, CANDIES, PATTIES, RICE PUFF, COOKIES, SWEETS, GACHAK, REWARI, FOOD PRODUCTS FOR HUMAN CONSUMPTION INCLUDED IN CLASS 30.
EHTIYAT

3087535   28/10/2015
MR. AREEB IQBAL
S.NO. 138 GROUND FLOOR, GALI MAJID TEWAR KHAN, NAYA BANS DELHI 110006
MERCHANTS & MANUFACTURERS
Used Since :01/10/2015
DELHI
SPICES, CHILLI TURMERIC, DHANIYA POWDER, GARAM MASALA, CHILLI MASALA
3092227  04/11/2015
KUSHLIN WALIA
6, PARI BAZAR ROAD, IDGAH HILLS, BHOPAL (M.P)
MANUFACTURER, TRADER AND MERCHANT
AN INDIAN NATIONAL
Used Since :13/09/2015
MUMBAI
CHOCOLATE PRODUCTS, CONFECTIONERY, JELLIES, CANDIES, CARAMEL, COCOA

REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE. THE MARK SHALL BE LIMITED TO THE COLOURS AS SHOWN IN THE REPRESENTATION ON THE FORM OF THE APPLICATION.OVER THE WORD CHOCOISM.
Baker's Box

3092555  03/11/2015
M/S. BASIC NEEDS & HEALTHCARE
SANJAY DUA
RAJEEV DUA
SUMIT DUA
trading as ;M/s. BASIC NEEDS & HEALTHCARE
P-12/A, MALVIYA NAGAR, NEW DELHI
MANUFACTURER, TRADER & RETAILER.
Address for service in India/Attorney address:
NATIONAL TRADE MARK CO
36- SMT BHAGIRATHI DEVI MARG KHANDRI AGRA 282003 UP
Used Since :14/03/2012

DELHI
CAKES, PASTRIES, BREADS, BISCUITS, SANDWICHES, PATTIES, LOAFS, CHOCOLATES, SWEETS AND ICE CREAM, SNACKS AND EATERIES, ALL BAKERY PRODUCTS & ALL CONFECTIONERY PRODUCTS, COFFEE, TEA, COCOA, SUGAR, RICE, TAPIoca, SAGO, ARTIFICIAL COFFEE, FLOUR AND PREPARATIONS MADE FROM CEREALS, ICES, HONEY, TREACLE, YEAST, BAKING POWDER, SALT, MUSTARD, VINEGAR, SAUCES, (CONDIMENTS), SPICES, ICE.

REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE BAKERS.
MOTHER'S PROUD

3092561   03/11/2015
RAJIV KUMAR
trading as ;B P RICE MILLS
BHAGHA PURANA ROAD, MUDKI, DISTT. FEROZEPUR (PB.)
MERCHANTS & MANUFACTURERS
Address for service in India/Attorney address:
MAHTTA & CO
43-B/3, UDHAM SINGH NAGAR, LUDHIANA. 141001 (PUNJAB)
Used Since :01/07/2012
DELHI
Rice.
FARMERS PRODUCE PROCESSING UNIT
Krishan Kumar s/o Sh. Mohan Lal
Amarjit Singh s/o S. Rajdeep Singh
trading as; FARMERS PRODUCE PROCESSING UNIT
VPO Nagoke, Tehsil Khadur Sahib, Distt. Tarn Taran- 143 117 (Pb.)
Merchants & Manufacturers
PARTNERSHIP FIRM
Address for service in India/Agents address:
RAHUL RAJPUT,
B-336, BHAIRANDHIR SINGH NAGAR, LUDHIANA - 141 004 PUNJAB.
Used Since: 15/12/2012
DELHI
TURMERIC POWDER
3100029    17/11/2015
ANUJ GUPTA
trading as ;FINGER LICIOUS
A-72, GURU NANAK PURA, LAXMI NAGAR, OPPOSITE METRO PILLAR NO. 59, MAIN VIKAS MARG, DELHI-110092
Manufacturing & Trading
Proprietorship Firm
Address for service in India/Agenets address:
PRAMOD KUMAR KAPOOR (ADVOCATE)
47-A, GOVIND PARK, KRISHNA NAGAR DELHI
Used Since :01/09/2015
DELHI
FOOD PRODUCTS, BAKERY PRODUCTS INCLUDING BREAD, BISCUITS, RUSK, CAKE, PASTRY AND NAMKEEN
REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE.words separately. Mark shall be used as a whole.
3100493  18/11/2015
M/S. V.K. HOME SOLUTIONS PVT. LTD.
trading as :M/S. V.K. HOME SOLUTIONS PVT. LTD.
ATSALIA, SHAHJAHANPUR (U.P.)
MERCHANTS AND MANUFACTURERS
Address for service in India/Attorney address:
S.SINGH & ASSOCIATES
213, 3RD FLOOR PARMANAND COLONY, DR. MUKHERJEE NAGAR DELHI-9
Used Since :10/04/2012
DELHI
NAMKEEN AND BAKERY PRODUCTS
HIRALAL & SONS
3102089  20/11/2015
SH. PARAS SHARMA
SH. VIPIN SHARMA
trading as; HIRA SWEETS & RESTAURANTS
E-60 VIKAS MARG LAXMI NAGAR NEW DELHI 110092
MERCHANTS & MANUFACTURERS

Address for service in India/Agents address:
LALJI ADVOCATES
A - 48, (LALJI HOUSE) YOJNA VIHAR, DELHI -110092.
Used Since: 01/04/1960

To be associated with:
3102083

DELHI
NAMKIN, SWEET, SNACKS, PAPAD, BHUJIA AND CONFECTIONERY, PASTRY, RUSK, BREAD, BISCUITS, CHOCOLATES, BAKERY ITEMS AND ICE CREAMS INCLUDED IN CLASS 30.
3102100  20/11/2015
SH. PARAS SHARMA
SH. VIPIN SHARMA
trading as ;HIRA SWEETS & RESTAURANTS
E-60 VIKAS MARG LAXMI NAGAR NEW DELHI 110092
MERchants & MANUFACTURERS
Address for service in India/Agents address:
LALJI ADVOCATES
A - 48, (LALJI house) YOJNA VIHAR, DELHI -110092.
Used Since :01/04/1960
To be associated with:
3102087, 3102095
DELHI
NAMKIN, SWEET, SNACKS, PAPAD, BHUJIA AND CONFECTIONERY, PASTRY, RUSK, BREAD, BISCUITS, CHOCOLATES, BAKERY ITEMS AND ICE CREAMS INCLUDED IN CLASS 30.
REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE WORD (SWEETS).
SHAHI RAJA
3102471  20/11/2015
MR. HONEY GUGLANI
trading as ;H.S. TRADING COMPANY
Mandi Bagh Bute Shah, Ludhiana-141008. (Pb.) Merchant & Manufacturers
 proprietorship
Address for service in India/Agents address:
BASSI & ASSOCIATES
4, FIRST FLOOR, SYNDICATE COMPLEX, BINDRABAN ROAD, CIVIL LINES, LUDHIANA-1
Used Since :18/11/2015
DELHI Rice & Pulses.
KAMAL KISHORE
GANDHI CHOWK MAIN BAZAR BAHADURGARH DISTT. JHAJJAR, HARYANA, INDIA.
MERCHANTS & MANUFACTURERS

Address for service in India/Attorney address:
CIP LEGIT
8/306 DHARAMPURA BAHADURGARH 124507 HARYANA INDIA

Used Since : 15/11/2015

DELHI
COFFEE, TEA, COCOA, SUGAR, RICE, TAPIOCA, SAGO, ARTIFICIAL COFFEE; FLOUR AND PREPARATIONS MADE FROM CEREALS, BREAD, PASTRY AND CONFECTIONERY, ICES; HONEY, TREACLE; YEAST, BAKING POWDER; SALT, MUSTARD; VINEGAR, SAUCES, (CONDIMENTS); SPICES; ICE
3105187  26/11/2015
MR. SARABJEET SINGH
trading as ; KOMAL ICE CREAM
571/12, SPRING DALE SCHOOL ROAD, HIND NAGAR, KANPUR ROAD, LUCKNOW-226012, U.P.
MERCHANTS & MANUFACTURERS
Address for service in India/Attorney address:
ESHIELD IPR SERVICES
Dharsauna Bazar (Azamgar Road) Cholapur Varanasi-221101
Used Since : 01/10/1996
DELHI
ICE CREAM
3105438  25/11/2015
SHANTI LAL JAIN
trading as ; ABHEY KUMAR SHANTI LAL JAIN
22/7, JAWAHAR NAGAR CAMP, OPP. GURUDWARA SHREE GURU NANAK SEWAK SABHA, LUDHIANA (PB.)
MERCHANTS & MANUFACTURERS
Address for service in India/Attorney address:
MAHTTA & CO
43-B/3, UDHAM SINGH NAGAR, LUDHIANA. 141001 (PUNJAB)
Used Since : 01/07/2012
DELHI
Atta, Maida, Suji, Besan, Dalia, Coffee, Tea, Sugar, Rice, Tapioca, Sago, Coffee Substitutes, Flour & preparations made from Cereals Bread, Biscuits Cakes, Pastry, Confectionery & Bakery Products, Honey, Treacle, Salt, Mustard, Pepper, Vinegar, Sauces, Pulses & Spices.
MARK SHOULD BE READ AND USE AS A WHOLE..
3109017  26/11/2015
LAXMI ICE CREAM PVT LTD
trading as ;LAXMI ICE CREAM PVT LTD
E-5, SEC-A2, TRONICA CITY, LONI, GHAZIABAD, UTTAR PRADESH-201102
MANUFACTURING AND TRADING
COMPANY INCORPORATED UNDER COMPANIES ACT
Address for service in India/Agents address:
PRAMOD KUMAR KAPOOR (ADVOCATE)
47-A, GOVIND PARK, KRISHNA NAGAR DELHI
Used Since :01/04/2009
DELHI
ICE CREAM
3112224 02/12/2015
JAY SHREE TEA & INDUSTRIES LIMITED
620-A, 2ND FLOOR, FAIZ ROAD, KAROL BAGH, NEW DELHI-110005.
MANUFACTURERS, MERCHANTS AND EXPORTERS
Address for service in India/Attorney address:
O.P. SHARMA BROTHERS
236 CHANDNI CHOWK, FATEHPURI, DELHI 110 006, INDIA.
Used Since: 01/09/1990
DELHI
TEA
SHAANDAAR
3112225  02/12/2015
JAY SHREE TEA & INDUSTRIES LIMITED
620-A, 2ND FLOOR, FAIZ ROAD, KAROL BAGH, NEW DELHI-110005.
MANUFACTURERS, MERCHANTS AND EXPORTERS.
A COMPANY INCORPORATED UNDER THE INDIAN COMPANIES ACT, 1956
Address for service in India/Attorney address:
O.P. SHARMA BROTHERS
236 CHANDNI CHOWK,FATEHPURI,DELHI 110 006,INDIA.
Used Since :01/09/1990
DELHI
TEA .
JSP
3112241   02/12/2015
VICKEY CHAURASIA
B-180, SECTOR -44, NOIDA-201301, UTTAR PRADESH.
MANUFACTURER AND MERCHANTS
Address for service in India/Attorney address:
O.P. SHARMA BROTHERS
236 CHANDNI CHOWK,FATEHPURI,DELHI 110 006,INDIA.
Proposed to be Used
DELHI
TEA, COCOA, SUGAR, RICE, FLOUR AND PREPARATIONS MADE . FROM CEREALS, BREAD, PASTRY AND
CONFECTIONERY, HONEY, SALT, SPICES, BISCUITS, RUSK, BAKERY PRODUCTS, NAMKFENS, WAFERS, SWEETS,
SUGAR BOILED CONFECTIONERY AND CHOCOLATES .
3112407  02/12/2015
PATANJALI AYURVED LTD
D-38 INDUSTRIAL AREA HARIDWAR-249401
MANUFACTURER AND MERCHANT

Address for service in India/Agents address:
BANSAL & COMPANY
210, JOP PLAZA, [OPP MC DONALD"S] P-2, SECTOR-18, NOIDA-201 301, NCR DELHI. INDIA.
Used Since: 31/12/1996

DELHI
COFFEE, TEA, COCOA, SUGAR, RICE, TAPIoca, SAGO, ALMOND FLAVOURINGS, ARTIFICIAL COFFEE; FLOUR AND PREPARATIONS MADE FROM CEREALS, BREAD, PASTRY AND CONFECTIONERY, ICES; HONEY, TREACLE; YEAST, BAKING-POWDER; SALT, MUSTARD; VINEGAR, SAUCES (CONDIMENTS); SPICES AND ICE.

REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE MARK. It shall be used as a whole.
3119306  08/12/2015
HONEY CHHATIJA
trading as ;M/S. N.H. IMPEX
VILLAGE UMDA, TEHSIL PATAN, DIST DURG, CHHATTISGARH
MERCHANTS AND MANUFACTURERS
Address for service in India/Attorney address:
S.SINGH & ASSOCIATES
213, 3RD FLOOR PARMANAND COLONY, DR. MUKHERJEE NAGAR DELHI-9
Used Since :05/04/2015
MUMBAI
Soya bari and spices
3124291    14/12/2015
SHUBHAM KUMAR
trading as ;TREAT BELL ICE CREAM (REGD.)
PLOT NO. 4813/1, ST. NO.1, DHARAMPURA, JATTAN WALI GALI, SAMRALA ROAD, LUDHIANA 141008, PB
MERCHANTS & MANUFACTURERS
Address for service in India/Agents address:
PURi TRADE MARK CO.
"BRAND HOUSE",54-55, SUPER CYCLE MARKET, OPP. KWALITY KANDA, GILL ROAD, LUDHIANA-141003 (PUNJAB).
Used Since :01/04/2015
DELHI
FOOD ARTICLES FOR HUMAN CONSUMPTION.
FREUNDE
3133257  21/12/2015
NAVEEN ANAND
trading as ;FREUNDE INTERNATIONAL
VILLAGE BULARA, P.O. GILL, DIST. LUDHIANA, PB
MERCHANTS & MANUFACTURERS
Address for service in India/Agents address:
PURI TRADE MARK CO.
"BRAND HOUSE",54-55, SUPER CYCLE MARKET, OPP. KWALITY KANDA, GILL ROAD, LUDHIANA-141003 (PUNJAB).
Used Since :28/03/2014
DELHI
CONFECTIONERY, FOOD ARTICLES FOR HUMAN CONSUMPTION INCLUDING COFFEE, TEA, COCOA, SUGAR, RICE, TAPIOCA, SAGO, ARTIFICIAL COFFEE; FLOUR AND PREPARATIONS MADE FROM CEREALS, BREAD, PASTRY, ICES; HONEY, TREACLE; YEAST BAKING POWDER; SALT, MUSTARD; VINEGAR, SAUCES (CONDIMENTS); SPICES; ICE INCLUDED IN CLASS 30.
RAJ NAMKEEN

3133681    21/12/2015
PRAKASH SUNDRA
trading as ;RAJ NAMKEEN BHANDAR
SANT RAVIDAS WARD, SAGAR-470002, MADHYA PRADESH.
Manufacturers.

Address for service in India/Attorney address:
PREETPAL SINGH ADV
434 SECTOR 15 A CHANDIGARH 160015
Used Since :18/12/2015

MUMBAI

confectionery, Cereal-based snack food, Chips [cereal products], Maize flakes, Peanut confectionery, Snack food (Rice-based ), Almond confectionery, Gluten prepared as foodstuff, High-protein cereal bars, Pralines.
LEO

3145906  31/12/2015
YADWINDER SINGH
trading as ;LEO BAKERS
NEAR LIBRA STREET G.T. ROAD KHANNA PB
MERCHANTS & MANUFACTURERS
Address for service in India/Agents address:
G. S. VERMA & CO.
H. NO. 1563, ST. NO. 14 JANAK PURI, LUDHIANA - 3.
Used Since :01/04/2013
DELHI
BREAD, BISCUIT, RUSKS, CAKE, CONFECTIONERY & BAKERY PRODUCTS.
SH. NARESH KUMAR  
trading as ;M/S GANPATI TRADERS  
RED ROAD, LADWA, KURUKSHETRA, HARYANA.  
MANUFACTURERS AND MERCHANTS  
PROPRIETORSHIP FIRM  

Address for service in India/Agents address:  
SHARMA & ASSOCIATES.  
8, NEW KITCHLU NAGAR, LANE, LUDHIANA -141 001. (PB.).  
Used Since :01/04/2015  
DELHI  

VERMICELLI, MACRONI, PASTA AND SOYA BADI IN CLASS-30.  
REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE WORDS i.e., ROASTED SEVIYAN AND OTHER DESCRIPTIVE MATTER . MARK TO BE USED AS A WHOLE.
RED LEAF
3149186  02/01/2016
RAJAN GOYAL
448 WARD NO. 19, AHATA BADAN SINGH, MOGA
Merchants & Manufacturers
AN INDIAN NATIONAL

Address for service in India/Agents address:
RAHUL RAJPUT,
B-336, BHAI RANDHIR SINGH NAGAR, LUDHIANA - 141 004 PUNJAB.
Used Since :31/12/2015

DELHI
sugar, rice, tapioca, sago, flour and preparations made from cereals, bread, pastry and confectionery, ices; honey, treacle; yeast, baking powder; salt, mustard; vinegar, sauces, (condiments); spices; ice
3154311 08/01/2016
SH. SUNIL SINGLA
trading as ;SHRIRAM INTERNATIONAL
168 HPSIDC BADDI 173205 U.P
MANUFACTURER AND MERCHANT
Address for service in India/Agents address:
PURI TRADE MARK CO.
"BRAND HOUSE",54-55, SUPER CYCLE MARKET, OPP. KWALITY KANDA, GILL ROAD, LUDHIANA-141003 (PUNJAB).
Used Since :01/04/2001

DELHI
CONFECTIONERY, FOOD ARTICLES FOR HUMAN CONSUMPTION INCLUDING COFFEE, TEA, COCOA, SUGAR, RICE, TAPIOCA, SAGO, ARTIFICIAL COFFEE; FLOUR AND PREPARATIONS MADE FROM CEREALS, SPICES; SEWIAN, DALIA, BREAD, PASTRY, NOODLES, TOMATO, KETCHUP, PICKLES, JAM, MURABBA, HONEY, TREACLE; YEAST BAKING POWDER; SALT, MUSTARD; VINEGAR, SAUCES (CONDIMENTS); ICE INCLUDED IN CLASS 30.
3157916  12/01/2016
HIRA FOODS
ASLAM HASHAMBHAI TAMBOLI
IBRAHIM HASHAMBHAI TAMBOLI
37-A, Rajaspura Peth, Satara - 415002, Maharashtra
MANUFACTURERS & TRADERS
Address for service in India/Attorney address:
IPR LAW ASSOCIATES (MUMBAI)
GYAN BHAVAN, GROUND FLOOR, 8, KUMTHA STREET, BALLARD ESTATE, MUMBAI-400 001.

Proposed to be Used
MUMBAI
Cocoa, sugar, rice, tapioca, sago, artificial coffee; flour and preparations made from cereals, bread, pastry and
confectionery, ices; honey, treacle; yeast, baking powder; salt, mustard; vinegar, sauces, (condiments); spices; ice; salad
dressings
THIS IS SUBJECT TO ASSOCIATION WITH REGISTERED/PENDING REGISTRATION NO..3260686..
3157963  12/01/2016
SH. ASHU K. BANSAL
NEAR BUTTA SHAH MANDI, GOKAL ROAD, LUDHIANA, PUNJAB.
MANUFACTURERS AND MERCHANTS

Address for service in India/Agents address:
SHARMA & ASSOCIATES.
8, NEW KITCHLU NAGAR, LANE, LUDHIANA -141 001. (PB.).
Used Since :01/04/2014

To be associated with:
3016978

DELHI
COFFEE, TEA, COCOA, SUGAR, RICE, TAPIOCA, FLOUR (ATTA), MAIDA, SUJI, PULSES, SAGO, WHEAT,
CONFECTIONERY AND BAKERY PRODUCTS, ASAFOETIDA, BESAN, PAPAD, SPICES, BREAD, KETCHUP, VERMICELLI,
BISCUITS, NAMKEEN, DALIA, SALT, CAKES, MILK POWDER, CHEWING GUM, JEERA, SOUNF, HAYACHI, PEPPER,
YEAST, SNACKS, MUSTARD, ICES, CHOCOLATES, PASTRY, RUSK, SWEETS, SAUCES, HONEY AND NOODLES IN
CLASS-30.
BUTTERKIST

3163525  20/01/2016
BUTTERKIST LIMITED
Quality House, Vicarage Lane, Blackpool FY4 4NQ, United Kingdom
MERCHANTS & MANUFACTURERS
A COMPANY IN UNITED KINGDOM
Address for service in India/Attorney address:
SUBRAMANIAM & ASSOCIATES
CENTRAL SQUARE, SUITE-328, PLAZA III, 20 MANOHARLAL KHURANA MARG, BARA HINDU RAO (OFF RANI JHANSI ROAD), DELHI 110006
Proposed to be Used
DELHI
CONFECTIONERY, SWEETS, CHOCOLATE, CHOCOLATES, GUMS, GUM AND SUGAR CONFECTIONERY; SNACK FOODS, CEREAL BASED SNACK FOODS; POPCORN; ICES, ICE LOLLIES, ICE CREAM, FROZEN CONFECTIONERY.
Trade Marks Journal No: 1903, 27/05/2019

3167351 25/01/2016
ARJUN MONGA
A-40, KAILASH COLONY NEW DELHI-110048
MERCHANT AND MANUFACTURER
Used Since: 01/01/2016

DELHI
COFFEE, TEA.

REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE WORD i.e., TEA and MARK TO BE USED AS A WHOLE.
JAUHAR
3173102  31/01/2016
MUKHTAR AHMAD
SHOAEB AKHTAR
trading as ;M.S. ENTERPRISES
2710, FIRST FLOOR, GALI PATTEY WALI, NAYA BAZAAR, DELHI 110006
MANUFACTURE, MERCHANT AND TRADERS
PARTNERSHIP FIRM UNDER PARTNERSHIP ACT 1932
Address for service in India/Attorney address:
DELKASH ASSOCIATES
Rahimullah Ansari Advocate F-12/9, G.F, Sir Syed Road, Joga Bai Jamia Nagar, New Delhi 110025 India.
Used Since :25/08/2014
DELHI
RICE
SOUTH TREAT

3190741  19/02/2016

S.LAKSHMI KANTh
No-254, 3rd Main, Mahalakshmi Layout, Bengaluru - 560086, Karnataka
MANUFACTURERS & TRADERS
INDIVIDUAL

Address for service in India/Attorney address:
IPR LAW ASSOCIATES (CHENNAI)
13,1ST CROSS STREET,SRIPURAM COLONY,ST.THOMAS MOUNT,CHENNAI-600016

Proposed to be Used

CHENNAI
Coffee, tea, cocoa and artificial coffee; rice; tapioca and sago; flour and preparations made from cereals; bread, pastry and confectionery; ices; sugar, honey, treacle; yeast, baking-powder; salt; mustard; vinegar, sauces (condiments); spices; ice.
319932 01/03/2016
BISHNU PRASAD MAHTO
trading as; RAJ INDIA FOODS
STATION ROAD TUPKADIH, BOKARO, PIN-827010
MANUFACTURER & MERCHANT
Address for service in India/Attorney address:
SKYLINE CORPORATE LAW HOUSE LLP
23A/54,1ST FLOOR, SHREE DURGA COLONY, JESSORE ROAD, KOLKATA 700 028, WEST BENGAL, INDIA
Used Since: 01/01/2016
KOLKATA
AATA, RICE, SATTU, BESAN, MASALA AND ALL TYPE OF FOODS PRODUCTS BEING INCLUDED IN CLASS - 30.
REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF ALL DESCRIPTIVE MATTERS.
THIS IS SUBJECT TO AMENDING THE GOODS/SERVICES FOR SALE/CONDUCTING IN THE STATES OF FOR SALE/CONDUCTING IN THE STATE OF BIHAR AND JHARKHAND IN INDIA.
3202166  04/03/2016
SHREE BALAJI FOOD AND GRAINS PRIVATE LIMITED
2ND FLOOR, ANANDMANI BUILDING, SRI VISHNU TALKIES LANE, MAIN ROAD, RANCHI, JHARKHAND- 834001.
MANUFACTURER AND MERCHANTS.
Address for service in India/Attorney address:
VINAYAK CONSULTANCY
AUROBINDANAGAR,ST. NO.7,POST-HINDUSTHAN CABLES,BURDWAN-713335,WEST BENGAL,INDIA.
Used Since :01/07/2015
KOLKATA
RICE.
REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF ALL DESCRIPTIVE MATTERS.
THIS IS SUBJECT TO AMENDING THE GOODS/SERVICES FOR SALE/CONDUCTING IN THE STATES OF FOR SALE/CONDUCTING IN THE STATE OF BIHAR AND JHARKHAND IN INDIA.
3285751  16/06/2016
SACHI PACKAGING PRIVATE LIMITED
trading as ;SACHI PACKAGING PRIVATE LIMITED
67, Shibachal Road, Birati, Kolkata 700 051, West Bengal.
MANUFACTURER (S), TRADER (S).
AN INDIAN COMPANY.
Address for service in India/Attorney address:
GOLDFINN TECHNOLOGIES
38/4, NABAPALLY, NEAR RANJANNAGAR, P.O-JOKA, KOLKATA 700104, WEST BENGAL
Used Since :05/05/2016
KOLKATA
Tea; Tea beverages; Black tea; Green tea; White tea; Artificial tea; Instant tea; Iced tea; Jasmine tea; Fruit teas; Herbal teas, other than for medicinal use; Lime tea; Aromatic preparations for food; Slimming tea; Chai tea; Linden tea; Tea substitutes; Ginger tea; Tea-based drinks; Flowers or leaves for use as tea substitutes; Mixes for making tea.
REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF WORD “TEA” ..
3320589  27/07/2016
RAM KISHOR SONI
trading as ;SHREE ASHA PURA TEA ENTERPRISES
1014, AGARWAL MARKET, 2ND FLOOR, MISHRA RAJA JI KA RASTA, CHANDPOLE BAZAR, JAIPUR- 302001, RAJASTHAN.
MANUFACTURER AND MERCHANT
Address for service in India/Agents address:
GAUTAM & COMPANY
LL-47, AMBER TOWER, 1ST FLOOR, SANSAR CHAND ROAD, JAIPUR (RAJ).
Used Since :23/11/2013
AHMEDABAD
TEA
3322270   28/07/2016
HIGHRISE FOODS
Sy No. 135, Dulapally, Qutubullapur, Ranga Reddy Dist - 500 014 (Telangana)
Manufacturer & Trader
Address for service in India/Attorney address:
LAW PROTECTORS
20/10/1, OPP. GANESH BIDKARS OFFICE, ABOVE SHREE SAI ELECTRIC, 4th FLOOR, SOMAWARPETH, PUNE 411011
Used Since :01/04/2016
CHENNAI
Chocolate
3338079  16/08/2016
HIRA FOODS
37-A, Rajaspura Peth, Satara - 415002, Maharashtra
MANUFACTURERS & TRADERS
Address for service in India/Attorney address:
IPR LAW ASSOCIATES (MUMBAI)
GYAN BHAVAN, GROUND FLOOR, 8, KUMTHA STREET, BALLARD ESTATE, MUMBAI-400 001.
Proposed to be Used
MUMBAI
Flour and preparations made from cereals (namkeen); confectionery; farsan (cereal based snacks)
3374084    28/09/2016
VIMAL KUMAR SHARMA
trading as ;LAXMI TEA INDUSTRIES
JAJU BHAWAN, MARWARI PATTY, JORHAT-785 001-03, ASSAM, INDIA.
MANUFACTURE (S), MERCHANT (S) & TRADER (S)
SOLE PROPRIETOR IS BEING INDIAN CITIZEN
Address for service in India/Attorney address:
MANOJ KUMAR ADV.,
260, IST FLOOR, PKT-9, SEC-21 ROHINI DELHI 110086
Used Since :01/11/2005
KOLKATA
TEA OF ALL KINDS INCLUDED IN CLASS-30.
FOR PROVIDING SERVICE/GOODS IN THE STATES OF EASTERN PART OF INDIA ONLY..
REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF WORD “EVERY DAY GOLD” AND ALL DESCRIPTIVE MATTER APPEARING ON THE LABEL.
Trade Marks Journal No: 1903 , 27/05/2019 Class 30

3429405 09/12/2016
SHANKAR KRISHNAN IYER
LAKSHMAN NARAYAN
trading as ;KBL FOODS LLP
KP CHUGH COMPOUND (C/O. J B INDUSTRIES), SONAPUR LANE, OFF LBS MARG, BHANDUP (WEST), MUMBAI 400 078
MANUFACTURERS AND TRADERS
A PARTNERSHIP FIRM
Proposed to be Used
MUMBAI
SOUTH INDIAN SNACKS, (MURUKKU, THATTAI, THENGHOZAL, MIXTURE, BOONDI) INCLUDED IN CLASS30
3447360  30/12/2016
MR. T.S. RAJAN
trading as ;M/S. HONEY PRODUCTS
PLOT NO 46, INDUSTRIAL PARK, VENKATACHALAM, KAKUTURU VILLAGE, NELLORE, ANDRA PRADESH – 524004, INDIA
MANUFACTURER
Address for service in India/Attorney address:
LE INTELLIGENSIA
No.38/13, Desigar Street, Vadapalani, Chennai - 600026, Tamil Nadu, India
Used Since :27/10/2016

CHENNAI
TAMARIND AND ITS PREPARATIONS, TURMERIC POWDER, CORIANDER POWDER, CHILLY POWDER, IDLY POCHILLI POWDER, GARAM MASALA, CHICKEN 65 MASALA, CHICKEN MASALA, MUTTON MASALA, FISH MASALA, BIRIYANI MASALA, SPICES, SPICES POWDER, INSTANT FOOD MIXES, CORN FLAKES, POPCORN, FLAVOURED POPCORN, WHEAT FLOUR, CEREALS FLOUR, SUGAR, BREAD, PASTA, CAKES, BISCUITS, SWEETS, COFFEE, TEA, SALT, SAGO, CONFECTIONERIES, SAUCES, SAMBAR POWDER, RASAM POWDER

THIS IS SUBJECT TO ASSOCIATION WITH REGISTERED/PENDING REGISTRATION NO..3447359.
JOYVITA
3457201  12/01/2017

SHAIL FOODS AND PACKAGING PVT. LTD.
trading as ;Shail Foods and Packaging Pvt. Ltd.
L-111,112,113, Verna Industrial Estate, Verna, Goa 403-722
Manufacturer and Trader
Body Incorporate

Address for service in India/Attorney address:
SHALINI MENEZES
C/o Chanson Bldg., First Floor, F-2, Dayanand Bandodkar Marg, Miramar, Panaji, Goa 403001

Proposed to be Used
MUMBAI
Coffee, tea, cocoa and artificial coffee; rice; tapioca and sago; flour and preparations made from cereals; bread, pastries and confectionery; edible ices; sugar, honey, treacle; yeast, baking-powder; salt; mustard; vinegar, sauces (condiments); spices; ice.
MURLIDHAR NAMKEEN

3465104  24/01/2017

BHARAT TRIVEDI

trading as ;M/S. AJANTA SWEET & NAMKEEN

11-12, SIRPUR, DHAR ROAD, INDORE (M.P.)

MERCHANTS AND MANUFACTURERS

Address for service in India/Attorney address:

S.SINGH & ASSOCIATES

213, 3RD FLOOR PARMANAND COLONY, DR. MUKHERJEE NAGAR DELHI-9

Proposed to be Used

MUMBAI

Namkeen

Subject to Mark will be used in the jurisdiction of state of Madhya Pradesh only..
Trade Marks Journal No: 1903, 27/05/2019 Class 30

3480516  10/02/2017
SUDIP KUMAR KHANNA
trading as ;SUDIP KUMAR KHANNA
629, DIAMOND HARBAUR ROAD, P.S- BEHALA, KOLKATA – 700034 (WEST BENGAL)
MANUFACTURE, MERCHANT AND TRADERS
SOLE PROPRIETORSHIP FIRM
Address for service in India/Attorney address:
DELKASH ASSOCIATES
Rahimullah Ansari Advocate F-12/9, G.F, Sir Syed Road, Joga Bai Jamia Nagar, New Delhi 110025 India.
Used Since :01/05/2016

KOLKATA
COFFEE, TEA, COCOA, SUGAR, RICE, TAPIOCA, SAGO, ARTIFICIAL COFFEE, FLOUR & PREPARATIONS MADE FROM CEREALS, BREAD, PASTY & CONFECTIONERY, ICES, HONEY, TREACLE, YEAST, BAKING POWDER, SALT, MUSTERD, VINEGAR, SAUCES, ( CONDIMENTS) SPICES
REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF ALL DESCRIPTIVE MATTERS.
THIS IS SUBJECT TO AMENDING THE GOODS/SERVICES FOR SALE/CONDUCTING IN THE EASTERN STATE OF INDIA.
THIS IS CONDITION OF REGISTRATION THAT LABEL SHALL BE USED TOGETHER..
3486237  17/02/2017
M/S AMAN FOOD PRODUCTS
trading as ;M/s AMAN FOOD PRODUCTS, Opposite Kalash Tilli Factory, Gram Girwai, Gwalior - 474001 (M.P.)
M/s AMAN FOOD PRODUCTS, Opposite Kalash Tilli Factory, Gram Girwai, Gwalior - 474001 (M.P.)
Manufactures and Merchants
Proprietor
Address for service in India/Agents address:
J.P. ASSOCIATES ADVOCATE.
320 - Tulsi Vihar, Near S.B.I. Zonal Office, City Centre, Gwalior -474 011 (M.P.).
Used Since :01/04/2008
To be associated with:
2586180, 3231394
MUMBAI
CANDY, CONFECTIONERY, SWEETS, CHOCOLATES & TOFFEES
3487704   20/02/2017
PARIMAL KUMAR DUTTA
trading as ;BHAI BHAI PRODUCTS
A BLOCK,SURYA SEN COLANY,SILIGURI TOWN,JALPAIGURI,W.B.,PIN-734004
MANUFACTURER, MERCHANT, TRADERS
Address for service in India/Attorney address:
BHARATIYA TRADE PROTECT BUREAU
DEY LODGE,1ST FLOOR,NAJRUL SARANI,ASHRAM PARA,SILIGURI-734 001,WEST BENGAL,INDIA.
Used Since :28/05/1997
KOLKATA
NAMKEEN, MOTOR, DALMUT, BHUJIA.
REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF WORD “DALMUT ” AND ALL DESCRIPTIVE MATTER APPEARING ON THE LABEL..
3488156    20/02/2017
MR. HEMANT JHUMARLAL GANDHI
trading as ;M/S. MADHURAM INTERNATIONAL
510, LOWER GROUND FLOOR, NEW SHREE RAM TEXTILE MARKET, RING ROAD, SURAT - 395 002, GUJARAT
Manufacturer and Trading
Address for service in India/Agents address:
SUPERFASTACTION REGN. SERVICE
526, GROUND FLOOR ,GOLDEN PLAZA, NEAR KINARY CINEMA, RING ROAD , SURAT-2
Used Since :01/04/2016
AHMEDABAD
Ready to eat food, Food items being for Human Consumption included in class 30
REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE.descriptive matters.
3489717   21/02/2017
RAM KHANDELWAL
trading as ;RAM AND COMPANY
494, GOVIND RAO JI KA RASTA, AVADH BIHARI STREET, CHANDPOLE BAZAR, JAIPUR - 302001, RAJASTHAN.
MANUFACTURER AND MERCHANT
Address for service in India/Agents address:
GAUTAM & COMPANY
LL-47, AMBER TOWER, 1ST FLOOR, SANSAR CHAND ROAD, JAIPUR (RAJ).
Used Since :01/04/2008
AHMEDABAD
SPICES.
3492753 27/02/2017
MR. RAJUBHAI BHIKHABHAI PAGHDAR
trading as ;OM HARBHOLE FARSHAN
SAYAJI ROAD, LIBRARY, NAVSARI, GUJARAT
MANUFACTURER AND MERCHANT
Address for service in India/Attorney address:
NIKUNJ V. JOSHI, ADVOCATE
B/801, MANSI COMPLEX, NEAR BAPS WASMINARAYN TEMPLE, JUDGES BUNGLOW ROAD, VASTRAPUR, AHMEDABAD - 380015
Used Since :25/06/2009
AHMEDABAD
NAMKEEN, SWEETS, COOKED FOOD FOR HUMAN CONSUMPTION AND PREPARATIONS MADE FROM CEREALS AND PULSES OF ALL KINDS, SPICES, MASALAS, FOOD FLAVOURINGS, YEAST, SALT, MUSTARD, VINEGAR, SAUSES, GRAINS, TREACLES, WAFERS, POTATO FLAKES AND BREAKFAST FOODS.
REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE descriptive matters.
3494437  28/02/2017
NITYA GOPAL ROY
trading as ;ROY FOOD PRODUCTS
RAMA JOTE,BHUJA PANTH,H. NO.88,BAGDOGRAH,DARJEELING,PIN-734014,WEST BENGAL
MANUFACTURER, MERCHANT, TRADERS
Address for service in India/Attorney address:
BHARATIYA TRADE PROTECT BUREAU
DEY LODGE,1ST FLOOR,NAJRUL SARANI,ASHRAM PARA,SILIGURI-734 001,WEST BENGAL,INDIA.
Used Since :12/07/1995
KOLKATA
DALMUT, BHUJIA, NAMKEEN, CHANACHUR.
FOR PROVIDING SERVICE/GOODS IN THE STATES OF EASTERN PART OF INDIA ONLY..
REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF WORD “CHANACHUR” AND ALL DESCRIPTIVE MATTER APPEARING ON THE LABEL..
ITALICA

3496457  02/03/2017
ITALICA FLOOR TILES LTD
8-A, NATIONAL HIGHWAY, AT : MAKANSAR (BANDHU NAGAR), MORBI - 363642. GUJARAT - INDIA
MANUFACTURER AND MERCHANTS

Address for service in India/Attorney address:
T.C.PATEL & CO.,
229, 2ND FLOOR, GOLDEN PLAZA, OPP. ARYA SAMAJ MANDIR, O/S. RAIPUR GATE, KANKARIA, AHMEDABAD - 380022.
GUJARAT - INDIA.

Proposed to be Used

AHMEDABAD

COFFEE, TEA, COCOA, SUGAR, RICE, TAPIOCA, SAGO, ARTIFICIAL COFFEE, FLOUR AND PREPARATIONS MADE FROM CEREALS, BREAD, PASTRY AND CONFECTIONERY, ICES, HONEY, TREACLE, YEAST, BAKING POWDER, SALT, MUSTARD, VINEGAR, SAUCES (CONDIMENTS) SPICES AND ICES INCLUDED IN CLASS - 30.

subject to restriction of goods for sale in the state of GUJARAT only.
KPL
3498669  02/03/2017
PRAKASH CHANDRA SHARMA S/O. RAM LAL SHARMA
trading as ;SHIVAM AGENCIES
VIJAPURA, POST RULYANA MALI, DIST-SIKAR RAJASTHAN
Manufacturer and merchants trading as
Address for service in India/Agents address:
G. D. BANSAL & ASSOCIATES.
M-118-B, MAHESH COLONY, LAXMI MANDIR PHATAK, JAIPUR - 302 015. (RAJASTHAN)
Used Since :01/03/2017
AHMEDABAD
Spices.
3499865 03/03/2017
ABDULLAHKhan ABDULRAHIMKHAN
trading as ;THE NEW BHARAT HING SUPPLYING CO.
Marida Road, Nadiad 387001, Gujarat.
MANUFACTURER AND TRADER
Address for service in India/Agents address:
W. S. KANE & CO.
MERCHANT CHAMBER, 6TH FLOOR, 41, SIR VITHALDAS THACKERSY ROAD, CHURCHGATE, MUMBAI-400 020.
Used Since :01/01/1952
AHMEDABAD
ASAFOETIDA.
THIS IS SUBJECT TO ASSOCIATION WITH REGISTERED/PENDING REGISTRATION NO..Regd. No.247294.
TRUPTI GOLD
3500056  02/03/2017
DEVILAL J. MAHESHWARI
trading as ;JAY AGENCY
VADATALAV, TAL: - HALOL, PANCHMAHAL, GUJARAT – INDIA.
MANUFACTURE AND MERCHANT
Address for service in India/Agents address:
K.C. PATEL & CO.
305,Shivalik-5,Mahalaxmi Cross Road, Paldi,Ahmedabad 380 007 Gujarat

Proposed to be Used
AHMEDABAD
TEA, COFFEE, SPICES, SUGAR INCLUDED IN CLASS 30.
3500627 03/03/2017
BAJRANG LAL LAKHOTIA
KANHIYA LAL LAKHOTIA
RATAN LAL LAKHOTIA
trading as ;LAKHOTIA INDUSTRIES
BEHING JAIN COLLEGE, GANGASHAHAR, BIKANER - 334401, RAJASTHAN.
MANUFACTURER AND MERCHANT
Address for service in India/Agents address:
GAUTAM & COMPANY
LL-47, AMBER TOWER, 1ST FLOOR, SANSAR CHAND ROAD, JAIPUR (RAJ).
Used Since :01/04/2015
AHMEDABAD
SPICES
REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE.KESHARI.
3501401  03/03/2017

KAJOR MAL BHADLA
trading as ;AMAN AND COMPANY
83, JATAN KI DHANI, VILLAGE - SANJARIYA, POST - THIKARIYA, JAIPUR - 302026, RAJASTHAN.
MANUFACTURER AND MERCHANT

Address for service in India/Agents address:
GAUTAM & COMPANY
LL-47, AMBER TOWER, 1ST FLOOR, SANSAR CHAND ROAD, JAIPUR (RAJ).

Used Since :03/01/2017

AHMEDABAD

TEA, RICE, AATA, MEDA, SUJI, BESAN, SUGAR AND SPICES.
K K R A K E R
3502453 03/03/2017
MANPASAND BEVERAGES LIMITED
trading as ;Manpasand Beverages Limited
E- 62, MANJUSAR, GIDC, SAVLI ROAD, VADODARA- 391775. Gujarat – India
MANUFACTURE & MERCHANT
Body Incorporated
Address for service in India/Agents address:
K.C. PATEL & CO.
305,Shivalik-5,Mahalaxmi Cross Road, Paldi,Ahmedabad 380 007 Gujarat
Used Since :11/02/2005
To be associated with:
1360844
AHMEDABAD
FARSHAN, NAMKIN, WAFERS, CHIPS AND LOW CALORIES SNACKS, SNACKS INCLUDED IN CLASS 30
THIS IS SUBJECT TO ASSOCIATION WITH REGISTERED/PENDING REGISTRATION NO..Regd.No.1360844.
MOZ SWADESHI
3502642  03/03/2017
GOVIND RAM S/O. SH. POONAM CHAND JI
trading as ;SHREE SALASAR FOOD PRODUCT (INDIA)
1/188, P.H.E.D. COLONY, NAGAUR-341001 RAJASTHAN
Manufacture and merchants trading as
Address for service in India/Agents address:
G. D. BANSAL & ASSOCIATES.
M-118-B, MAHESH COLONY, LAXMI MANDIR PHATAK, JAIPUR - 302 015. (RAJASTHAN)
Used Since :13/01/2017

AHMEDABAD
NAMKEEN, SPICES & TEA, ATTA FLOUR, MAIDA, BESAN, SUJI, DALIYA, POHA, SALT IN CLASS 30.
REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE SWADESHI.
Trade Marks Journal No: 1903 ,  27/05/2019           Class 30

NEERAJ AGGARWAL S/O. SH. SHANKAR LAL CHOU DHARY
SMT. VIDHYA DEVI CHOU DHARY W/o. LATE SH. BHAGWAN DAS CHOU DHARY
SMT. NIDHI AGGARWAL W/o. SH. NIRAJ AGGARWAL
trading as ;MOTIRAM LALCHAND CHOU DHARY CHURUWALA
2 MOTI NAGAR, JHOTWARA, JAIPUR- RAJASTHAN
Manufacture and merchants trading as
Partnership firm
Address for service in India/Agents address:
G. D. BANSAL & ASSOCIATES.
M-118-B, MAHESH COLONY, LAXMI MANDIR PHATAK, JAIPUR - 302 015. (RAJASTHAN)
Used Since :30/01/2017
AHMEDABAD
SPICES IN CLASS 30.

subject to restriction of the goods for sale in the state of RAJASTHAN only.
3502923  03/03/2017
PRITI NIRAJKUMAR VYAS
PRITI NIRAJKUMAR VYAS
POONAM DHIRAJKUMAR VYAS
trading as ;WINNER MARKETING
A-10, KRISHNA KUTIR, DHANRAJ PARK SOCIETY, ANAND-CHIKHODRA ROAD, AT : CHIKHODRA, DIST : ANAND,
GUJARAT-INDIA.
MANUFACTURER AND MERCHANT
Address for service in India/Agents address:
K.C. PATEL & CO.
305,Shivalik-5,Mahalaxmi Cross Road, Paldi,Ahmedabad 380 007 Gujarat

Proposed to be Used
AHMEDABAD
BISCUITS, NAMKEEN, COFFEE, TEA, COCOA, SUGAR, RICE, TAPIOCA, SAGO, ATTA, MAIDA, SAUJI, BESAN, INSTANT MIX, ARTIFICIAL COFFEE; FLOUR AND PREPARATIONS MADE FROM CEREALS, BREAD, PASTRY AND CONFECTIONERY, ICES; HONEY, TREACLE; YEAST, BAKING POWDER; SALT, MUSTARD; VINEGAR, SAUCES,
(CONDIMENTS); SPICES; ICE INCLUDED IN CLASS 30.

REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE AAJ..
3504483  04/03/2017
SUBHASH KUKREJA
trading as ;Rajni Grah udhyog
Sardar bahgat Singh Marg , Mandla ( M.P.)
Manufacturer and Merchants .
Address for service in India/Agents address:
RAKESH SONI
4, SEVA SARDAR NAGAR, NEAR GEETA BHAVAN, INDORE (M.P.) PIN-452 001.
Used Since :05/12/2016
MUMBAI
spices.
3509515  17/03/2017
FLAVOUR MASALA FOOD PRODUCT COMPANY
64-65, M.M. ESTATE, NAGDARI ROAD, OPP. CNG. PUMPS, UNJHA MAKTUPUR HIGHWAY, UNJHA, PIN -384170
PARTNERSHIP FIRM
Address for service in India/Agents address:
K.C. PATEL & CO.
305, Shivalik-5, Mahalaxmi Cross Road, Paldi, Ahmedabad 380 007 Gujarat
Proposed to be Used
AHMEDABAD
SPICES, FOODS (FARINACEOUS-) INCLUDED IN CLASS -30
3510832   21/03/2017

BIKARTAN MOHANTY
	trading as ;UTKAL TEA COMPANY
ANANDA MOHAN BOSE ROAD,BABUPARA,WARD NO.27,SILIGURI,PIN-734005
MANUFACTURER & MERCHANT

Address for service in India/Attorney address:
BHARATIYA TRADE PROTECT BUREAU
DEY LODGE,1ST FLOOR,NAJRUL SARANI,ASHRAM PARA,SILIGURI-734 001,WEST BENGAL,INDIA.
Used Since :21/01/2015

KOLKATA
TEA
THIS IS SUBJECT TO AMENDING THE GOODS/SERVICES FOR SALE/CONDUCTING IN THE STATES OF WEST BENGAL BY FILING A REQUEST ON FORM TM- M...
3510833  21/03/2017
RASMOHAN CHAKRABORTY
trading as ;CHAKRABORTY FOOD PRODUCTS
NEAR EASTERN BY PASS, PO. GHOGOMALI, JALPAIGURI, PIN 734006, WEST BENGAL.
MANUFACTURER & MERCHANT
Address for service in India/Attorney address:
BHARATIYA TRADE PROTECT BUREAU
DEY LODGE,1ST FLOOR,NAJRUL SARANI,ASHRAM PARA,SILIGURI-734 001,WEST BENGAL,INDIA.
Used Since :21/04/2015
KOLKATA
POPCORN, NAMKEEN.
REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE LETTERES M &P.
THIS IS SUBJECT TO AMENDING THE GOODS/SERVICES FOR SALE/CONDUCTING IN THE STATES OF FOR SALE/CONDUCTING IN THE STATE OF WEST BENGAL IN INDIA..
MPR-FRESH MASALE

3511922  22/03/2017

MOOL CHAND RATHI SON OF SHRI TARA CHAND RATHI
TRADING AS M/s. MOOL CHAND PAWAN KUMAR RATHI AT- A-5, MANDOR MANDI, JODHPUR, RAJASTHAN

Sole proprietorship firm

Address for service in India/Agents address:
G. D. BANSAL & ASSOCIATES.
M-118-B, MAHESH COLONY, LAXMI MANDIR PHATAK, JAIPUR - 302 015. (RAJASTHAN)

Proposed to be Used
AHMEDABAD

Spices.
SALIVA
3513325  23/03/2017
AKSHAY MAKHIJA
Sidhi Vinayak Grand, Flat No.- 604, 15/1, Vidhya Nagar, Behind Sapna Sangeeta, INOX, Indore (M.P.) Pin-45200
Indian Individual
Address for service in India/Agents address:
RAKESH SONI.
4, SEVA SARDAR NAGAR, NEAR GEETA BHAVAN, INDORE (M.P.) PIN-452 001.
Used Since :09/11/2016
MUMBAI
Wafers, Candy Confectionery, Chocolate, Bakery goods, Extruded corn snacks, Extruded wheat snacks, Farsan (cereal based snacks), Cocoa, Noodles & Ready-to-eat cereals.
3515240  28/03/2017
SUMIT AGARWAL
trading as; AGARWAL MARKETING
SHOP NO.-3, RAMESH COMPLEX, GOLA ROAD, HAZARIBAGH, PIN - 825301, JHARKHAND, INDIA.
MANUFACTURER & MERCHANTS
Address for service in India/Attorney address:
SKYLINE CORPORATE LAW HOUSE LLP
23A/54,1ST FLOOR,SHREE DURGA COLONY,JESSORE ROAD,KOLKATA 700 028,WEST BENGAL,INDIA
Used Since: 01/03/2017
KOLKATA
TEA.
REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF ALL DESCRIPTIVE
MATTERS.
THIS IS SUBJECT TO AMENDING THE GOODS/SERVICES FOR SALE/CONDUCTING IN THE STATES OF FOR
SALE/CONDUCTING IN THE STATE OF BIHAR AND JHARKHAND IN INDIA.
3515930    29/03/2017
RAMESH KUMAR AGARWAL
trading as ;RAMESH KUMAR AGARWAL
AGARSEN ROAD,OPP.AGARSEN BHAWAN,PAHARI MATA GALI,KHALPARA,SILIGURI,PIN-734005,WEST BENGAL,INDIA.
MERCHANT, TRADER
Address for service in India/Attorney address:
BHARATIYA TRADE PROTECT BUREAU
DEY LODGE,1ST FLOOR,NAJRUL SARANI,ASHRAM PARA,SILIGURI-734 001,WEST BENGAL,INDIA.

Proposed to be Used
KOLKATA
TEA.
NO EXCLUSIVE RIGHT ON ANY DESCRIPTIVE MATTER.
3517651  30/03/2017
P.R & CO.
PANCHAYAT UTTRI DHANWAR, GRAM DHANWAR, DIST. - GIRIDIH - 825412
STANDARD TRADE MARK

Address for service in India/Attorney address:
SKYLINE CORPORATE LAW HOUSE LLP
23A/54,1ST FLOOR,SHREE DURGA COLONY,INESSORE ROAD,KOLKATA 700 028,WEST BENGAL,INDIA

Proposed to be Used
KOLKATA
MANUFACTURER AND MERCHANTS OF TEA, SPICES .

REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF ALL DESCRIPTIVE MATTERS.

THIS IS SUBJECT TO AMENDING THE GOODS/SERVICES FOR SALE/CONDUCTING IN THE EASTERN STATE OF INDIA.
THIS IS CONDITION OF REGISTRATION THAT LABEL SHALL BE USED TOGETHER..
3517980  31/03/2017

SHIKHA MAKAN
403, PANCHRATNA, PANCHMARG, OFF YARI ROAD, NEXT TO SEASONS WINE, ANDHERI (WEST), MUMBAI-400061
INDIVIDUAL

Address for service in India/Attorney address:
S.SINGH & ASSOCIATES
213, 3RD FLOOR PARMANAND COLONY, DR. MUKHERJEE NAGAR DELHI-9

Proposed to be Used
MUMBAI
Spices, garam masala and curry masala
3519323  03/04/2017
SAVITA GUPTA, TRADING AS GOVIND TRADING COMPANY
106/2, PIPLIYARAO, RAVIJ GANDHI CHOURAHA, INDORE (M.P.)
AN INDIAN NATIONAL SOLE PROPRIETOR
Address for service in India/Agents address:
RAMESH CHANDRA BAGDI & ASSOC.
31, SHRADDHANAND MARG, CHHAWANI, INDORE (M.P.) - 452 001.
Used Since: 20/02/2017
MUMBAI
NAMKEEN INCLUDED IN CLASS 30.
GARDEN SMILE

3523077  11/04/2017

DHIREN KALITA
trading as ;M.K. TRADERS

WORD NO.10,CHAPAGURI MAIN ROAD,NEAR BOC GATE,BONGAIGAON,PIN-783380,ASSAM.

MERCHANT, TRADER

Address for service in India/Attorney address:
BHARATIYA TRADE PROTECT BUREAU
DEY LODGE,1ST FLOOR,NAJRUL SARANI,ASHRAM PARA,SILIGURI-734 001,WEST BENGAL,INDIA.

Proposed to be Used

KOLKATA
TEA.

THIS IS CONDITION OF REGISTRATION THAT WORDS SHALL BE USED TOGETHER.
3523500  09/04/2017
JITENDRA B DHINGLANI
G.H.B., SHIV SHAKTI APARTMENT, M/16-6475, BHAVNAGAR 364001
INDIVIDUAL SOLE PROPRIETOR
Address for service in India/Attorney address:
VIPUL J. HINDOCHA, ADVOCATE
9, SWASTIK APARTMENT, DAWN ROAD, CREASCENT, BHAVNAGAR - 364 001, GUJARAT
Used Since :01/01/2015
AHMEDABAD
CHATNI, CHATNI POWDER, GARLIC CHILI CHATNI, SWEET CHATNI, DRY CHATNI, ACHAR, ACHAR MASALA, CHAT
MASALA, CHHAS MASALA, JALJIRA, CHATNI POWDER
ANKUR
3526706  17/04/2017
JYOTSNaben S. Patel
trading as ;MS. ANKUR OIL INDUSTRIES
417/1, chokha bazar, kalupur, ahmedabad-380001(Gujarat).
Address for service in India/Attorney address:
NANAVATI & NANAVATI ADVOCATES
7TH FLOOR, CORPORATE HOUSE, SARKHEJ - GANDHINAGAR HIGHWAY, JUDGES BUNGLOWS CROSS ROAD,
BODAKDEV, AHMEDABAD -
Used Since :01/07/1980
AHMEDABAD
ALL KIND OF SPICES AND ASAFOETIDA. (HING)
THIS IS SUBJECT TO ASSOCIATION WITH REGISTERED/PENDING REGISTRATION NO..1555312.
3531609   22/04/2017
MANISHA PRAMOD DAGA
3/C/1302, Whispering Palm, Lokhandwala Complex, Opp: Mahendra Gate No. 2, Kandivali (East), Mumbai – 400 101
MANUFACTURER
Address for service in India/Attorney address:
PARKAR & PARKAR
333 NARSI NATHA STREET,GROUND FLOOR,ROOM NO.12,KATHA BAZAR,MUMBAI 400 009,INDIA.

Proposed to be Used
MUMBAI
Coffee, tea, cocoa and artificial coffee; rice; tapioca and sago; flour and preparations made from cereals; bread, pastries and confectionery; edible ices; sugar, honey, treacle; yeast, baking-powder; salt; mustard; vinegar, sauces (condiments); spices; ice
3543175  05/05/2017
UMAKANT BHADLE
34, OLD BHAGWAN NAGAR,NEAR KILLBILL SCHOOL, JALGAON-425002.
THE TRADE MARKS ACT,1999
Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031

Proposed to be Used

MUMBAI
Coffee, tea, cocoa and artificial coffee; Rice; Tapioca and sago; Flour and preparations made from cereals; Bread,
 pastries and confectionery; Edible ices; Sugar, honey, treacle; Yeast, baking-powder; Salt; Mustard; Vinegar, sauces
 [condiments]; Spices; Ice

REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE. THE MARK SHALL BE
LIMITED TO THE COLOURS AS SHOWN IN THE REPRESENTATION ON THE FORM OF THE APPLICATION. EAT IT REPEAT
IT.

THIS IS CONDITION OF REGISTRATION THAT BOTH/ALL LABELS SHALL BE USED TOGETHER..
CHOCO LAB

3549989  16/05/2017

DESIRE CONFECTIONERY PVT. LTD.
P.H. NO. 26, SURVEY NO. 332/3/9, R.D. UDHYOG NAGAR, NEAR SITA SHREE, PALDA, INDORE (M.P.)

A Company Duly Incorporated Under The Companies Act, 1956

Address for service in India/Attorney address:
S.SINGH & ASSOCIATES
213, 3RD FLOOR PARMANAND COLONY, DR. MUKHERJEE NAGAR DELHI-9

Proposed to be Used
MUMBAI

Chocolates, compound chocolates, milk chocolates, dark chocolates, white chocolates, chocolate paste, all other cocoa preparations, toffees, sugar boiled candies, panned confectioneries, sugar confectioneries caramels, lollipops, jellies, bubble gums, mint candies and gums (non medicated), chewing gums and confectionery
BIJOY SAHA
trading as ;BHAI BHAI ENTERPRISE
LOWER BHANU NAGAR, TILAK SARANI ROAD, NEAR SHIV MANDIR, PO. SEVOKE ROAD, DIST. JALPAIGURI, PIN-734001, WEST BENGAL, INDIA.
MANUFACTURER, MERCHANT, TRADER
Address for service in India/Attorney address:
BHARATIYA TRADE PROTECT BUREAU
DEY LODGE, 1ST FLOOR, NAJRUL SARANI, ASHRAM PARA, Siliguri-734 001, WEST BENGAL, INDIA.

Proposed to be Used
KOLKATA
SPICES.

REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF WORD “Spices”.
3551517  18/05/2017
TAPAN SAHA
trading as :KANAN INTERNATIONAL
EASTERN BYEPASS,SOUTH EKTIASAL,SILIGURI,PIN-734006,WEST BENGAL,INDIA
MANUFACTURER & MERCHANT.
Address for service in India/Attorney address:
BHARATIYA TRADE PROTECT BUREAU
DEY LODGE,1ST FLOOR,NAJRUL SARANI,ASHRAM PARA,SILIGURI-734 001,WEST BENGAL,INDIA.
Used Since :03/05/2012
KOLKATA
NOODLES
NO EXCLUSIVE RIGHT ON ANY DESCRIPTIVE MATTER.
3555797  24/05/2017
DINESH VYAPAAR PVT. LTD.
trading as ;DINESH VYAPAAR PVT. LTD.
18, RABINDRA SARANI, 8TH FLOOR, 8/3 PODDAR COURT BUILDING, KOLKATA - 700 001
MANUFACTURER & MERCHANT
Address for service in India/Attorney address:
DAS & ASSOCIATES
16/15/3,OLABIBITALA 1ST BYE LANE,HOWRAH 711 104,WEST BENGAL,INDIA.
Used Since :01/04/2005
KOLKATA
TEA, SUGAR, RICE, CONFECTIONERY, BISCUITES, SPICES, SALT, ATTA, MAIDA, BESAN, SUJI, PAPAD, SOYA CHUNKS.
REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE WORD Nilima AND ALL OTHER DESCRIPTIVE MATTERS APPEARING ON THE LABEL..
FANTASTA

3562336  02/06/2017

SATIDADI AGRO MANUFACTURERS PVT. LTD.
trading as ; SATIDADI AGRO MANUFACTURERS PVT. LTD.

PLOT NO.S.25(F) & 34(P),DABGRAM INDUSTRIAL GROWTH CENTRE, PO.SATELLITE TOWNSHIP, CITY: SILIGURI, DIST. JALPAIGURI, PIN-734015, WEST BENGAL, INDIA

MANUFACTURER, MERCHANT, TRADER

Address for service in India/Attorney address:
BHARATIYA TRADE PROTECT BUREAU
DEY LODGE, 1ST FLOOR, NAJRUL SARANI, ASHRAM PARA, SILIGURI-734 001, WEST BENGAL, INDIA.

Proposed to be Used

KOLKATA

PASTA, FLOUR AND PREPARATIONS MADE FROM CEREALS, PAPAD, MACARONI, VERMICELLI, SPHAGETTI, NOODLES AND OTHER PASTA PRODUCTS, CONFECTIONERY
3566715  08/06/2017
M/S NYRA CHOCOLATES PVT. LTD.
Office Address : 166 Rani Bagh, Main Khandwa Road, Indore - 452001 (M.P.) and Factory Address : Plot No.18, 19 Vikram Udyog Nagar, Palda, Indore – 452
COMPANY REGISTERED IN THE COMPANIES ACT, 2013
Address for service in India/Agents address:
J.P. ASSOCIATES ADVOCATE.
320 - Tulsi Vihar, Near S.B.I. Zonal Office, City Centre, Gwalior -474 011 (M.P.).

**Proposed to be Used**
MUMBAI
CANDY, CONFECTIONERY, CHOCOLATES & TOFFEE
SNACKIT

3572100  16/06/2017

ANMOL INDUSTRIES LIMITED
229, A.J.C BOSE ROAD, 3RD FLOOR, CRESCENT TOWER, KOLKATA-700020

BODY INCORPORATE

Address for service in India/Attorney address:

IPR HOUSE.COM

M/s IPR House, Advocates 89/269/270, BANGUR PARK, PARK TOWER, 4TH FLOOR, ROOM NO. 401, RISHRA - 712248,
HOOGHLY, WEST BENGAL

Proposed to be Used

KOLKATA

Biscuits, Bread, Coffee, Tea, Sugar, Rice, Tapioca, Sago, Artificial coffee, Flour and preparations made from cereals,
Pastry and confectionery, Honey, Treacle, Yeast, Baking powder, Salt, Vinegar, Mustard, Sauces, Spices Ice, Indian
snacks and papads, Moongdal, bhujia, chanachur, dalmut, snacks, namkeen, chikki. Pie, Syrup, Noodles, Dalia, Pasta,
Candy, Chocolate, wafers.
RAJSHAHI FOODS PVT. LTD.
B-1, B-2, B-7, B-8, AKVN, INDUSTRIAL AREA, RANGWASA RAU, INDORE (M.P.)

Address for service in India/Attorney address:
NAVKAR ASSOCIATES
103 gold plaza, M.G. road indore

Proposed to be Used
MUMBAI
MANUFACTURING OF Confectionery items, chocolates, toffees, candies (non medicated), churan, namkeen and biscuits included in class 30

REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE descriptive matter..
3609185 09/08/2017
PRAKASHCHAND HOTWANI (TRADING AS:-AMBIKA FOOD PRODUCTS)
28, INDUSTRIAL AREA, MANDSAUR (M.P.)
NO
Address for service in India/Attorney address:
NAVKAR ASSOCIATES
103 gold plaza, M.G. road indore
Proposed to be Used
MUMBAI
MANUFACTURING OF WEAT FLAUR, MAIDA, SOOJI, CHAKKI FRESH AATA, WEAT BRAN INCLUDED IN CLASS-30
KAFE

3610003   10/08/2017
D M FOOD INDUSTRIES
KHASRA NO. 51/1, A.B. ROAD OPPOSITE ALPA LAB, PIGDAMBER, MHOW (M.P.)

Address for service in India/Attorney address:
NAVKAR ASSOCIATES
103 gold plaza, M.G. road indore

Proposed to be Used
MUMBAI
ALL CONFECTIONERY ITEMS INCLUDED IN CLASS 30
DABANG GOLD
3613717  16/08/2017
RAJESH LAHOTI ( TRADING AS:-SHREYAS MARKETING )
DAYALLI-CHAMBERS, 14-SIVAGUNJ, KIRANA GALLI, INDORE (M.P.)
NO
Address for service in India/Attorney address:
NAVKAR ASSOCIATES
103 gold plaza,M.G. road inore

Proposed to be Used
MUMBAI
MANUFACTURING OF TEA
THE GOODS/SERVICES FOR SALE/CONDUCT IN THE STATES OF Madhya Pradesh only..
COFFEE BOY
3614108  17/08/2017
MRS.KHUSHBOO CHHORWANI (TRADING AS:- RAJSHAHI FOOD PRODUCTS)
B-9, INDUSTRIAL AREA, RAU RANGWASA, INDORE (M.P.)
NO
Address for service in India/Attorney address:
NAVKAR ASSOCIATES
103 gold plaza,M.G. road indore
Proposed to be Used
MUMBAI
MANUFACTURING OF Confectionery items (non medicated), namkeen, chocolates, biscuits, cheese balls, cheese biscuits, masala papad, bhujia, dhanadal, sweets, candy, wafers, tea, coffee, honey, treacle, yeast, baking powder, salt, mustard, vinegar, sauces (except salad dressing)
3616169   19/08/2017
BABABHAI PRODUCTS
PLOT NO-C-10, MIDC, GOKUL SHIRGAON, KOLHAPUR
A REGISTERED PARTNERSHIP FIRM
Address for service in India/Attorney address:
KRISLAW CONSULTANTS
BUILDING NO.4, C/104, SHANKESHWAR PALMS, BEHIND MODEL SCHOOL, KUMBHARKHANPADA, SUBHASH ROAD,
DOMBIVILI(W) 421202

Proposed to be Used
MUMBAI
COFFEE, TEA, COCOA AND ARTIFICIAL COFFEE; RICE; TAPIoca AND SAGO; FLOUR AND PREPARATIONS MADE FROM
CEREALS; BREAD PASTRIES AND CONFECTIONERY; EDIBLE ICES; SUGAR, HONEY, TREACLE; YEAST, BAKING-
POWDER, SALT, MUSTARD; VINEGAR, SAUCES (CONDIMENTS); SPICES
3662775  25/10/2017
PRAVEEN KENNETH
7A, Horizon, Pali Hill Road, Bandra (W), Mumbai-400050
Individual

Address for service in India/Attorney address:
TUSHAR AJINKYA
1203, One Indiabulls Centre, Tower 2, Floor 12 B, 841 Senapati Bapat Marg, Elphinstone Road, Mumbai 400013

Proposed to be Used
Mumbai
Coffee, tea, cocoa and artificial coffee; rice; tapioca and sago; flour and preparations made from cereals; bread, pastries and confectionery; edible ices; sugar, honey, treacle; yeast, baking-powder; salt; mustard; vinegar, sauces (condiments); spices; ice.
3697389  07/12/2017
SANTOSH KUMAR GAWLANI TRADING AS M/S. MARVI PACKAGING
A-2, INDUSTRIAL AREA, AKVN RANGWASA, RAU, INDORE (M.P.)-453331
A PROPRIETORSHIP CONCERN

Address for service in India/Attorney address:
S.SINGH & ASSOCIATES
213, 3RD FLOOR PARMANAND COLONY, DR. MUKHERJEE NAGAR DELHI-9

Proposed to be Used
MUMBAI
Confectionery, milk chocolates, jelly, candy and toffee (non medicated)
3699502 11/12/2017
RAMESH KUMAR GULATI (INDIAN NATIONAL, PROPRIETOR), TRADING AS SHRI GURU KRIPA ENTERPRISES
Veer Park Road, Near Shani Mandir, Neemuch - 458441, Madhya Pradesh
Proprietorship Concern

Address for service in India/Attorney address:
IPR LAW ASSOCIATES (MUMBAI)
201 A, 2nd Floor, Raheja Plaza-I, LBS Marg, Ghatkopar (W), Mumbai - 400 086.

Proposed to be Used
Mumbai
Tea
3702750  14/12/2017
PRIYANKA SONI TRADING AS M/S. SONI ENTERPRISES
115, GAYATRI NAGAR, RCM COMPOUND, PALDA (POWER 10), (M.P.)
A PROPRIETORSHIP CONCERN
Address for service in India/Attorney address:
S.SINGH & ASSOCIATES
213, 3RD FLOOR PARMANAND COLONY, DR. MUKHERJEE NAGAR DELHI-9
Used Since :01/04/2016
MUMBAI
Tomato sauce, sauces (condiments), vinegar, vermicelli and corn flour
THE MARK SHALL BE LIMITED TO THE COLOURS AS SHOWN IN THE REPRESENTATION ON THE FORM OF THE APPLICATION.
SEA LOW SALT

3705070  18/12/2017

R. KRISHNAN
MANUFACTURER AND MERCHANTS
SINGLE FIRM

Proposed to be Used

CHENNAI
LOW SODIUM SALT

REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE WORDS LOW SALT EXCEPT SUBSTANTIALLY AS SHOWN IN THE REPRESENTATION ON THE FORM OF APPLICATION.
MRS. DEEPALI JAISWANI
M/s JAISWANI FOOD PRODUCT, Purani Chhawani, Lashkar, Gwalior – 474 001 (M.P.)

Sole Proprietor

Address for service in India/Agents address:
J.P. ASSOCIATES ADVOCATE.

Proposed to be Used
MUMBAI
CANDY, CONFECTIONERY, SWEETS, CHOCOLATES & TOFFEES
Dea Dia

3712157   26/12/2017

DR. SHARMILA RAJARAM DHONDKAR
F/36, Shriram Nagar, S No. 138, DP Road, Aundh, Pune 411007
individual

Address for service in India/Attorney address:
KHANDGE APARNA VIJAY
Aparna Atit Soni, Corporate legal counsellors, 3rd Vedvati Apt, Nr. Agriculture college, Shivajinagar, Pune-411005.

Used Since: 01/10/2017

MUMBAI

FLOUR AND PREPARATIONS MADE FROM CEREALS, SPICES (WHOLE OR GROUND), MASALA, GROUND AND PASTE MASALA, MASALA MIX, RICE FLOUR, WHEAT FLOUR, SOYA FLOUR, CORN FLOUR, BESAN, SUJI, ATTA, MAIDA, TAPIACO FLOUR FOR FOOD, INDIAN PREPARATIONS MADE FROM ABOVE INGREDIENTS
3716277  31/12/2017
RAMASHREE WAFERS PRIVATE LIMITED
59, GOLF LINK PHASE-II, LALGHATI, NAYAPURA, BHOAPL (M.P.) - 462032
A PVT. LTD. CO. INCOPORATED UNDER COMPANIES ACT 1956.
Address for service in India/Agents address:
RAMESH CHANDRA BAGDI & ASSOC.
31, SHRADDHANAND MARG, CHHAWANI, INDORE (M.P.) - 452 001.
Used Since :01/04/2007
MUMBAI
CHIPS INCLUDED IN CLASS 30.
REGISTRATION OF THIS TRADE MARK SHALL GIVE RIGHT TO THE EXCLUSIVE USE in the state of Madhya Pradesh and Chattisgarh .
3716948 02/01/2018
MR. KUWAR BAHADURING PARIHAR
SHOP NO. 121 BASEMENT, NEW B.J. MARKET, JALGAON, 425001, DIST-JALGAON, MAHARASHTRA
SOLE PROPRIETOR OF ABHAY TEA COMPANY
Address for service in India/Attorney address:
A. G. MAHAJAN & CO.
PLOT NO. 25, SADASHIV NAGAR, GOVIND NIWAS, MEHRUN ROAD, JALGAON 425 003, DIST-JALGAON, M. S.
Proposed to be Used
Mumbai
TEA
3722485 09/01/2018

MR. MANOJ KUMAR GUPTA
M/s BASANT FOOD INDUSTRIES, Chhatri Bazar, Lashkar, Gwalior - 474001 (M.P.)
Sole Proprietor

Address for service in India/Agents address:
J.P. ASSOCIATES ADVOCATE.
320 - Tulsi Vihar, Near S.B.I. Zonal Office, City Centre, Gwalior - 474 011 (M.P.).

Proposed to be Used
MUMBAI
NAKEEN & FRIMES
3722727  09/01/2018
ASHOK KHANDELWAL (INDIAN NATIONAL, PROPRIETOR), TRADING AS NITIN TRADING COMPANY
17, Siyaganj (Balmukund Chamber), Indore - 452007, Madhya Pradesh
A Proprietorship Concern

Address for service in India/Attorney address:
IPR LAW ASSOCIATES (MUMBAI)
201 A, 2nd Floor, Raheja Plaza-I, LBS Marg, Ghatkopar (W), Mumbai - 400 086.

Proposed to be Used
MUMBAI
Tea
Ta Dah

3725228    12/01/2018
ITALIAN EDIBLES PVT. LTD.
Survey No. 367 / 7 , 369 / 3 , Nemawar Road , Near Prabhu Tol Kanta , Gram – Palda , Indore ( M.P. )
Company Incorporate under Indian Company Act through Director

Address for service in India/Attorney address:
DP SONI
105 , Mahasagar Corporate , Manormaganj Main Road , Indore (M.P.)Pin-452001

Proposed to be Used
MUMBAI
Wafers, Candy , Confectionery, Chocolate , Bakery goods, Extruded corn snacks , Extruded wheat snacks , Farsan (cereal based snacks), Cocoa, Noodles & Ready-to-eat cereals .
LOOPZ

3730347  18/01/2018

SHEYRAT RAJKUMAR MAKHIJA

#32, 5 A Block, Koramangala, Bangalore - 560095

Dealer

PROPRIETOR

Proposed to be Used

CHENNAI

SUGAR CONFECTIONERY, SUGAR CANDY, CHEWING GUM, MINT FOR CONFECTIONERY, FRUIT JELLIES, BISCUIT, COOKIES, SWEETS, CAKES, CHOCOLATES AND OTHER PROCESSED AND PACKAGED FOODS INCLUDED IN CLASS 30
3731438  19/01/2018
SIDHWANI Vinisha Vicky
Plot No. 446, 701/702, Kishan Abode, 14th Road, Bandra West, Mumbai 400050, Maharashtra, India.
Natural Person
Address for service in India/Attorney address:
H K ACHARYA AND COMPANY
N.R.HOUSE, NEAR POPULAR HOUSE, ASHRAM ROAD, AHMEDABAD-380009, GUJARAT, INDIA
Proposed to be Used
MUMBAI
Bread, buns, pastry, cake, rusks, chocolate, cookies and bakery products, confectionery, biscuits, bread rolls, breadcrumbs, cake powder, cake batter / cake dough, cake frosting [icing], sandwiches.
3736728   25/01/2018
PANKAJ HEMANI TRADING SAIRAM FOOD INDUSTRIES
Plot No. 94 / C , Sector –H , Industrial Area , Govindpura , Bhopal ( M.P.) Pin-462001
Sole Proprietary firm

Address for service in India/Attorney address:
DP SONI
105 , Mahasagar Corporate , Manormaganj Main Road , Indore (M.P.)Pin-452001

Proposed to be Used
MUMBAI
Wafers, Confectionery, Candies ,Bakery goods, Extruded corn snacks , Extruded wheat snacks , Namkeen , Farsan (cereal based snacks) & Bhujia (cereal based fried snacks).

REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE THE MARK SHALL BE LIMITED TO THE COLOURS AS SHOWN IN THE REPRESENTATION ON THE FORM OF THE APPLICATION.Mirchi Chow mein.

THIS IS CONDITION OF REGISTRATION THAT BOTH/ALL LABELS SHALL BE USED TOGETHER.
Teen Titli

3737653  27/01/2018

ANKIT PATIDAR TRADING AS PATIDAR TEA COMPANY
44 , "Savarakar" Path , Hanuman Mohalla , Town – Anjad , Dist- Barwani ( M.P.)Pin - 451556
Sole Proprietary firm

Address for service in India/Attorney address:
DP SONI
105 , Mahasagar Corporate , Manormaganj Main Road , Indore (M.P.)Pin-452001

Proposed to be Used

MUMBAI

Flours , Rice, snacks , tea , coffee , cocoa, Extruded corn snacks, Puffed corn snacks, Snacks manufactured from cereals, Bhujia (cereal based fried snacks), Puffed cheese balls [corn snacks], Natural rice flakes ,Sago , Sweets , Rice flex , Spices , Salt & Papad (Cereal based snacks) , Sugar , Honey, Ice cream , Choclate & candy , Savory sauces, chutneys and pastes , Biscuits ,bread, cookies , rusk , Processed grains, starches, and goods made thereof, baking preparations and yeasts .
Proposed to be Used

MUMBAI
SWEETS & CONFECTIONARIES.
3741583 01/02/2018
RAM P. MOORJANI
trading as ; RANI INTERNATIONAL
101 AND 102, SNEH SADAN MAIN AVENUE, SANTACRUZ (WEST) MUMBAI- 400054
MANUFACTURERS AND MERCHANTS
PARTNERSHIP FIRM
Address for service in India/Agents address:
HEENA MOHINANI
601, NENUMAL SOCIETY, 6TH FLOOR, O.T. SECTION, ULHASNAGAR-421 003.
Used Since : 31/12/2012
MUMBAI
CONFECTIONERY, BAKERY PRODUCTS, BISCUITS, BREAD, CHOCOLATES, FLOUR AND PREPARATIONS MADE FROM CEREALS, CAKES, PARTRY
3744433  04/02/2018
S.S. INDUSTRIES
58 / 1 , Adarsh Nagar , Shivpuri ( M.P.)
Indian Partnership firm under Act through Partner
Address for service in India/Attorney address:
DP SONI
105 , Mahasagar Corporate , Manormaganj Main Road , Indore (M.P.)Pin-452001
Proposed to be Used
MUMBAI
Tea, Spices , Farsan (cereal based snacks) & Bhujia (cereal based fried snacks). & Wheat flour.
3756265   17/02/2018
K. R. CRUNCHY FOODS LLP
1105/06, Spectra, Prathamesh Complex, Veera Desai Road, Andheri (West), MUMBAI-400 053.
LIMITED LIABILITY PARTNERSHIP
Address for service in India/Agents address:
RAMCHANDRA R.MANDHANE, ADVOCATE.
NANURAM MANSION, OPP. PATHARE NURSERY, DR. AMBEDKAR ROAD, KALYAN(W) - 421 301, (M.S).

Proposed to be Used
MUMBAI
CHOCOLATES, CHOCOLATE SUGAR AND CHOCOLATE CONFECTIONERY AND NON MEDICATED CONFECTIONERY.
3762517  23/02/2018
MR. PAHEEM KHAN
M/s M.K. PRODUCTS, Bhind Bhandar Road, Main Market, Daboh, Tahseel – Lahar, Distt. Bhind - 477447 (M.P.)
sole proprietor

Address for service in India/Agents address:
J.P. ASSOCIATES ADVOCATE.
320 - Tulsi Vihar, Near S.B.I. Zonal Office, City Centre, Gwalior -474 011 (M.P.).
Used Since :01/04/2008

MUMBAI
ICE CANDY
3773543  09/03/2018
DEEPAK RAMCHAND MOORJANI
trading as ;RAMA EXPORTS
35-D, 101 AND 102, SNEH SADAN BUILDING, MAIN AVENUE ROAD, SANTACRUZ (WEST),MUMBAI 400054
MANUFACTURER AND MERCHANT
A PARTNERSHIP FIRM
Address for service in India/Agents address:
HEENA MOHINANI
601, NENUMAL SOCIETY, 6TH FLOOR, O.T. SECTION, ULHASNAGAR-421 003.
Used Since :10/10/2017
MUMBAI
CONFECTIONERY, BAKERY PRODUCTS, BISCUITS, BREAD
Disco Pop
3774388  09/03/2018

NAUGHTY FOODS PVT. LTD.
Plot No. - A-1, Industrial Area, Sector - A, Sanwer Road, Indore (M.P.) Pin-452016

Company Incorporate under Indian Company Act through Director

Address for service in India/Attorney address:
DP SONI
105, Mahasagar Corporate, Manormaganj Main Road, Indore (M.P.) Pin-452001

Proposed to be Used
MUMBAI
Wafers, Candy Confectionery, Chocolate, Candies, Bakery goods, Extruded corn snacks, Extruded wheat snacks, Farsan (cereal based snacks), Cocoa, Noodles & Ready-to-eat cereals.
AVENUE SUPERMARTS LTD.
ANJANEYA CHS. LTD., ORCHARD AVENUE, OPP. HIRANANDANI FOUNDATION SCHOOL, POWAI, MUMBAI – 400 076.
An Indian limited company incorporated under the companies act 1956.

Address for service in India/Agents address:
CHANDRAKANT & CO.
Mr. Sunil Sakpal, At-Flat No.0704, Bldg. No.1, 7th floor,22-Storey Mhada Tower, Nr. Post Office, Shailendra Nagar, Dahisar(E),
Mumbai-400068, Maharashtra

Used Since :01/06/2012

MUMBAI
Coffee; Coffee bags; Decaffeinated coffee; Coffee concentrates; Malt coffee; Coffee beans; Instant coffee; Brewed coffee;
Coffee flavorings; Ground coffee; Coffee essence; Artificial coffee; Coffee drinks; Coffee beverages; Flavoured coffee;
Coffee extracts; Coffee-based drinks; Coffee, tea, cocoa and artificial coffee; Prepared coffee and coffee-based
beverages; Caffeine-free coffee; Prepared coffee beverages; Sugar-coated coffee beans; Coffee beverages with milk;
Beverages made of coffee; Coffee-based beverages containing milk; Coffee-based iced beverages; Chocolate-covered
coffee beans; Chocolate-coated coffee beans; Coffee in brewed form; Mixtures of coffee and chicory; Drip coffee filter
bags, filled; Chocolate bark containing ground coffee beans;Tea *;Instant tea; Slimming tea; Iced tea; Ginger tea; White
tea; Tea beverages; Chai tea; Artificial tea;
3775464  12/03/2018
P.ILARAJAN
trading as ;JAYARAM MITTAI
NO.28, STATION ROAD, CHROMEPET, CHENNAI - 600 044,TAMILNADU INDIA.
MANUFACTURER AND MERCHANTS
SOLE PROPRIETOR
Used Since :11/07/2016

CHENNAI
MANUFACTURING AND MERCHANTS OF SWEETS, SAVORIES CHATS, BAKERY PRODUCTS, SNACKS.
The mark as a label should be viewed as whole as a composite mark depicting the distinctive lettering style, colour combination and artwork and there is no exclusive right over the descriptive words in the mark and with restriction to use within the territorial jurisdiction of State of Tamilnadu only.
OTP
3782124  19/03/2018
ITALIAN EDIBLES PVT. LTD.
Survey No. 367/7, 369/3, Nemawar Road, Near Prabhu Tol Kanta, Gram – Palda, Indore (M.P.)
Company incorporated under Indian Company Act through Director
Address for service in India/Attorney address:
DP SONI
105, Mahasagar Corporate, Manormaganj Main Road, Indore (M.P.) Pin-452001
Proposed to be Used
MUMBAI
Wafers, Candy, Confectionery, Chocolate, Bakery goods, Extruded corn snacks, Extruded wheat snacks, Farsan (cereal based snacks), Cocoa, Noodles & Ready-to-eat cereals.
3788215  24/03/2018
(MRS.) PUSHPA BANSAL
M/s Ambica Food Products, 5-A, Maharajpura Industrial Area, Pinto Park, Morer Gwalior – 474 005 (M. P.)
Sole Proprietor

Address for service in India/Agents address:
J.P. ASSOCIATES ADVOCATE.
320 - Tulsi Vihar, Near S.B.I. Zonal Office, City Centre, Gwalior -474 011 (M.P.).
Used Since :04/01/1999
To be associated with:
3788213

MUMBAI
Gulab Jamun (Sweetmeat) Gulab Jamun Mix (Sweetmeat), Ice cream wafers Ice cream confectionery; Ice cream powder;
Custard powder
area restricted to the state of MP.
3789480   27/03/2018
DEEPAK RAMCHAND MOORJANI
trading as ;RAMA EXPORTS
35-D, 101 AND 102, SNEH SADAN BUILDING, MAIN AVENUE ROAD, SANTACRUZ (WEST), MUMBAI-400054.
MANUFACTURER AND MERCHANT
A PARTNERSHIP FIRM
Address for service in India/Agents address:
HEENA MOHINANI
601, NENUMAL SOCIETY, 6TH FLOOR, O.T. SECTION, ULHASNAGAR-421 003.
Proposed to be Used
MUMBAI
CONFECTIONERY, BAKERY PRODUCTS, BISCUITS, BREAD
MRS. SHILPA SAGAR KHAIRNAR
trading as ;S J ENTEPRISES
AT KAKAD FARM, GUT NO.227/A/3, VASTU NAGAR, ASHOK NAGAR, PIMPALGAON BAHULA SHIVAR, SATPUR NASHIK-400012
MANUFACTURER AND TRADER
A PARTNERSHIP FIRM
Proposed to be Used
MUMBAI
COFFEE, TEA, COCOA, SUGAR, RICE, TAPIOCA, SAGO, ARTIFICIAL COFFEE; FLOUR AND PREPARATIONS MADE FROM CEREALS, BREAD, PASTRY AND CONFECTIONERY, ICES; HONEY, TREACLE; YEAST, BAKING POWDER; SALT, MUSTARD; VINEGAR, SAUCES, (CONDIMENTS); SPICES; ICE
3800040   09/04/2018
DEEPAK RAMCHAND MOORJANI
trading as ;RAMA EXPORTS
35-D, 101 AND 102, SNEH SADAN BUILDING, MAIN AVENUE ROAD, SANTACRUZ (WEST), MUMBAI 400054
MANUFACTURER AND MERCHANT
Address for service in India/Agents address:
HEENA MOHINANI
601, NENUMAL SOCIETY, 6TH FLOOR, O.T. SECTION, ULHASNAGAR-421 003.
Used Since :31/12/2017
MUMBAI
CONFECTIONERY, BAKERY PRODUCTS, BISCUITS, BREAD
ANKIT LUNIYA
trading as ;SHREE SHATRUNJAI NAMKEEN UDHYOG
PLOT NO.44-45, NAMKEEN CLUSTER, JHABUA ROAD, VILLAGE:KARAMDI, DIST: RATLAM – 457001 (M.P.)
MANUFACTURER AND MERCHANTS
PARTNERSHIP FIRM

Proposed to be Used
MUMBAI

SNACKS, NAMKEEN, FRYUMS AND FARSAN MADE FROM CEREALS, SWEETS, READY TO EAT CEREALS

REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE WORD RATLAMI
3810519  19/04/2018
MS TRUPTI AJIT KAWARE
trading as ; KAWARE AGRO FOOD
16/02, NANDA SAWANT CHAWL, SAI NAGAR, NEAR SAI MANDHIR, BHANDUP EAST, GREATER MUMBAI WARD- FS,
GREATER MUMBAI- 400042
MANUFACTURER AND TRADERS
INDIVIDUAL
Proposed to be Used
MUMBAI
MANUFACTURER OF BAKES GOODS, CONFECTIONERY, CHOCOLATE, DESERTS AND FOOD PRODUCTS IN CLASS 30
3819797  29/04/2018
GIRISH KUMAR AGRAWAL, TRADING AS ASSAM AGENCY
OPP. NEHRU BUS STAND, PHATEHPURIYA DHARAMSHALA, MANDSAUR (M.P.) - 458001
AN INDIAN NATIONAL SOLE PROPRIETOR
Address for service in India/Agents address:
RAMESH CHANDRA BAGDI & ASSOC.
31, SHRADDHANAND MARG, CHHAWANI, INDORE (M.P.) - 452 001.

Proposed to be Used
MUMBAI
TEA ONLY FOR SALE IN MADHYA PRADESH STATE INCLUDED IN CLASS 30.
RAJENDRA BRIJLAL PATIL TRADING AS SHIV KANDAP PROJECT
PO MOHIDA, TAL SHAHADA, DIST. NANDURBAR 425412
MANUFACTURER & MERCHANT
Address for service in India/Agents address:
ADITYA & CO.
33-HABIB BUILDING, G.K. MARG LOWER PAREL, MUMBAI-400013
Proposed to be Used
MUMBAI
PAPAD (ONLY FOR MAHARASHTRA)
Trade Marks Journal No: 1903,  27/05/2019           Class 30

Rich Bite Goreo

3820790   01/05/2018
HITESH ROCHWANI TRADING AS SUPREME FOOD PRODUCTS
PLOT NO.17, KHASRA NO-204 / 3 / 7, PALDA, NEAR SAMTA NAGAR, INDORE (M.P.)
Sole Proprietary firm

Address for service in India/Attorney address:

DP SONI
105, Mahasagar Corporate, Manormaganj Main Road, Indore (M.P.) Pin-452001

Proposed to be Used

MUMBAI
Chocolate confectionary, Candy, Wafers, Confectionery, Chocolate, Bakery goods, Extruded corn snacks, Extruded wheat snacks, Farsan (cereal based snacks).

THIS IS CONDITION OF REGISTRATION THAT BOTH/ALL LABELS SHALL BE USED TOGETHER..
3820793    01/05/2018

TEJRAM SAHU
House No.181, Sarang garh, Chhind, Raigarh, Sarangarh, Chhatisgarh (M.P.) Pin - 496445
Indian Individual
Address for service in India/Attorney address:
DP SONI
105, Mahasagar Corporate, Manormaganj Main Road, Indore (M.P.)Pin-452001

Proposed to be Used
MUMBAI
Poha (Snack foods made of broken rice).

REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE WORD .Super quality poha.
3982841   25/10/2018
G.SUTHAKAR
trading as ;NEW PATTUKOTTAI KAMACHI MESS
NO.4, DR.SINGARAVEL STREET, PONDY BAZAAR, T.NAGAR, CHENNAI-600 017
MANUFACTURER AND MERCHANT
SOLE PROPRIETOR
Used Since :03/02/2016
To be associated with:
3982840
CHENNAI
FOOD PREPARATIONS FOR HUMAN CONSUMPTION

Transliteration : NEW PATTUKOTTAI KAMATCHI MESS
LIGHT YEAR

4029787    18/12/2018

DALJIT SINGH
VILL NANGAL THATHAL, PO GARHDIWALA, HOSHIARPUR, PUNJAB 144207
INDIVIDUAL

Address for service in India/Attorney address:
SANJEEV GOEL
608, 6th Floor, Amba Tower, DC Chowk, Sector 9, Rohini, Delhi 110085

Proposed to be Used
DELHI

flour and preparations made from cereals, bread, pastry and confectionery, salt, mustard; vinegar, sauces, condiments; spices; Coffee, tea, cocoa, sugar, rice, namkeen, bhujia, snacks and popcorn.
ALNA-TURA

4078224  05/02/2019
GURDEEP SINGH VINAYAK
WILHELM, HAMACHER PLATZ 18, 53840 TROISDORF, GERMANY
INDIVIDUAL

Address for service in India/Attorney address:
The Monetic Co.
J-62, Goel Niwas, Street No. 4, Laxmi Nagar, New Delhi-110092

Proposed to be Used
DELHI
Coffee, tea, cocoa and artificial coffee; Rice, pasta and noodles; Tapioca and sago; Flour and preparations made from cereals; Bread, pastries and confectionery; Chocolate; Ice cream, sorbets and other edible ices; Sugar, honey, treacle; Yeast, baking-powder; Salt, seasonings, spices, preserved herbs; Vinegar, sauces and other condiments; Ice [frozen water]
4118150   15/03/2019
S.RAJAN
trading as ;MANIS SWEETS
NO.214, ARANMANAI KADAI STREET, ORATHANADU, THANJAVUR-614 625,TAMILNADU, INDIA
MANUFACTURER AND MERCHANTS
SOLE PROPRIETOR

Proposed to be Used
CHENNAI
SWEETS, SAVOURIES AND CONFECTIONERY.

Transliteration : Manis Sweets
ROSHPURE

4118587  15/03/2019

ROHAN RAMAKANT SHIRKE

601/A, VIJAYA KESAR CHS LTD., BHANDARWADA, CHINCHOLI BUNDER ROAD, MALAD WEST, MUMBAI - 400 064, MAHARASHTRA, INDIA

An Individual

Address for service in India/Agents address:

CHANDRAKANT & CO.

Mr. Sunil Sakpal, At-Flat No.0704, Bldg. No.1, 7th floor,22-Storey Mhada Tower, Nr. Post Office, Shailendra Nagar,Dahisar(E), Mumbai-400068, Maharashtra

Proposed to be Used

MUMBAI

Spices; Spice blends; Spice mixes; Powdered spices; Garam Masala (Combination of spices for adding taste to Indian Curry); Sambar Powder (spice for making curry); Processed ginseng used as an herb, spice or flavoring for food or beverages; Powdered ginger for use as a spice; Ginger [spice]; Spice rubs; Baking spices; Spicy sauces; Curry sauces; Vinegar, sauces [condiments]; Tomato-based sauces; Sauces [condiments]; Garlic-based sauces; Mixes for preparing sauces; Organic curry sauces; Pepper sauces; Concentrated sauces; Sauces for fish; Sauces for rice; Sauces for chicken; Sauces flavoured with nuts; Savoury sauces; Satay sauces; Salad sauces; Canned sauces; Savoury sauces used as condiments;
SHELJA

4118947   15/03/2019
PANKAJ BANSAL PROPRIETOR OF M/S P. K. PRODUCTS
ALGARJI NAGLA ROAD, SIDDHARTH NAGAR, HATHRAS (U.P.), INDIA.
SINGLE FIRM
Address for service in India/Agents address:
P. K. ARORA
TAJ TRADE MARKS PVT. LTD, 110 ANAND VRINDAVAN SANJAY PLACE AGRA(U.P)
Used Since :30/04/2017
To be associated with:
4103093
DELHI
CONFECTIONERY PRODUCTS INCLUDING CHURAN, CHATNI, NAMKEEN AND KACHARI.
4125241  22/03/2019
MRS. ROSY CHARLY
M/s ISHTTAM FOOD PRODUCTS, THUMBOOR P. O, THRISSUR- DIST - 680 662,, KERALA
INDIVIDUAL
Address for service in India/Attorney address:
PRG ASSOCIATES
4TH FLOOR,D.D VYAPAR BHAVAN KADAVANTHRA - 682020, ERNAKULAM, KERALA
Used Since :01/04/2004
To be associated with:
1286321
CHENNAI
SAMBAR POWDER, MASALA POWDER, CURRY POWDER , SPICES, COFFEE, TEA, COCOA, SUGAR, RICE , RICE POWDER, WHEAT POWDER, MAIDA, TAPIOCA, SAGO, COFFEE SUBSTITUTES; FLOUR AND PREPARATIONS MADE FORM CEREALS, BREAD, BISCUITS, CAKES, PASTRY AND CONFECTIONERY; ICES, HONEY, YEAST, BACKING- POWDER; SALT, MUSTARD; PEPPER, VINEGAR, SAUCES,AND SPICES,

Transliteration : Non english character appearing on the label is " ISHTTAM" in Malayalam
4125597  22/03/2019
BONN NUTRIENTS PVT. LTD.
VILLAGE JHABEWAL, CHANDIGARH ROAD, LUDHIANA (PB.)
A COMPANY INCORPORATED UNDER THE COMPANIES ACT
Address for service in India/Attorney address:
MAHTTA & CO
43-B/3, UDHAM SINGH NAGAR, LUDHIANA. 141001 (PUNJAB)
Used Since: 01/04/1983
To be associated with:
1114574, 3149743
DELHI
Breads, Biscuits, Rusks, Cakes, Pastry, Toffee, Sweets, Chocolates, Namkeens (cereal based fried snacks), Confectionery & Bakery Goods included in Class-30.
ABUHMAID
4126863   25/03/2019
P. K. OVERSEAS PVT. LTD.
4039/3, LAHORI GATE, NAYA BAZAR, DELHI-110006.
BODY INCORPORATE

Address for service in India/Attorney address:
LALJI ADVOCATES
A-48, Yojna Vihar, Delhi-110092

Used Since : 25/02/2016

DELHI
Coffee, tea, cocoa and artificial coffee; Rice; Tapioca and sago; Flour and preparations made from cereals; Bread, pastries and confectionery; Edible ices; Sugar, honey, treacle; Yeast, baking-powder; Salt; Mustard; Vinegar, sauces [condiments]; Spices; Ice.
DINANATH

4127515  25/03/2019

SUMAN KUMAR TRADING AS TIRHUT NAMKEEN
CHURCH ROAD, CHANDWARA, MUZAFFARPUR, BIHAR
PROPRIETORSHIP

Address for service in India/Attorney address:
MAHTTA & CO
43-B/3, UDHAM SINGH NAGAR, LUDHIANA, 141001 (PUNJAB)

Used Since :01/04/2015

KOLKATA

Namkeen (cereal based fried snacks), Snacks, Papad (cereal based snacks), Bhujia (cereal based fried snacks) & Confectionery Goods.
4127741  25/03/2019
LEAR MARKETING PRIVATE LIMITED
TA-201, PLOT NO-812 CP-III RIICO IND. AREA, BHIWADI ALWAR RJ 301019 IN
PRIVATE COMPANY
Address for service in India/Agents address:
AKHIL BANSAL
1/7565, STREET NO.9, EAST GORAKH PARK, SHAHDARA, DELHI-110032.

Proposed to be Used
AHMEDABAD
Allspice, Clove powder [spice], Cinnamon powder [spice], Cinnamon sticks, Cloves [spice], Cooking salt, Coriander, dried, Curry spices, Dried mint, Dried coriander for use as seasoning, Dried cumin seeds, Dried herbs, Edible salt, Edible spices, Edible turmeric, Ginger [spice], Garlic powder, Mustard powder [spice], Mustard, Mixed spice powder, Mixed spices, Pepper powder [spice], Salt, Spices in the form of powders, Spice mixes, Spice extracts, Turmeric, etc.
4128094  26/03/2019
SAKTHI MASALA PRIVATE LIMITED
6, MAMARATHUPALAYAM, ERODE - 638 004
BODY INCORPORATE

Address for service in India/Attorney address:
FACTUM LAW
NO. 32A, KRISHNA STREET, T. NAGAR, CHENNAI - 600 017, TAMIL NADU, INDIA.

Used Since :01/07/2004

To be associated with:
1298180, 1298182

CHENNAI

COFFEE, TEA, COCOA AND ARTIFICIAL COFFEE; RICE; TAPIOCA AND SAGO; FLOUR AND PREPARATIONS MADE FROM CEREALS; BREAD, PASTRIES AND CONFECTIONERY; EDIBLE ICES; SUGAR, HONEY, TREACLE; YEAST, BAKING-POWDER; SALT; MUSTARD; VINEGAR, SAUCES, CONDIMENTS; SPICES; ICE, FROZEN WATER.
Zilli's

4128098  26/03/2019

MR. ANUBHAV BHATNAGAR PROPRIETOR OF M/S. BNB FOODS
# 405, Satya Sai Golden Towers, Plot no 411 to 413, Shree Prabhupadha Township, Kondapur, Serilingampally, Hyderabad-500084, Telangana, India
Proprietorship Firm

Address for service in India/Attorney address:
Puvvula Vinay Kumar
Eeva IP & IT Services Pvt Ltd, 1st Floor, HIG 139, Bharat Nagar Colony, Moosapet, Hyderabad - 500018, Telangana

Proposed to be Used
CHENNAI

Garlic Powder, Ginger [powdered spice], Spices in the form of powders.
Trade Marks Journal No: 1903, 27/05/2019, Class 30

4128347 26/03/2019
KIRAN KUMAR JITURI
USHAKIRAN MARKETING, BALAJI THEATER COMPLEX, SHOP NO 01, 18TH WARD, SADASHIVA NAGAR, BELLARY ROAD, SIRUGUPPA, BELLARY, KARNATAKA-583121
Single Firm

Address for service in India/Attorney address:
UNIMARKS LEGAL SOLUTIONS
No.43, Medavakkam Tank Road, 1st Floor, Chennai - 600010

Proposed to be Used

CHENNAI

4128606  26/03/2019
S.KALA
trading as ;MGK MARKETING
NO.9A, GURUSAMYNAGAR, 4TH STREET, FIRST CROSS STREET, ANAGAPUTTUR, CHENNAI - TAMILNADU - 600070
MANUFACTURER AND MERCHANTS
SOLE PROPRIETOR
Proposed to be Used
CHENNAI
SALTS, CONFECTIONERY, CHOCOLATE AND DESERTS, COCOA, BAKING PREPARATIONS, FLOUR AND SESAME BASED SNACKS, ICE CREAMS, COFFEE, TEA.
4128848  26/03/2019
YOGESH KHUTELA PROPRIETOR OF EMIQUAL FOODS & PACKAGING
D-104, SECTOR-63, NOIDA
PROPRIETORSHIP FIRM
Address for service in India/Attorney address:
BALAJI IP PRACTICE
B-83, 3RD FLOOR, DENA BANK BUILDING, I.P EXTANTION NEAR MAYUR PUBLIC SCHOOL,DELHI-110092
Proposed to be Used
DELHI
PASTA,MACARONI,VERMICELLI, GLUTEN FREE PASTA AND MACARONI • GLUTEN FREE PASTA, SPAGHETTI, SAUCES, NOODLES, SPICES ,FLOUR, GLUTEN FREE FLOUR, TEA, COFFEE INCLUDED IN CLASS 30
BLUE BASKET AGRO PRODUCTS LLP  
76C, USTAD BADE GOLAMALI KHAN SARANI (BROAD STREET), 700019  
LIMITED LIABILITY PARTNERSHIP FIRM  

Address for service in India/Agents address:  
BISWAJIT SARKAR, ADVOCATE.  
42- A, DHAN DEVI KHANNA ROAD, KOLKATA - 700 054.  

Used Since :11/03/2019  

KOLKATA  
BAKERY GOODS AND CONFECTIONERY
BHOMIYA

4129030  26/03/2019
LALITA PARASHAR
Brahma Temple Road Badi Basti, Pushkar
Individual

Address for service in India/Attorney address:
ANKIT GHORAWAT
104 GOVERDHAN COLONY, JAIPUR

Proposed to be Used
AHMEDABAD

SNACKS, BREAD, BISCUITS, PASTRY AND CONFECTIONERY INCLUDING BHUJIA, NAMKEEN, BADI, MANGODI, MURMURE, PUFF, PAPAD, CHOTOLATES, KHATTI MITHI GOLI, CHURAN AND TABLETS INCLUDED IN CLASS 30.
SILVER BELL SAEMIYA

4129223   26/03/2019

R. RAVINDRAN, SOLE PROPRIETOR, TRADING AS MARK FOOD INDUSTRIES
112-B, SANNATHI STREET, AGARAMEL, NAZARATHPET, CHENNAI - 600 123, TAMIL NADU
AN INDIAN SOLE PROPRIETORSHIP FIRM

Address for service in India/Agents address:
L.R. SWAMI CO.
NO. 3 PLAYGROUND VIEW STREET, NANDANAM EXTN., CHENNAI - 600 035.

Used Since :01/04/2002

To be associated with:
1933809

CHENNAI
VERMICELLI
4129288  26/03/2019
N.NOWSHATH
M/S. BARBEQUEEN, # 359, JUNCTION MAIN ROAD, NEAR FIVE ROAD, SALEM – 636 004, TAMILNADU, SOUTH INDIA.
PROPRIETORSHIP FIRM
Address for service in India/Attorney address:
V VASUKI
M/S.BGROW SERVICES,NO.500, 2ND FLOOR, 10TH EAST CROSS STREET,ANNANAGAR, MADURAI – 625 020.

Proposed to be Used
CHENNAI
FOOD PREPARATIONS FOR HUMAN BEING, FOODSTUFFS MADE OF RICE, EXTRUDED FOOD PRODUCTS MADE OF
RICE, COOKED RICE, DRIED COOKED-RICE, FRIED RICE, STIR-FRIED RICE, BIRYANI ( RICE BASED COOKED FOODS )
FOOD PRODUCT MADE FROM CHICKEN, CHICKEN GRAVY, CHICKEN PIES, CHICKEN WRAPS, SAUCES FOR CHICKEN,
SANDWICHES CONTAINING CHICKEN, COOKED AND FROZEN FOODS, ALL CONTAINING CHICKEN, SNACK FOODS
4129440  27/03/2019
ANAND AGARWAL PROPERITOR OF M/S SINGHANIA FOODS INTERNATIONAL
Sy.No.48,Jalpally Village, Saroornagar(M), Hyderabad, Pin:50007, Telangana, India
Proprietor
Address for service in India/Attorney address:
SAI RANJANA DONGARKAR & M. JAYA PRASAD
3-3-796,797,798 & 799 to 805 F.No 302 Sai Nanditha Enclave, Qutbhidurga-500027,Hyderabad
Used Since :06/10/2018
CHENNAI
Biscuits, chocolates, wafers, rusks, Cookies, confectioneries
4129536  27/03/2019
GRUPO BIMBO, S.A.B. DE C.V.
PROLONGACION PASEO DE LA REFORMA NO. 1000, COL. PENÍNSULA SANTA FE, MEXICO D.F., 01210, MEXICO
A company incorporated under the laws of Mexico

Address for service in India/Attorney address:
LUTHRA & LUTHRA LAW OFFICES
103 ASHOKA ESTATE 24 BARAHAMBA ROAD, NEW DELHI-1

Proposed to be Used
DELHI
confectionery, lollipops and jelly candy; all included in class 30
BHAVIKKUMAR PRABODHBHAI RANINGA (PROPRIETOR) TRADING AS BITE’IN
GROUND FLOOR, SHOP NO-20, SAMARPAN PLAZA, VALANJA TO SHAYAN ROAD, VALANJA, SURAT-394150, GUJARAT
PROPRIETOR

Address for service in India/Attorney address:
KAUSHIKCHANDRA AMBALAL BAROT
11 SHUKAN FLAT, NEAR KUM KUM SCHOOL, UTTAMNAGAR, MANINAGAR, AHMEDABAD 380008 (GUJARAT) INDIA.

Proposed to be Used
AHMEDABAD
FARSAN (CEREAL BASED SNACKS), PAPAD (CEREAL BASED SNACKS), BHUJIA (CEREAL BASED FRIED SNACKS),
GATHIYA (GRAM FLOUR BASED SNACKS), FLOUR AND PREPARATIONS MADE FROM CEREALS, CEREAL- BASED
SNACKS, MAIZE-BASED SNACKS, WHEAT-BASED SNACKS, RICE-BASED SNACKS
4129563   27/03/2019
M/S. BROSUS & BROSUS
DOOR No. 23/51 KADEEJA COMPLEX, MINERVAPADI, NILAMBUR POST, NILAMBUR TALUK, PIN -679 329,
MALAPPURAM DISTRICT, KERALA, INDIA, duly represented by its Managing Partner Mr. SAFVATH BABU CHUNGATH
A partnership firm duly represented by its Managing partner

Address for service in India/Attorney address:
P.P.A. SAGEER
TRADE IMPRESSIO, MADARI TOWER, COURT GATE, MANJERI, MALAPPURAM DIST, KERALA -673 639
Used Since :15/12/2018

CHENNAI
Chilli powder, curry powder, mustard, rice, wheat processed, wheat flour, maida (wheat flour), rawa (wheat flour), suji
(wheat flour), chakli (foodstuff made of wheat, rice and chickpeas), papad, bread, coffee, tea, cocoa, sugar, tapioca, sago,
salt, vinegar, treacle, yeast, Baked goods, confectionery, frozen confections, baking powder, processed grains, artificial
coffee, flour and preparations made from cereals, ice cream, kulfi (ice cream), ice cream cones, ice cream cakes, ice
cream desserts, ice cram sandwiches, toffees, candy, Chocolates,Chocolate covered nuts, Honey, pre-packaged lunches
consisting primarily of rice, and also including meat, fish or vegetables, malt extract for food, rice-based snack food,
cereal-based snack foods, maize-based snack foods
BARIRA

4129664 27/03/2019

PATHAN IRFAN KHAN MEHTAB KHAN
H.NO.4-31-1792, PRIYADARSHANI, INDIRA NAGAR, NOORI MASJID ROAD, GARKHEDA AREA, AURANGABAD- 431009
A INDIAN NATIONAL

Proposed to be Used

MUMBAI

COFFEE, TEA, COCOA, SUGAR, RICE, TAPIOCA, SAGO, ARTIFICIAL COFFEE; FLOUR AND PREPARATIONS MADE FROM CEREALS, BREAD, PASTRY AND CONFECTIONERY, ICES; HONEY, TREACLE; YEAST, BAKING POWDER; SALT, MUSTARD; VMEGAR, SAUCES, (CONDIMENTS); SPICES; ICE
Trade Marks Journal No: 1903 , 27/05/2019 Class 30

4129683 27/03/2019
SHAHANA KHAN
95/2, 1st Floor, Krishan Kunj Colony, Laxmi Nagar, Delhi-110092.
Individual
Address for service in India/Agents address:
ACTIVE REGISTRATION SERVICE.
12/ 23, 2ND FLOOR, WEST PATEL NAGAR, NEW DELHI- 110 008.

Proposed to be Used
To be associated with:
4058374
DELHI
Saffron.
ASHUTOSH NEERAJ
H.no. 32-A, Manas Nagar, jiyamau, Hazratganj.Lucknow-226001
proprietor

Address for service in India/Attorney address:
RAM
320/30 Shankri Tola Chowk, Lucknow-226003

Proposed to be Used
DELHI
Coffee, tea, cocoa, sugar, rice, tapioca, sago, artificial coffee; flour and preparations made from cereals, bread, pastry and confectionery, ices; honey, treacle; yeast, baking powder; salt, mustard; vinegar, sauces,- condiments; spices.
4130367  27/03/2019
AGLOW MULTIGRAINS LLP
A- 166 KEHRANI INDUSTRIAL AREA BHIWADI ALWAR RAJASTHAN
PARTNERSHIP FIRM
Address for service in India/Agents address:
KHUSHI TRADE MARK CO.
BLOCK A-1/15, NEAR SANT HOSPITAL, SHASTRI MARG, SANT NAGAR, BURARI DELHI-110084

Proposed to be Used
AHMEDABAD
COFFEE, TEA, COCOA AND ARTIFICIAL COFFEE; RICE; TAPIOCA AND SAGO; FLOUR AND PREPARATIONS MADE FROM CEREALS; BREAD, PASTRIES AND CONFECTIONERY; EDIBLE ICES; SUGAR, HONEY, TREACLE; YEAST, BAKING-POWDER; SALT; MUSTARD; CORN, VINEGAR, SAUCES (CONDIMENTS); SPICES; ICE INCLUDED IN CLASS 30
DAWATEZAMZAM

4131186    28/03/2019
NOOR JAHAN
ROAD SARSA, DEVCHARA TEH AONLA, BAREILLY
TAHSEENI ENTERPRISES A PROPRIETORSHIP FIRM

Address for service in India/Attorney address:
AMBUJ GUPTA
63, CIVIL LINES BEHIND PRAKASH TOWER, BAREILLY-243001

Proposed to be Used
DELHI
RICE
4131458   28/03/2019
VISWANATH JHA
S/O SHRI K B JHA, FLAT NO , B-152 , FOURTEEN FLOOR TOWER B, MEADOWS VISTA NH 58, MEERUT ROAD NEAR RELIABLE INSTITUTE, RAJNAGAR EXTENSION, VILLAGE MORTA, SHAHPUR NJ MORTA, GHAZIABAD, MORTA UP - 201003
THE TRADE MARKS ACT, 1999
Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031

Proposed to be Used
DELHI
Allspice, Coffee, tea, cocoa and artificial coffee; Rice, pasta and noodles; Tapioca and sago; Flour and preparations made from cereals; Bread, pastries and confectionery; Chocolate; Ice cream, sorbets and other edible ices; Sugar, honey, treacle; Yeast, baking-powder; Salt, seasonings, spices, preserved herbs; Vinegar, sauces and other condiments; Ice [frozen water]
CANDOR
4131688  29/03/2019
KARTHIK CHENNAMADHAVA
No 14,Sathya enclave, Bandlaguda, Hyderabad- 500068, Telangana
Proprietor

Address for service in India/Attorney address:
POOJASHREE
F-97, 4th Floor, Anna Nagar (East), Chennai - 600102, Tamil Nadu

Proposed to be Used

CHENNAI
COFFEE, TEA, COCOA AND ARTIFICIAL COFFEE; RICE, PASTA AND NOODLES; TAPIOCA AND SAGO; FLOUR AND PREPARATIONS MADE FROM CEREALS; BREAD, PASTRIES AND CONFECTIONERY; CHOCOLATE; ICE CREAM, SORBETS AND OTHER EDIBLE ICES; SUGAR, HONEY, TREACLE; YEAST, BAKING-POWDER; SALT, SEASONINGS, SPICES, PRESERVED HERBS; VINEGAR, SAUCES AND OTHER CONDIMENTS; ICE (FROZEN WATER)
ASL NUTRI FRY

4131722   29/03/2019

AJANTA SOYA LTD.
12th Floor, Bigjo’s Tower, A-8, Netaji Subhash Place, Wazirpur District Centre, Delhi - 110034
A company incorporated under the laws of India

Address for service in India/Attorney address:
ASHOKA TRADE MARK CO.,
ASHOKA HOUSE, 8, CENTRAL LANE, BENGALI MARKET, CONNAUGHT PLACE, NEW DELHI - 110 001

Proposed to be Used
To be associated with:
3799684, 3799686

DELI
Flour and preparation made from cereals, bread, pastry and confectionery; Mustard, vinegar, sauces and spices;
DKH

4132085  29/03/2019
SH. HARISH KANSAL PROPRIETOR OF M/S KANSAL TRADING CO.
KHUDI ROAD, NEAR SAJU DA KARKHANA, BARNALA-148101, PUNJAB.
INDIVIDUAL

Address for service in India/Agents address:
SHARMA & ASSOCIATES.
8, NEW KITCHLU NAGAR, LANE, LUDHIANA -141 001. (PB.).
Used Since :01/03/2019

DELHI
TEA.
KAIRA DISTRICT CO-OPERATIVE MILK PRODUCERS' UNION LIMITED
AMUL DAIRY, AMUL DAIRY ROAD, ANAND - 388001, TALUKA ANAND, DIST ANAND, GUJARAT INDIA

Proposed to be Used

AHMEDABAD

COFFEE, TEA, COCOA, SUGAR, RICE, TAPIoca, Sago, artificial coffee; flour and preparations made from cereals, bread, pastry and confectionery, ices; honey, treacle; yeast, baking powder; salt, mustard; vinegar, sauces, (condiments); spices; ice included in class – 30.
4132245   29/03/2019
ORBELA AGRO FOODS PVT. LTD.
G-6/7, Krishna Sankul, Gajanan Housing Society, Near Railway Gate, Kupwad Road, Vishrambag, Sangli-416415

Body Incorporate

Address for service in India/Attorney address:
LAW PROTECTOR
Dhumal Nivas, Behind Kamla Nehru Hospital, Near Barane School, 104, Mangalwar peth, Pune - 411 011

Used Since :09/01/2017

MUMBAI
NAMKEEN , FARSAN & SWEET PRODUCTS
4132403  29/03/2019

ABHISHEK GUPTA
292, BAHADURGANJ, SULAKI CHAURAHA, ALLAHABAD, UTTAR PRADESH - 211003
INDIVIDUAL

Address for service in India/Attorney address:
The Monetic Co.
J-62, Goel Niwas, Street No. 4, Laxmi Nagar, New Delhi-110092

Proposed to be Used

Delhi
Suji (Wheat flour), Flour, Edible flour, Oats (Husked -), Foodstuffs made from oats, Coffee, tea, cocoa and artificial coffee; Rice; Tapioca and sago; Flour and preparations made from cereals; Bread, pastries and confectionery; Edible ices; Sugar, honey, treacle; Yeast, baking-powder; Salt; Mustard; Vinegar, sauces [condiments]; Spices; Ice, Powdered Spices, Mixed Spices, Curry Spices, Edible Spices, Marinades Containing Spices, Masala Powder, Garam Masala, Curry Paste, Curry Sauces, Curry Mixes, Curry powders, Curry Spices, Organic Curry Sauces, Sambhar Powder, Sauces, Ketchup Sauce, Gravy Sauce, Pepper Sauce, Fruit Sauce, Concentrated Sauce, Tomato Sauce, Sauce Powders, Sauce Mixes, Pizza Sauce, Tinned Sauces, Puree, Ginger puree, Garlic Puree.
4132424  29/03/2019

ABEEZ FOODS
NO.5, MADHA KOVIL STREET, SHEVAPET, SALEM - 636002
THE TRADEMARKS ACT-1999

Address for service in India/Attorney address:

VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031

Proposed to be Used

CHENNAI
Popcorn, Coffee, tea, cocoa and artificial coffee; Rice, pasta and noodles; Tapioca and sago; Flour and preparations made from cereals; Bread, pastries and confectionery; Chocolate; Ice cream, sorbets and other edible ices; Sugar, honey, treacle; Yeast, baking-powder; Salt, seasonings, spices, preserved herbs; Vinegar, sauces and other condiments; Ice [frozen water]
4132513   29/03/2019

JANUS GLOBAL TRADE PRIVATE LIMITED
803, PINNACLE, OFF. S.G. ROAD, NR. AUDA GARDEN PRAHLADNAGAR, AHMEDABAD - 380 015, GUJARAT STATE, INDIA
A COMPANY INCORPORATED UNDER THE INDIAN COMPANIES ACT

Address for service in India/Agents address:
Y. J. TRIVEDI & CO.
YAGNAJYOT, OPP. KASHIRAM AGRAWAL HALL, POLYTECHNIC, AHMEDABAD 380 015

Used Since :01/02/2019

AHMEDABAD

RICE.
DEAR SATYA

4132607  29/03/2019
NEELAM VYAS (INDIAN NATIONAL, PROPRIETOR), TRADING AS SMART FOOD PRODUCTION
223, Gram - Palsoda, Ratlam - 457001, Madhya Pradesh
A Proprietorship Concern

Address for service in India/Attorney address:
IPR LAW ASSOCIATES (MUMBAI)
201 A, 2nd Floor, Raheja Plaza-I, LBS Marg, Ghatkopar (W), Mumbai - 400 086.

Proposed to be Used
MUMBAI
Preparation made from cereals (namkeen), papad, salt
KEDAWAT

4132831  29/03/2019

GEETA DEVI, PROPRIETOR OF CALCUTTA TRADING COMPANY
14, SURAJPOLE BAZAR, JAIPUR (RAJASTHAN)

proprietor and trader

Address for service in India/Attorney address:
HARSH MARWAHA
245, OPPOSITE LIBERTY SHOWROOM, MAIN MARKET, RAJA PARK, JAIPUR-302004 RAJASTHAN INDIA

Proposed to be Used

AHMEDABAD

Coffee, tea, cocoa, sugar, rice, tapioca, sago, artificial coffee; flour and preparations made from cereals, bread, pastry and confectionery, ices; honey, treacle; yeast, baking powder; salt, mustard; vinegar, sauces, (condiments); spices;
FAUJI BAKERS

MOHD FARMAN

MOHD FARMAN, PROPRIETOR, M/S SHIFA ENTERPRISE, 199 JUTHIYA, POST - JUTHIYA, THANA - SHAHZAD NAGAR, RAMPUR, UP, INDIA - 244901

INDIVIDUAL

Proposed to be Used

DELHI

BREAD, RUSK
MASROORA KHATOON PROPRIETOR OF TAKSAL MASALA GRIHA UDYOG
SARAIMIR, DISTT. AZAMGARH, U.P.-276305
SOLE PROPRIETORSHIP FIRM

Address for service in India/Attorney address:
TYAGI CERTIFICATIONS
3/112, GROUND FLOOR, LALITA PARK, LAXMI NAGAR, DELHI-110092

Proposed to be Used

DELI

Coffee, tea, cocoa and artificial coffee; Rice, pasta and noodles; Tapioca and sago; Flour and preparations made from cereals; Bread, pastries and confectionery; Chocolate; Ice cream, sorbets and other edible ices; Sugar, honey, treacle; Yeast, baking-powder; Salt, seasonings, spices, preserved herbs; Vinegar, sauces and other condiments; Ice [frozen water]
MARINO MASALA SPARK

4133487  30/03/2019
MARINO FOOD PRODUCTS PVT. LTD.
Sy. No.18, Medchal to Shamirpet Road, Hyderabad - 501 401 (T.S)
Body Incorporate
Address for service in India/Agents address:
RAO & RAO.
12-10-651/3, ROAD NO.2, INDIRANAGAR, WARASLGUDA SECUNDERABAD - 500 061 ( A.P.).
Used Since :09/10/2018
To be associated with:
3750326, 3759666

CHENNAI
Biscuits, confectioners, bread, cakes, pastries, wafers, sweets, sweetmeats, toffees, chocolates, ice creams, ice cream mixes, cookies, buns, candy, chewing gum, chicory, vermicelli, mustard powder, noodles, spaghetti, essences for food, flours of all kinds and food preparations made from cereals.
Proposed to be Used
CHENNAI
Coffee, tea, cocoa and artificial coffee; Rice, pasta and noodles; Tapioca and sago; Flour and preparations made from cereals; Bread, pastries and confectionery; Chocolate; Ice cream, sorbets and other edible ices; Sugar, honey, treacle; Yeast, baking-powder; Salt, seasonings, spices, preserved herbs; Vinegar, sauces and other condiments; Ice [frozen water]
CRN FOODS PRIVATE LIMITED
No. 66/2, Near Bostik India Private Limited, Kachanayakanahalli, Bommasandra Indl Area, Bengaluru-560099
Manufacture of food products and beverages
Private Limited Company
Used Since: 08/01/2019

CHENNAI
CURRY POWDER, SAMBAR POWDER, RASAM POWDER, SAUCES OF ALL VARIETIES, CHUTNIES OF ALL VARIETIES, VERMICEL L, CHIPS, CONDIMENTS, INSTANT MIXES FOR IDLY, DOSA, VADA, KHARABHATH, GULAB JAMOON, JILEBI, KESARIBHATH AND PREPARATION MADE FROM CEREALS, ALL KIND OF SAVORIES AND SWEETS, PREPARED SNACKS AND FOODS HAVING BASE OF RICE, FLOUR OF CEREALS, ALL BEING INDIAN MEALS PREMIXED AND READY TO COOK, PREPARED SOUPS, CURRIES OR GRAVIES ALL BEING INDIAN MEALS PREMIXED IN POWDER OR PASTE FROM AND READY TO COOK, ALMOND POWDER, CHILLI POWDER, SPICES IN POWDER FORM CONDIMENTS, PICKLES AND RELISH, MILK AND MILK BASED DAIRY PRODUCTS, ALL BEING GOODS INCLUDED IN CLASS 30.
Trade Marks Journal No: 1903, 27/05/2019

4133676  30/03/2019
SOURABH PAHWA PROP. OF CLICK2CAKE
203 SHEETAL LIFE STYLE MALL OPPORTUNITY D PARK ROHTAK HARYANA-124001
PROP.
Address for service in India/Attorney address:
IPR SOLUTIONS
204 RG Trade Tower, Netaji Subhash Place Pitampura New Delhi-110034
Proposed to be Used
DELHI
Coffee, tea, cocoa and artificial coffee; Rice, pasta and noodles; Tapioca and sago; Flour and preparations made from cereals; Bread, pastries and confectionery; Chocolate; Ice cream, sorbets and other edible ices; Sugar, honey, treacle; Yeast, baking-powder; Salt, seasonings, spices, preserved herbs; Vinegar, sauces and other condiments; Ice [frozen water]
SUCROFINE

4134032  30/03/2019

GODAVARI BIOREFINERIES LIMITED
Somaiya Bhavan, 45-47, Mahatma Gandhi Road, Fort, Mumbai 400 001 in the State of Maharashtra within the Union of India.

a company incorporated under the Indian companies Act, 1956

Address for service in India/Attorney address:
KRISHNA & SAURASTRI ASSOCIATES LLP
74/F, VENUS, WORLI SEA FACE, MUMBAI – 400018

Proposed to be Used

MUMBAI

Coffee, tea, cocoa and artificial coffee; rice, pasta and noodles; tapioca and sago; flour and preparations made from cereals; bread, pastries and confectionery; chocolate; ice cream, sorbets and other edible ices; sugar, honey, treacle; yeast, baking-powder; salt, seasonings, spices, preserved herbs; vinegar, sauces and other condiments; ice (frozen water).
4134033  30/03/2019
GODAVARI BIOREFINERIES LIMITED
Somaiya Bhavan, 45-47, Mahatma Gandhi Road, Fort, Mumbai 400 001 in the State of Maharashtra within the Union of India.
a company incorporated under the Indian companies Act, 1956

Address for service in India/Attorney address:
KRISHNA & SAURASTRI ASSOCIATES LLP
74/F, VENUS, WORLI SEA FACE, MUMBAI – 400018

Proposed to be Used
To be associated with:
3160412, 3160413

MUMBAI
Sugar; salt; confectionery; honey; salt; vinegar; tea; coffee; cocoa; spices including mustard; preserved herbs; rice; jaggery
4134204 01/04/2019
A.BALASUBRAMANIAM
trading as ;AMSAMMA FOODS
SF.203/2F, CHEYUR ROAD, SEMBAGOUNDAMPALAYAM, AVINASHI (TK)-641 654,TIRUPUR DISTRICT, TAMILNADU, INDIA
MANUFACTURER AND MERCHANTS
SOLE PROPRIETOR

Proposed to be Used
CHENNAI

FLOUR OF MILLET, CEREALS AND CEREALS, FLOUR, PULSES FLOUR, PROCESSED GRAINS AND TOASTED GRAINS
FLOUR, GRAM FLOUR, NOODLES, IDLY-DOSA BATTER MIXES, FLOUR AND PREPARATION MADE FROM CEREALS,
CORN FLOUR, TOASTED GRAIN FLOUR, READY TO COOK CHAPPATHI, PURI (FRIED INDIAN BREAD), IDIYAPPAM (RICE
NOODLES, DRIED HERBS, FOOD MIXTURES CONSISTING OF CEREAL FLAKES AND DRIED FRUITS, COATED NUTS,
MASALA OF TURMERIC AND TURMERIC POWDER, SAMBAR POWDER, RASAM POWDER, CHILLI POWDER, CORIANDER
AND CORIANDER POWDER, JEERA POWDER, CHICKEN MASALA, MUTTON MASALA, BIRIYANI MASALA, FISH MASALA
AND IDLI CHILLI POWDER AND SPICES.
4134240  01/04/2019  
TART O GLACE PRIVATE LIMITED  
21-HEMANTA BASU SARANI,CENTRE POINT ROOM NO.-327,3RD FLOOR,DALHOUSIE KOLKATA WB-700001  
MANUFACTURER & MERCHANT  
THE TRADE MARK ACT 1999

Proposed to be Used  
KOLKATA

COFFEE, TEA, COCOA, AND ARTIFICIAL COFFEE; TAPIOCA AND SAGO; FLOUR AND PREPARATION MADE FROM CEREALS; BREAD, PASTRIES AND CONFECTIONERY; EDIBLE ICES; SUGAR, HONEY, TREACLE; YEASTBAKING POWDER; SALT; MUSTARD; VINEGAR, SAUCES [CONDIMENTS]; SPICES; ICE [FROZEN WATER]
Aathirai

4134242  01/04/2019

ANUGRAGA FOOD PRODUCTS INDIA PRIVATE LIMITED
trading as ;ANUGRAGA FOOD PRODUCTS INDIA PRIVATE LIMITED

1/1, KASIAMMAL THOTTAM, MALLAMOOPAMPATTY AYYAMPERUMAMPATTY, SALEM, PIN-636302, TAMILNADU, INDIA
MANUFACTURER AND MERCHANTS
A PRIVATE LIMITED COMPANY

Proposed to be Used

CHENNAI

COFFEE, TEA, COCOA, SUGAR, RICE, TAPIOCA, SAGO, ARTIFICIAL COFFEE, FLOUR AND PREPARATIONS MADE FROM CEREALS, BREAD, PASTRY AND CONFECTIONERY, ICES, HONEY TREACLE, YEAST, BAKING POWDER, SALT, MUSTARD, VINEGAR, SAUCES, CONDIMENTS SPICES, ICE
Trade Marks Journal No: 1903, 27/05/2019 Class 30

4134300 01/04/2019
A.V THOMAS AND COMPANY LIMITED
trading as A.V THOMAS AND COMPANY LIMITED
P.B.NO. 4260, PANAMPILLY NAGAR.P.O, COCHIN- 682036, KERALA, INDIA.
MANUFACTURER AND MERCHANTS
A PRIVATE LIMITED COMPANY
Address for service in India/Attorney address:
SINDHU KRISHNA CS. ADVOCATE.
TC 1/1414, SREESANTHAM, KUMARAPURM, MEDICAL COLLEGE. P.O. TRIVANDRUM - 695011. KERALA
Proposed to be Used
To be associated with:
622177, 1380725, 2194846, 2194847, 2194848, 2194849
CHENNAI
TEA
4134301  01/04/2019
A.V THOMAS AND COMPANY LIMITED
trading as ;A.V THOMAS AND COMPANY LIMITED
P.B.NO. 4260, PANAMPILLY NAGAR.P.O, COCHIN- 682036, KERALA, INDIA.
MANUFACTURER AND MERCHANTS
A PRIVATE LIMITED COMPANY
Address for service in India/Attorney address:
SINDHU KRISHNA CS. ADVOCATE.
TC 1/1414, SREESANTHAM, KUMARAPURM, MEDICAL COLLEGE. P.O. TRIVANDRUM - 695011. KERALA
Proposed to be Used
To be associated with:
3354948
CHENNAI
TEA
ABDUL AZEEZ
trading as: FINE SOAP INDUSTRIES
FINE ROAD, JUNCTION, KOOTTAMPARA, AMARAMBALAM P.O, MALAPPURAM, PIN-679332, KERALA INDIA
MANUFACTURER AND MERCHANTS
SOLE PROPRIETOR
Address for service in India/Attorney address:
VINOD KUMAR P U
NAMIJITH IP WORLD, 37/2001, BHATTATHIRIPAD ROAD, KADAVANTHARA, COCHIN-682020
Used Since: 22/11/2012

CHENNAI
CURRY MASALA POWDER, SPICES, RICE, RICE POWDER, BAKERY PRODUCTS, COFFEE, TEA, COCOA, SUGAR,
TAPIOCA, SAGO, COFFEE, SUBSTITUTES, FLOUR AND PREPARATIONS MADE FROM CEREALS, BREAD, BISCUITS,
CAKES, PASTRY AND CONFECTIONERY, ICES, HONEY, TREACLE, YEAST, BACKING-POWDER, SALT, MUSTARD,
PEPPER, VINEGAR, SAUCES, ICE.
NAMBISAN'S
4134531 02/04/2019
NAMBISANS DAIRY PVT LTD trading as ;NAMBISANS DAIRY PVT LTD
PLOT NO. D-9, SIPCOT INDUSTRIAL GROWTH CENTRE, PERUNDURAI - 638052 ERODE DISTRICT TAMIL NADU MANUFACTURER AND MERCHANTS A PRIVATE LIMITED COMPANY
Address for service in India/Agents address:
S. SRINIVASAN & CO.
"INDUS CHAMBERS", GROUND FLOOR, NO. 101, GOVT. ARTS COLLEGE ROAD, COIMBATORE - 641 018, TAMILNADU.

Proposed to be Used
To be associated with:
3782015

CHENNAI
VATHAL, VADAM, APPALAM, PAPPADAM, SPICES; MASALA POWDERS, READY TO EAT ITEMS. PUTTU POWDER, APPAM, BATER, BREAD AND BAKERY ITEMS, FRYUMS, CHIPS, CRISPS, PUFS, ASAFOETIDA, IDLI CHILLI POWDER, CILLI POWDER, READY MIXES, PREPARATIONS MADE FROM CEREALS RCE FLOUR, INSTANT FOODS, TURMERIC POWDER, HEALTH MIX, SUGAR, RICE, TAPIOCA, SAGO, ARTIFICIAL COFFEE; FLOUR AND PREPARATIONS MADE FROM CEREALS, PASTRY AND CONFECTIONERY, SWEETS, ICES; HONEY, TREACLE: YEAST, BAKING POWDER; SALT, MUSTARD: VINEGAR, SAUCES, (CONDIMENTS) ALL KINDS OF DHALLS, GULAB JAMUN MX, GULKAND, NAMKEEN, TAMARING PASTE, GARLIC PASTE, GINGER PASTE, HONEY AMLA, HONEY GINGER, HONEY DRY FRUIT, HONEY DATES, GINGER CANDY.
PLENWELL
4134808 02/04/2019
MAWANA AGRO
HOUSE NO-244, INDRA NAGAR, MEERUT ROAD, MOH-MUNNALAL,
SOLE PROPREITORSHIP
Address for service in India/Agents address:
DIKSHA VAISH
551, JHA/183, KANPUR ROAD, ALAMBAGH, LUCKNOW-226005
Proposed to be Used
DELHI
COFFEE, TEA, COCOA, SUGAR, RICE, TAPIOCA, SAGO, ARTIFICIAL COFFEE; FLOUR AND PREPARATIONS MADE FROM CEREALS, BREAD, PASTRY AND CONFECTIONERY, ICES; HONEY, TREACLE; YEAST, BAKING POWDER; SALT, MUSTARD; VINEGAR, SAUCES, (CONDIMENTS); SPICES; ICE
4135103  02/04/2019
DETAILING DEVILS INDIA PRIVATE LIMITED
FF, Plot No.2 Junction at Eighty Feet Road Near, Bal Bharti Public School, Pitampura, Delhi North, Delhi- 110034
Company
Address for service in India/Attorney address:
SACHIN SONI & ASSOCIATES
Office No.B-01, A-1 B, Behind Mcdonald’s, Sector-16, Noida, Uttar Pradesh-201301
Used Since :11/09/2017
DELHI
Coffee, tea, cocoa, sugar, rice, tapioca, sago, artificial coffee, Honey, treacle, Salt, mustard, Vinegar, sauces and Spices as are Included in Class 30.
Samego
4135202 01/04/2019
OMACHEALTHY FOOD PRODUCT PRIVATE LIMITED
44, CHAMAN CHAK, MANOHARPUR, KHEMNI CHAK,KACHHUARA, PATNA
PRIVATE LIMITED COMPANY
Address for service in India/Attorney address:
ABHISHEK ANAND
SPLAN, 2/33, First Floor, Bank Colony, Jagdeo Path, Bailey Road, PATNA, BIHAR
Proposed to be Used
KOLKATA
coffee, Tea, Cocoa, Sugar, Rice, Tapioca, Sago, Artificial Coffee, Flour And Preparation Made From Cereals Bread, Pastry
And Confectionery, Ices, Honey, Treacle, Yeast Baking Powder, Salt Mustard, vinegar Sauces (Condiments), Spices
4135290  01/04/2019
Mansa Devi Foods.
JANAKPURI, GAUSHALA ROAD, KARNAL 132001 Haryana.
An Indian Partnership Firm
Address for service in India/Attorney address:
CHETAN KUMAR GIRI
PLANET LEGAL, Chamber No. 801, Lawyers Chambers, Dwarka Court, Sector 10, New Delhi - 110075
Used Since : 23/12/2015
DELHI
SNACK, FOOD, CHIPS, CORNS, NAMKEEN.
4135517 02/04/2019
PIONEER FACILITY MANAGEMENT LIMITED
A-22, 03RD FLOOR, GREEN PARK, AUROBINDO MARG, NEW DELHI-110 016.

Body Incorporate

Address for service in India/Agents address:
BANSAL & COMPANY
210, JOP PLAZA, {OPP MC DONALD"S} P-2, SECTOR-18, NOIDA-201 301, NCR DELHI. INDIA.

Used Since :01/12/2018

DELHI
COFFEE, TEA, COCOA, SUGAR, RICE, TAPIOCA, SAGO, ARTIFICIAL COFFEE; FLOUR AND PREPARATIONS MADE FROM CEREALS, BREAD, PASTRY AND CONFECTIONERY, ICES; HONEY, TREACLE; YEAST, BAKING POWDER; SALT, MUSTARD; VINEGAR, SAUCES, (CONDIMENTS); SPICES INCLUDING IN CLASS-30.
4135727  03/04/2019
RAINBOW CONFECTIONARY WORKS
PLOT NO- A-66/3, ANAND NAGAR MIDC, ADDITIONAL AMBERNATH, AMBERNATH-EAST, PINCODE-421506
Address for service in India/Attorney address:
MINAL JAIWANT CHANDNANI
Office No.5, Second Floor, Deval Chambers, Nanabhai Lane, Fort, Mumbai- 400 001.
Used Since :26/01/2017
To be associated with:
3154949
MUMBAI
CONFECTIONARY (NON-MEDICATED) CHOCOLATE PRODUCTS, LOLLY POPS, CHOCOLATE COATED CANDIES, CONFECTIONERY / SUGAR CONFECTIONERY, COCOA AND ARTIFICIAL COFFEE; SUGAR, HONEY, SWEET (CANDY), CANDY, SWEETMEATS CANDY, CHOCOLATE COATED NUTS, TOFFEES, LOLLIPOPS, BEING GOODS INCLUDED IN CLASS 30
LoveBliss
4135729  03/04/2019
RAINBOW CONFECTIONARY WORKS
PLOT NO- A-66/3, ANAND NAGAR MIDC, ADDITIONAL AMBERNATH, AMBERNATH-EAST, PINCODE-421506

Address for service in India/Attorney address:
MINAL JAIWANT CHANDNANI
Office No.5, Second Floor, Deval Chambers, Nanabhai Lane, Fort, Mumbai- 400 001.
Used Since :15/09/2018

MUMBAI
CONFECTIONARY (NON-MEDICATED) CHOCOLATE PRODUCTS, LOLLY POPS, CHOCOLATE COATED CANDIES, CONFECTIONERY / SUGAR CONFECTIONERY, COCOA AND ARTIFICIAL COFFEE; SUGAR, HONEY, SWEET (CANDY), CANDY, SWEETMEATS CANDY, CHOCOLATE COATED NUTS, TOFFEES, LOLLIPOPS, BEING GOODS INCLUDED IN CLASS 30
Trade Marks Journal No: 1903, 27/05/2019  Class 30

GIRRAJ PRASAD AGARWAL
A-5, RAGHUNATH COLONY, GALTA GATE, W.NO. 50, JAIPUR
PROPRIETOR

Address for service in India/Attorney address:
MAYUR SANGHI
S-3, II FLOOR, R-8/A, YUDHIISTHIR MARG, C-SCHEME, JAIPUR-05

Proposed to be Used
AHMEDABAD
Bura, Makhana, Mishri, Patasa
HIMKAARA UNNAYAN SAMITI
DISTRICT JAIL, KAITHU, SHIMLA, HIMACHAL PRADESH 171003 IN UTTARAKHAND INDIA
MANUFACTURERS AND MERCHANTS

Proposed to be Used

DELHI
BAKERY GOODS
Rengayanayaki's
4135904  02/04/2019

SANDHYA VAIKUND
PLOT NO 394, ROAD NO 2, CITIZEN COLONY, OLD ALWAL, SECUNDERABAD - 500010

THE TRADE MARK ACT-1999

Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031

Proposed to be Used

CHENNAI
Coffee, tea, cocoa and artificial coffee; Rice, pasta and noodles; Tapioca and sago; Flour and preparations made from cereals; Bread, pastries and confectionery; Chocolate; Ice cream, sorbets and other edible ices; Sugar, honey, treacle; Yeast, baking-powder; Salt, seasonings, spices, preserved herbs; Vinegar, sauces and other condiments; ice [frozen water]
4135929  02/04/2019
JOTVANSHI FOOD INDUSTRIES (OPC) PRIVATE LIMITED
HNO.1, RAM NAGAR URF NAYAKOT, DHARAULI PINDAURA MUSAFLIRKHANA SULTANPUR SULTANPUR UP 227807 IN
THE TRADEMARK ACT-1999
Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031
Proposed to be Used
DELHI
Coffee, tea, cocoa and artificial coffee; Rice, pasta and noodles; Tapioca and sago; Flour and preparations made from
cereals; Bread, pastries and confectionery; Chocolate; Ice cream, sorbets and other edible ices; Sugar, honey, treacle;
Yeast, baking-powder; Salt, seasonings, spices, preserved herbs; Vinegar, sauces and other condiments; Ice [frozen
water]
4135945 02/04/2019
PERFETTI VAN MELLE S.p.A.
Via XXV Aprile, 7 - 20020 Lainate (MI) - Italy
A company duly organised and existing under the Laws of Italy

Address for service in India/Attorney address:
D.P. AHUJA & CO
UNIT NO. 201D, TOWN SQUARE, NEW VIP ROAD, VIMAN NAGAR, PUNE 411014

Used Since: 18/01/2019

To be associated with:
2975833

MUMBAI
Confectionery, bubble gum, chewing gum, chocolate, coffee, cocoa, chew candies, candies, drops, jellies (confectionery), lollipops, lozenges, mints, pastry, sugar, sweets, toffee, liquorice, pastilles
FERNS
4136001  02/04/2019
FERNS FINE FOODS PVT. LTD.
2722, Clover Highland, NIBM Road, Kondhwa, Pune-411048
Entity
Address for service in India/Attorney address:
NAIR & ASSOCIATES
# 16 JEDHE PARK, 248 RASTA PETH,BEHIND SHANTAI HOTEL,PUNE-411011
Used Since :17/09/2012
MUMBAI
Rice; Tapioca and sago; Flour and preparations made from cereals; bread, pastries and confectionery; Edible ices, sugar, honey, treacle; yeast, baking powder; salt; mustard; vinegar, sauces; spices (condiments), ice cream
4136015  02/04/2019
NAGARJUN REDDY A
Raichur (D) Lingsugur(T), Near New Bus Stand 584122, Karnataka
Single Firm
Address for service in India/Attorney address:
UNIMARKS LEGAL SOLUTIONS
No.43, Medavakkam Tank Road, 1st Floor, Chennai - 600010

Proposed to be Used
CHENNAI
Puffed rice, Spices, Mixed spices, Edible spices, Curry spices, Spices in the form of powders, Flour
4136094  02/04/2019
CCL PRODUCTS (INDIA) LIMITED
Duggirala, Guntur, Andhra Pradesh - 522330
Public Listed Company

Address for service in India/Attorney address:
RAJASEKHAR GOPALAJOSYULA
Murty Associates, Advocates, 7-1-24/2/D, 1st Floor, Greendale, Ameerpet, Hyderabad – 500016, Telangana, INDIA.

Proposed to be Used
To be associated with:
692074, 3815832, 3815835, 3833871

CHENNAI
Coffee, tea, cocoa, sugar, rice, tapioca, sago, artificial coffee; flour and preparations made from cereals, bread, pastry and confectionery; honey, treacle; yeast, baking-powder; salt, mustard, vinegar, sauces (except salad dressings); spices; ice.
4136204    02/04/2019
UMAR ABDULLAH CHAUDHARY, TRADING AS LIBERTY TEA CENTRE.
133/135, DAULAT COMPLEX, 5TH FLOOR, FLAT NO. 503, PATTHE BAPURAO MARG, GRANT ROAD CORNER EAST,
MUMBAI-400 008.
SINGLE FIRM
Address for service in India/Agents address:
RAMCHANDRA R. MANDHANE, ADVOCATE.
NANURAM MANSION, OPP. PATHARE NURSERY, DR. AMBEDKAR ROAD, KALYAN(W) - 421 301, (M.S).
Proposed to be Used
MUMBAI
TEA & COFFEE.
4136250  03/04/2019  
SEG GLOBAL MANUFACTURING PRIVATE LIMITED  
25,BLACK BURN LANE, 3RD FLOOR,ROOM NO.304 KOLKATA WB 700012  
BODY INCORPORATE  
Address for service in India/Attorney address:  
DRBDLEGALYUKTI  
D204 2ND FLOOR KARAMAPURA NEW DELHI 110015  
Proposed to be Used  
KOLKATA  
SPICES, MIXED SPICES, MASALAS, INSTANT FOOD MIXES, PURE SPICES, ALL KIND OF SPICES ALL BEING GOODS INCLUDED IN CLASS-30
MONGA CONTINENTAL PVT. LTD.
Samlasan Colony, Raipur Rani (Panchkula) Haryana
Body Incorporate (Pvt. Ltd.)

Address for service in India/Agents address:
SANJEEV KUMAR SARDANA
H. No. 409/29, Dev Nagar, Gali No. 03, Sonepat 131 001
Used Since :15/01/2014

DELHI
Spices; Coffee, Tea, Cocoa and Artificial Coffee; Rice; Tapioca And Sago; Flour And Preparations Made From Cereals; Bread, Pastry And Confectionery; Edible Ices; Sugar, Honey, Treacle; Yeast, Baking-Powder; Salt; Mustard; Vinegar, Sauces (Condiments); Ice.
4136716 04/04/2019
VISION AGRO FOODS
PLOT NO. 1/6, SURVEY NO. 237, KISHAN GATE, OPP. SWASTIK ENGINEERING, NATIONAL HIGHWAY NO. 27, VILLAGE: SHAPAR (VERAVAL) DIST. RAJKOT - 360024 (GUJARAT) INDIA
PARTNERSHIP FIRM
Address for service in India/Attorney address:
RAMESH G. SABAD
YADUNANDAN 3-KISHANPARA B/H OLD CANCER HOSPITAL OPP SHREE PALACE RAJKOT - 360001, GUJARAT, INDIA.
Proposed to be Used
AHMEDABAD
COFFEE, TEA, COCOA, SUGAR, RICE, TAPIOCA, SAGO, ARTIFICIAL COFFEE; FLOUR AND PREPARATIONS MADE FROM CEREALS, BREAD, PASTRY AND CONFECTIONERY, ICES; HONEY, TREACLE; YEAST, BAKING POWDER; SALT, MUSTARD; VINEGAR, SAUCES, (CONDIMENTS); SPICES; ICE IN CLASS 30
pankachai
4136760 03/04/2019
NATURAL FARMACY INDIA PRIVATE LIMITED
PLOT NO.41, MADALA NEST, SILICON VALLEY, MADHAPUR, HYDERABAD-500081

THE TRADEMARKS ACT, 1999

Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanamal Street Spurtank Road Chetpet Chennai - 600031

Proposed to be Used

CHENNAI
Coffee, tea, cocoa and artificial coffee; Rice, pasta and noodles; Tapioca and sago; Flour and preparations made from cereals; Bread, pastries and confectionery; Chocolate; Ice cream, sorbets and other edible ices; Sugar, honey, treacle; Yeast, baking-powder; Salt, seasonings, spices, preserved herbs; Vinegar, sauces and other condiments; Ice [frozen water]
4136992  03/04/2019
MR. DEEPAK HARIRAM CHANDNANI TRADING AS MORBY FOODS
38, INDUSTRIAL AREA, SANTOSH NAGAR,
Proprietor
Address for service in India/Attorney address:
VINOD KUMAR CHHABRA
1801, Plantinum Tower, Sector-9, Charkop, kandivali (West), Mumbai-400 067
Used Since :01/04/2007
MUMBAI
Coffee, tea, cocoa, sugar, rice, tapioca, sago, artificial coffee; flour and preparations made from cereals, bread, pastry and confectionery, ices; honey, treacle; yeast, baking powder; salt, mustard; vinegar, sauces, (condiments); spices; ice
4137084  04/04/2019
KARTHICK S
5-163/9,BALAINTHIRANI COMPLEX, AYAKKARANPULAM-II ,VEDARANYAM TK-614707
THE TRADE MARKS ACT, 1999
Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031

Proposed to be Used

CHENNAI
Flour, Vermicelli [noodles], Rice vermicelli, Wheat flour, Maida (wheat flour), Rawa (Wheat flour), Coffee, tea, cocoa and artificial coffee; Rice, pasta and noodles; Tapioca and sago; Flour and preparations made from cereals; Bread, pastries and confectionery; Chocolate; Ice cream, sorbets and other edible ices; Sugar, honey, treacle; Yeast, baking-powder; Salt, seasonings, spices, preserved herbs; Vinegar, sauces and other condiments; Ice [frozen water]
CDM

4137134 04/04/2019

PARSHARAM MEGHWAL PROPRIETOR OF BALAN MIRCHI MASALA UDYO
GRAM POST- POONRAS, TEH. TARIANAGAR, DIST. CHURU -331304
SINGLE FIRM

Address for service in India/Attorney address:
ADVOCATE ANIL KUMAR SHARMA
PLOT N.J-17D, J-17E, OFFICE NO. F-103 EARTH DESIGN TOWER, RAMESH MARG, C-SCHEME, JAIPUR - RAJASTHAN

Proposed to be Used
AHMEDABAD
SPICES, MIRCHI, DHANIYA, HALDI, TEA, NAMKIN, INCLUDED IN CLASS 30
4137212  04/04/2019
BISWAJIT GUHA
245 PANCHANANTALA ROAD, HOWRAH-711101
THE TRADEMARK ACT-1999
Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031
Proposed to be Used
KOLKATA
Coffee, tea, cocoa and artificial coffee; Rice, pasta and noodles; Tapioca and sago; Flour and preparations made from cereals; Bread, pastries and confectionery; Chocolate; Ice cream, sorbets and other edible ices; Sugar, honey, treacle; Yeast, baking-powder; Salt, seasonings, spices, preserved herbs; Vinegar, sauces and other condiments; Ice [frozen water].
SHANTA G FOODS PRIVATE LIMITED
230-237, SAHAJANAND INDUSTRIAL ESTATE, AT- BOLAV (KIM), POST- ANITA, TALUKA- OLPAD, DIST.- SURAT-394110, GUJARAT
A COMPANY INCORPORATED UNDER THE INDIAN COMPANIES ACT, 1956
Address for service in India/Attorney address:
KAUSHIKCHANDRA AMBALAL BAROT
11 SHUKAN FLAT, NEAR KUM KUM SCHOOL, UTTAMNAGAR, MANINAGAR, AHMEDABAD 380008 (GUJARAT) INDIA.
Used Since :15/03/2010
To be associated with:
2500255
AHMEDABAD
WHEAT-BASED SNACKS, CEREAL-BASED SNACKS, RICE-BASED SNACKS, FARSAN (CEREAL BASED SNACKS), PAPAD (CEREAL BASED SNACKS), BHUJIA (CEREAL BASED FRIED SNACKS), GATHIYA (GRAM FLOUR BASED SNACKS)
4137345 04/04/2019
DATTRAO LAXMANRAO GHUGE
Jijamata Nagar, Near Tulja Bhavani Temple, Hingoli - 431513
Individual

Address for service in India/Attorney address:
NADAR VENNILA
C-102, Calypso, Bloomfield, Amit Enterprises Housing,Nr. Gold Gym, NH-4, Mumbai-Bangalore Highway,Sinhagad Road, Ambegaon (BK), Pune-411 046

Proposed to be Used
MUMBAI
Coffee, tea, cocoa and artificial coffee; Rice, pasta and noodles; Tapioca and sago; Flour and preparations made from cereals; Bread, pastries and confectionery; Chocolate; Ice cream, sorbets and other edible ices; Sugar, honey, treacle; Yeast, baking-powder; Salt, seasonings, spices, preserved herbs; Vinegar, sauces and other condiments; Ice
Proposed to be Used

MUMBAI

Coffee, tea, cocoa and artificial coffee; Rice, pasta and noodles; Tapioca and sago; Flour and preparations made from cereals; Bread, pastries and confectionery; Chocolate; Ice cream, sorbets and other edible ices; Sugar, honey, treacle; Yeast, baking-powder; Salt, seasonings, spices, preserved herbs; Vinegar, sauces and other condiments; Ice [frozen water].
Trade Marks Journal No: 1903, 27/05/2019 Class 30

4137841 04/04/2019
MR. ANAND BAJRANGLAL AGRAWAL TRADING AS ANnapurna Food Products
PLOT NO.10, CHIKHLI LAYOUT, KALAMNA ROAD, NAGPUR - 440008, MAHARASHTRA, INDIA.
PROPRIETORSHIP

Address for service in India/Agents address:
MAKHJIA & ASSOCIATES.
OFFICE NO.1/1, 1ST FLOOR, A WING, SAI TIRTH TOWER, STATION ROAD, SIDDHARTH NAGAR, THANE (E)-400603

Proposed to be Used
MUMBAI
FLOUR BASED SAVORY SNACKS, SWEETS.
BLACK BIRD
4137888  04/04/2019
MAYA INDUSTRIES
507, RADHIKA VIHAR-2, KRISHNA NAGAR, MATHURA-281004
TEA, COFFEE PACKAGING
PARTNERSHIP
Proposed to be Used
DELHI
TEA, COFFEE
4137903    04/04/2019
BISCUIT BASKET FOODS PVT. LTD.
123-124, KAILASH VIHAR, CITYCENTER, GWALIOR
private limited company incorporated under Indian Company laws
Address for service in India/Attorney address:
KAPIL WADHWA
DD 13 Kalkaji, LGF New Delhi 110019 India

Proposed to be Used
To be associated with:
3047472

MUMBAI
Coffee, tea, cocoa and artificial coffee; rice, pasta and noodles; tapioca and sago; flour and preparations made from cereals; bread, pastries and confectionery; chocolate; ice cream, sorbets and other edible ices; sugar, honey, treacle; yeast, baking-powder; salt, seasonings, spices, preserved herbs; vinegar, sauces and other condiments; ice (frozen water).
SAAGAR BHAVAN

4138149  05/04/2019
KHUSHIL GROVER
MOHAN VISANDI VILLA 8A FAIZABAD ROAD, NEAR CENTRAL BANK, OPP CHURCH, LUCKNOW, UTTAR PRADESH (INDIA) - 226006
PROPRIETOR

Address for service in India/Attorney address:
HARISH KUMAR ADV.,
3685/17 BEHIND KRISHAN KRIKA MANDIR, UTTAM NAGAR, HANSI, DISTRICT - HISAR, HARYANA (INDIA) - 125033

Proposed to be Used
To be associated with:
4138149
DELHI
Coffee, tea, pasta and noodles; Bread, pastries and confectionery; Chocolate; Ice cream, sauces and condiments.
SAAGARBHAVAN

4138150  05/04/2019

KHUSHIL GROVER

MOHAN VISANDI VILLA 8A FAIZABAD ROAD, NEAR CENTRAL BANK, OPP CHURCH, LUCKNOW, UTTAR PRADESH (INDIA) - 226006

PROPRIETOR

Address for service in India/Attorney address:

HARISH KUMAR ADV.,

3685/17 BEHIND KRISHAN KRIPA MANDIR, UTTAM NAGAR, HANSI, DISTRICT - HISAR, HARYANA (INDIA) - 125033

Proposed to be Used

DELHI

Coffee, tea, pasta and noodles; Bread, pastries and confectionery; Chocolate; Ice cream, sauces and condiments.
Proposed to be Used

MUMBAI
Coffee, tea, cocoa and artificial coffee; Rice, pasta and noodles; Tapioca and sago; Flour and preparations made from cereals; Bread, pastries and confectionery; Chocolate; Ice cream, sorbets and other edible ices; Sugar, honey, treacle; Yeast, baking-powder; Salt, seasonings, spices, preserved herbs; Vinegar, sauces and other condiments; Ice [frozen water]
ROLLFILZ
4138378 05/04/2019
BRITANNIA INDUSTRIES LIMITED (LEGAL DEPARTMENT), NO. 33, LAWRENCE ROAD, NEW DELHI-110035. MANUFACTURERS AND MERCHANTS
Proposed to be Used in DELHI
BISCUITS, BREAD, BUNS, ROLLS, BAKERY PRODUCTS, COFFEE, TEA, COCOA, SUGAR, RICE, TAPIOCA, SAGO, ARTIFICIAL COFFEE; FLOUR AND PREPARATIONS MADE FROM CEREALS, SAVOURIES, SNACKS, COOKIES, PASTRY AND CONFECTIONERY, CAKES, ICES; HONEY, TREACLE; YEAST, BAKING POWDER; SALT, MUSTARD; VINEGAR, SAUCES; SPICES. CROISSANTS.
4138678  04/04/2019
SRI PRIYA V
No: 8 S S Nagar, Annaiyappar street, Nalam palayam, Coimbatore - 641006
Individual
Address for service in India/Agents address:
C. PRAKASH
1A, Post Office Road, 1st floor, Krishnaswamy Nagar, Ramanathapuram, Coimbatore-641045.

Proposed to be Used
CHENNAI
Coffee, tea, cocoa and artificial coffee; Rice, pasta and noodles; Tapioca and sago; Flour and preparations made from cereals; Bread, pastries and confectionery; Chocolate; Ice cream, sorbets and other edible ices; Sugar, honey, treacle; Yeast, baking-powder; Salt, seasonings, spices, preserved herbs; Vinegar, sauces and other condiments; Ice [frozen water].
ADDENDUM SALES PRIVATE LIMITED
1ST FLOOR, K-5, DADA JUNGI HOUSE, SHAHPUR JAT, NEW DELHI-110049
MANUFACTURERS AND MERCHANTS
Used Since: 01/04/2018

DELHI
COFFEE, TEA, PREMIX TEA & COFFEE, COCOA, SUGAR, COFFEE SUBSTITUTES, FLOUR AND BREAD, BISCUITS, CAKES, PASTRY, ICED TEA, LEMON TEA, AND CONFECTIONERY INCLUDED IN CLASS 30
4138787   05/04/2019
ABDUL GHANI
A.G FOODS PRODUCTS, 5-6-411 Aghapura, NampallyHyderabad, Pin code 500001
Single Firm
Address for service in India/Attorney address:
UNIMARKS LEGAL SOLUTIONS
No.43, Medavakkam Tank Road, 1st Floor, Chennai - 600010
Used Since :29/05/2016
CHENNAI
Ginger &Garlic Paste (Condiment)
Mota's Shree Chikki

4138817    04/04/2019
DIVYA NILESH MOTA
B-103, Sakar Residency, Opp. Shree Mangal Karyalay, Patharli Road, Gograswadi, Dombivli East, Maharashtra
Individual

Address for service in India/Attorney address:
ADV. GANESH P. JUVEKAR
17 - 14/B, ZAOBA WADI, THAKURDWAR, MUMBAI - 400002.

Proposed to be Used
To be associated with:
3636036

MUMBAI
Chikki (confectionery); Flour and preparations made from cereals; Confectionery.
4139037 05/04/2019
BUNGE INDIA PRIVATE LIMITED
The Capital, 601 C & 601 D, 6th Floor, C-70, G-Block, Bandra Kurla Complex, Bandra (East), Mumbai-400051
Manufacturers & Merchants
Address for service in India/Agents address:
JEHANGIR GULABBHAI & BILIMORIA & DARUWALLA.
RAJABAHADUR MANSION, 20, AMBALAL Doshi MARG, (HAMAM STREET), FORT, MUMBAI - 400 023.
Used Since :20/04/2017
To be associated with:
3258467, 4139035, 4139036
MUMBAI
Coffee, tea, cocoa and artificial coffee; rice; tapioca and sago; flour and preparations made from cereals; bread, pastries and confectionery; edible ices; sugar, honey, treacle; yeast, baking-powder; salt; mustard; vinegar, sauces (condiments); spices; ice
4139038  05/04/2019
BUNGE INDIA PRIVATE LIMITED
The Capital, 601 C & 601 D, 6th Floor, C-70, G-Block, Bandra Kurla Complex, Bandra (East), Mumbai-400051
Manufacturers and Merchants
Address for service in India/Agents address:
JEHANGIR GULABBHAI & BILIMORIA & DARUWALLA.
RAJABAHADUR MANSION, 20, AMBALAL DOSHI MARG, (HAMAM STREET), FORT, MUMBAI - 400 023.
Used Since :20/04/2017
To be associated with:
3258467, 4139035, 4139036, 4139037
MUMBAI
Coffee, tea, cocoa and artificial coffee; rice; tapioca and sago; flour and preparations made from cereals; bread, pastries and confectionery; edible ices; sugar, honey, treacle; yeast, baking-powder; salt; mustard; vinegar, sauces (condiments); spices; ice
4139039  05/04/2019  
BUNGE INDIA PRIVATE LIMITED  
The Capital, 601 C & 601 D, 6th Floor, C-70, G-Block, Bandra Kurla Complex, Bandra (East), Mumbai-400051  
Manufacturers & Merchants  
Address for service in India/Agents address:  
JEHANGIR GULABBHAI & BILIMORIA & DARUWALLA.  
RAJABAHADUR MANSION, 20, AMBALAL DOSHI MARG, (HAMAM STREET), FORT, MUMBAI - 400 023.  
Used Since :20/04/2017  
To be associated with:  
3258467, 4139035, 4139036, 4139037, 4139038  
MUMBAI  
Coffee, tea, cocoa and artificial coffee; rice; tapioca and sago; flour and preparations made from cereals; bread, pastries and confectionery; edible ices; sugar, honey, treacle; yeast, baking-powder; salt; mustard; vinegar, sauces (condiments); spices; ice
4139040  05/04/2019
BUNGE INDIA PRIVATE LIMITED
The Capital, 601 C & 601 D, 6th Floor, C-70, G-Block, Bandra Kurla Complex, Bandra (East), Mumbai-400051
Manufacturers and Merchants
Address for service in India/Agents address:
JEHANGIR GULABBHAI & BILIMORIA & DARUWALLA.
RAJABAHADUR MANSION, 20, AMBALAL DOSHI MARG, (HAMAM STREET), FORT, MUMBAI - 400 023.
Used Since : 20/04/2017
To be associated with:
3258467, 4139041, 4139042, 4139045
MUMBAI
Coffee, tea, cocoa and artificial coffee; rice; tapioca and sago; flour and preparations made from cereals; bread, pastries
and confectionery; edible ices; sugar, honey, treacle; yeast, baking-powder; salt; mustard; vinegar, sauces (condiments);
spices; ice
BUNGE INDIA PRIVATE LIMITED
The Capital, 601 C & 601 D, 6th Floor, C-70, G-Block, Bandra Kurla Complex, Bandra (East), Mumbai-400051
Manufacturers and Merchants
Address for service in India/Agents address:
JEHANGIR GULABBHAI & BILIMORIA & DARUWALLA.
RAJABAHADUR MANSION, 20, AMBALAL DOSHI MARG, (HAMAM STREET), FORT, MUMBAI - 400 023.
Used Since :20/04/2017
To be associated with:
3258467, 4139035, 4139036, 4139037, 4139038, 4139039, 4139040
MUMBAI
Coffee, tea, cocoa and artificial coffee; rice; tapioca and sago; flour and preparations made from cereals; bread, pastries and confectionery; edible ices; sugar, honey, treacle; yeast, baking-powder; salt; mustard; vinegar, sauces (condiments); spices; ice
4139042    05/04/2019
BUNGE INDIA PRIVATE LIMITED
The Capital, 601 C & 601 D, 6th Floor, C-70, G-Block, Bandra Kurla Complex, Bandra (East), Mumbai-400051
Manufacturers and Merchants

Address for service in India/Agents address:
JEHANGIR GULABBHAI & BILIMORIA & DARUWALLA.
RAJABAHADUR MANSION, 20, AMBALAL DOSHI MARG, (HAMAM STREET), FORT, MUMBAI - 400 023.
Used Since :20/04/2017

To be associated with:
3258467, 4139035, 4139036, 4139037, 4139038, 4139039, 4139040, 4139041

MUMBAI
Coffee, tea, cocoa and artificial coffee; rice; tapioca and sago; flour and preparations made from cereals; bread, pastries and confectionery; edible ices; sugar, honey, treacle; yeast, baking-powder; salt; mustard; vinegar, sauces (condiments); spices; ice
4139043  05/04/2019
BUNGE INDIA PRIVATE LIMITED
The Capital, 601 C & 601 D, 6th Floor, C-70, G-Block, Bandra Kurla Complex, Bandra (East), Mumbai-400051
Manufacturers and Merchants
Address for service in India/Agents address:
JEHANGIR GULABBHAI & BILIMORIA & DARUWALLA.
RAJABAHADUR MANSION, 20, AMBALAL DOSHI MARG, (HAMAM STREET), FORT, MUMBAI - 400 023.
Used Since :20/04/2017
To be associated with:
3258467, 4139035, 4139036, 4139037, 4139038, 4139040, 4139041, 4139042
MUMBAI
Coffee, tea, cocoa and artificial coffee; rice; tapioca and sago; flour and preparations made from cereals; bread, pastries and confectionery; edible ices; sugar, honey, treacle; yeast, baking-powder; salt; mustard; vinegar, sauces (condiments); spices; ice
BUNGE ENHANCE PERFORMANCE WITH PURITY

4139045  05/04/2019

BUNGE INDIA PRIVATE LIMITED
The Capital, 601 C & 601 D, 6th Floor, C-70, G-Block, Bandra Kurla Complex, Bandra (East), Mumbai-400051
Manufacturers & Merchants

Address for service in India/Agents address:
JEHANGIR GULABBHAI & BILIMORIA & DARUWALLA.
RAJABAHADUR MANSION, 20, AMBALAL DOSHI MARG, (HAMAM STREET), FORT, MUMBAI - 400 023.
Used Since :20/04/2017

To be associated with:
3258467, 4139035, 4139036, 4139037, 4139038, 4139039, 4139040, 4139041, 4139042, 4139043

MUMBAI
Coffee, tea, cocoa and artificial coffee; rice; tapioca and sago; flour and preparations made from cereals; bread, pastries and confectionery; edible ices; sugar, honey, treacle; yeast, baking-powder; salt; mustard; vinegar, sauces (condiments); spices; ice
4139187  05/04/2019
MR. MADAN MOHAN SHARMA
M/s MADAN NAMKEEN BHANDAR, Hanuman Chauraha, Lashkar, Gwalior – 474001 (M.P.)
Sole Proprietor
Address for service in India/Agents address:
J.P. ASSOCIATES ADVOCATE.
320 - Tulsi Vihar, Near S.B.I. Zonal Office, City Centre, Gwalior -474 011 (M.P.).
Used Since :20/11/1997
MUMBAI
NAMKEEN & GAJAK
4139405  05/04/2019
CHERRY SHETHIA
Bungalow no 2, Old Parvati Bhawan, Seth M H Road, Old Police Line, Thana, 400601
Individual

Address for service in India/Attorney address:
SHARMILA NAIR
Westwind 78 Raja SC Mullick Road Block 7 Flat 6b Kolkata 700084

Proposed to be Used
MUMBAI
Goods being chocolates, chocolate desserts, desserts containing natural sweeteners, edible grain crackers, kombucha, dried fruit and nut-based truffles, relishes such as fruit and vegetable-based relishes, cookies, gluten-free bread, wholemeal bread, multigrain bread, granola snacks and snacks made from muesli.
OUTSHINE
4139418  05/04/2019
M/S. SHREE RUDRA CONFECTIONARY PRIVATE LIMITED
17/1 MAIN ROHTAK ROAD, NEAR BANK OF BARODA, NANGLOI, NEW DELHI-110 041 INDIA
COMPANY
Address for service in India/Attorney address:
INDIAN TRADE MARKS CO.
R-104, GREATER KAILASH PART 1, NEW DELHI-110 048
Proposed to be Used
DELHI
CHOCOLATE BARS, PROTEIN BARS, ENERGY BARS, GRANOLA BAR, CEREAL BAR, BAKERY GOODS AND
CONFECTIONERY, RICE CAKES, RUSKS, COOKIES; CRACKERS; NUTS, DRY FRUITS, DRIED FRUITS, ALMONDS,
BISCUITS, COOKIES, BREADS, CANDIES, CHIPS, BREAKFAST CEREALS, FLOUR AND CHOCOLATE COATED EDIBLES,
CHOCOLATES, COMPOUND CHOCOLATE, TEA, COFFEE, HERBAL TEA, HERBAL COFFEE, SPICES, CONDIMENTS,
HERBS, COCOA PRODUCTS, COATED AND NATURAL DRY FRUITS, NUTS, DRIED FRUITS, COOKIES AND JELLIES
COVERED IN CHOCOLATE, CRACKERS, SEEDS, GRAINS, HONEY, JAMS, JELLIES, NUTS AND NUTS BASED
CONFECTIONERY, PANCAKE BATTER, BUTTER, BREAD SPREADS, PASTRIES, BAKERY PRODUCTS, POPCORN,
PRAWN CRACKERS, OATS, PULSES, RAGI, RICE, CORN, WRAPS AND ROLLS, SAUCES, SAUCES FLAVORED WITH
NUTS, SESAME EDIBLES, SNACK FOOD, SUGAR COATED NUTS AND CONFECTIONERY, TOFFEE, VEGETABLE JUICES
AND BEVERAGES, CHOCO NUTS & JELLIES , CHOCO CANDIES & CHOCO BARS , COATED DRAGEES & DROPS, CHEW
CANDIES, DRIED AND COOKED FRUITS, FRUIT BASED SNACKS, MILK AND MILK PRODUCTS, ROASTED AND FRESH
NUTS, PRESERVED OR PROCESSED FRUITS.
Trade Marks Journal No: 1903, 27/05/2019 Class 30

ZAGG
4139423 05/04/2019
M/S. INSTAHOT FOODS PRIVATE LIMITED
Ground Floor Plot No:470&471; SY No:11/8,11/9,11/10 11/11; Sri Swamy Ayappa Society, Khannamet, Hyderabad - 500081 Telangana, India.
tm-01
Address for service in India/Agents address:
S.BALAJANAKI
SUITE NO 27 C & D, 3RD FLOOR, PANDU KLIX PLAZA, 168 THAMBU CHETTY STREET, CHENNAI-600 001.

Proposed to be Used
CHENNAI
Foodstuffs and ready to eat dishes and snacks having a base of rice or flour, sweets, confectionery, saltish preparations, cakes, biscuits, namkeen, chocolates, pastry, bread, snacks, potato chips, mixtures, hot gram, fast food, papad, chips, fryms, sevei foods stuff made of tapioca, protein foods, corn flour, chikkies, wafers, flour and preparations made from cereals.
4139487  05/04/2019
MARICO LIMITED
7th Floor, Grande Palladium, 175 CST Road, Kalina Santa Cruz (East), Mumbai-400098, Maharashtra, India
A Company incorporated and existing under the Indian Companies Act
Address for service in India/Attorney address:
RAHUL CHAUDHRY & PARTNERS
RCY HOUSE, C-235, DEFENCE COLONY, NEW DELHI-110024
Proposed to be Used
To be associated with:
2829337
MUMBAI
Coffee, tea, cocoa and artificial coffee; Rice, pasta and noodles; Tapioca and sago; Flour and preparations made from cereals; Bread, pastries and confectionery; Chocolate; Ice cream, sorbets and other edible ices; Sugar, honey, treacle; Yeast, baking-powder; Salt, seasonings, spices, preserved herbs; Vinegar, sauces and other condiments; Ice [frozen water].
KOKO MONK

4139561   06/04/2019

VIKAS BANSAL
37, Shakespeare Sarani, 4th Floor, Kolkata, 700017, West Bengal, india

Citizen of India

Address for service in India/Attorney address:
RAJAT MALHOTRA
Ideas2IPR, B-115 Chander Nagar, Janak Puri, New Delhi-110058

Proposed to be Used
KOLKATA

Coffee, tea, cocoa, sugar, rice, tapioca, sago, artificial coffee; flour and preparations made from cereals, bread, pastry and confectionery, bakery products, ices; honey, treacle; yeast, baking powder; salt, mustard; vinegar.
SHERBABA

4139571  06/04/2019

VIR VIKAS BANSAL
37, Shakespeare Sarani, P.O. Shakespeare Sarani P.S. Shakespeare Sarani, Dist. Kolkata, 700017, West Bengal
Citizen of India

Address for service in India/Attorney address:
RAJAT MALHOTRA
Ideas2IPR, B-115 Chander Nagar, Janak Puri, New Delhi-110058

Proposed to be Used
KOLKATA
Chewing Gum , Chewing Gum For Breath Freshening, Breath Freshening Confectionery In The Form Of A Chewing Gum, Salt, Pepper, Spices included in class 30
Trade Marks Journal No: 1903, 27/05/2019 Class 30

SHEFALI PRADEEP SURATWALA
NEAR DSK, CHADRADEEP B-503, KUMAR PURAM, MUKUNDRAG, PUNE MAHARASHTRA, 411037
INDIVIDUAL

Address for service in India/Agents address:
AJIT CHANDRAKANT NIMBALKAR
SERVE NO.16, FLAT NO.A-502, 5TH FLOOR, KAPIL CAPITAL, AMBEGAON PATHAR, DHANKAWADI, PUNE-411046.

Proposed to be Used
MUMBAI
COFFEE, TEA, COCOA, SUGAR, RICE, TAPIOCA, SAGO, ARTIFICIAL COFFEE, FLOUR AND PREPARATIONS MADE FROM CEREALS, BREAD, PASTRY AND CONFECTIONERY, ICES, HONEY, TREACLE, YEAST, BAKING-POWDER, SALT, MUSTARD, VINEGAR, SAUCES (CONDIMENTS), SPICES, ICE.
KESWI KUKI

4139671   06/04/2019

M/S KAAVYA ENTERPRISES
At- Bhugudakata, W.no – 21, P.o – Bhanjapur ,P.s- Baripada , Mayurbhanj, Odisha , Pin – 757002

TRADEMARK ACT 1999

Address for service in India/Attorney address:
SASMITA SETHI
NAHARPADA,W.NO- 11,BARIPADA,MAYURBHANJ,ODISHA,PIN-757001

Proposed to be Used

KOLKATA

Coffee, tea, cocoa and artificial coffee; Rice, pasta and noodles; Tapioca and sago; Flour and preparations made from cereals; Bread, pastries and confectionery; Chocolate; Ice cream, sorbets and other edible ices; Sugar, honey, treacle; Yeast, baking-powder; Salt, seasonings, spices, preserved herbs; Vinegar, sauces and other condiments; Ice [frozen water]
4139764  06/04/2019

I IMPERIAL BEES LLP
PRATAP WARD TIKARI BETUL - 460001
LIMITED LIABILITY PARTNERSHIP

Address for service in India/Attorney address:
SANJEEV KUMAR
AG-7, Ground Floor, Shalimar Bagh, New Delhi - 110088
Used Since :10/03/2019

MUMBAI
Honey
PRAGAT
4139873    06/04/2019
KIRTIRAJ SNACKS PVT. LTD.
LOTIYA BHAGOL, ANAND - 388 001. DIST- ANAND. GUJARAT. INDIA.
A PRIVATE LIMITED COMPANY
Address for service in India/Attorney address:
D. C. DANI & ASSOCIATES
908, SUKH SAGAR COMPLEX, NEAR HOTEL FORTUNE LANDMARK, ASHRAM ROAD, USMANPURA, AHMEDABAD-380 013. GUJARAT. INDIA.
Proposed to be Used
AHMEDABAD
PAPAD (CEREAL BASED SNACKS), FLOUR BASED SAVORY SNACKS, FARSAN (CEREAL BASED SNACKS), BAKERY GOODS, READY TO EAT SAVORY SNACK FOODS MADE FROM MAIZE MEAL FORMED BY EXTRUSION, POPCORN, CHUTNEY, GRAVY, SWEETS, COFFEE, TEA, COCOA AND ARTIFICIAL COFFEE; RICE, PASTA AND NOODLES; TAPIOCA AND SAGO; FLOUR AND PREPARATIONS MADE FROM CEREALS; BREAD, PASTRIES AND CONFECTIONERY; CHOCOLATE; ICE CREAM, SORBETS AND OTHER EDIBLE ICES; SUGAR, HONEY, TREACLE; YEAST, BAKING-POWDER; SALT, SEASONINGS, SPICES, PRESERVED HERBS; VINEGAR, SAUCES AND OTHER CONDIMENTS INCLUDED IN CLASS-30.
4139893  06/04/2019
PAWAN KUMAR PURI TRADING AS PAMMI'S NATIONAL BAKERS
104, VEER COLONEY, BHATINDA, BHATINDA PUNJAB-151001
PROPRIETORSHIP FIRM
Address for service in India/Attorney address:
PURVI & ASSOCIATES
18-A, GALI NO.7, PRATAP NAGAR, MAYUR VIHAR PHASE-1, DELHI-110091
Proposed to be Used
DELHI
Rice, Rice tapioca, Brown rice, Flour, Vegetable flour, Flour mixes, Flour for food, Flour of oats, Rice-based snack food, Brown rice, Rice starch flour, Artificial rice [uncooked], Tapioca flour, Tapioca pearls, Soy flour, Pulse flour, Adlay flour, Barley flour, Bread flour, Plain flour, Cereal flour, Strong flour, Wholemeal flour, Edible flour, Corn flour, Maida (wheat flour), Besan (Gram flour), Rawa (Wheat flour), Suji (Wheat flour), White bread flour, Brown bread flour, All-purpose flour, Rice starch flour, mixed flour for food, wheat flour [for food], Pulse flour for food, Papads, Breads, Bread and buns, bread flavored with spices, sugar, honey, treacle, Yeast, baking-powder, Salt (Cooking -), Mustard for food, Vinegar, sauces [condiments], Ketchup, Salt, Salted wafer biscuits, Salted biscuits, Spices, Spice mixes, Mixed spice powder, Spices in the form of powders, Noodles, Syrups and treacles, Custard powder, Poha (Snack foods made of broken rice), Cereals, Confectionery, Sewae (Dessert made of wheatflour and milk), Bakery goods, Chocolates, Chocolate fillings for bakery products, Biscuits, Biscuit Rusk, Coffee, teas and cocoa and substitutes therefor, Tapioca and sago, Flour preparations for food, Pastries, Bread, pastries and confectionery, Pastries, Sweets (candy), candy bars and chewing gum, Sweets, cakes, tarts and biscuits (cookies), Sugar, honey, treacle, Processed grains, starches, and goods made thereof, baking preparations and yeasts.
4140033 06/04/2019
MR. RAVINDRA JAIN
M/s PULAK POLY PACKERS, B-20, INDUSTRIAL AREA, MAHARAJPURA, GWALIOR – 474 005 (M.P.)
Sole Proprietor

Address for service in India/Agents address:
J.P. ASSOCIATES ADVOCATE.
320 - Tulsi Vihar, Near S.B.I. Zonal Office, City Centre, Gwalior -474 011 (M.P.).

Proposed to be Used
MUMBAI
CANDY, CONFECTIONERY, SWEETS, CHOCOLATES & TOFFEES
M/S OM SHRI SHUBH LABH AGRITECH PVT. LTD.
G-1, Shiva Arced, Kailash Vihar, City Center, Gwalior - 474011 (M.P.)
company registered under companies act 2013

Address for service in India/Agents address:
J.P. ASSOCIATES ADVOCATE.
320 - Tulsi Vihar, Near S.B.I. Zonal Office, City Centre, Gwalior -474 011 (M.P.).

Proposed to be Used
To be associated with:
3576100

MUMBAI
Coffee, tea, cocoa, sugar, rice, tapioca, sago, artificial coffee; flour and preparations made from cereals, bread, pastry and confectionery, ices; honey, treacle; yeast, baking-powder; salt, mustard; vinegar, sauces (condiments); spices; ice
4140438  08/04/2019
SIMRAN AHLUWALIA
51, Heena Madhu Park, C.D Marg, 1st Road, Khar West, Mumbai 400052
An Individual

Address for service in India/Attorney address:
KANIKA JAIN
LegalRaasta Technologies Pvt. Ltd, B-300 Saraswati Vihar Pitampura Delhi -110034

Proposed to be Used
MUMBAI
Pasta
ALBORZ

4140471 08/04/2019

GRM OVERSEAS LIMITED
128 1st floor, Shiva Market, Pritampura-110034, Delhi, India
A company organized and existing under the Indian Companies Act

Address for service in India/Agents address:
S.S. RANA & CO.
317, LAWYERS CHAMBERS, HIGH COURT OF DELHI, NEW DELHI - 110 003.

Proposed to be Used
DELHI
Rice.
SUNTIN

4140473  08/04/2019
GRM OVERSEAS LIMITED
128 1st floor, Shiva Market, Pritampura-110034, Delhi, India
A company organized and existing under the Indian Companies Act

Address for service in India/Agents address:
S.S. RANA & CO.
317, LAWYERS CHAMBERS, HIGH COURT OF DELHI, NEW DELHI - 110 003.

Proposed to be Used
DELHI
Rice.
4140524   08/04/2019
ALKA AGARWAL PROP. OF KAKREWALA
9, KALYAN COLONY, TONK PHATAK, TONK ROAD, JAIPUR, RAJASTHAN-302015
PROP.
Address for service in India/Attorney address:
TMR SOLUTIONS
M - 10, ANUPAM BHAWAN COMMERCIAL COMPLEX, ADADPUR, DELHI - 110033
Proposed to be Used
AHMEDABAD
Black Salt, Rock salt, Salt, Common Salt.
JAPYASO

4140740  08/04/2019
MR. SURAJ JHA
trading as ;DIGITAL PRINTS AND DESIGN
E-271/10, STREET NO-10, SECOND FLOOR, PHASE-5, AYA NAGAR, NEW DELHI-110047
MANUFACTURERS AND MERCHANTS

Proposed to be Used
DELHI
MASALA KAJU, CASHEW NUTS, NUTS, NAMKEEN, BHUJIA, SANCKS. COFFEE, TEA, COCOA, SUGAR, RICE, TAPIOCA, SAGO, ARTIFICIAL COFFEE; FLOUR PREPARATIONS MADE FROM CEREALS, BREAD, PASTRY AND CONFECTIONERY, ICES; HONEY, TREACLE; YEAST, BAKING-POWDER; SALT, MUSTAARD; VINEGAR, SAUCES (EXCEPT SALAD DRESSINGS) ICEBHUJIA, ATTA. SPICES AND MASALAS. FLAVORINGS AND CONDIMENTS, MIXES OR MIXTURES FOR FOOD BASED ON FLAVORINGS AND FLAVOR ENHANCERS GOODS.
KEVA FLAVOURS PRIVATE LIMITED
Devkaran Mansion, 36, Mangaldas Road, Mumbai 400 002
A company incorporated under the Companies Act, 1956

Address for service in India/Agents address:
W. S. KANE & CO.
MERCHANT CHAMBER, 6TH FLOOR, 41, SIR VITHALDAS THACKERSY ROAD, CHURCHGATE, MUMBAI-400 020.

Proposed to be Used
MUMBAI
Food flavourings, other than essential oils; Flavourings, other than essential oils, for beverages; Flavourings, other than essential oils, for cakes; Essences for foodstuffs, except etheric essences and essential oils; Aromatic preparations for food;
4141147  08/04/2019
JCP INTERNATIONAL PRIVATE LIMITED
BLOCK A-54, ROYAL ENCLAVE, KALAWAD ROAD, NRI SOCIETY, HARIPAR PAL, LODHIKA, RAJKOT - 360005

THE TRADEMARKS ACT-1999
Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031

Proposed to be Used
AHMEDABAD
Coffee, tea, cocoa and artificial coffee; Rice, pasta and noodles; Tapioca and sago; Flour and preparations made from cereals; Bread, pastries and confectionery; Chocolate; Ice cream, sorbets and other edible ices; Sugar, honey, treacle; Yeast, baking-powder; Salt, seasonings, spices, preserved herbs; Vinegar, sauces and other condiments; Ice [frozen water]
YUZU
4141309 08/04/2019
LCOMPS AND IMPEX PVT. LTD.
PLOT NO. 182/63, INDUSTRIAL AREA PHASE 1, CHANDIGARH
A COMPANY INCORPORATED UNDER THE COMPANIES ACT
Address for service in India/Attorney address:
MAHTTA & CO
43-B/3, UDHAM SINGH NAGAR, LUDHIANA, 141001 (PUNJAB)
Used Since :01/01/2019
DELHI
Spices, Tea, Rice, Sugar, Besan (Gram flour), Maida (wheat flour), Suji (Wheat flour), Dalia, Flour & Preparations made from Cereals; Namkeen (cereal based fried snacks), Snacks, Icecreams, Sweets, Confectionery & Bakery Goods.
PICAPIC
4142211  09/04/2019
ADIRAS CONFECTIONERY PRIVATE LIMITED
C-25- SECTOR 11, FARIDABAD, HARYANA-121006
Body Incorporate
Address for service in India/Agents address:
JAIN & PARTNERS
805, PADMA TOWER-I, RAJENDRA PLACE, N. DELHI-8
Proposed to be Used
DELHI
candy, toffee, chocolate, glucose for food, sugar, flavoured powder mint, candy mints, food flavourings, fruit flavourings for food or beverages except essences
Leaf & Nectar

4143346  10/04/2019
NAYAN VAGHASIYA
A1, DIVYA VASUNDHARA SOCIETY NEAR VARACHHA ZONE OFFICE, SURAT GUJARAT 395006
Proprietor

Address for service in India/Agents address:
PUNIT KUMAR GOYAL
Office No.137, 1st floor, BC Wing, Sonam Shopping Centre, Golden Nest Phase VI, Near Balaji Hospital, Mira Bhayandar Road, Bhayandar East, Thane-401107

Proposed to be Used
AHMEDABAD
Coffee, Tea, Sugar, Rice
4143352    10/04/2019
RIDHI SIDHI ENTERPRISE
MORANJANA, SHOTKHIL, RANGIA ASSAM PIN- 781354.
PARTNERSHIP FIRM
Address for service in India/Attorney address:
PURVI & ASSOCIATES
18-A, GALI NO.7, PRATAP NAGAR, MAYUR VIHAR PHASE-1, DELHI-110091
Used Since :10/08/2018
To be associated with: 3912926
KOLKATA
Coffee, tea, cocoa, sugar, rice, tapioca, sago, coffee substitutes, flour and preparations made from cereals including
snacks, chowmein, potato chips, potato sticks & extruded namkeens, bread, biscuits cakes, pastry and confectionery,
ices, honey, treacle, yeast baking powder, salt, mustard, pepper, vinegar, sauces, spices ice.
Yellow Cherry

4143474  10/04/2019

KAMLESH VAISHNAV PROPRIETOR OF F AND P FOOD PRODUCTS
Outside 2nd Pole Mahamandir, Jhalra Bera Jodhpur (Raj.) 342001
Proprietorship

Address for service in India/Attorney address:
SWATI R JAIN
18E444, ICICI BANK LANE, CHOPASANI HOUSING BOARD, JODHPUR, RAJASTHAN, PIN 342008

Proposed to be Used
AHMEDABAD

Cereal-based snack food, Papad, Spices, Namkeen Snacks not covered under any other class
2576008    05/08/2013
RAJ KUMAR
trading as ;BUDDHA INTERNATIONAL
KAZI FARZAN LANE,NEW GODAM,GAYA-823001 (BIHAR)
MANUFACTURER & MERCHANT
AN INDIAN COMPANY.
Used Since :08/06/2012
KOLKATA
BETAL SPICES (PAN MASALA), MEETHA PAN MASALA, SENTED & SWEET SUPARI, MEETHA PAN CHATANI,
AGRICULTURAL, HORTI CULTURAL AND FORESTRY PRODUCTS, FRESH FRUITS AND VEGETABLES; SEEDS,
FOODSTUFFS FOR ANIMALS, CATTLE FEED BRAN & All being goods Included in class THIRTY ONE (31)
2722852  22/04/2014
SH. ARVIND NARAYAN PARASHER
SH. BRIJESH SHARMA
trading as ;M/S GLOBAL BIOTECH CORPORATION
A-116/22, STREET NO.-20, A-BLOCK, GAMRI EXTENSION, DELHI-110053
MANUFACTURERS AND MERCHANTS
PARTNERSHIP FIRM
Address for service in India/Agents address:
SHARMA & ASSOCIATES.
8, NEW KITCHLU NAGAR, LANE, LUDHIANA -141 001. (PB.).
Used Since :01/06/2010

DELHI
AGRICULTURAL, HORTICULTURAL AND FORESTRY PRODUCTS, GRAINS AND SEEDS; LIVE ANIMALS, BIRDS AND FISH; CUTTLEFISH BONE, BONES FOR DOGS, PRODUCTS FOR ANIMAL LITTER; FRESH FRUITS AND VEGETABLES; FOODSTUFFS FOR ANIMALS, BIRDS AND FISH AND ADDITIVES FOR SUCH FOODSTUFFS, DOG SNACKS (VEG & NON VEG), DOG BISCUITS, CANINES FOOD.
HYGIA

2903915  18/02/2015
ROSARIO COSMETICS PVT.LTD.
602, UNIVERSAL TRADE TOWER, SEC-49, SOHNA ROAD, GURGAON 122001 HARYANA
MERCHANTS & MANUFACTURERS
A COMPANY INCORPORATED UNDER THE COMPANIES ACT, 1956
Address for service in India/Attorney address:
ATTICUS LAW PARTNERS
E-150, LOWER GROUND FLOOR, GREATER KAILASH-II, NEW DELHI-110048

Proposed to be Used
DELHI
GRAINS AND AGRICULTURAL, HORTICULTURAL AND FORESTRY PRODUCTS NOT INCLUDED IN OTHER CLASSES;
LIVE ANIMALS; FRESH FRUITS AND VEGETABLES; SEEDS; NATURAL PLANTS AND FLOWERS; FOODSTUFFS FOR
ANIMALS; MALT
3016336  23/07/2015
RAKESH MODI S/O. SH. RAMKARAN MODI
trading as ;USHA ENTERPRISES
D-56, CHANDPOLE ANAJ MANDI, JAIPUR Rajasthan
Manufacturer and merchants trading as
PROPRIETORSHIP FIRM
Address for service in India/Agents address:
G. D. BANSAL & ASSOCIATES.
M-118-B, MAHESH COLONY, LAXMI MANDIR PHATAK, JAIPUR - 302 015. (RAJASTHAN)
Used Since :01/04/2015
AHMEDABAD
JEERA (CUMIN), AJWAYAN, SOURFF, KASOORI METHI, METHI DANA, TILL SEEDS, SUWA, RAI, TARBOOJ MAGAJ, SABUDANA, SAMA, GRAINS, GROUND NUTS SEEDS (SINGDANA), COCONUTS (COPRA), OIL SEEDS, COCONUT POWDER, SEEDS, CATTLE FEEDS & AGRICULTURAL HORTICULTURAL & FORESTRY PRODUCTS IN CLASS 31.
INTER PLUS
3051938  08/09/2015
SOUTH INDIA KRISHNA OIL AND FATS PVT. LTD.
Unit No. 101, 102A, First Floor, Realtech Copia, Corporate Suites, Plot No. 9, Jasola Distt. Centre, New Delhi - 110025
Manufacturer and Merchant
Address for service in India/Attorney address:
MANISHA SINGH NAIR
C/O LEX ORBIS INTELLECTUAL PROPERTY PRACTICE 709/710 TOLSTOY HOUSE, 15-17 TOLSTOY MARG NEW DELHI 110001
Proposed to be Used
DELHI
Animal foodstuffs and ingredients thereof; animal fattening preparations; bran mash for animal consumption; edible chews for animals; fodder; cattle food; forage; grains for animal consumption; meal for animals; cattle cake; oil cake; palm trees; palms [leaves of the palm tree]; peanut meal for animals; peanut cake for animals; pet food; residual products of cereals for animal consumption; rape cake for cattle; rice meal for forage; salt for cattle; stall food for animals; strengthening animal forage; wheat germ for animal consumption; yeast for animal consumption
3063538  28/09/2015
ATULE AGARWAAL
15, DEEPA PITE LANE, PITAM PURA, DELHI-110034
MERCHANTS & MANUFACTURERS
Address for service in India/Attorney address:
DELHI REGISTRATION SERVICE
PATENT & TRADE MARK ATTORNEYS 52, SUKHDEV Vihar MATHURA ROAD NEW DELHI-110 025
Used Since :01/04/2010
DELHI
MOUTH FRESHNERS AND FLAVOURED SUPARI, SWEET SUPARI
RAS-GANGE
3063918   26/09/2015
RAKESH KUMAR AGRAWAL
trading as ;AGRAWAL ANIMAL FEEDS
D-63/12, R.R. DAYAL ENCLAVE, MAHMOORGANJ, VARANASI (U.P.)
MERCHANTS & MANUFACTURERS

Address for service in India/Attorney address:
MAHTTA & CO
43-B/3, UDHAM SINGH NAGAR, LUDHIANA. 141001 (PUNJAB)
Used Since :01/06/2012

DELHI
Cattle Feed.
XLMIN
3095363  09/11/2015
NEO KUMFURT SOLUTIONS PVT. LTD.
5/43 MOTI NAGAR NEW DELHI 110015
MANUFACTURER AND MERCHANTS
A COMPANY DULY REGISTERED UNDER THE COMPANIES ACT, 1956
Address for service in India/Agents address:
LALJI TRADE MARK CO.
A/48, YOJNA VIHAR, DELHI - 110 092.
Used Since :01/10/2015
DELHI
CATTLE FEED AND POULTRY FEEDS, ANIMAL FOOD STUFFS, MESH CHORI, DOODH DHARA CHORI CAKES, PASHU
CHURI, KHAL, BINOLA (CATTLE FEEDS), OIL CAKES, GRAINS FOR ANIMAL’S CONSUMPTION INCLUDED IN CLASS 31.
NEOLAC
3095364  09/11/2015
NEO KUMFURT SOLUTIONS PVT. LTD.
5/43 MOTI NAGAR NEW DELHI 110015
MANUFACTURERS AND MERCHANTS
A COMPANY DULY REGISTERED UNDER THE COMPANIES ACT, 1956
Address for service in India/Agents address:
LALJI TRADE MARK CO.
A/48, YOJNA VIHAR, DELHI - 110 092.
Used Since :01/10/2015
DELHI
CATTLE FEED AND POULTRY FEEDS, ANIMAL FOOD STUFFS, MESH CHOORI, DOODH DHARA CHOORI CAKES, PASHU CHURI, KHAL, BINOLA (CATTLE FEEDS), OIL CAKES, GRAINS FOR ANIMAL'S CONSUMPTION INCLUDED IN CLASS 31
NIDHI
3109958 28/11/2015
A.M. AGROVET
RAMESH JAIN
BHAWNA JAIN
trading as ;A.M. AGROVET
NEAR GAIB DI PULLI, G.T. ROAD, VILLAGE ALOUR, KHANNA-141401 (PB.)
Merchants & Manufacturers
PARTNERSHIP FIRM
Address for service in India/Attorney address:
RCOL & PARTNERS
D-113, RIDGEWOOD ESTATE, DLF-4, GURGAON
Used Since :25/11/2014
DELHI
OIL CAKE, CATTLE FEED & POULTRY FEED
YOG GURU RAMDEVJI MAHARAJ

3112453   02/12/2015
PATANJALI AYURVED LTD
D-38 INDUSTRIAL AREA HARIDWAR-249401, UTTARAKHAND, INDIA
MANUFACTURER & MERCHANT

Address for service in India/Agents address:
BANSAL & COMPANY
210, JOP PLAZA, {OPP MC DONALD"S} P-2, SECTOR-18, NOIDA-201 301, NCR DELHI. INDIA.

Used Since :31/12/1996

To be associated with:
3108481, 3108534, 3108593, 3108638, 3111796, 3111841, 3112408

DELHI

AGRICULTURAL, HORTICULTURAL AND FORESTRY PRODUCTS AND GRAINS NOT INCLUDED IN OTHER CLASSES;
LIVE ANIMALS; FRESH FRUITS AND VEGETABLES; SEEDS, NATURAL PLANTS AND FLOWERS; FOODSTUFFS FOR
ANIMALS, MALT

REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE words separately. Mark
shall be used as a whole.
3124849  14/12/2015
SH. Pawan Kumar
SH. Vinod Kumar
Manju Bala
Trading as: M/S V. K. Feed Industries
Kaleka Road, Bagha Purana, Distt. Moga, Punjab.
Manufacturers and Merchants
Partnership Firm
Address for service in India/Agents address:
Sharma & Associates.
8, New Kitchlu Nagar, Lane, Ludhiana -141 001. (PB.).
Used Since: 01/01/2002
Delhi
Cattle Feed including Khal, being foodstuffs for animals included in Class-31.
No exclusive rights over the word Dudh Malai Cattle Feed.
S.G. CATTLE FEED

3128348  16/12/2015

SH. DEEPAK SINGLA
trading as ;M/S G. S. AGRO FOOD INDUSTRIES
VPO TALLEWAL, DISTT. BARNALA, PUNJAB.
MANUFACTURERS AND MERCHANTS
PROPRIETORSHIP FIRM

Address for service in India/Agents address:
SHARMA & ASSOCIATES.
8, NEW KITCHLU NAGAR, LANE, LUDHIANA -141 001. (PB.).
Used Since :01/04/2015

DELHI
CATTLE FEED

No exclusive right to the use of the word “CATTLE FEED “. Mark shall be used as whole..
3131338  18/12/2015
SH. MOHAN SARUP
SH. TIRLOK CHAND
SH. INDER MOHAN
trading as ; M/S BIDANI ENTERPRISES
ABOHAR ROAD, FAZILKA, PUNJAB.
MANUFACTURERS AND MERCHANTS
PARTNERSHIP FIRM
Address for service in India/Agents address:
SHARMA & ASSOCIATES.
8, NEW KITCHLU NAGAR, LANE, LUDHIANA -141 001. (PB.).
Used Since :01/04/1991
DELHI
CATTLE FEED INCLUDING KHAL, CHOKER AND CHURI, BEING FOODSTUFFS FOR ANIMALS INCLUDED IN CLASS-31.
GUNJAN
3155290  09/01/2016
SH. SHIV LAL
SH. ROHIT JINDAL
trading as ;M/S HANS INDUSTRIES
C-57, FOCAL POINT, KHANNA, DISTT. LUDHIANA, PUNJAB.
MANUFACTURERS AND MERCHANTS
PARTNERSHIP FIRM
Address for service in India/Agents address:
SHARMA & ASSOCIATES.
8, NEW KITCHLU NAGAR, LANE, LUDHIANA -141 001. (PB.).
Used Since :22/07/1989
DELHI
FOODSTUFFS FOR ANIMALS INCLUDING CATTLE FEED.
SH. SURJIT SINGH
SH. NAIVEEN KUMAR
trading as ;M/S KISAN AGRO PRODUCTS
VILLAGE CHAHAL, POST OFFICE MAJRA JATTAN, TEHSIL BALACHAUR, DISTT. SHAHEED BHAGAT SINGH NAGAR, PUNJAB.
MANUFACTURERS AND MERCHANTS
PARTNERSHIP FIRM
Address for service in India/Agents address:
SHARMA & ASSOCIATES.
8, NEW KITCHLU NAGAR, LANE, LUDHIANA -141 001. (PB.).
Used Since :01/04/2015
DELHI
CATTLE FEED
no exclusive right to the use of the word “CATTLE FEED”. Mark shall be used as whole..
TAJGOLD CATTLE FEED

3180810  09/02/2016

SH. SATNAM SINGH
trading as ;M/S KHAROUD AGRO MILLS
VPO RURKI, TEHSIL & DISTT. FATEHGARH SAHIB, PUNJAB.
MANUFACTURERS AND MERCHANTS
PROPRIETORSHIP FIRM

Address for service in India/Agents address:
SHARMA & ASSOCIATES.
8, NEW KITCHLU NAGAR, LANE, LUDHIANA -141 001. (PB.).
Used Since :01/01/2016

DELHI
CATTLE FEED.
M/S. SHRI ANAND INDUSTRIES (KATNI) PVT. LTD.
SANT KANWAR RAM WARD, ROBERT LINE, MADHAV NAGAR, KATNI (M.P.)
MERCHANTS AND MANUFACTURERS

Address for service in India/Attorney address:
S.SINGH & ASSOCIATES
213, 3RD FLOOR PARMANAND COLONY, DR. MUKHERJEE NAGAR DELHI-9

Used Since: 01/04/2004

MUMBAI
Agricultural, horticultural and forestry products and grains not included in other classes; live animals; fresh fruits and vegetables; seeds, natural plants and flowers; foodstuffs for animals; malt

Subject to no exclusive right over the device of swastik.
3492244  25/02/2017
HESTER BIOSCIENCES LIMITED
trading as ;Hester Biosciences Limited
Pushpak, Level One, Panchvati Circle, Motilal Hirabhai Road, Ahmedabad, Gujarat - 380006, India
Applicant is a Manufacturer & Merchant.
An Indian Public Limited Company
Address for service in India/Attorney address:
NANAVATI & NANAVATI ADVOCATES
7th FLOOR, CORPORATE HOUSE, SARKHEJ - GANDHINAGAR HIGHWAY, JUDGES BUNGLOWS CROSS ROAD,
BODAKDEV, AHMEDABAD - 380054, GUJARAT
Used Since :29/04/1987
To be associated with:
3020980, 3020981

AHMEDABAD
Agricultural, horticultural and forestry products and grains not included in other classes; live animals; fresh fruits and
vegetables; seeds, natural plants and flowers; foodstuffs for animals, malt, Cattle Feed and Poultry Feeds, Feed
Supplements for Animals, Mesh Choori, Doodh Dhara Choori Cakes, Pashu Churi, Khal, Binola (Cattle Feeds), Oil Cakes,
Grains for Animal consumption and allied products included in class 31
3492729 25/02/2017
LAXMAN RAM SHARMA
SHARWAN KUMAR SHARMA
RAJENDRA KUMAR BAGARA
trading as ;VISHNU FOODS AND ENGINEERING
VILLAGE BAGA KA BASS, POST ALISAR, GOVIND GARD, CHOMU, RAJASTHAN.
MANUFACTURER AND MERCHANT
Address for service in India/Agents address:
GAUTAM & COMPANY
LL-47, AMBER TOWER, 1ST FLOOR, SANSAR CHAND ROAD, JAIPUR (RAJ).
Used Since :21/12/2013
AHMEDABAD
CATTLE FEED.
subject to restriction of the goods for sale in the state of RAJASTHAN only.
SESA
3494867  28/02/2017
SESA CARE PRIVATE LIMITED
trading as ;SESA CARE PRIVATE LIMITED
Rocklines House, Ground Floor 912, Museum Road, Bangalore, Karnataka - 560001,
manufacturers and Merchants
BODY INCORPORATE
Address for service in India/Agents address:
ARJUN T. BHAGAT & CO.
6/B SHAHEEN APARTMENT,132 / 1, MODI STREET, POST BOX NO. 1865, FORT, MUMBAI - 400 001.

Proposed to be Used
AHMEDABAD
Agricultural, horticulture and forestry products and grains, living animals, fresh fruits and vegetables, seeds, live plants
and flowers, food-stuffs for animals, malt included in class 31.
ITALICA

3496458   02/03/2017
ITALICA FLOOR TILES LTD
8-A, NATIONAL HIGHWAY, AT : MAKANSAR (BANDHU NAGAR), MORBI - 363642. GUJARAT - INDIA
MANUFACTURER AND MERCHANTS

Address for service in India/Attorney address:
T.C.PATEL & CO.,
229, 2ND FLOOR, GOLDEN PLAZA, OPP. ARYA SAMAJ MANDIR, O/S. RAIPUR GATE, KANKARIA, AHMEDABAD - 380022.
GUJARAT - INDIA.

Proposed to be Used

AHMEDABAD
AGRICULTURAL, HORTICULTURAL AND FORESTRY PRODUCTS AND GRAINS NOT INCLUDED IN OTHER CLASSES,
LIVE ANIMALS, FRESH FRUITS AND VEGETABLES, SEEDS, NATURAL PLANTS AND FLOWERS, FOODSTUFFS FOR
ANIMALS, MALT AND EDIBLE LIME INCLUDED IN CLASS - 31.
3501863  03/03/2017

RENUAL D. KHATRI
RAJESH KUMAR R. KHATRI
PRAKASHKUMAR R. KHATRI

trading as ; M/S. DEVKISHANJI VAKTAJI & SONS

STATION ROAD, HIMMATNAGAR-383 001, DIST : SABARKANTHA, GUJARAT - INDIA
MANUFACTURER AND MERCHANT

Address for service in India/Attorney address:
T.C.PATEL & CO.,
229, GOLDEN PLAZA, OPP. ARYA SAMAJ MANDIR, OUT SIDE RAIPUR GATE, KANKARIA, AHMEDABAD - 380 022

Used Since : 27/12/1972

To be associated with:
1390484
AHMEDABAD

IN RESPECT OF SEEDS AND HYBRID SEEDS INCLUDED IN CLASS - 31.
3503866  04/03/2017
ASHOK KUMAR SHARMA S/O. SH. PARSADI LAL SHARMA
trading as ;SAGAR AGRO INDUSTRIES
G-49, INDUSTRIAL AREA, SALODA, GANGAPUR CITY (RAJASTHAN)
Manufacture and merchants trading as
Address for service in India/Agents address:
G. D. BANSAL & ASSOCIATES.
M-118-B, MAHESH COLONY, LAXMI MANDIR PHATAK, JAIPUR - 302 015. (RAJASTHAN)
Used Since :04/03/2017

AHMEDABAD
SEEDS.

restriction of goods for sale in the state of RAJASTHAN only.
3505235 04/03/2017
KANTIBHAI RAMJIBHAI DALVADI
KANTIBHAI RAMJIBHAI DALVADI
KISHORBHAI RAMJIBHAI DALVADI
trading as ;M/S. R.K.AGRO INDUSTRIES
MORBI -MALIYA CROSS ROAD , NEAR SANDIPANI SCHOOL, HALVAD -363330.DIST. SURENDRANAGAR , GUJARAT.
MANUFACTURER AND MERCHANT
PARTNERSHIP FIRM
Address for service in India/Agents address:
K.C. PATEL & CO.
305,Shivalik-5,Mahalaxmi Cross Road, Paldi,Ahmedabad 380 007 Gujarat
Used Since :01/04/2015
AHMEDABAD
UNPROCESSED PULSES LIKE WHEAT INCLUDED IN CLASS 31.
restriction of goods for sale in the state of GUJARAT only.
3508203   15/03/2017
ARUN KUMAR PADHY
trading as ;JAYGURU INDUSTRIES
B-26,SATELITE TOWN,PO,SATELITE TOWNSHIP,NEAR DABGRAM INDUSTRIAL ESTATE,SILIGURI-734015
MANUFACTURER & MERCHANT
Address for service in India/Attorney address:
BHARATIYA TRADE PROTECT BUREAU
DEY LODGE,1ST FLOOR,NAJRUL SARANI,ASHRAM PARA,SILIGURI-734 001,WEST BENGAL,INDIA.
Used Since :02/04/2008
KOLKATA
MOUTH FRESHNER.
3510235   17/03/2017
NATURE VALLEY FARMS LLP
207, Vedanta Diamond, Sneh Nagar, Near Gawande Layout, Wardha Road, Nagpur - 440015
a Limited Liability Partnership

Address for service in India/Agents address:
Khaitan & Co.
Khaitan & Co. One Indiabulls Centre, 13th Floor, 841 Senapati Bapat Marg, Elphinstone Road, Mumbai 400 013.
Used Since :27/05/2015

MUMBAI
Agricultural, horticultural and forestry products, fresh fruits and vegetables.
DEVI PLATINUM
3535278  27/04/2017
KANHAIYALAL GIRDHARDAS DEVI (INDIAN NATIONAL, PROPRIETOR), TRADING AS KANHAIYALAL GIRDHARDAS DEVI
Aadat Dukan, Main Road 1, Karmala, Solapur - 413203, Maharashtra
A Proprietorship Concern

Address for service in India/Attorney address:
IPR LAW ASSOCIATES (MUMBAI)
201 A, 2nd Floor, Raheja Plaza-I, LBS Marg, Ghatkopar (W), Mumbai - 400 086.

Proposed to be Used
MUMBAI
Raw and unprocessed agricultural, aquacultural, horticultural and forestry products; raw and unprocessed grains and seeds; fresh fruits and vegetables, fresh herbs; natural plants and flowers; bulbs, seedlings and seeds for planting; live animals; foodstuffs and beverages for animals; malt
YASHVANTSINH GHANSHYAMSINH JADEJA
SURVEY NO 111, PLOT NO 29, BH MADHUVAN HOTEL, VARTEJ, BHAVNAGAR
INDIVIDUAL SOLE PROPRIETOR

Address for service in India/Attorney address:
VIPUL J. HINDOCHA, ADVOCATE
9, SWASTIK APPARTMENT, DAWN ROAD, CREASCENT, BHAVNAGAR - 364 001, GUJARAT

Proposed to be Used
AHMEDABAD
CATTLE FEED FOOD FOR ANIMALS

REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE ALL DESCRIPTIVE MATTERS, SUBJECT TO RESTRICTION OF THE GOODS FOR SALE IN THE STATE OF GUJARAT ONLY.
FRUIT MAHAL

3593142    17/07/2017
MR. SHAKEEL AHMED (TRADING AS:- J S FRUITS)
86, NAZAR BAGH, BEHIND SABJI MANDI, JAORA, DIST. RATLAM (M.P.)-457226

Address for service in India/Attorney address:
NAVKAR ASSOCIATES
103 gold plaza, M.G. road indore

Proposed to be Used
MUMBAI
Fresh Fruit & Vegetables, Live Animals included in class 31
3667534  01/11/2017
BASTAR KRISHI UTPADAK PRODUCER COMPANY LIMITED
AMCHO HARIHAR BASTAR BAZAR, POLICE PETROL PUMP KE PASS, LALBAGH, JAGDALPUR, BASTAR,
CHHATTISGARH - 494001

THE TRADE MARK ACT - 1999

Address for service in India/Attorney address:

NAVKAR ASSOCIATES
103 gold plaza, M.G. road indore

Proposed to be Used

MUMBAI

Raw and unprocessed agricultural, aquacultural, horticultural and forestry products; Live animals; Fresh fruits and vegetables, fresh herbs; Natural plants and flowers; Foodstuffs and beverages for animals; Malt; Raw and unprocessed grains and seeds; Bulbs, seedlings and seeds for planting

REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE BASTAR..
SAAVAN

3702752  14/12/2017
VICKY UBHRANI TRADING AS M/S. AYAN SALES CORPORATION
DHAMDA ROAD, CHIKHLI, DURG (C.G.)
A PROPRIETORSHIP CONCERN
Address for service in India/Attorney address:
S. SINGH & ASSOCIATES
213, 3RD FLOOR PARMANAND COLONY, DR. MUKHERJEE NAGAR DELHI-9
Used Since : 26/11/2017
MUMBAI
Scented supari, pan masala, mouth freshner and sounf
3755731  16/02/2018
REKHA RANI PROP. OF PETWHOLESALE.IN
A-27, FF, GHOKLE MARKET, NEAR TIS HAZARI COURT, DELHI-110054
PROPRIETORSHIP

Address for service in India/Attorney address:
IPR SOLUTIONS
204 RG Trade Tower, Netaji Subhash Place Pitampura New Delhi-110034

Proposed to be Used

DELHI

Agricultural, horticultural and forestry products and grains not included in other classes; live animals; fresh fruits and vegetables; seeds, natural plants and flowers; foodstuffs for animals, malt
3759961    21/02/2018
CHIA TAI INDIA PRIVATE LIMITED
1 Floor, Sree Gandha, No. 17-1, Service Road, Geethanjali Layout, New Tippasandra, HAI 3rd Stage, Bangalore – 560 075
Private Limited Company
Address for service in India/Attorney address:
AGRAA LEGAL
2nd Floor, Shivshankar Plaza, #19, Lal Bagh Road, Richmond Circle, Bangalore - 560 027
Proposed to be Used
To be associated with:
3528249, 3528250
CHENNAI
Agriculture and Horticulture, seeds.
VIIKING AGRO

3962416   03/10/2018

VIIKING HARVEST FARMS
S.NO. 55/1 FLAT NO.3, CHATUR APTS, FIRST FLOOR, ERANDWANA, PUNE - 4
Manufacturers
A INDIAN NATIONAL

Proposed to be Used
To be associated with:
3962415

MUMBAI

RAW AND UNPROCESSED AGRICULTURAL, AQUACULTURAL, HORTICULTURAL AND FORESTRY PRODUCTS; RAW AND UNPROCESSED GRAINS AND SEEDS; FRESH FRUITS AND VEGETABLES, FRESH HERBS; NATURAL PLANTS AND FLOWERS; BULBS, SEEDLINGS AND SEEDS FOR PLANTING; LIVE ANIMALS; FOODSTUFFS AND BEVERAGES FOR ANIMALS; MALT
3967773 09/10/2018
VANATHI AYURVEDIC SPA & RESORTS PRIVATE LIMITED
8U/1B JOGODYAN LANE KANKURGACHI KOLKATA WEST BENGAL-700054
PRIVATE LIMITED
Address for service in India/Agents address:
LOVEJEET BEDI
HOUSE NO.2666, HOUSING BOARD COLONY, SECTOR 7, FARIDABAD, HARYANA-121006
Proposed to be Used
KOLKATA
MANUFACTURING OF AGRICULTURAL, HORTICULTURAL AND FORESTRY PRODUCTS.
ROOT RAKSHAK

4020001  07/12/2018

WISDOM ORGANICS (INDIA)
I-6A, Usha Kiran Building, Azadpur, New Delhi-110033

Address for service in India/Attorney address:
AMARENDRA KUMAR DUBEY
501A USHA KIRAN BUILDING AZADPUR, NEW DELHI-110033

Used Since: 01/08/2018

DELHI

AGRICULTURAL, HORTICULTURAL AND FORESTRY PRODUCTS AND GRAINS NOT INCLUDED IN OTHER CLASSES; FRESH FRUITS AND VEGETABLES: SEEDS, NATURAL PLANTS AND FLOORS; FOODSTUFFS FOR ANIMATE.
RADIANCE

4098153  25/02/2019

PANKAJ PROPRIETOR M/S SHRI BALAJI FRUITS
House No - 19, 3rd Floor, Kewal Park Exttn, Azadpur, North West, Delhi - 110033
A Sole Proprietorship Concern

Address for service in India/Attorney address:
ADVOCATE MRS. PARVEEN ARYA
ASIA TAXZONE PVT. LTD., A-105, 4th Floor, Chaudhry Complex, Chander Vihar, I.P Ext., Delhi - 110092

Used Since :19/12/2013

DELHI
Fresh Fruits and Fresh Vegetables, Fresh Fruits, Nuts, Vegetables and Herbs
4108855 06/03/2019
ANTILIA SEEDS PRIVATE LIMITED
Shop No.20, Ground Floor, Satnam Complex, Halvad Sara Road, Halvad, Surendranagar 363330, Gujarat, India
Body Incorporate
Proposed to be Used
AHMEDABAD
Manufacturing of Agriculture products, Food Grains, Seeds including in Class 31.
4128095  26/03/2019
SAKTHI MASALA PRIVATE LIMITED
6, MAMARATHUPALAYAM, ERODE - 638 004
BODY INCORPORATE

Address for service in India/Attorney address:
FACTUM LAW
NO. 32A, KRISHNA STREET, T. NAGAR, CHENNAI - 600 017, TAMIL NADU, INDIA.

Used Since : 01/07/2004

CHENNAI

RAW AND UNPROCESSED AGRICULTURAL, AQUACULTURAL, HORTICULTURAL AND FORESTRY PRODUCTS; RAW AND UNPROCESSED GRAINS AND SEEDS; FRESH FRUITS AND VEGETABLES, FRESH HERBS; NATURAL PLANTS AND FLOWERS; BULBS, SEEDLINGS AND SEEDS FOR PLANTING; LIVE ANIMALS; FOODSTUFFS AND BEVERAGES FOR ANIMALS; MALT
4129007  26/03/2019
KULDIP MAITY
F-6, Geentanjali Park, 18/3A, Kumud Ghoshal Road, Near Kalachand High School, Ariadaha, North 24 Parganas, Kolkata - 700057, West Bengal, India.
Individual
Address for service in India/Agents address:
DASWANI & DASWANI,
DASWANI HOUSE, GREEN ARCES, 23B, AHRIPUKUR 1ST LANE, KOLKATA - 700 019.
Proposed to be Used
KOLKATA
Agricultural, Horticultural and forestry products and raw and unprocessed grains; live animals; fresh fruits and vegetables; seeds, natural plants and flowers, food stuffs for animal; malt.
4129760  27/03/2019
SHENG LONG BIO TECH INDIA PRIVATE LIMITED
Plot No.11/1, Part – A, SIPCOT Industrial Park, Thervoy Kandigai Village, Gummidipoondi Taluk, Thiruvallur District – 601 202,
Tamil Nadu
Private Limited Company
Address for service in India/Attorney address:
POOJASHREE
F-97, 4th Floor, Anna Nagar (East), Chennai - 600102, Tamil Nadu

Proposed to be Used
CHENNAI
RAW AND UNPROCESSED AGRICULTURAL, AQUACULTURAL, HORTICULTURAL AND FORESTRY PRODUCTS; RAW
AND UNPROCESSED GRAINS AND SEEDS; FRESH FRUITS AND VEGETABLES, FRESH HERBS; NATURAL PLANTS AND
FLOWERS; BULBS, SEEDLINGS AND SEEDS FOR PLANTING; LIVE ANIMALS; FOODSTUFFS AND BEVERAGES FOR
ANIMALS; MALT
KAIRA DISTRICT CO-OPERATIVE MILK PRODUCER'S UNION LIMITED
AMUL DAIRY ROAD, ANAND, GUJARAT STATE, INDIA

Address for service in India/Agents address:
P. S. PAI & CO.
SIR VITHALDAS CHAMBERS,16, APOLLO STREET, FORT, MUMBAI - 400 001,INDIA.

Used Since : 04/04/2015

To be associated with:
517962, 2682662

AHMEDABAD

FOODSTUFFS, FOR ANIMALS, CATTLE FOOD COMPOSITIONS; CATTLE FATTENING ESSENCES, OIL CAKES, MALT, RAW AND UNPROCESSED GRAINS AND SEEDS; OTHER FOOD STUFFS FOR ANIMALS.
RAJEEV SOUNDER RAJAN
IC-1/1105, Ivory Court, Essel Towers, MG Road, Gurugram-122001, Haryana
Proprietor

Address for service in India/Attorney address:
POOJASHREE
F-97, 4th Floor, Anna Nagar (East), Chennai - 600102, Tamil Nadu
Used Since :04/03/2019

DELHI
RAW AND UNPROCESSED AGRICULTURAL, AQUACULTURAL, HORTICULTURAL AND FORESTRY PRODUCTS; RAW AND UNPROCESSED GRAINS AND SEEDS; FRESH FRUITS AND VEGETABLES, FRESH HERBS; NATURAL PLANTS AND FLOWERS; BULBS, SEEDLINGS AND SEEDS FOR PLANTING; LIVE ANIMALS; FOODSTUFFS AND BEVERAGES FOR ANIMALS; MALT.PET FOOD
VIVA GLOBIZE
NO.42/4, KALAS BAGARGUNDA STREET, VELLORE - 632001, TAMIL NADU, INDIA
AN INDIAN PARTNERSHIP FIRM

Address for service in India/Attorney address:
ADI LEGAL SOLUTIONS
OLD NO:4/2,NEW NO:9/2, ARMENIAN STREET, 2ND FLOOR, PARRYS, CHENNAI-600 001, INDIA

Used Since :07/11/2018

CHENNAI
AGRICULTURAL, HORTICULTURAL AND FORESTRY PRODUCTS AND GRAINS NOT INCLUDED IN OTHER CLASSES, LIVE ANIMALS, FRESH FRUITS AND VEGETABLES, SEEDS, NATURAL PLANTS AND FLOWERS, FOODSTUFFS FOR ANIMALS, MALT, CEREAL SEEDS, GRAINS [SEEDS], PLANT SEEDS
4132916  29/03/2019
RACHIT KATYAL (TRADING AS ARK AQUATICS)
C-3/255, 1st FLOOR, JANAK PURI, DELHI-110058
PROPRIETOR
Address for service in India/Attorney address:
GUPTA ITPC AND ASSOCIATES
S-85, SCHOOL BLOCK, SHAKARPUR, DELHI-110092

Proposed to be Used
DELHI
FOOD FOR AQUARIUM FISH, AQUARIUM FISH, LIVE AQUARIUM CORAL, LIVE PLANTS USED AS AQUARIUM AND SCAPES, FOOD STUFFS FOR ANIMAL, PET FOOD.
RAJVIJAY

4133084  30/03/2019

RAJMATA VIJAYARAJE SCINDIA KRISHI VISHWA VIDYALAYA
Raja Pancham Singh Marg, Gwalior - 474002, Madhya Pradesh
A Statutory Body

Address for service in India/Attorney address:

IPR LAW ASSOCIATES (MUMBAI)
201 A, 2nd Floor, Raheja Plaza-I, LBS Marg, Ghatkopar (W), Mumbai - 400 086.

Proposed to be Used

MUMBAI

Agricultural seeds, agriculture, horticulture, forestry products, wheat, grains, cattle foods
FRISZON
4133460     30/03/2019
ASHWIN PRABHU TRADING AS FRISZON FOODS
A4, 4TH FLOOR, HIMADHRI, NO. 36, RAMAN STREET, T.NAGAR, CHENNAI - 600 017.
single firm

Address for service in India/Agents address:
P. C .N. RAGHUPATHY.
NEW # 66 (OLD # 38), ADITHANAR SALAI, PUDUPET, CHENNAI - 600 002.

Proposed to be Used
CHENNAI
Packaged meal kits consisting of fresh fruits, vegetables, fresh beans, fresh herbs, fresh nuts and unprocessed edible seeds; Fresh fruits and vegetables; Fresh nuts and unprocessed edible seeds; Fresh herbs; Fresh beans; Unprocessed grains for eating
CBCE+

4133651  30/03/2019

VARSHAL ARORA, PROPRIETOR M/S IZDA HEALTHCARE
PLOT NO. 1, OPP. ANAND VIHAR GATE, KULDEEP NAGAR, AMBALA CANTT-133001, HARYANA

Address for service in India/Agents address:
K.G. MAHESHWARI AND ASSOCIATES
7-A, TRIBUNE COLONY, AMBALA CANTT-133001 (HARYANA)

Used Since: 19/09/2018

DELHI
ANIMAL FEEDS AND FEEDSTUFFS
IZACAL
4133652  30/03/2019
VARSHAL ARORA, PROPRIETOR M/S IZDA HEALTHCARE
PLOT NO. 1, OPP. ANAND VIHAR GATE, KULDEEP NAGAR, AMBALA CANTT-133001, HARYANA
PROPRIETOR
Address for service in India/Agents address:
K.G. MAHESHWARI AND ASSOCIATES
7-A, TRIBUNE COLONY, AMBALA CANTT-133 001 (HARYANA)
Used Since :04/07/2018
DELHI
ANIMAL FEEDS AND FEEDSTUFFS
IDVOLIV

4133653  30/03/2019

VARSHAL ARORA, PROPRIETOR M/S IZDA HEALTHCARE
PLOT NO. 1, OPP. ANAND VIHAR GATE, KULDEEP NAGAR, AMBALA CANTT-133001, HARYANA
PROPRIETOR

Address for service in India/Agents address:
K.G. MAHESHWARI AND ASSOCIATES
7-A, TRIBUNE COLONY, AMBALA CANTT-133 001 (HARYANA)
Used Since : 26/06/2018
DELHI

ANIMAL FEEDS AND FEEDSTUFFS
VIME-H

4133654  30/03/2019
VARSHAL ARORA, PROPRIETOR M/S IZDA HEALTHCARE
PLOT NO. 1, OPP. ANAND VIHAR GATE, KULDEEP NAGAR, AMBALA CANTT-133001, HARYANA
PROPRIETOR

Address for service in India/Agents address:
K.G. MAHESHWARI AND ASSOCIATES
7-A, TRIBUNE COLONY, AMBALA CANTT-133 001 (HARYANA)
Used Since :20/07/2018
DELHI
ANIMAL FEEDS AND FEEDSTUFFS
OVASTIM

4133655  30/03/2019
VARSHAL ARORA, PROPRIETOR M/S IZDA HEALTHCARE
PLOT NO. 1, OPP. ANAND VIHAR GATE, KULDEEP NAGAR, AMBALA CANTT-133001, HARYANA
PROPRIETOR

Address for service in India/Agents address:
K.G. MAHESHWARI AND ASSOCIATES
7-A, TRIBUNE COLONY, AMBALA CANTT-133 001 (HARYANA)

Proposed to be Used
DELHI
ANIMAL FEEDS AND FEEDSTUFFS
4134549 02/04/2019
LANDCRAFT AGRO LLP
BUILDING NO. 1, BALAJI APARTMENTS, ICHALKARANJI, KOLHAPUR, MAHARASHTRA - 416115.
A Limited Liability Partnership
Address for service in India/Attorney address:
KUNAL KHANNA & CO.
45/11, EAST PATEL NAGAR, NEW DELHI - 110008
Proposed to be Used
MUMBAI
Raw and unprocessed agricultural, aquacultural, horticultural and forestry products; Live animals; Fresh fruits and vegetables, fresh herbs; Natural plants and flowers; Foodstuffs and beverages for animals; Malt; Raw and unprocessed grains and seeds; Bulbs, seedlings and seeds for planting included in class 31.
YELLOW LEAF

4134737 02/04/2019
MANOJ GUPTA TRADING AS M/S MANOJ TRADING CO.
18/44B, SHANTI SAROVER COLONY, RAMGHAT ROAD, ALIGARH - 202 001 (U.P.) INDIA.
SINGLE FIRM

Address for service in India/Agents address:
P. K. ARORA
TAJ TRADE MARKS PVT. LTD, 110 ANAND VRINDAVAN SANJAY PLACE AGRA(U.P)

Proposed to be Used
DELHI
AGRICULTURAL, HORTICULTURAL AND FORESTRY PRODUCTS AND GRAINS, PULSES, LIVE ANIMALS, FRESH FRUITS AND VEGETABLES, SEEDS, NATURAL PLANTS AND FLOWERS; FOODSTUFFS FOR ANIMALS, MALT.
NEPOTISM MARKETING AND AGRO
4134904  02/04/2019
NEPOTISM MARKETING AND AGRO LLP
POST OFFICE KE SAMNE BAROT MOHALLA SANTPUR VIA ABUROAD SIROHI RJ 307026 IN
THE TRADEMARK ACT-1999

Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031

Proposed to be Used
AHMEDABAD
Raw and unprocessed agricultural, aquacultural, horticultural and forestry products; Raw and unprocessed grains and seeds; Fresh fruits and vegetables, fresh herbs; Natural plants and flowers; Bulbs, seedlings and seeds for planting; Live animals; Foodstuffs and beverages for animals; Malt
4135138  02/04/2019
DETAILING DEVILS INDIA PRIVATE LIMITED
FF, Plot No.2 Junction at Eighty Feet Road Near, Bal Bharti Public School, Pitampura, Delhi North, Delhi-110034
Used Since: 11/09/2017
DELHI
Live animals, fresh fruits and vegetables, seeds, natural plants and flowers, foodstuffs for animals, malt as are included in Class 31.
EELAB
4135997  03/04/2019
ANIMESH GHOSH
B1, 203, SIVERMOON CHS, PAN CARD CLUB ROAD, NEAR PRIDE VALENCIA, BANER, PUNE - 411045
Proposed to be Used
MUMBAI
AGRICULTURAL, HORTICULTURAL AND FORESTRY PRODUCTS AND GRAINS NOT INCLUDED IN OTHER CLASSES; LIVE ANIMALS; FRESH FRUITS AND VEGETABLES; SEEDS, NATURAL PLANTS AND FLOWERS; FOODSTUFFS FOR ANIMALS, MALT
PRASHANT RATHEE
201, TOWER 9, THE CLOSE NORTH, NIRVANA COUNTRY, SECTOR-50, NEAR NIRVANA COURTYARD, GURGOAN, HARYANA-122018
INDIVIDUAL

Address for service in India/Attorney address:
VIKAS TYAGI
C-1025/4, INDIRA NAGAR, LUCKNOW - 226016, UTTAR PRADESH, INDIA

Proposed to be Used
DELHI
Raw and unprocessed agricultural, aquacultural, horticultural and forestry products; Raw and unprocessed grains and seeds; Fresh fruits and vegetables, fresh herbs; Natural plants and flowers; Bulbs, seedlings and seeds for planting; Live animals; Foodstuffs and beverages for animals; Malt
4136048  02/04/2019
DEEPAK AGARWAL M/S FUNDILAL NAND KISHORE
HAJI, SANNU MARKET COMPOUND, A.B. ROAD, SHIVPURI, MADHYA PRADESH-473551
Sole Proprietorship

Address for service in India/Agents address:
ANSHU
7/300A, LALITA PARK, LAKSHMI NAGAR, DELHI-110092.

Proposed to be Used
MUMBAI
Raw and unprocessed agricultural, aquacultural, horticultural and forestry products; Raw and unprocessed grains and seeds; Fresh fruits and vegetables, fresh herbs; Natural plants and flowers; Bulbs, seedlings and seeds for planting; Live animals; Foodstuffs and beverages for animals; Malt
MAMI
4136449  03/04/2019
JITENDER KUMAR
C/o Satya Prakash, Old Bus Stand, Tapukara, Alwar
Mami supari
PROPREITOR
Used Since: 01/04/2019
AHMEDABAD
SUPARI
4136634 03/04/2019
VISHAL MHASU JADHAV TRADING AS M/S. ECOKISAN FARMS MARKETING COMPANY
AT SONEWADI, POST- NAITALE, TAL- NIPHAD, DISTT, NASHIK-422303, MAHARASHTRA
A PROPRIETORSHIP CONCERN
Address for service in India/Attorney address:
S.SINGH & ASSOCIATES
213, 3RD FLOOR PARMANAND COLONY, DR. MUKHERJEE NAGAR DELHI-9

Proposed to be Used
MUMBAI
Agricultural, horticultural and forestry products; fresh fruits and vegetables, seeds, natural plant and flowers
4136728  04/04/2019
RAGHAV INDUSTRIES.
TULSI INDUSTRIAL ESTATE, PLOT NO. 90.BEHIND JAMVADI GIDC GONDAL-360311, DIST RAJKOT (GUJARAT) – INDIA
PARTNERSHIP FIRM
Address for service in India/Attorney address:
RAMESH G. SABAD
YADUNANDAN 3-KISHANPARA B/H OLD CANCER HOSPITAL OPP SHREE PALACE RAJKOT - 360001, GUJARAT, INDIA.

Proposed to be Used

AHMEDABAD
Hybrid wheat seeds, Agricultural seeds, Seeds, Horticultural seeds, Hydroponic seeds, Unprocessed seeds, Raw seeds, Flower seeds, Natural seeds, Vegetable seeds, Vegetable seeds, Crop seeds, Sowing seeds, Grass seeds, Fruit seeds,
Trade Marks Journal No: 1903, 27/05/2019 Class 31

4136759 03/04/2019
AMAN SINHA
#219, ASSET ALCAZAR, V.KALLAHALLI, SARJAPUR ROAD, DOMMASANDRA BENGALURU 562125
THE TRADEMARK ACT-1999
Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031

Proposed to be Used
CHENNAI
Raw and unprocessed agricultural, aquacultural, horticultural and forestry products; Raw and unprocessed grains and seeds; Fresh fruits and vegetables, fresh herbs; Natural plants and flowers; Bulbs, seedlings and seeds for planting; Live animals; Foodstuffs and beverages for animals; Malt
TEJA LAXMI

4137347  04/04/2019
BHAGWAN KUMAR TAPRIA TRADING AS : SHUBH LAXMI OIL INDUSTRIES
BASNI ROAD, NAGAUR, RAJASTHAN
PROPRIETORSHIP
Address for service in India/Agents address:
GAUTAM & COMPANY
LL-47, AMBER TOWER, 1ST FLOOR, SANSAR CHAND ROAD, JAIPUR (RAJ).

Proposed to be Used
AHMEDABAD
CATTLE FEED, OIL CAKE.
CHOPAYA

4137351  04/04/2019

BHAGWAN KUMAR TAPRIA TRADING AS : SHUBH LAXMI OIL INDUSTRIES
BASNI ROAD, NAGAUR, RAJASTHAN
PROPRIETORSHIP

Address for service in India/Agents address:
GAUTAM & COMPANY
LL-47, AMBER TOWER, 1ST FLOOR, SANSAR CHAND ROAD, JAIPUR (RAJ).

Proposed to be Used
AHMEDABAD
CATTLE FEED, OIL CAKE
SHRIRAM 737
4137456  04/04/2019

DCM SHRIRAM LIMITED
trading as ;DCM SHRIRAM LIMITED

IST FLOOR, KANCHENJUNGA BUILDING, BARAKHAMBA ROAD, NEW DELHI-110001.
MANUFACTURERS AND MERCHANTS

Address for service in India/Attorney address:
LEX CORPUS

SHRIRAM FERTILISERS & CHEMICALS (A UNIT OF DCM SHRIRAM LTD.), 2ND FLOOR,19, KIRTI MAHAL, RAJENDRA
PLACE, NEW DELHI-110008

Proposed to be Used
To be associated with:
1608371, 1608372

DELHI
SEED
SHRIRAM FLANNA
4137459    04/04/2019

DCM SHRIRAM LIMITED
trading as ;DCM SHRIRAM LIMITED

IST FLOOR, KANCHENJUNGA BUILDING, BARAKHAMBA ROAD, NEW DELHI-110001.

MANUFACTURERS AND MERCHANTS

Address for service in India/Attorney address:
LEX CORPUS

SHRIRAM FERTILISERS & CHEMICALS (A UNIT OF DCM SHRIRAM LTD.), 2ND FLOOR,19, KIRTI MAHAL, RAJENDRA
PLACE, NEW DELHI-110008

Proposed to be Used

To be associated with:
3913226, 3913227, 3913228

DELHI
SEED
SHRIRAM LOMA
4137464    04/04/2019
DCM SHRIRAM LIMITED
trading as; DCM SHRIRAM LIMITED
IST FLOOR, KANCHEJUNGA BUILDING, BARAKHAMBA ROAD, NEW DELHI-110001.
MANUFACTURERS AND MERCHANTS
Address for service in India/Attorney address:
LEX CORPUS
SHRIRAM FERTILISERS & CHEMICALS (A UNIT OF DCM SHRIRAM LTD.), 2ND FLOOR,19, KIRTI MAHAL, RAJENDRA
PLACE, NEW DELHI-110008
Proposed to be Used
DELHI
SEED
SHRIRAM LYRA

4137465  04/04/2019

DCM SHRIRAM LIMITED

trading as ;DCM SHRIRAM LIMITED

IST FLOOR, KANCHEJUNGA BUILDING, BARAKHAMBA ROAD, NEW DELHI-110001.

MANUFACTURERS AND MERCHANTS

Address for service in India/Attorney address:

LEX CORPUS

SHRIRAM FERTILISERS & CHEMICALS (A UNIT OF DCM SHRIRAM LTD.), 2ND FLOOR,19, KIRTI MAHAL, RAJENDRA PLACE, NEW DELHI-110008

Proposed to be Used

To be associated with:

1608369, 1608371

DELHI

SEED
SHRIRAM TANIKA

4137476  04/04/2019

DCM SHRIRAM LIMITED

trading as ;DCM SHRIRAM LIMITED

IST FLOOR, KANCHEMJUNGA BUILDING, BARAKHAMBA ROAD, NEW DELHI-110001.

MANUFACTURERS AND MERCHANTS

Address for service in India/Attorney address:

LEX CORPUS

SHRIRAM FERTILISERS & CHEMICALS (A UNIT OF DCM SHRIRAM LTD.), 2ND FLOOR, 19, KIRTI MAHAL, RAJENDRA PLACE, NEW DELHI-110008

Proposed to be Used

To be associated with:

3913218

DELHI

SEED
NUTTY VIKTOR
4138014 04/04/2019
BRAHMIN'S FOODS INDIA PRIVATE LIMITED
MANAKKAD P.O., THODUPUZHA, IDUKKI-685 608, KERALA STATE, INDIA

Body Incorporate

Address for service in India/Attorney address:
LAWYERS' ARCADE
SUPEX CORNER, 2ND FLOOR, SUB REGISTRAR OFFICE ROAD, NEAR GOVT, TRAINING SCHOOL, KANNUR-670 002. KERALA, INDIA.

Proposed to be Used
CHENNAI
Agricultural, horticultural and forestry products and grains not included in other classes, live animals, fresh and vegetables, seeds, natural plants and flowers, foodstuffs for animals, malt, fresh fruits, almonds (fruits), mixed fruits, berries, nuts, vegetables and herbs, raw nuts, kola nuts, unproceessed nuts, fresh pine nuts.
Trade Marks Journal No: 1903, 27/05/2019 Class 31

4138190 04/04/2019
JAYPRAKASH GIRI
M805, SUN VALLEY, NEAR NEW COLLECTORATE CITY CENTRE EXTN., GWALIOR - 474001
THE TRADE MARK ACT-1999

Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031

Proposed to be Used
MUMBAI
Raw and unprocessed agricultural, aquacultural, horticultural and forestry products; Raw and unprocessed grains and seeds; Fresh fruits and vegetables, fresh herbs; Natural plants and flowers; Bulbs, seedlings and seeds for planting; Live animals; Foodstuffs and beverages for animals; Malt
4138679  04/04/2019
SRI PRIYA V
No: 8 S S Nagar, Annaiyappar street, Nalam palayam, Coimbatore - 641006
Individual
Address for service in India/Agents address:
C. PRAKASH
1A, Post Office Road, 1st floor, Krishnaswamy Nagar, Ramanathapuram, Coimbatore-641045.

Proposed to be Used
CHENNAI
Raw and unprocessed agricultural, aquacultural, horticultural and forestry products; Raw and unprocessed grains and seeds; Fresh fruits and vegetables, fresh herbs; Natural plants and flowers; Bulbs, seedlings and seeds for planting; Live animals; Foodstuffs and beverages for animals; Malt
HiEnFat

4139372  05/04/2019

HIGHTECH ENERGY FEEDS INDIA PVT. LTD

“Unit No.1, 1st Floor, The Synergy, Plot No.70/21, Law College Rd, Pune – 411004 India

Address for service in India/Attorney address:

ASHISH KHERKAR

Bhate & Ponkshe 12, Venumadhav Apts, 104/7, Off Lane No.14, Prabhat Road, Pune, 411004, M.S, India +91-20-25437021,25437022

Proposed to be Used

MUMBAI

Cattle food, animal foodstuffs, by-products of the processing of cereals for animal consumption.
4139641  06/04/2019
ALOKE BHATNAGAR
C-152, NIRMAN VIHAR, SHAKARPUR, EAST DELHI, DELHI- 110092
INDIVIDUAL
Address for service in India/Agents address:
POONAM AGARWAL
RJT-205, 2nd floor, Rajendra Jaina Tower, Wazirpur Ind. Area, New Delhi-110052.

Proposed to be Used
DELHI
FRESH FRUITS AND VEGETABLES;
M/S OM SHRI SHUBH LABH AGRITECH PVT. LTD.
G-1, Shiva Arced, Kailash Vihar, City Center, Gwalior - 474011 (M.P.)
company registered under companies act 2013

Address for service in India/Agents address:
J.P. ASSOCIATES ADVOCATE.
320 - Tulsi Vihar, Near S.B.I. Zonal Office, City Centre, Gwalior -474 011 (M.P.).

Proposed to be Used
To be associated with:
3576101

MUMBAI
Agricultural, horticultural and forestry products and grains not included in other classes; live animals; fresh fruits and vegetables; seeds, natural plants and flowers; foodstuffs for animals, malt.
Goofy Tails
4140395 08/04/2019
KARAN GUPTA
F-71, PREET VIHAR, DELHI-110092
PROPRIETOR
Address for service in India/Attorney address:
BALAJI ITL AND ASSOCIATES
SATYAM BUILDING U-136,2ND FLOOR, VIKAS MARG, SHAKARPUR, DELHI-110092
Used Since :07/06/2017
DELHI
Dog Biscuits ; Dog Food ; Edible chews for dogs; Edible dog treats; Edible chewing bones for dogs; Beverages for dogs; Canned foodstuffs for dogs.
Trade Marks Journal No: 1903, 27/05/2019  Class 31

4140396  08/04/2019  

KARAN GUPTA  
A-89,GROUND FLOOR, DDA SHED PHASE- 2, OKHLA, DELHI- 110020  
PROPRIETOR  

Address for service in India/Attorney address: 
BALAJI ITL AND ASSOCIATES  
SATYAM BUILDING U-136,2ND FLOOR, VIKAS MARG, SHAKARPUR, DELHI-110092  

Proposed to be Used  
DELHI  
Dog Biscuits ; Dog Food ; Edible chews for dogs; Edible dog treats; Edible chewing bones for dogs; Beverages for dogs; Canned foodstuffs for dogs.
4140840 08/04/2019
SHAKTI VARDHAK HYBRID SEEDS (P) LTD,
97-98, NEW RISHI NAGAR, HISAR, HARYANA.
Body Incorporate
Address for service in India/Attorney address:
LALJI ADVOCATES
A-48, Yojna Vihar, Delhi-110092
Used Since: 01/04/2017
DELHI
SEEDS AND GRAINS.
4140841 08/04/2019
SHAKTI VARDHAK HYBRID SEEDS (P) LTD.
97-98, NEW RISHI NAGAR, HISAR, HARYANA.
Body Incorporate
Address for service in India/Attorney address:
LALJI ADVOCATES
A-48, Yojna Vihar, Delhi-110092
Used Since: 01/04/2016
DELHI
SEEDS AND GRAINS.
4140842  08/04/2019
SHAKTI VARDHAK HYBRID SEEDS (P) LTD.
97-98, NEW RISHI NAGAR, HISAR, HARYANA.
Body Incorporate
Address for service in India/Attorney address:
LALJI ADVOCATES
A-48, Yojna Vihar, Delhi-110092
Used Since :01/04/2017
DELHI
SEEDS AND GRAINS.
4140843  08/04/2019
SHAKTI VARDHAK HYBRID SEEDS (P) LTD.
97-98, NEW RISHI NAGAR, HISAR, HARYANA.
Body Incorporate
Address for service in India/Attorney address:
LALJI ADVOCATES
A-48, Yojna Vihar, Delhi-110092
Used Since :01/04/2018
DELHI
SEEDS AND GRAINS.
4141146  08/04/2019
SHAILESHKUMAR PRATAPSINH PARMAR
4, DHARTI COMPLEX, VRUNDAVAN CHAR RASTA, AMBAJI HIGHWAY ROAD, KHERALU-384325. DIST. MAHESANA, GUJARAT - 384325
THE TRADE MARK ACT-1999
Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031

Proposed to be Used
AHMEDABAD
Raw and unprocessed agricultural, aquacultural, horticultural and forestry products; Raw and unprocessed grains and seeds; Fresh fruits and vegetables, fresh herbs; Natural plants and flowers; Bulbs, seedlings and seeds for planting; Live animals; Foodstuffs and beverages for animals; Malt
VANASREE
4142295   09/04/2019
HILL RANGE TRIBAL FARMERS PRODUCER COMPANY LIMITED
VELIYKKAL HOUSE, MATHAIPPARA P.O, KANNAMPADY, UPPUTHARA, IDUKKI (DT), KERALA STATE, PIN: 685505, INDIA
Body Incorporate
Address for service in India/Attorney address:
ANZAR M A
LAW DESK INDIA,GROUND FLOOR LEAGUE HOUSE, MARKET ROAD NORTH,ERNAKULAM,KOCHI,KERALA,INDIA,PIN-682 018
Used Since :14/10/2016
CHENNAI
AGRICULTURAL, HORTICULTURAL AND FORESTRY PRODUCTS AND GRAINS NOT INCLUDED IN OTHER CLASSES; LIVE ANIMALS; FRESH FRUITS AND VEGETABLES; SEEDS, NATURAL PLANTS AND FLOWERS; FOODSTUFFS FOR ANIMALS, MALT BEING INCLUDED IN CLASS 31
PUSHPA RAGHAV P/O PRISTINE RO SYSTEM
trading as; Pristine RO System
V.P.O. KHERLA, TEH SOHNA, DISTT. GURGAON, HARYANA.
MANUFACTURER & TRADER
Address for service in India/Agents address:
LEGALESE LAW FIRM
H. NO.-285, SECTOR-14, GURGAON, HARYANA
Used Since :01/04/2009
DELHI
MINERAL WATER & PACKAGED WATER
FIZZ JEERA MASALA

2583193  21/08/2013
MEGHA FRUIT PROCESSING PRIVATE LIMITED
trading as ;MEGHA FRUIT PROCESSING PRIVATE LIMITED
NARIMOGARU POST AND VILLAGE, PUTTUR TALUK, PUTTUR, DAKSHINA KANNADA DISTRICT, KARNATAKA STATE - 574202
MANUFACTURERS AND DEALERS
A PRIVATE LIMITED COMPANY REGISTERED UNDER THE COMPANIES ACT, 1956

Address for service in India/Attorney address:
VINAYAK KAMATH K.
No.208, 2nd Floor, OmChambers, Bhavanthi street, Mangalore, D.K., Karnataka State.
Used Since :30/12/2009

CHENNAI
BEVERAGES (NON ALCOHOLIC)

Subject to the mark is allowed as whole and no exclusive rights to the descriptive matters separately except substantially as shown in the form of representation..
ANIL KUMAR SOLANKI
trading as ;HOMY AGRO FOODS
PLOT NO. 4, ANAND INDUSTRIAL AREA, MOHAN NAGAR, GHAZIABAD, UP-201007
MANUFACTURERS AND MERCHATS
Address for service in India/Attorney address:
SAI ASSOCIATES
B -5A GALI NO 38 BLOCK B PART II KAUSIK ENCLAVE BURARI DELHI 84
Used Since :20/08/2012
DELHI
BEERS, MINERAL AND AERATED WATERS, AND OTHER NON-ALCOHOLIC DRINKS, FRUIT DRINKS AND FRUIT JUICES, SYRUPS AND OTHER PREPARATIONS FOR MAKING BEVERAGES ITEMS IN CLASS 32.
MIMANSA

2918385  09/03/2015

CHINMAYANAND S/O., RAMSWAROOP

trading as ;Chinmayanand S/o., Ramswaroop

H.No. -79, Bhagirath Nagar, Ganga Vihar, Shekhpur, Haridwar (U.P.)

Manufacturer & Merchants

Indian Individual

Address for service in India/Attorney address:

DP SONI
105, Mahasagar Corporate, Manormaganj Main Road, Indore (M.P.)Pin-452001

Used Since :20/10/2014

DELHI

Packaged Drinking, Mineral, R.O. & other Drinking Water, Fruit Juices, all kind of Non-Alcoholic, Soft drinks, Syrups, Beverages.
H2OMANTRA
3048494  05/09/2015
PRAVEEN TIWARI
trading as ;goods
26/12, Cassia Road, Shipra Sun City, Indirapuram, Ghaziabad, Uttar Pradesh-201014
GOODS
Address for service in India/Agents address:
VIJAY KUMAR SHARMA
D-361, GROUND FLOOR, STREET NO.12, LAXMI NAGAR, NEW DELHI-110 092.
Used Since :01/09/2015
DELHI
Beers, mineral and aerated waters, and other non-alcoholic drinks; fruit drinks and fruit juices; syrups and other preparations for making beverages
3048496  05/09/2015
PRAVEEN TIWARI
trading as :goods
26/12, Cassia Road, Shipra Sun City, Indirapuram, Ghaziabad, Uttar Pradesh-201014
GOODS
Address for service in India/Agents address:
VIJAY KUMAR SHARMA
D-361, GROUND FLOOR, STREET NO.12, LAXMI NAGAR, NEW DELHI-110 092.
Used Since :01/09/2015
To be associated with:
3048494
DELHI
Beers, mineral and aerated waters, and other non-alcoholic drinks; fruit drinks and fruit juices; syrups and other preparations for making beverages
3052288    07/09/2015
TOTO LIMITED
Level 1, Blue Harbour business Centre, Ta’ Xbiex, Yacht Marina, Ta’ Xbiex, XBX 1027, MALTA
Manufacturers and Merchants
a company organized and existing under the laws of Malta
Address for service in India/Attorney address:
REMFRY & SAGAR
REMFRY HOUSE AT THE MILLENIUM PLAZA SEC 27, GURGAON 122009, NEW DELHI NATIONAL CAPITAL REGION INDIA
Used Since :30/11/2011
DELHI
Mineral and aerated waters and other non-alcoholic beverages; fruit beverages and fruit juices; syrups and other preparations for making beverages
THE MARK SHALL BE LIMITED TO THE COLOURS AS SHOWN IN THE REPRESENTATION ON THE FORM OF THE APPLICATION.
3052290  07/09/2015
TOTO LIMITED
Level 1, Blue Harbour business Centre, Ta’ Xbiex, Yacht Marina, Ta’ Xbiex, XBX 1027, MALTA
Manufacturers and Merchants
a company organized and existing under the laws of Malta

Address for service in India/Attorney address:
REMFRY & SAGAR
REMFRY HOUSE AT THE MILLENIUM PLAZA SEC 27, GURGAON 122009, NEW DELHI NATIONAL CAPITAL REGION INDIA

Proposed to be Used
DELHI
Mineral and aerated waters and other non-alcoholic beverages; fruit beverages and fruit juices; syrups and other preparations for making beverages

The applicant wishes to claim the colours shades of blue and white as elements of the mark.
English Vinglish

3058190  17/09/2015

SHREE GANGOUR SWEETS ( INTERNATIONAL ) LLP
trading as ;SHREE GANGOUR SWEETS ( INTERNATIONAL ) LLP
Shop No.-41, Juhu Supreme , Shop - Centre , Gulmohar Cross Road No.- 9 , Juhu , Mumbai -400049
Manufacturer & Merchants
Company Incorporated under Law through Director
Address for service in India/Attorney address:
DP SONI
105, Mahasagar Corporate , Manormaganj Main Road , Indore (M.P.)Pin-452001
Used Since :29/05/2015

MUMBAI
Packaged Drinking Water , Non alcoholic Beverages , Juice , Fruit Juice , Soda & cold drink .
KLOKTER

3069717   05/10/2015
MR. RAJIV MUKUL
trading as ;ZEE LABORATORIES
UCHANI, GT ROAD, KARNAL - 132001, HARYANA
MERCHANTS & MANUFACTURERS
Address for service in India/Agents address:
SIDDHARTH BAMBHA ADV.
28/44, PUNJABI BAGH, (W) NEW DELHI-26

Proposed to be Used
DELHI
BEERS, MINERAL AND AERATED WATERS, AND OTHER NON-ALCOHOLIC DRINKS; FRUIT DRINKS AND FRUIT JUICES;
SYRUPS AND OTHER PREPARATIONS FOR MAKING BEVERAGES
SOCIAL SELFIE

3082314  20/10/2015

IMPRESARIO ENTERTAINMENT & HOSPITALITY PVT. LTD.
12 HAUZ KHAS VILLAGE, NEW DELHI 110016

MERCHANTS & MANUFACTURERS

Address for service in India/Attorney address:

ASM LAW OFFICES
M-19A, SOUTH EXTENSION-II, NEW DELHI-110049

Proposed to be Used
DELHI

BEERS; MINERAL AND AERATED WATERS AND OTHER NON-ALCOHOLIC DRINKS; FRUIT DRINKS AND FRUIT JUICES,
SYRUPS AND OTHER PREPARATIONS FOR MAKING BEVERAGES
NEW SARTAJ
3085760  26/10/2015
DUNGER SINGH
trading as ; NEW SARTAJ BIKANERI NAMKEEN BHANDAR
MAIN MARKET, JAWAHAR NAGAR, LUDHIANA (PB.)
SERVICE PROVIDER
Address for service in India/Agents address:
PURI TRADE MARK CO.
"BRAND HOUSE", 54-55, SUPER CYCLE MARKET, OPP. KWALITY KANDA, GILL ROAD, LUDHIANA-141003 (PUNJAB). Used Since : 01/08/1988
To be associated with:
3085755
DELHI
BEERS, MINERAL WATER AND AERATED WATERS, NON-ALCOHOLIC DRINKS, FRUIT DRINKS AND FRUIT JUICES; SYRUPS AND OTHER PREPARATIONS FOR MAKING BEVERAGES & PACKING DRINKING WATER INCLUDED IN CLASS 32.
TRIPPER

3086546  27/10/2015

INDOSPIRIT DISTRIBUTION LIMITED.
B-230, OKHLA INDUSTRIAL AREA, PHASE -1, NEW DELHI -110020.
MANUFACTURERS AND MERCHANTS
A COMPANY DULY REGISTERED UNDER THE COMPANIES ACT, 1956

Address for service in India/Attorney address:
SUBHASH BHUTORIA
D 905, Basement, New Friends Colony, new Delhi 110025

Used Since :01/09/2015

DELHI

BEERS; MINERAL AND AERATED WATERS AND OTHER NON-ALCOHOLIC DRINKS; FRUIT DRINKS AND FRUIT JUICES;
SYRUPS AND OTHER PREPARATIONS FOR MAKING BEVERAGES.
3101087  19/11/2015

IMPRESARIO ENTERTAINMENT & HOSPITALITY PVT. LTD.
12 HAUZ KHAS VILLAGE, NEW DELHI 110016
MANUFACTURERS, MERCHANTS & SERVICE PROVIDERS

Address for service in India/Attorney address:
ASM LAW OFFICES
M-19A, SOUTH EXTENSION-II, NEW DELHI-110049

Used Since : 29/10/2015

DELHI

BEERS; MINERAL AND AERATED WATERS AND OTHER NON-ALCOHOLIC DRINKS; FRUIT DRINKS AND FRUIT JUICES,
SYRUPS AND OTHER PREPARATIONS FOR MAKING BEVERAGES.

REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE KHAR.
RAHUL CHOUDHARY
trading as ;SHAKUNTALA INDUSTRIES
G-545 PHASE-II, M G ROAD(MUSORIE GULABTHI ROAD) UPSIDC, INDUSTRIAL AREA, GHAZIABAD.
MERCHANTS & MANUFACTURERS
Address for service in India/Agents address:
THE GHAZIABAD TRADE MARK CO.
DEEPAK GUPTA, FLAT NO. S-3, IIND FLOOR, II-A/20, NEHRU NAGAR, (NR. JAIN MANDIR CROSSING) GHAZIABAD
Used Since :01/07/2015

DELHI
MINERAL AND AERATED WATERS.
YOG GURU RAMDEVJI MAHARAJ
3112454  02/12/2015
PATANJALI AYURVED LTD
D-38 INDUSTRIAL AREA HARIDWAR-249401, UTTARAKHAND, INDIA
MANUFACTURER & MERCHANT
Address for service in India/Agents address:
BANSAL & COMPANY
210, JOP PLAZA, {OPP MC DONALD"S} P-2, SECTOR-18, NOIDA-201 301, NCR DELHI. INDIA.
Used Since :31/12/1996
To be associated with:
3108482, 3108535, 3108594, 3108639, 3111797, 3111842, 3112409
DELHI
JUICES, FRUIT EXTRACTS, SHARBATS AERATED WATER, NON ALCOHOLIC DRINKS, NECTARS, BEVERAGES & SYRUPS; MINERAL AND AERATED WATERS AND OTHER NON-ALCOHOLIC DRINKS; FRUIT DRINKS AND FRUIT JUICES; SYRUPS AND OTHER PREPARATIONS FOR MAKING BEVERAGES AND BEERS.
REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE.words separately. Mark shall be used as a whole.
3133606  21/12/2015
JAPS INTERNATIONAL CONSUMER PRODUCTS PRIVATE LIMITED
No: 19, Sri Vigneshwara Nagar, 3rd Street, Pitchampalayam Extn, New Bus stand Backside, P.N. Road, Tiruppur - 641603, Tamil Nadu
MANUFACTURERS & TRADERS
Address for service in India/Attorney address:
IPR LAW ASSOCIATES (CHENNAI)
13,1ST CROSS STREET,SRIPURAM COLONY,ST.THOMAS MOUNT,CHENNAI-600016

Proposed to be Used
To be associated with:
2909787

CHENNAI
Beers, mineral and aerated waters, and other non-alcoholic drinks; fruit drinks and fruit juices; syrups and other preparations for making beverages
3154312 08/01/2016

SH. SUNIL SINGLA
trading as ;SHRIRAM INTERNATIONAL
168 HPSIDC BADDI 173205 U.P
MANUFACTURER AND MERCHANT
Address for service in India/Agents address:
PURI TRADE MARK CO.
"BRAND HOUSE",54-55, SUPER CYCLE MARKET, OPP. KWALITY KANDA, GILL ROAD, LUDHIANA-141003 (PUNJAB).
Used Since :01/04/2001

DELHI
BEERS, MINERAL WATER AND AERATED WATERS, NON-ALCOHOLIC DRINKS, FRUIT DRINKS AND FRUIT JUICES; SYRUPS AND OTHER PREPARATIONS FOR MAKING BEVERAGES, SHARBAT, SQUASH INCLUDED IN CLASS 32.
3473500  06/02/2017
GOPAL JETHANAND KILWANI
trading as ;VAIDYA NATHURAM HEALTHCARE
SHOP NOS.71-72, SECTION 21 ROAD, ULHASNAGAR 421003, DIST. THANE.
MANUFACTURERS, MERCHANTS AND TRADERS
SOLE PROPRIETOR
Address for service in India/Agents address:
M. J. CHAWLA.
OFFICE NO. 2, 1ST FLOOR, HIRA MARRIAGE HALL BLDG., NEHRU CHOWK, ULHASNAGAR - 421 002.
Used Since :24/06/2010
MUMBAI
NON-ALCOHOLIC BEVERAGES, SYRUPS, AERATED WATER, INCLUDED IN CLASS 32
JUSQU'A FOODS AND BEVERAGES PRIVATE LIMITED
1, VASU KANAN, OPPOSITE VIDYAPITH, ASHRAM ROAD, AHMEDABAD 380015, GUJARAT, INDIA
MANUFACTURER AND MERCHANT

Address for service in India/Attorney address:
MEHTA LEGAL
402-04, SHILP-2, NEAR SALES INDIA, INCOME TAX CIRCLE, ASHRAM ROAD, AHMEDABAD - 380 009, GUJARAT

Used Since :01/12/2016

To be associated with:
2776360

AHMEDABAD
FRUIT DRINKS AND FRUIT JUICES, SYRUPS AND OTHER PREPARATIONS FOR MAKING BEVERAGES, MINERAL AND AERATED WATERS, BEAR AND OTHER NON ALCOHOLIC DRINKS
3480980    11/02/2017
JUSQUA FOODS AND BEVERAGES PRIVATE LIMITED
1, VASU KANAN, OPPOSITE VIDYAPITH, ASHRAM ROAD, AHMEDABAD 380015, GUJARAT, INDIA
MANUFACTURER AND MERCHANT
A company incorporated under the Companies Act
Address for service in India/Attorney address:
MEHTA LEGAL
402-04, SHILP-2, NEAR SALES INDIA, INCOME TAX CIRCLE, ASHRAM ROAD, AHMEDABAD - 380 009, GUJARAT
Used Since :01/12/2016
To be associated with:
2776360, 3480979
AHMEDABAD
FRUIT DRINKS AND FRUIT JUICES, SYRUPS AND OTHER PREPARATIONS FOR MAKING BEVERAGES, MINERAL AND AERATED WATERS, BEAR AND OTHER NON ALCOHOLIC DRINKS
SESA

3494868   28/02/2017
SESA CARE PRIVATE LIMITED
trading as ;SESA CARE PRIVATE LIMITED
Rocklines House, Ground Floor 912, Museum Road, Bangalore, Karnataka - 560001,
manufacturers and Merchants
BODY INCORPORATE

Address for service in India/Agents address:
ARJUN T. BHAGAT & CO.
6/B SHAHEEN APARTMENT,132 / 1, MODI STREET, POST BOX NO. 1865, FORT, MUMBAI - 400 001.

Proposed to be Used

AHMEDABAD
Fruit juices & fruit drinks, non-alcoholic fruit juice beverages and fruit squashes, vegetable juices [beverages], energy
drink, syrups & other preparations for making beverages, mineral & aerated waters; beer, ale & porter & other non-
alcoholic drinks being goods included in class 32.
ITALICA
3496459 02/03/2017
ITALICA FLOOR TILES LTD
8-A, NATIONAL HIGHWAY, AT : MAKANSAR (BANDHU NAGAR), MORBI - 363642. GUJARAT - INDIA
MANUFACTURER AND MERCHANTS
Address for service in India/Attorney address:
T.C.PATEL & CO.,
229, 2ND FLOOR, GOLDEN PLAZA, OPP. ARYA SAMAJ MANDIR, O/S. RAIPUR GATE, KANKARIA, AHMEDABAD - 380022.
GUJARAT - INDIA.
Proposed to be Used
AHMEDABAD
BEERS, MINERAL AND AERATED WATER AND OTHER NON ALCHOLIC DRINKS, FRUITS DRINKS AND FRUIT JUICES,
SYRUPS AND OTHER PREPARATIONS FOR MAKING BEVERAGES INCLUDED IN CLASS - 32.
OXY SIP

3502452  03/03/2017
MANPASAND BEVERAGES LIMITED
trading as ;Manpasand Beverages Limited
E- 62, MANJUSAR, GIDC, SAVLI ROAD, VADODARA- 391775. Gujarat – India
MANUFACTURE & MERCHANT
Body Incorporated

Address for service in India/Agents address:
K.C. PATEL & CO.
305,Shivalik-5,Mahalaxmi Cross Road, Paldi,Ahmedabad 380 007 Gujarat
Used Since :07/04/2008

To be associated with:
1588408

AHMEDABAD
PACKAGED DRINKING WATER, ENERGY DRINK, SOFT DRINKS FOR ENERGY SUPPLY, SOFT DRINKS, GUARANA
DRINKS, SPORTS DRINKS, ISOTONIC DRINKS, FRUIT DRINKS, FRUIT BEVERAGE, FRUIT JUICES, SARBATS, MINERAL &
AERATED WATER, NON ALCOHOLIC DRINKS INCLUDED IN CLASS 32

THIS IS SUBJECT TO ASSOCIATION WITH REGISTERED/PENDING REGISTRATION NO.,Regd.No.1588408.
GADANI

3502469    03/03/2017

MAYUR KUMAR PRABHUUDAS GADANI
trading as ;MR. YOGI BEVERAGES
A1/501, ASHAPURI RESIDENCY, NR. VIDHYA SARITA SCHOOL, VATVA, AHMEDABAD-382440. GUJARAT-INDIA.
MANUFACTURER AND MERCHANT

Address for service in India/Agents address:
K.C. PATEL & CO.
305, Shivalik-5, Mahalaxmi Cross Road, Paldi, Ahmedabad 380 007 Gujarat

Proposed to be Used

AHMEDABAD

PACKAGED DRINKING WATER, AERATED WATERS, SOFT DRINK, SYRUP, JUICE, BEERS; MINERAL AND OTHER NON-
ALCOHOLIC DRINKS; FRUIT DRINKS AND FRUIT JUICES; SYRUPS AND OTHER PREPARATIONS FOR MAKING
BEVERAGES INCLUDED IN CLASS 32.
AGUAMOUNT

3504241  04/03/2017
SAVAN PATEL
SAVAN PATEL
MANTHAN PATEL
trading as ;M/S. R. V. WATER & BEVERAGES
PETHPUR SCHOOL FOR EXCELLENCE, TALUKA ; GANDHINAGAR, GUJARAT – INDIA
MANUFACTURE & MERCHANT
Address for service in India/Agents address:
K.C. PATEL & CO.
305,Shivalik-5,Mahalaxmi Cross Road, Paldi,Ahmedabad 380 007 Gujarat

Proposed to be Used
AHMEDABAD
PACKAGED DRINKING WATER INCLUDED IN CLASS 32
3506052  04/03/2017
JAGDISHBHAI M. KHUNT
JAGDISHBHAI M. KHUNT
RAMESHBHAI M. KHUNT
trading as ;INFINITY ADDITIVES AND FOODS
AT CLASSIC STONE, KING STONE ROAD, NEAR SARDAR CASTING, VILLAGE:- KOTHARIYA, TALUKA:-RAJKOT, DIS:-RAJKOT
MANUFACTURE AND MERCHANT
PARTNERSHIP FIRM
Address for service in India/Agents address:
K.C. PATEL & CO.
305,Shivalik-5,Mahalaxmi Cross Road, Paldi,Ahmedabad 380 007 Gujarat
Used Since :01/02/2017
To be associated with:
3482455
AHMEDABAD
SOFTDRINKS CONCENTRATE AND ADDITIVES INCLUDED IN CLASS 32.
HURRYCANE FOOD AND BEVERAGES PVT. LTD
MADHUSHREE PLOT NO. 98, RSC 26/26, CHARKOP SECTOR NO.1, KANDIVALI WEST, MUMBAI 400067, MAHARASHTRA, INDIA
MANUFACTURER AND MERCHANTS
A PRIVATE LIMITED COMPANY

Proposed to be Used
MUMBAI
SUGARCANE JUICES;
DEBABRATA SARKAR
trading as ;SIDDHI VINAYAK BEVERAGES
SAWKUCHI TINALI,HOCKY STADIUM ROAD,P.O.SAWKUCHI,P.S.BASISTA,GUWAHATI-781040,ASSAM,INDIA.
MANUFACTURER & MERCHANT
Address for service in India/Attorney address:
DAS & ASSOCIATES
16/15/3,OLABIBITALA 1ST BYE LANE,HOWRAH 711 104,WEST BENGAL,INDIA.
Used Since :24/07/2015
KOLKATA
MINERAL AND PACKAGED DRINKING WATER, FRUIT JUICES AND FRUIT SYRUPS.
3527125  17/04/2017
VARIETY FOOD PRODUCTS DISTRIBUTION CO. PVT. LTD.
21, R. N. Mukherjee Road,Kolkata-700001, West Bengal,India
A company incorporated in India under the Companies Act, 1956
Address for service in India/Agents address:
S.S. DATTA & ASSOCIATES
S.S. DATTA & ASSOCIATES, 288/1,B.B. CHATTERJEE ROAD,GROUND FLOOR,KOLKATA 700 042,WEST BENGAL,INDIA.
Used Since :15/01/2007
To be associated with:
3525615
KOLKATA
Beers; mineral and aerated waters, teawine (non-alcoholic) ; fruit drinks and fruit juices; syrups
FRUIT SLYCE

3692406  01/12/2017
NATURAL FOOD AND BEVERAGES INDUSTRY
V.P.O- SATROAD KHAS, TEHSIL-HISAR, DIST-HISAR, HARYANA-125044
PARTNERSHIP FIRM

Address for service in India/Attorney address:
TMR SOLUTIONS
M - 10, ANUPAM BHAWAN COMMERCE COMPLEX, ADADPUR, DELHI - 110033

Proposed to be Used
DELHI
ALL TYPE OF COLD DRINKS, FRUIT DRINKS, FLAVOUR DRINK

REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE WORD FRUIT
3718563    03/01/2018
BHUVANESH GAEEKWAD
94, INDIRA GANDHI NAGAR , INDORE , MADHYA PRADESH . INDIA
Indian Individual
Address for service in India/Attorney address:
DP SONI
105 , Mahasagar Corporate , Manormaganj Main Road , Indore (M.P.)Pin-452001
Used Since :01/04/2017
MUMBAI
ENERGY DRINK .
AGAVE INDUSTRIES (INDIA) PRIVATE LIMITED
Flat No. C-4, 1st Floor, Kartik Enclave, Borda, Madgaon, South Goa, Goa – 403602

A Company incorporated under the Companies Act, 1956

Address for service in India/Agents address:
MANOJ G. MENDA, ADVOCATE,
6/7, SORAB BHARUCHA ROAD, COLABA, MUMBAI - 400 005.

Proposed to be Used
To be associated with:
2697453

MUMBAI
Non-alcoholic aerated beverages; Alcohol free beverages; Beverages consisting of a blend of fruit and vegetable juices; Fruit beverages; Grain based non-alcoholic beverages; Malt-containing beverages; Mineral water; Multi-vitamin fruit juice beverages; Sherbets; Squashes; Syrups for beverages; Vegetable juices; Waters

THIS IS SUBJECT TO ASSOCIATION WITH REGISTERED/PENDING REGISTRATION NO..2697453..
4104381    01/03/2019
A S AGRO INDUSTRIES (MR.AASHISH SHOKEEN)
206A, 2nd FLOOR, PITAMPURA VILLAGE, DELHI, 110034
Proprietorship firm
Address for service in India/Attorney address:
ADV. DEEPAK PAL
H-7, DagarVihar Phase 1

Proposed to be Used
DELHI
Juices, fruit extracts, sharbats aerated water, non alcoholic drinks, nectars, beverages & syrups; mineral and aerated waters and other non-alcoholic drinks; fruit drinks and fruit juices; syrups and other preparations for making beverages and beers.
4117341  14/03/2019
PATEL DHIRUVINIBEN MANISHKUMAR TRADING AS TULSI BEVERAGES
BEHIND TULSI PARTY PLOT, TARAPUR ROAD, BORSAD, DISTRICT ANAND- 388540, GUJARAT, INDIA
INDIVIDUAL
Address for service in India/Attorney address:
NAVDEEP & ASSOCIATES
B - 13, NEW YOGESHWAR SOCIETY, NR. PARAS PRABHU SOCIETY, OPP. VISHAL NAGAR, ISANPUR, AHMEDABAD - 382443, GUJARAT

Proposed to be Used
AHMEDABAD
PACKAGED DRINKING WATER, MINERAL AND AERATED WATERS, FLAVORED WATERS AND OTHER NON-ALCOHOLIC DRINKS; FRUIT DRINKS AND FRUIT JUICES; SYRUPS AND OTHER PREPARATIONS FOR MAKING BEVERAGES
SLIM N GLOW

4117529   14/03/2019

NEERA JAIN
16, SURENDRRA NAGAR, PHASE-1, JANSATH ROAD, MUZAFFARNAGAR- 251001, U.P.

PROPRIETOR

Address for service in India/Attorney address:
RANJEET KUMAR & ASSOCIATES
FLAT # 933, RADHIKA APARTMENT, POCKET-1, SECTOR -14, DWARKA, NEW DELHI-110078.

Proposed to be Used
DELHI

FLAVOURED WATER; FRUIT JUICES; VEGETABLE JUICE AND VEGETABLE JUICE BEVERAGES; SHERBETS;
COCKTAILS DRINKS; ENERGY DRINKS; OTHER NON-ALCOHOLIC MIX DRINKS; SOFT DRINKS
4118036  15/03/2019
VAHNI DISTILLERIES PRIVATE LIMITED
P.O. Tilaknagar, Tal. Shrirampur, Dist. Ahmednagar, Maharashtra - 413 720.
Manufacturers
A Company incorporated under the Companies Act, 1956

Address for service in India/Agents address:
W. S. KANE & CO.
MERCHANT CHAMBER, 6TH FLOOR, 41, SIR VITHALDAS THACKERSY ROAD, CHURCHGATE, MUMBAI-400 020.

Proposed to be Used
MUMBAI
Beers, mineral and aerated waters, and other non-alcoholic drinks; fruit drinks and fruit juices; syrups and other preparations for making beverages
DUNES SPRING
4119468    15/03/2019
HOTEL ADMIRAL
BALAJI BUSINESS PARK, 1st FLOOR, 101 ANDHERI KURLA ROAD, MAROL ANDHERI EAST, MUMBAI 400059
Body Incorporate
Address for service in India/Attorney address:
LEMARK
2/A-1, KESLEY CHS, RAM NAGAR, BORIVALI WEST, MUMBAI- 400092
Proposed to be Used
MUMBAI
BEERS; NON-ALCOHOLIC BEVERAGES; MINERAL AND AERATED WATERS; FRUIT BEVERAGES AND FRUIT JUICES;
SYRUPS AND OTHER NON-ALCOHOLIC PREPARATIONS FOR MAKING BEVERAGES ALL INCLUDED IN CLASS 32
PURE SIGNATURE

4119499    16/03/2019
ROZEE KUMARI
ITWA, BEGUSARAI, BIHAR- 851101
SOLE PROPRIETORSHIP

Address for service in India/Attorney address:
DELKASH ASSOCIATES
Rahimullah Ansari Advocate F-12/9, G.F, Sir Syed Road, Joga Bai Jamia Nagar, New Delhi 110025 India.

Proposed to be Used
KOLKATA
Beers, mineral and aerated waters, and other non-alcoholic drinks; fruit drinks and fruit juices; syrups and other preparations for making beverages
URBN MONK
4121651   18/03/2019
BREWARCHY HOSPITALITY PRIVATE LIMITED
603, Waterlily, Sector R-18, Nahar Amrit Shakti, Chandivali Farm Road, Kurla, Mumbai, Mumbai City, Maharashtra-400072
Private Limited Company
Address for service in India/Attorney address:
POOJASHREE
F-97, 4th Floor, Anna Nagar (East), Chennai - 600102, Tamil Nadu
Used Since :21/11/2018
MUMBAI
BEERS; NON-ALCOHOLIC BEVERAGES; MINERAL AND AERATED WATERS; FRUIT BEVERAGES AND FRUIT JUICES; SYRUPS AND OTHER NON-ALCOHOLIC PREPARATIONS FOR MAKING BEVERAGES
4127564  25/03/2019
PUNJLAND BEVERAGES PVT. LTD.
JAIPURA ROAD, VILLAGE DEEP NAGAR, DORAHA, DISTT. LUDHIANA-141421 (PB.)
A COMPANY INCORPORATED UNDER THE COMPANIES ACT

Address for service in India/Attorney address:
MAHTTA & CO
43-B/3, UDHAM SINGH NAGAR, LUDHIANA, 141001 (PUNJAB)

Proposed to be Used
DELHI
Mineral and Aerated Waters, Soda Water & other Non-Alcoholic Beverages; Soft Drinks, Fruit Drinks and Juices; Fruit Squashes; Syrups, Sharbat (Beverage), and Other Preparations for Making Beverages.
4128096   26/03/2019
SAKTHI MASALA PRIVATE LIMITED
6, MAMARATHUPALAYAM, ERODE - 638 004,
BODY INCORPORATE

Address for service in India/Attorney address:
FACTUM LAW
NO. 32A, KRISHNA STREET, T. NAGAR, CHENNAI - 600 017, TAMIL NADU, INDIA.

Used Since :01/07/2004

CHENNAI

MINERAL AND AERATED WATERS AND OTHER NON-ALCOHOLIC BEVERAGES; FRUIT BEVERAGES AND FRUIT JUICES; SYRUPS AND OTHER PREPARATIONS FOR MAKING BEVERAGES.
4128342  26/03/2019

AS HOSPITALITY
238/4B MEVALURKUPPAM VILLAGE, SRIPERUMBUDUR TALUK, KANCHEEPURAM DISTRICT-602 105
Partnership Firm

Address for service in India/Attorney address:
UNIMARKS LEGAL SOLUTIONS
No.43, Medavakkam Tank Road, 1st Floor, Chennai - 600010

Proposed to be Used

CHENNAI
Packaged Drinking Water, Mineral and aerated waters and other non-alcoholic beverages; fruit beverages and fruit juices; syrups and other preparations for making beverages.
Proposed to be Used

AHMEDABAD
NON ALCOHOLIC BEVERAGES, JUICES, SMOOTHIES, MINERAL WATER, AERATED WATER, DRINKING WATER, SODA
WATER UNDER CLASS 32.
4129678  27/03/2019
SHYAMA SINGH TRADING AS SHYAMA ENTERPRISES
4/1198 Janakpur Colony, Ramnagar, Varanasi Katesar Kala, Varanasi, Uttar Pradesh, 221008, INDIA
SOLE PROPRIETORSHIP
Address for service in India/Agents address:
DIKSHA VAISH
551, JHA/183, KANPUR ROAD, ALAMBAGH, LUCKNOW-226005

Proposed to be Used
DELHI
Mineral and aerated waters
4129851  27/03/2019
KAIRA DISTRICT CO-OPERATIVE MILK PRODUCER'S UNION LIMITED
AMUL DAIRY ROAD, ANAND, GUJARAT STATE, INDIA
Address for service in India/Agents address:
P. S. PAI & CO.
SIR VITHALDAS CHAMBERS,16, APOLLO STREET, FORT, MUMBAI - 400 001,INDIA.
Used Since :07/03/2019
To be associated with:
4122119
AHMEDABAD
MINERAL AND AERATED WATER AND OTHER NON-ALCOHOLIC BEVERAGES; FRUIT DRINKS, FRUIT JUICES, FRUIT CONCENTRATES SYRUPS AND OTHER PREPARATIONS FOR MAKING BEVERAGES.
4129867   27/03/2019
JEPH BEV PVT LTD
36 - 37, DAKSH APARTMENT, TAGORE NAGAR, AJMER ROAD, JAIPUR, RAJASTHAN - 302021
BODY INCORPORATE

Address for service in India/Attorney address:
ROHIT JAIN, ADVOCATE
F1/163, GANDHI PATH, CHITRAKOOT, VAISHALI NAGAR, JAIPUR - RAJASTHAN - 302021

Proposed to be Used
AHMEDABAD

BEVERAGES (NON ALCOHOLIC), DRINKING WATER, JUICES, SMOOTHIES, MINERAL WATER, AERATED WATER, SODA WATER UNDER CLASS 32.
NAZIRA KHATUN, TRADING AS - MOUNTAIN GLACIER BEVERAGE
SOLE PROPRIETORSHIP
Address for service in India/Attorney address:
IP EXPERT
20, RAMCHANDRA PALLY, KOLKATA-700008

Proposed to be Used
KOLKATA
PACKAGED DRINKING WATER
4132260    29/03/2019

VIVA GLOBIZE
NO.42/4, KALAS BAGARGUNDA STREET, VELLORE - 632001, TAMIL NADU, INDIA
AN INDIAN PARTNERSHIP FIRM

Address for service in India/Attorney address:
ADHI LEGAL SOLUTIONS
OLD NO:4/2,NEW NO:9/2, ARMENIAN STREET, 2ND FLOOR, PARRYS, CHENNAI-600 001, INDIA
Used Since :07/11/2018

CHENNAI
PACKAGED DRINKING WATER, MINERAL AND AERATED WATER, SOFT DRINKS, SYRUP, JUICES, FRUIT DRINKS AND FRUIT JUICES
AQUANALLAN - With natural minerals

4132421  29/03/2019

NALLAN HYDROUS INDIA PRIVATE LIMITED
20/39, JAIL STREET, VRIDHACHALAM, CUDDALORE, TAMIL NADU - 606001

THE TRADEMARKS ACT-1999

Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031

Proposed to be Used

CHENNAI

Mineral water [beverages], Beers; Non-alcoholic beverages; Mineral and aerated waters; Fruit beverages and fruit juices; Syrups and other non-alcoholic preparations for making beverages
AQUABULL - With natural minerals

4132422  29/03/2019
NALLAN HYDROUS INDIA PRIVATE LIMITED
20/39, JAIL STREET, VRIDDHACHALAM, CUDDALORE, TAMIL NADU - 606001

THE TRADEMARKS ACT-1999

Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031

Proposed to be Used
CHENNAI

Mineral water [beverages], Beers; Non-alcoholic beverages; Mineral and aerated waters; Fruit beverages and fruit juices; Syrups and other non-alcoholic preparations for making beverages
TENDER LITE
4132475  29/03/2019
JAPS HOLDINGS IMPEX PRIVATE LIMITED
Plot B5&B6, SIPCOT Industrial Growth Centre, Perundurai - 638052
Private Company Limited by shares
Address for service in India/Agents address:
P. ESWARAMOORTHY
No. 21, Shree Asvika Residency, 3rd Cross Street, Sripathy Nagar, Nanjupapuram Road, Coimbatore - 641 036.

Proposed to be Used
CHENNAI
Coconut water
4133298  30/03/2019
SADHAN GHOSH PROPRIETOR OF RAJ ENTERPRISE
VILL.+ P.O.- BAIKARA, P.S- GAIGHATA, DIST.- 24 PARGANAS(N), PIN- 743245
PROPRIETORSHIP FIRM
Address for service in India/Attorney address:
S. CHATTERJEE & ASSOCIATES
349/3,INDIRA GANDHI ROAD,KONNAGAR,HOOGHLY,PIN 712 235,WEST BENGAL,INDIA.
Proposed to be Used
KOLKATA
Beers; Non-alcoholic beverages; Mineral and aerated waters; Fruit beverages and fruit juices; Syrups and other non-alcoholic preparations for making beverages
4134034  30/03/2019
GODAVARI BIOREFINERIES LIMITED
Somaiya Bhavan, 45-47, Mahatma Gandhi Road, Fort, Mumbai 400 001 in the State of Maharashtra within the Union of India. a company incorporated under the Indian companies Act, 1956
Address for service in India/Attorney address:
KRISHNA & SAURASTRI ASSOCIATES LLP
74/F, VENUS, WORLI SEA FACE, MUMBAI – 400018

Proposed to be Used
To be associated with:
3662322, 3662323

MUMBAI
Fruit Juices; Syrups and other preparations for making beverages.
GODAVARI BIOREFINERIES LIMITED
Somaiya Bhavan, 45-47, Mahatma Gandhi Road, Fort, Mumbai 400 001 in the State of Maharashtra within the Union of India.
a company incorporated under the Indian companies Act, 1956

Address for service in India/Attorney address:
KRISHNA & SAURASTRI ASSOCIATES LLP
74/F, VENUS, WORLI SEA FACE, MUMBAI – 400018

Proposed to be Used
To be associated with:
3662321, 3662322

MUMBAI
Fruit Juices; Syrups and other preparations for making beverages.
4134611   02/04/2019
PRATIK SAJJANKUMAR GOENKA
trading as ;THE GREAT BEVERAGES
PLOT NO. 42, BEHIND AHUJA PARK, OPP. ADARSH SCHOOL, KUBERNAGAR, AHMEDABAD - 382340, GUJARAT
Used Since :19/02/2019

AHMEDABAD
PACKAGED DRINKING WATER INCLUDING IN CLASS -32.
4134641   02/04/2019
PRATEEK AGARWAL
178, Hanuman Road, Durga Nagar, Firozabad, Uttar Pradesh
INDIVIDUAL
Address for service in India/Attorney address:
KANISHKAGARWAL
R-514 New Rajendra nagar new delhi -110060

Proposed to be Used
DELHI
mineral water [beverages], waters [beverages], table waters
MAZITO
4134745  02/04/2019
AMAANZA AGRO INDIA PRIVATE LIMITED
PLOT NO 126, GROUND FLOOR, VISHWAS NAGAR, JARIPATKA NAGPUR -440014
PRIVATE LIMITED COMPANY
Address for service in India/Agents address:
NITIN RAMESH BHUSARI
TAREKAR BHAVAN, 1ST FLOOR, HOUSE NO. 765/A, ABOVE KARUR VAISYA BANK, C.A. ROAD, NAGPUR-440018.
Proposed to be Used
MUMBAI
MINERAL AND AERATED WATERS AND OTHER NON-ALCOHOLIC BEVERAGES FRUIT BEVERAGES AND FRUIT JUICES, SYRUPS AND OTHER PREPARATIONS FOR MAKING BEVERAGES.
4134936  02/04/2019
ODI-RAY INDUSTRIES LIMITED
PLOT NO: 321, GROUND FLOOR, MAHANADI RING ROAD, Nr. HOTEL MAHANADI INN, CUTTACK 753007, ODISHA, INDIA
An Indian company incorporated under the Companies Act, 1956
Address for service in India/Agents address:
S.S. DATTA & ASSOCIATES
S.S. DATTA & ASSOCIATES, 288/1, B.B. CHATTERJEE ROAD, GROUND FLOOR, KOLKATA 700 042, WEST BENGAL, INDIA.
Used Since :24/09/2010
To be associated with:
2028516, 3794547
KOLKATA
Mineral and aerated waters, and other non-alcoholic drinks; soft drink; fruit drinks and fruit juices; Beers, syrups and other preparations for making beverages.
4135161 02/04/2019
DETAILING DEVILS INDIA PRIVATE LIMITED
FF, Plot No.2 Junction at Eighty Feet Road Near, Bal Bharti Public School, Pitampura, Delhi North, Delhi- 110034
Company
Address for service in India/Attorney address:
SACHIN SONI & ASSOCIATES
Office No.B-01, A-1 B, Behind Mcdonald’s, Sector-16, Noida, Uttar Pradesh-201301
Used Since :11/09/2017
DELHI
Fruit drinks and fruit juices, Beers, Mineral and aerated waters and other non-alcoholic drinks as Are Included in Class 32.
ANUSHREE KAMATH  
116, OMH colony, T.Dasarahalli, Bangalore -560057
Proprietor

Address for service in India/Attorney address:
RAVINDER NEGI
D1/25, Mansa Ram Park, Uttam Nagar, New Delhi-110059
Used Since :18/03/2017

CHENNAI
Beers; Non-alcoholic beverages; Mineral and aerated waters; Fruit beverages and fruit juices; Syrups and other non-alcoholic preparations for making beverages Under Class 32
FUNBERG
4135678 01/04/2019
AMAANZA AGRO INDIA PRIVATE LIMITED
PLOT NO 126, GROUND FLOOR, VISHWAS NAGAR, JARIPATKA NAGPUR-440014
PRIVATE LIMITED COMPANY
Address for service in India/Agents address:
NITIN RAMESH BHUSARI
TAREKAR BHAVAN, 1ST FLOOR, HOUSE NO. 765/A, ABOVE KARUR VAISYA BANK, C.A. ROAD, NAGPUR-440018.
Proposed to be Used
MUMBAI
MINERAL AND AERATED WATERS AND OTHER NON-ALCOHOLIC BEVERAGES FRUIT BEVERAGES AND FRUIT JUICES, SYRUPS AND OTHER PREPARATIONS FOR MAKING BEVERAGES
FERNS
4136002  02/04/2019
FERNS FINE FOODS PVT. LTD.
2722, Clover Highland, NIBM Road, Kondhwa, Pune-411048
Entity
Address for service in India/Attorney address:
NAIR & ASSOCIATES
# 16 JEDHE PARK, 248 RASTA PETH,BEHIND SHANTAI HOTEL,PUNE-411011
Proposed to be Used
MUMBAI
Beers; Mineral and aerated waters and other non-alcoholic beverages; fruits beverages and fruit juices; Syrups and other preparations for making beverages
4136231 03/04/2019
FKART FOODS PRIVATE LIMITED
SHOP NO 3, FIRST FLOOR, SY NO113, MATHRUSHREE ENCLAVE, AVALAHALLI MAIN ROAD, RAMPURA, VIRGONAGAR POST BANGALORE, KARNATAK-560049, INDIA
PRIVATE LIMITED COMPANY
Address for service in India/Agents address:
SAYYID MUSHIK FASALU RAHMAN
DSG & ASSOCIATES CS LLP, 2/845H, KECHERY, ERANHIPALAM, KOZHIKODE-673006
Proposed to be Used
CHENNAI
BEERS; MINERAL AND AERATED WATERS AND OTHER NON-ALCOHOLIC BEVERAGES; FRUIT BEVERAGES AND FRUIT JUICES; SYRUPS AND OTHER PREPARATIONS FOR MAKING BEVERAGES.
4136625   03/04/2019
MONGA CONTINENTAL PVT. LTD.
Samlasan Colony, Raipur Rani (Panchkula) Haryana
Body Incorporate (Pvt. Ltd.)

Address for service in India/Agents address:
SANJEEV KUMAR SARDANA
H. No. 409/29, Dev Nagar, Gali No. 03, Sonepat 131 001
Used Since :15/01/2014

DELHI
Beers; Mineral And Aerated Waters And Other Non-Alcoholic Beverages; Fruit Beverages And Fruit Juices; Syrups And Other Preparations For Making Beverages, soda water, syrups for beverages, syrups for lemonade.
DIVIVA BEVERAGE PRIVATE LIMITED
A-4, SANTOSH NAGAR, GARIYAWAS, UDAIPUR, RAJASTHAN - 313001
BODY INCORPORATE

Address for service in India/Attorney address:
ROHIT JAIN, ADVOCATE
F1/163, GANDHI PATH, CHITRAKOOT, VAISHALI NAGAR, JAIPUR - RAJASTHAN - 302021

Proposed to be Used
AHMEDABAD

NON ALCOHOLIC BEVERAGES, JUICES, SMOOTHIES, MINERAL WATER, AERATED WATER, DRINKING WATER, SODA WATER UNDER CLASS 32.
KOKO MONK
4139562    06/04/2019

VIR VIKAS BANSAL
37, Shakespeare Sarani, P.O. Shakespeare Sarani P.S. Shakespeare Sarani, Dist. Kolkata, 700017, West Bengal
Citizen of India

Address for service in India/Attorney address:
RAJAT MALHOTRA
Ideas2IPR, B-115 Chander Nagar, Janak Puri, New Delhi-110058

Proposed to be Used
KOLKATA
Beers, mineral and aerated waters, and other non-alcoholic drinks; fruit drinks and fruit juices; syrups and other preparations for making beverages.
MISTAKE

4139564    06/04/2019

VIR VIKAS BANSAL
37, Shakespeare Sarani, P.O. Shakespeare Sarani P.S. Shakespeare Sarani, Dist. Kolkata, 700017, West Bengal
Citizen of India

Address for service in India/Attorney address:
RAJAT MALHOTRA
Ideas2IPR, B-115 Chander Nagar, Janak Puri, New Delhi-110058

Proposed to be Used
KOLKATA
Beers, mineral and aerated waters, and other non-alcoholic drinks; fruit drinks and fruit juices; syrups and other preparations for making beverages.
4140585    08/04/2019
MESSRS BLOSSOM INDUSTRIES LIMITED
VILLAGE JANI VANKAD, NANI DAMAN - 396 210.
Address for service in India/Agents address:
S.S. MALHOTRA
Malhotra & Malhotra, Office No.308, Bhaveshwar Arcade Annex, LBS Marg, Ghatkopar (West), Mumbai-400086.

Proposed to be Used
To be associated with:
2739679, 4140584
AHMEDABAD
BEERS, MINERAL AND AERATED WATERS AND OTHER NON-ALCOHOLIC DRINKS, FRUIT DRINKS AND FRUIT JUICES, SYRUPS AND OTHER PREPARATIONS FOR MAKING - BEVERAGES, BEING GOODS INCLUDED IN CLASS – 32.
4140586  08/04/2019
BLOSSOM INDUSTRIES LIMITED
VILLAGE JANI VANKAD, NANI DAMAN - 396 210.
Address for service in India/Agents address:
S.S. MALHOTRA
Malhotra & Malhotra, Office No.308, Bhaveshwar Arcade Annex, LBS Marg, Ghatkopar (West), Mumbai-400086.

Proposed to be Used
To be associated with:
2739679
AHMEDABAD
BEERS, MINERAL AND AERATED WATERS AND OTHER NON-ALCOHOLIC DRINKS, FRUIT DRINKS AND FRUIT JUICES, SYRUPS AND OTHER PREPARATIONS FOR MAKING - BEVERAGES, BEING GOODS INCLUDED IN CLASS – 32.
4140685 08/04/2019
ALOKE BHATNAGAR
C-152, NIRMAN VIHAR, SHAKARPUR, EAST DELHI, DELHI-
Individual
Address for service in India/Agents address:
POONAM AGARWAL
RJT-205, 2nd floor, Rajendra Jaina Tower, Wazirpur Ind. Area, New Delhi-110052.

Proposed to be Used
DELHI
Waters, Mineral waters, Aerated Waters, Soda water; Fruit Drinks And Fruit Juices; Frozen fruit drinks; Beer; Syrups And Other Non-Alcoholic Preparations For Making Beverages
4140818  08/04/2019
KEVA FLAVOURS PRIVATE LIMITED
Devkaran Mansion, 36, Mangaldas Road, Mumbai 400 002
A company incorporated under the Companies Act, 1956

Address for service in India/Agents address:
W. S. KANE & CO.
MERCHANT CHAMBER, 6TH FLOOR, 41, SIR VITHALDAS THACKERSY ROAD, CHURCHGATE, MUMBAI-400 020.

Proposed to be Used
MUMBAI
Essences for making beverages; Non-alcoholic fruit extracts
4141149  08/04/2019
JCP INTERNATIONAL PRIVATE LIMITED
BLOCK A-54, ROYAL ENCLAVE, KALAWAD ROAD, NRI SOCIETY, HARIPAR PAL, LODHIKA, RAJKOT - 360005
THE TRADEMARKS ACT-1999
Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031
Proposed to be Used
AHMEDABAD
Beers; Non-alcoholic beverages; Mineral and aerated waters; Fruit beverages and fruit juices; Syrups and other non-alcoholic preparations for making beverages
YUZU

4141310  08/04/2019
LCOMPS AND IMPEX PVT. LTD.
PLOT NO. 182/63, INDUSTRIAL AREA PHASE 1, CHANDIGARH
A COMPANY INCORPORATED UNDER THE COMPANIES ACT

Address for service in India/Attorney address:
MAHTTA & CO
43-B/3, UDHAM SINGH NAGAR, LUDHIANA. 141001 (PUNJAB)

Used Since :01/01/2019

DELHI

Beers; Non-alcoholic Beverages; Mineral and Aerated Waters; Fruit Beverages and Fruit Juices, Vegetable Juices; Syrups and Other Non-alcoholic Preparations for Making Beverages.
KINGFISHER PREMIUM LAGER BEER

4141708  08/04/2019

UNITED BREWERIES LIMITED
UB TOWER; UB CITY; 3, 4 & 5, 24, VITTAL MALLYA ROAD, BANGALORE- 560001, KARNATAKA, INDIA.
An Indian Company

Address for service in India/Attorney address:
L.S.DAVAR & CO.
Globsyn Crystals, Tower 1, 2nd Floor, Block EP, Plot No. 11 & 12, Salt Lake Sector V, Kolkata – 700 091, India

Used Since :22/07/1965

To be associated with:
3100018

CHENNAI

Beers; mineral and aerated waters and other non-alcoholic beverages; fruit beverages and fruit juices; syrups and other preparations for making beverages.
4168675  06/05/2019
DEVANS MODERN BREWERIES LIMITED
Bohri, TalabTillo, Jammu - 180002, Jammu & Kashmir.
An Indian company.

Address for service in India/Agents address:
S. MAJUMDAR & CO.
5, HARISH MUKHERJEE ROAD, KOLKATA - 700 025, INDIA.

Proposed to be Used
To be associated with:
492042, 2263109, 2263112

DELHI
Beers, mineral and aerated waters, and other non-alcoholic drinks; fruit drinks and fruit juices; syrups and other preparations for making beverages.